

REPORT OF THE OVERSIGHT COMMITTEE, NGT, U.P, LUCKNOW

IN THE MATTER OF:-

ORIGINAL APPLICATION NO. 200/2014

M.C. MEHTA

VERSUS

UNION OF INDIA & ORS.

INDEX

Sl. No.	Particulars	Page No.
1.	REPORT OF OVERSIGHT COMMITTEE	1-43
2.	Annexure – 1, 1a, 1b, 1c	44-62
3.	Annexure – 2, 2a, 2b, 2c	63-146
4.	Annexure – 3	147-161
5	Annexure – 4	162-167
6	Annexure – 5	168-189
7	Annexure – 6	190-193
8	Annexure – 7	194
9	Annexure – 8	195-209
10	Annexure – 9	210-211
11	Annexure – 10	212-214

**SUPPLEMENTARY REPORT ON O.A 200/2014: M.C MEHTA VS
UNION OF INDIA BY THE OVERSIGHT COMMITTEE, NGT UP
LUCKNOW DT 12.11.2021**

I. BACKGROUND

The environmentalist Mr. M.C. Mehta had filed a petition in the year 1985 titled M.C. Mehta vs. Union of India &Ors, Writ Petition No. 3727 of 1985. By this petition, he brought into focus the problems arising from the unabated pollution in the river Ganga. This petition was directed against four industries which were located in Rishikesh, Haridwar and Dehradun, praying that the private respondent industries should be restricted to discharge their untreated/partially treated effluents into the water bodies. Moreover, the petition prayed that the industries must be directed to install/fix necessary equipment to contain and arrest the pollution and/or they should be directed to be shifted. The relief was intended towards prevention of pollution of river Ganga. Further, it was implored that the municipal sewage should be treated before it enters the river. Other reliefs generic in nature in relation to pollution of river Ganga and requiring the respondents to take preventive measures were also made.

This matter was earlier being considered by the Hon'ble Supreme Court since the year 1985, before being transferred to this Tribunal, in the year 2014.

II. INTRODUCTION

Rapid industrialisation, urbanisation, unsustainable production and consumption patterns, ineffective policy implementation have posed serious threat to the rivers all across the globe. Industrial effluents and sewage entering the water bodies are one of the prime sources of environmental toxicity, which endangers aquatic biota and deteriorates water quality. The quality of water is a vital concern for Homo sapiens since it is directly correlated with their welfare (Paul, 2017)¹.

In India, the river Ganga passes along 29 class I cities, 23 class II cities, approximately 50 towns and all throughout its way several types of wastes such as sewage, industrial waste etc are released into the river eco-system. The domestic waste and the industrial discharge from urban areas are huge and toxic. Extensive studies have been carried out by several researchers

¹Paul, D. (2017). Research on heavy metal pollution of river Ganga: A review. *Annals of Agrarian Science*. 15(2). Available at: <https://www.sciencedirect.com/science/article/pii/S1512188716301142>

on pollution of river Ganga. Mishra et.al.(2016)² in their study, wherein water samples were collected in post- and pre-monsoon months in year 2014–2015, from nine sampling locations between Haridwar and Garhmukteshwar, concluded that the water quality of River Ganga was unsuitable for drinking during the sampling months. The river water had heavy metals which suggests health risk to humans. Kushwaha and Agrahari (2015)³ analysed the effect of domestic sewage on phytoplankton community in river Rapti at Gorakhpur and the results depicted that parameters viz. CO₂ , bicarbonate, alkalinity, nitrate, phosphate and biochemical oxygen demand were increased and parameters like pH, dissolved oxygen, carbonate and alkalinity were decreased. It is also noted that these parameters fluctuated at different stations. Shekhar and Shekhar (2015)⁴ evaluated the water quality index of Hindon river of Western U.P, India and found that during the study period all the sampling stations were highly polluted and the prime factor behind it was flow of untreated waste into the river. They further stated that the industrial effluents join the river and deteriorate the water quality. The water quality was so low at the time of study that they found it even unsuitable for industrial use. Another study focusing on Ganga river basin in Uttar Pradesh mentioned that “there is need of sewage treatment plants and availability of proper conveyance system for sewage in whole stretch of Ganga river basin in Uttar Pradesh”. Furthermore, it was noticed that there is need of minimum ecological flow for its survival in the stretch of Uttar Pradesh (Kumar et.al.,2015)⁵.

In view of the high pollution levels in Ganga and its effect on human and biotic life, the case of Mehta vs. Union of India seems to be very necessary and relevant. Joshi.et.al.(2016)⁶ stated that the Supreme Court ruling of closure of tanneries in this case has been impactful. The study explored the effect of this decision on river pollution and mortality burden in

² Mishra, S.,Chaudhary, M.,Kumar,A.(2016). Estimation of water pollution and probability of health risk due to imbalanced nutrients in River Ganga, India. *International Journal of River Basin Management*. Issue 1. Retrieved from: <https://www.tandfonline.com/doi/abs/10.1080/15715124.2016.1205078>

³Kushwaha,V.B.,Agrahari,M, (2015) .Effect of domestic sewage on phyto-plankton community in river Rapti at Gorakhpur. *International Journal of Life Sciences*. 3(2).pp.131-140. Retrieved from:<http://files.cluster2.hostgator.co.in/hostgator84521/file/2.kushwahaandagrahari2015.pdf>

⁴Shekhar,S.,Shekhar.H. (2015).Study of water quality index of Hindon river of western U.P India. *International Journal of Basic and Applied Chemical Sciences*.5 (2) , pp.40-49. Retrieved from:<https://www.cibtech.org/J-CHEMICAL-SCIENCES/PUBLICATIONS/2015/Vol-5-No-2/06-JCS-006-HIMANSHU-STUDY.pdf>

⁵Kumar,P.,Kaushal,R.K.,Nigam,A.K.(2015). Assessment and Management of Ganga River Water Quality Using Multivariate Statistical Techniques in India. *Asian Journal of Water, Environment and Pollution*, 12(4).pp.61-69. Retrieved from: <http://www.indiaenvironmentportal.org.in/files/file/water%20quality%20data%20set%20Ganga.pdf>

⁶Joshi,S.Do,Q.T.,Stopler,S.(2016).Environmental Policy, River Pollution, and Infant Health: Evidence from Mehta vs. Union of India. *Working paper*. International Growth Centre.UK. Retrieved from: <https://www.theigc.org/wp-content/uploads/2016/02/Joshi-et-al-2016-Working-paper.pdf>

Kanpur district as well as in few other districts downstream. The results showed “significant drop in both river pollution (as measured by Biochemical Oxygen Demand) and health risk (as measured by infant mortality)”.

The river being sacred to the citizens and also of great socio-economic significance has witnessed huge investments from the governments as well as international agencies. The present government in 2014 announced “Namami Gange”, a project that received funding of US\$334 million and promised a clean Ganga in three years. In 2015, it launched the "Ganga River Basin Management Plan — 2015", showcasing a comprehensive action plan for cleaning the river in the short term (three years), medium term (five years), and long term (ten years and beyond). Furthermore, since 2011, the World Bank has spent more than \$1 billion on the National Ganga River Basin Project to help the National Ganga River Basin Authority (NGRBA) build institutional capacity for cleaning the river (Joshi et.al.,2016). In spite of such big steps and positive intentions the river is still polluted in many stretches.

III. FEW MAJOR ORDERS PASSED BY THE HON’BLE NGT IN O.A 200/2014

1) Orders dated 10.12.2015, 13.7.2017 and 06.08.2018: This case was dealt with by orders dividing the area covered by the River Ganga into **different phases and segments**. Order dated 10.12.2015 dealt with Phase-I – Segment-A: Gaumukh to Haridwar. Order dated 13.07.2017 dealt with Phase-I – Segment B: Haridwar to Kanpur. Further order dated 06.08.2018 dealt with Phase-II: Kanpur to Uttar Pradesh border, Phase-III: Uttar Pradesh border to Jharkhand and Phase-IV: Jharkhand Border to Bay of Bengal (West Bengal).

2) Orders dt 29.11.2018 and 6.8.2018: Vide orders dated 29.11.2018 and 06.08.2018 **monitoring committee** was constituted headed by a former Judge of the Uttarakhand High Court for Phase-I Segment-A and Allahabad High Court for Phase-I Segment-B respectively to take note of the actions taken with proper measurable indicators of progress as well as to oversee the action plans.

3) Order dt 29.11.2018, 14.5.2019 and 29.5.2019: Vide order dated 29.11.2018, the Tribunal **reviewed the progress** in Segments A and B of Phase-I. Further monitoring was done in the light of reports of the Monitoring Committees, vide orders dated 11.03.2019, 14.05.2019 and 29.05.2019. On 11.03.2019, deficient working of CETPs at Jajmau, Banthar and Unnao was considered and directions were issued to consider closure of non-compliant units to improve

the water quality. Vide order dated 14.05.2019, the Tribunal considered the report with regard to Segment-A and B of Phase-I dated 09.05.2019 inter-alia pointing out non-compliance in respect of the STPs. The Tribunal directed remedial action including recovery of environmental compensation in view of repeated failures to comply with the directions of the Hon'ble Supreme Court and this Tribunal. The Tribunal directed closure of all activities of the members of the dysfunctional CETPs, until the CETPs are compliant. It was further directed that only treated effluents may be discharged into the River Ganga and its tributaries. Further direction was that coercive measures be taken against officers of the UPPCB and the NMCG colluding in permitting continued operations of polluting activities. Direction was also given for remediation of chromium dumps at Kanpur Dehat, Khanchandpur and Rakhi Mandi in Uttar Pradesh and ensuring proper e-flow from the Narora Barrage. With regard to Phase-II to IV, the NMCG in co-ordination with the State Governments of Uttarakhand, Bihar, Jharkhand, West Bengal and Uttar Pradesh, was to file Action Plans with firm timelines on the subjects of interception and diversion of drains, utilization of treated sewage, compliances by industries in the catchment area, ground water regulation, flood plain regulation, rain water harvesting and good irrigation practices for water conservation in the light of order of the Tribunal dated 13.07.2017. Vide order dated 29.05.2019, it was directed that Ganga pollution be monitored directly by the Chief Secretaries in view of such monitoring having already been directed in respect of 351 polluted river stretches in different states by the Chief Secretaries vide order dated 16.01.2019 in O.A. No. 606/2018 dealing with solid waste management and orders in O.A. No. 673/2018 dealing with polluted river stretches. The State of UP was to provide funds for remediation of Chromium dumps. E-flow was to be maintained as earlier directed in order dated 29.11.2018.

4) Order 22.8.2019: Vide order dated 22.08.2019, it was found that in the State of Uttar Pradesh (Phase-I, Segment B), the cost of removing the Chromium dumps in terms of Para 5 of the order dated 29.05.2019 was yet to be provided. It was also reported that out of 86 drains to be tapped, only 33 had been wholly or partially tapped, 59 remained to be tapped. For 23 drains, work could not commence. Further, it was stated that the land for tapping of two drains was not available. Where the land was not available, the Tribunal directed that the State Government could take steps for its acquisition or purchase. Directions with regard to the State of Uttarakhand in paras 16, 17 and 18 (order dated 22.08.2019) were to apply to the State of Uttar Pradesh also with regard to the timelines and compensation. In the order it was stated that though the tanneries were closed for violating the norms of discharge, the dues had

not been collected from the members of the CETPs and the industries were clandestinely operating as shown from the data of water samples which contained high Chromium. Chromium dump had been stored since 1976 which was required to be shifted to TSDF. The State of Uttar Pradesh might undertake health survey of the area and ensure shifting of the Chromium dumps within three months (order dated 22.08.2019) failing which it would be liable to pay environmental compensation of Rs. 10 lakhs per month to the CPCB besides furnishing performance guarantee of Rs. 1 Crore to the CPCB. Thereafter, on receipt of a report from Justice Tandon Committee, the Tribunal vide orders dated 27.09.2019 and 15.11.2019 in O.A. No. 985-6/2019 issued directions on the subject. The Tribunal ordered remedial measures to be taken by the SPCB for effective monitoring by installing CCTV cameras or undertaking surveillance in any other manner with the help of local police.

5) The Tribunal directed the two Monitoring Committees for Segment-A Phase I and Segment-B Phase-I to submit their final reports by 31.10.2019. Further, it was made clear that no untreated sewage was to be discharged into the river and interim remediation measures were to positively start from 01.11.2019 failing which the defaulting States were to pay compensation of Rs. 5 lakhs per month per drain. The Chief Secretaries were to identify the officers responsible for delay and adverse entries were to be recorded in their ACRs. For delay in STPs and sewerage network beyond timeline of 30.06.2020 for ongoing works and 31.12.2020 for works which had not yet started, compensation was payable @ Rs. 10 lakh per month per STP which could be recovered from the erring officers/contractors. The NMCG was liable to pay 50% of the amount.

6) A final report of the Monitoring Committee for the State of UP dated 23.10.2019 was filed on 31.10.2019 for Segment 'B'. The report highlighted that many directions had not been adhered to and also made certain recommendations regarding the concerned issues. Further, vide order dated 18.12.19 it was stated that the NMCG has filed a consolidated report on 11.12.2019. During the hearing, the representative of the NMCG stated that there had been marginal progress but the timeline would be adhered to. In the order dated 18.12.19, the quarterly progress report dated 11.12.19 filed by the Chief Secretary of Uttar Pradesh was discussed. The report provided a tabular statement in respect of expected date of completion of projects and proposed revised timelines for segment 'B' Phase I and for rest of the state. The report indicated status of CETPs at Kanpur, utilization of treated sewage water, sending of proposals/DPRs of bio-remediation of 44-59 drains amounting to Rs 1796 crores to the NMCG, sanitation status in Ganga towns, Solid Waste Management, in-situ and safe disposal

of chromium dumps at Khanchandpur, Rania, Kanpur Dehat. It was further informed that where the CETPs were not working properly, environmental compensation was imposed. The UPPCB was regularly monitoring the status of compliance of the STPs, CETPs during the quarter of September to November, 2020 STPs were found defaulting for which notices were issued for imposing Environment compensation of Rs. 39.04 crores. With regard to the CETPs, it was stated that out of the 07 CETPs, 02 CETPs were found defaulting for which EC of Rs 45.60 lakhs was imposed. Further, report on Environmental Flow was filed along with report of the Irrigation and Water Resource department. It mentioned that demarcation of Flood Plain Zone of River Ganga in Segment 'B' was completed and field verification had been done.

7) Order dated 18.12.2019: After taking into account all progress, The Tribunal gave the following directions given as per order dated 18.12.2019:

As already directed vide order dated 22.08.2019, timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in respect of others failing which compensation has to be paid in terms of the said order, apart from action against the erring officers. Till then, to avoid untreated sewage being discharged directly into Ganga, interim remedial measures have to be adopted and for the default after 01.11.2019 compensation has to be deposited in terms of order dated 22.08.2019. CPCB may make necessary calculation within one month from today and raise demands with the Chief Secretaries of the concerned States which may be complied within one month from the date of such demand failing which accountability will be of the Chief Secretaries personally.

NMCG and concerned States – Uttarakhand, UP, Jharkhand, Bihar and West Bengal may take further steps as per directions already issued for:

- a) Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.*
- b) Utilization of treated sewage, use of sludge as a manure and septage management.*
- c) Demarcation of flood plain zones and preventing encroachments thereof.*
- d) Maintenance of e-flow.*
- e) Preventing dumping of solid and other waste in and around Ganga.*

- f) Clearing old legacy waste dump sites.*
 - g) Preventing and regulating illegal sand mining.*
 - h) Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas.*
 - i) Restoration of water bodies.*
 - j) Monitoring and displaying of water quality.*
 - k) Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.*
 - l) Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.*
 - m) Public awareness and involvement for prevention and control of pollution of Ganga.*
 - n) Regulating activities on and around river Ganga including ghats and other establishments.*
 - o) Afforestation and setting up of biodiversity parks.*
 - p) CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.*
 - q) Any other directions covered by earlier orders of this Tribunal.*
- 8) Vide order dated 8.2.2021, the Hon'ble NGT directed the concerned five States to take further remedial action on the subject of preventing discharge of untreated sewage/effluents and compiling the relevant information under relevant heads in terms of earlier directions which must include the following
- (a) Quantity of Sewage being discharged in river Ganga and its tributaries/connected drains and correspondingly proposed / existing STPs to intercept the same with timelines.
 - (b) Performance of STPs and their compliance, particularly for Fecal coliform.
 - (c) Water quality of Ganga at inter-State borders and at important public places/Ghats, which may show the level of compliance with regard to water quality.

(d) Status of compliance of CETPs at Jajmau, Unnao and Banther.

IV. MEETING HELD BY OVERSIGHT COMMITTEE REGARDING O.A 200/2014

The Oversight Committee had held meeting in this matter on 27.1.2021. Point wise minutes of meeting are attached as Annexure 6.

V. LATEST COMPLIANCE STATUS IN O.A 200/2014

The Tribunal had directed Oversight Committee to monitor the compliance of directions passed. In view of the same, the latest compliance status as per the reports received from the concerned departments is as follows:

1. Compliance report received from Uttar Pradesh Jal Nigam (Annexure 1)

a) Status of tapping of drains

The report details out the status of Tapping of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) and 215 Drains Phase-II (Kanpur to U.P. Border) as on 22.01.2021.

It has been stated that in Phase I, (Details in Annexure 1a)

- 09 drains do not require tapping
- 34 drains are tapped
- 05 are partially tapped
- 38 drains are untapped (24-to be tapped in project under construction, 10-to be tapped in sanctioned projects, 04-to be tapped in projects which are submitted for approval)
- The timeline for 24 untapped drains which are under construction is as follows:
 - 01- Drain by Aug- 21
 - 13- Drains by Sep-21
 - 5- Drains by Oct-21
 - 05 Drains in 24 months after availability of land for Moradabad STP. Matter is currently sub-judice at Hon'ble High Court

The status of Phase II (details in Annexure 1b) is as follows:

- 14 drains do not require tapping

- 104 drains are tapped
- 01 are partially tapped
- 96 drains are untapped (23-to be tapped in project under construction, 35-to be tapped in sanctioned projects, 38-to be tapped in projects which are submitted for approval)
- The timeline for 23 untapped drains which are under construction is as follows:
11 Drains by Sep-21
06 Drains by Dec-21
06 Drains of Trans Varuna region are being taken up by Irrigation Deptt.

b) Status of Sewage Treatment Plants

The State has 106 existing STPs out of which O & M of 67 STPs are being taken up by Uttar Pradesh Jal Nigam. The status of 67 STPs is as follows:-

Operational – 66 STPs.

Not-operational - 01 STPs (at Banda, 4 MLD)

LOA for rehab works at Banda STP was issued to M/s Verdhmanh Engineering Works Pvt., Delhi Ltd. on 25.11.2020, but work could not be started before as permission from Railway Deptt. was required for laying the rising main pipeline beneath the railway line. The permission has been given on 24.06.2021 and presently, the rehab work is in progress. The STP will be made operational by August, 2021.

Out of 66 operational STPs, 60 STPs are compliant and 06 STPs are non-compliant.

Details of these 06 non-compliant STPs are as follows: -

- 03 STPs at Mathura (Masani 13.59 MLD, Trans-yamuna 16 MLD and Trans-yamuna-2 14.5 MLD) are undergoing rehabilitation under the Namami Gange Programme in Hybrid Annuity Model (HAM) and are likely to be completed by Oct-2021. In addition to this, the above STPs are non-compliant due to ingress of untreated industrial effluent into the domestic sewage. As a result, the treated effluent parameters are higher than the prescribed standards. In this regard, the Managing Director, UPJN has requested Member Secretary, UPPCB, Lucknow for taking adequate measures to stop the ingress of untreated industrial effluent into the domestic sewage vide his letter dated 03.06.2021.

- 02 STPs at Kanpur (Jajmau 130 MLD and Bingawan 210 MLD) are non-compliant. Rehab of 130 MLD STP is under progress as on HAM Project under the Namami Gange Programme and is likely to be completed by Oct-21. The COD of sewage reaching the 210 MLD STP at Bingawan is higher than the design parameters.
- 01 STP at Sultanpur (Lolepur 05 MLD) is non-compliant as capacity upgradation is being done under the Namami Gange Programme which is proposed to be completed by Dec-21.

c) Status of Fecal Sludge and Sewage Treatment Plants under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) programme: Detailed Status of FSSTP under AMRUT programme is annexed herewith (Annexure-1c). Work is in progress in 56 towns while it is complete in Unnao.

d) Status of CETP Jajmau: O&M of the 36 MLD CETP at Jajmau is being done by U. P. Jal Nigam. At present, the CETP is compliant.

2. Compliance report received from Uttar Pradesh Pollution Control Board (Annexure 2)

a) Status of Chromium dump, Kanpur Dehat

- The dump is still lying and so far no progress has been made in clearing off the site.
- Tenders were floated thrice by UPSIDA for shifting of hazardous waste to the nearby TSDF but only one bid was received which was rejected on the ground of being monopolistic and prohibitive. To resolve the issue scientifically, under instructions from the Government, IIT Kanpur has been selected for the Project Management Consultancy (PMC). An MOU has been signed on 2.02.2021 with the following scope of work:
 - Suitable technology to be adopted for remediation of hazardous chromium waste
 - Estimation of project cost as per chosen technology
 - Preparation of RFP/Bidding documents as per estimate
 - Handholding in bidding process
 - Third party quality and quantity checking during execution of work
 - Any ancillary work required for the successful completion of the project

- IIT Kanpur has visited the site & collected the samples. As far as suitable technology is concerned, they have submitted a preliminary report. IIT-Kanpur suggested that out of 5 reductants tested for stabilisation only Iron Sulphate (FeSO_4) has passed acceptable TCLP limit test and is also cost effective. Further, as per the report of the IIT-Kanpur, the actual volume of Chromium waste lying at the site is much higher ($1,22,800 \text{ m}^3$) in comparison to the volume reported in the earlier DPR of the CPCB ($37,712 \text{ m}^3$). In this regard, the Secretary, Environment has ordered to finalize the correct quantity of chromium dump after joint discussion between the CPCB and IIT Kanpur, to fix the final cost accordingly, and to seek prior approval of the budget from the competent authority.
- Vide meeting dated 15.7.21 held by the Oversight Committee it was informed by the UPSIDA that adequate land area has been identified near the legacy dump for landfill site construction as the chromium waste has to be treated in the vicinity of the dump and a proposal has been sent to the DM, Kanpur Dehat for its resumption and allocation to the project free of cost. Accordingly, with regard to the resumption of land for creation of landfill site vide meeting dated 9.11.2021, DM, Kanpur Dehat informed that they received the first letter from UPSIDA on 20/10/2021 requesting for the resumption of 15 acres of land for the creation of landfill site. He further informed that the land, which is to be resumed for landfill site, was in the jurisdiction of Gaon Sabha. Recently, it has been notified as Nagar Panchayat area. However, the new local body is yet to be constituted. The Secretary, Urban Development clarified that The Collector has all the powers for land resumption whether the land is in the rural area or the urban area. The Committee directed the DM, Kanpur Dehat to clarify all his doubts in this regard with Secretary, Urban Development and by consulting the relevant Revenue Rules and ensure that a decision is taken within 3 weeks.
- As per the report of the IIT-Kanpur, the actual volume of Chromium waste lying at the site is much higher ($1,22,800 \text{ m}^3$) in comparison to the volume reported in the earlier DPR of the CPCB ($37,712 \text{ m}^3$). Vide meeting dated 9.11.2021 in O.A 985/2019 & 986/2019 the Committee directed the CPCB and the IIT Kanpur to carry out a joint inspection to ascertain the correct quantity of Chromium Dump as it has a direct bearing on the final cost of the project. But the report submitted to the UP Government is prepared by the IIT Kanpur with input from the CPCB. The Secretary, Department of Infrastructure and Industrial Development expressed difficulty in

accepting this report and granting necessary approvals although a date for this meeting has been fixed. She also informed that the Department has already released Rs. 23 Cr in the ESCROW account of the DM, Kanpur Dehat. But this fund is not being utilized because of the above mentioned dispute in the estimation of volume. The Oversight Committee directed the CPCB and IIT Kanpur to complete the joint inspection report by 20/11/2021. The Committee also directed the Secretary, Infrastructure & Industrial Development Department, UP to ensure that the competent authority takes decision on this by 27/11/2021.

- Earlier the UPPCB had imposed the environmental compensation of Rs. 280.01 Cr on 6 defaulting industries. Now, 05 other defaulting units engaged in production of basic chrome sulphate, which were responsible for the illegal dumping of chrome waste on said site, has been identified by the UPPCB and show cause notices have been issued against them for the imposition of environmental compensation. After getting response from these 05 units and following due process of law, appropriate orders will be passed by the UPPCB. It was clarified by the UPPCB in the meeting that total EC will remain the same only their distribution amongst the parties will change.

b) Environmental compensation on drains and STPs (details in Annexure 2a)

- EC of Rs. 102 crore imposed for the period 1.07.2020 to 31.12.2020 on untapped drains @ 10 lakh per month
- EC of Rs.48 crore imposed for the period 1.11.2019 to 30.6.2020 on untapped drains @ 5 lakh per month
- EC of Rs.26.4 crore imposed for the period 1.07.2020 to 31.12.2020 on incomplete STP projects (44 no.)
- Notice sent to the Chief Secretary, UP on 3.2.2021 by the CPCB for ensuring deposition of above stated amount of environmental compensation.

c) Status of Common Effluent Treatment Plants (CETPs) (details in Annexure 2b)

- There are total 7 CETPs, out of which 5 are operational.
- Out of the operational CETPs, 3 are achieving norms while two are not.

d) Status of STPs (Details in Annexure 2c) : As far as Liquid Waste is concerned, the total Sewage generation in the State is 5500 MLD (80% water used) in 651 ULBs. Presently, there are 106 STPs with total installed capacity of 3276.07, out of which

101 STPs are operational and 05 are non-operational. The capacity utilization is 2728.44 MLD which is 83% of the installed capacity. In addition to the above, 37 STPs having total capacity of 887.06 MLD are under construction and 25 STPs having total capacity of 564.10 MLD are under tendering process. Upon completion of these STPs, the total sewage treatment capacity shall become 4727.23 MLD. Still a gap of 772.77 MLD would remain.

- Operational STP-101
- STP achieving norms-82
- STP not achieving norms-19
- STP not in operation-5
- STP under construction-62

e) Status of the 20 MLD CETP Jajmau, 15 MLD STP Unnao and 5 MLD STP Unnao:

20 MLD CETP Jajmau

- In regard to the progress in construction of the CETP in Jajmau, Kanpur, vide meeting dated 15.7.2021 held by the Oversight Committee, the UP Jal Nigam informed that a total progress of 30.11% has been achieved including the civil construction progress of 11.38% at site. Owing to the ongoing covid situations, the extension of time has been suggested by the Project Engineer and the contractor has been instructed to complete the project before 02.02.2022.
- All the operational Tannery units have installed PETP. At present PETP treated effluent of tanneries goes to the CETP of 36 MLD capacity (9 MLD Tannery Effluent and 27 MLD Domestic Effluent), operated by the UP Jal Nigam. This treated effluent is mixed with treated domestic effluent from the STP installed at Jajmau CETP area and is discharged through irrigation channel.
- For the Jajmau Tannery cluster, the NMCG has approved a 20 MLD CETP (dilution based) as per the NGT direction costing Rs. 554 Crore. The proposal was consented by the tannery association and the Government of U.P.

- The SPV has committed to contribute Rs. 25 crore and has proposed to bear the estimated cost of Rs. 137 Crore for modified PETP. Rest 392 Crores will be borne by the NMCG.
- SPV has allotted the work of construction of the CETP to M/s VA Tech Wa Bag Ltd. after finalizing the tender and proposed time of completion is March 2022.

15 MLD STP Village-Dakari, Pargana-Hadaha, Unnao

- The State board has issued the Consent to Establish (CTE) to the U.P. Jal Nigam, Unnao for installation of 15 MLD capacity SBR technology based STP at Village-Dakari, Pargana-Hadaha, Tehsil and District-Unnao under the Namami Gange Programme. Presently, the STP is under construction and completion period of this STP is October, 2021 as per the information provided by the U.P. Jal Nigam, Unnao.

5 MLD STP Village-KatariPeeperkheda, Gangaghat, Shuklaganj Unnao

- The State board has issued the Consent to Establish (CTE) to the U.P. Jal Nigam, Unnao for installation of 5 MLD capacity SBR technology based STP at Village-Katari-Peeperkheda, Gangaghat, Shuklaganj, Tehsil and District-Unnao under the Namami Gange Programme. So far, the construction work of the STP has not started due to land dispute. Proposed completion date of this STP was October, 2021.

- f) **Monitoring of water quality:** The UPPCB is regularly monitoring the water quality of the river Ganga at 32 sampling points. As per the latest available report for the period Jan-May, 2021, water quality at 22 locations is critically polluted. Out of the 22 locations, at 8, water quality falls in 'category C' which means that water is suitable for drinking purpose after conventional treatment and disinfection while at 14 locations the water quality falls in 'category D' which suggests that water is not suitable for drinking or bathing purposes but only for propagation of wildlife and fisheries. Detailed monitoring report is attached as **Annexure 10**.
- g) **Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms:** During January 2021 to May 2021, show cause notices have been issued against 169 defaulter industries and closure order against 184 defaulter industries. During February 2021 to June 2021, EC of Rs 4.11 crores has been imposed against the defaulter industries. Out of 106 STPs,

11 STPs were found to be defaulting during the period of January, 2021 to May, 2021. Notices have been issued for compliance and Environmental compensation of Rs 26.25 Lacs has been imposed against the operators of 2 non-compliant STPs.

- h) **The CPCB and the SPCBs may periodically undertake biological assessment of Ganga:** Biological assessment of Ganga has not yet started.
- i) **Action against slaughter houses discharging waste into rivers:** 35 Slaughtering units are under operation. 25 units discharge their treated effluent as per norms on land. 10 Units discharge their treated effluent as per norms into different drains which ultimately meet either river Yamuna or Ganga through their tributaries.

3. Compliance report from the Dept. of Urban Development (Annexure 3)

a) Status of solid and other waste in and around Ganga

- With regard to Ganga towns, 21 urban local bodies (ULBs) have been declared and certified as Open Defecation Free(ODF) towns. 12 ULBs have got ODF+ status and 5 as ODF++.
- There are 697 wards in 21 ULBs with facility of door to door collection of waste.
- Total waste generation in 21 towns is 3275 TPD out of which the total capacity of mechanized processing is 2650 TPD i.e 81 % , established in 4 major towns i.e. Kanpur, Varanasi, Prayagraj and Kannauj.
- Two plants of 140 TPD (Mirzapur-100TPD; Ballia-40TPD) were under arbitration which have been awarded in the favour of the Department of Urban Development. To make these plants functional, the re-construction work is under progress. It is expected to make these plants functional by March 2022.
- In addition, three windrows based mechanised plants (Farrukhabad/ Ghazipur/ Gangaghat – total 220 TPD) have been sanctioned and expected to be completed by March 2022. This will enable mechanized processing plant capacity to be around 3010 TPD i.e.92 % against the total requirement of 3275 TPD.
- De-centralized scientific treatment of waste to be done.
- Material Recovery Facility (MRF) sanctioned in every ULB and construction work is under progress.

- 46 open dumps removed.
 - In Swachh Sarvekshan 2020, the 3 Best Ganga Towns in different population range are from U.P i.e Varanasi, Kannauj and Bithoor
 - Strict enforcement for plastic ban in the State. 126 tonnes of banned plastic seized in the ULBs along river Ganga and penalty of Rs.1.27 crore imposed.
- b) **Status of legacy waste around Ganga:** No legacy waste within 1 km from the banks of river Ganga. However, for accumulated legacy waste in Prayagraj and Kanpur, the bio remediation of the legacy waste is under progress. Disposal of all legacy waste in the State is proposed to be done by December, 2022. The updated status with regard to legacy waste in 17 Nagar Nigam is attached as Annexure 7. Legacy waste has been cleared off in Varanasi, Saharanpur and Gorakhpur.

4. Compliance report from the Dept. Of Irrigation, Uttar Pradesh (Details in Annexure 4, Annexure 5)

a) Demarcation of floodplain zone:

- Notification for identification of flood plain zone in Segment B Phase-1 from Bijnore to Kanpur issued on 04.09.2020 and permanent construction activities within 100 meter on both banks of river Ganga has been banned.
- 5491 No. of pillars have been constructed and fixed as flood plain zone boundary pillars.
- For Phase-II, identification of flood plain zone by the Central Water Commission is under process.
- The ecological flow as per notification dated 02.07.2021 in River Ganga from Bhimgoda Barrage (Haridwar), Bijnore Barrage and Narora Barrage is being complied.

5. Compliance report from the State Ground Water Board, Uttar Pradesh (Annexure 9)

a) Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas

- THE UTTAR PRADESH GROUND WATER (MANAGEMENT AND REGULATION) ACT, 2019 (U.P. Act No-13 Of 2019) Dated- 07, August 2019 and WATER (MANAGEMENT AND REGULATION) RULES, 2020 vide notification No.-158/76-3-2020-10GW-2014, dated 25-02-2020 for protecting, conserving, controlling and regulating ground water notified.

- GoI's "Jal Shakti Abhiyan" being implemented aiming at comprehensive, water management. in 'Over-exploited' and 'Critical' blocks/ cities.
- GoI's "Jal Shakti Abhiyan-II" being launched on 22 March 2021 aiming at comprehensive, water management in whole country.
- GoI's "Atal Bhujal Yojna" aiming at participatory comprehensive water management in 550 gram panchayats in 26 blocks of 10 districts of U.P. (20 blocks of 6 districts of Bundelkhand and 6 blocks of 4 district of Western U.P.) is implemented.
- Similar to Atal Bhujal Yojna, government of U.P. also launched "Uttar Pradesh Atal Bhujal Yojna" in remaining 65 districts of U.P. aiming participatory comprehensive water management.

b) As per Ground Water Resource Estimation, 2017, out of 820 blocks of Uttar Pradesh :

- 82 blocks have been categorized as 'Over-Exploited' (where ground water extraction is >100%).
- 47 as 'Critical' (where ground water extraction is >90 & <100%),
- 151 as 'Semi- Critical' (where ground water extraction is >70 & <90%), and
- 540 as 'Safe' (where ground water extraction is <70%).
- Out of 10 Urban Agglomerates, 9 have been categorized as 'Over-exploited' and 1 as 'Critical'.

c) The "Rajya Bhoojal Sanrakshan Mission" started from year 2017-18 to ensure convergence of the works of different departments in problematic areas so as to get significant effect on Ground water. In this Mission, all Over Exploited, Critical, Semi-Critical blocks and rest blocks of Bundelkhand and Vindhya regions (Total 272 blocks) are covered under this Mission, progress of some major works are given below (up to March, 2021)-

Check Dam	4742	2716
Pond Rejuvenation /Construction	91749	36191
Farm Pond	187065	171521
Distribution of Drip/Sprinkler System	270684	63131

- d) The minor irrigation Department has constructed 5957 Check Dams and 789 ponds and target for the current year 2020-21 is construction of 183 Check Dams and 182 ponds.

6. Restoration of water bodies

- a) 07 Wetlands notified as Ramsar sites
- b) The Environment, Forest and Climate Change Department Government of Uttar Pradesh has identified 226 potential wetlands existing within 10 kms of the Ganga river and has prepared a project for Conserving and Sustainably Managing these Gangetic Floodplain Wetlands in the State, which has been sanctioned by NMCG on 16.10.2019.
- c) Uttar Pradesh State Wetland Authority will start the work as soon as fund will release.

7. Afforestation and setting up of biodiversity parks

- a) Status of Afforestation- Across the State- 22.59 Crore in 2019-20 and 25.87 Crore in 2020-21. Forest Survey of India, Dehradun has been assigned the task of monitoring of the survival of the seedlings planted in the year 2019.
- b) The Environment, Forest and Climate Change Department of Uttar Pradesh has identified the sites for development of Bio-diversity Park in 25 districts in the main stem Ganga and in 02 districts in Yamuna covering a total area of 3591.984 ha. The project proposals are being revised as per guideline of CPCB and will be implemented if NMCG approves the projects along with its funding.

VI. SUMMARY OF THE COMPLIANCE STATUS

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status July,2021
1.	The State of UP may take steps for Remediating Chromium dump at Rania Kanpur, as directed earlier vide orders dated	UPSIDA	Not Complied a) The lifting of Chromium dump has not started yet. Tenders were floated thrice by UPSIDA for shifting of hazardous waste to the nearby TSDF but only one bid was received which was rejected on the ground of being monopolistic and excessive. To resolve the issue scientifically, under instructions from the Government, IIT

	22.08.2019 and 15.11.2019		Kanpur was selected for the Project Management Consultancy (PMC). b) As per the preliminary report it will take 12 months for the remediation of chromium waste from the date the work is started but before that some formalities have to be completed. This entire process will consist of digging the chromium legacy waste from dumping site, creation of sanitary landfill. in the nearby area, treatment and dumping of waste in landfill site and lastly plantation of saplings on the landfill site. However, the work will start only after the technology, volume and cost are finalized and the work is awarded through a competitive bidding process. He also informed that the PMC has suggested that land availability in the vicinity of the dump for creation of landfill sites is essential and precursor to the process. Accordingly,with regard to the resumption of land for creation of landfill site vide meeting dated 9.11.2021, DM, Kanpur Dehat informed that they received the first letter from UPSIDA on 20/10/2021 requesting for the resumption of 15 acres of land for the creation of landfill site. He further informed that the land, which is to be resumed for landfill site, was in the jurisdiction of Gaon Sabha. Recently, it has been notified as Nagar Panchayat area. However, the new local body is yet to be constituted. The Secretary, Urban
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			Development clarified that The Collector has all the powers for land resumption whether the land is in the rural area or the urban area. The Committee directed the DM, Kanpur Dehat to clarify all his doubts in this regard with Secretary, Urban Development and by consulting the relevant Revenue Rules and ensure that a decision is taken within 3 weeks. c) Further, as per the report of the IIT-Kanpur, the actual volume of Chromium waste lying at the site is much higher (1,22,800 m³) in comparison to the volume reported in the earlier DPR of the CPCB (37,712 m³). Moreover, as per the CPCB, the area of dump at the site is 37,000 m² while as per IIT Kanpur the area is 50,312 m² . A decision has been taken to ascertain the correct quantity of Chromium Dump after discussion between the CPCB and IIT-Kanpur as it has a direct bearing on the final cost of the project. Thereafter, the prior budgetary approval will be obtained from the government. Vide meeting dated 9.11.2021, this discrepancy in reports of CPCB and IIT Kanpur was discussed. The Secretary, Infrastructure & Industrial Development Department, UP informed that she has fixed a meeting on 16.11.2021 for taking decision on the report of the IIT Kanpur but it will be difficult to accept this report in the light of earlier report of
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			the CPCB. Both expert agencies should put their heads together and come up with an agreed volume through a joint report, as directed in the last meeting of the Oversight Committee. It was decided that they will complete the joint report by 20.11.2021. The Secretary, Infrastructure & Industrial Development Department, UP will ensure that competent authority takes decision on this by 27.11.2021. d) Earlier the UPPCB had imposed the environmental compensation of Rs. 280.01 Cr on 6 defaulting industries. Now, 05 other defaulting units engaged in production of basic chrome sulphate, which were responsible for the illegal dumping of chrome waste on said site, has been identified by the UPPCB and show cause notices have been issued against them for the imposition of environmental compensation. After getting response from these 05 units and following due process of law, appropriate orders will be passed by the UPPCB. It was clarified by the UPPCB in the meeting that total EC will remain the same only their distribution amongst the parties will change.
2.	Vide order dated 22.08.2019 the Tribunal stated	U.P. Jal Nigam, Dept.of Urban	Partially Complied Status of Tapping of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) and 215 Drains

that timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in respect of work not yet started, failing which, compensation has to be paid apart from action against the Erring officers. (After 01.07.2020, direction for payment of environmental compensation of Rs. 10 lakhs per month to CPCB for discharging untreated sewage in any drain connected to river Ganga	Development, National Mission for Clean Ganga (NMCG)	Phase-II (Kanpur to U.P. Border) as on 22.01.2021 is as follows: Status of Tapping of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) and 215 Drains Phase-II (Kanpur to U.P. Border) as on 22.01.2021 is as follows: A. Status of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) <table><tr><td>Do not require tapping</td><td>09</td></tr><tr><td>Tapped</td><td>34</td></tr><tr><td>Partially tapped</td><td>05</td></tr><tr><td>Untapped (i) To be tapped in project under construction- 24 (ii) To be tapped in sanctioned project -10 (iii) To be tapped in project submitted for approval- 04</td><td>38</td></tr></table> The revised timeline for tapping of these 24 drains is as follows: 1. 01- Drain by Aug- 21 2. 13- Drains by Sep-21 3. 05- Drains by Oct-21 4. 05 Drains in 24 months after availability of land for Moradabad STP. Matter is currently sub-judice at the Hon’ble High Court. B. Status of 215 drains in Phase II <table><tr><td>Do not require tapping</td><td>14</td></tr><tr><td>Tapped</td><td>104</td></tr><tr><td>Partially tapped</td><td>01</td></tr><tr><td>Untapped</td><td>96</td></tr></table>	Do not require tapping	09	Tapped	34	Partially tapped	05	Untapped (i) To be tapped in project under construction- 24 (ii) To be tapped in sanctioned project - 10 (iii) To be tapped in project submitted for approval- 04	38	Do not require tapping	14	Tapped	104	Partially tapped	01	Untapped	96
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Partially tapped	01																	
Untapped	96																	

	or its tributaries and Rs. 10 lakhs per month to CPCB per incomplete STP and its sewerage network will apply. Further with regard to the sectors where STP and Sewerage network works have not yet started, the States of UP, Jharkhand, Bihar and West Bengal have To pay an Environmental Compensation of Rs. 10 lakhs per month after 31.12.2020)		<table><tr><td>(i) To be tapped in project under construction - 23</td><td></td></tr><tr><td>(ii) To be tapped in sanctioned project - 35</td><td></td></tr><tr><td>(iii) To be tapped in project submitted for approval- 38</td><td></td></tr></table> The revised timeline for tapping of these 24 drains is as follows: (i) 11 Drains by Sep-21 (ii) 06 Drains by Dec-21 (iii) Tapping of 06 Drains of Trans Varuna region are being taken up by the Irrigation Deptt. Details of drains in Annexure 1a and 1b. Further, as per information from CPCB, EC of Rs. 71.40 crore imposed for the period July,2020 to 21.12.2020 on untapped drains @ 10 lakh per month. On incomplete STP works (44 in no.), EC of Rs. 26.4 crore is imposed for the period July 2020-Jan 2021. No amount has been paid by the defaulter so far as the EC. Details of EC in Annexure 2a.	(i) To be tapped in project under construction - 23		(ii) To be tapped in sanctioned project - 35		(iii) To be tapped in project submitted for approval- 38	
(i) To be tapped in project under construction - 23									
(ii) To be tapped in sanctioned project - 35									
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4.	Preventing discharge of industrial effluents in Ganga and its tributaries/drains	Dept. of Urban Development, U.P. Jal Nigam	Partially Complied According to UPPCB, there are total 106 STPs <table><tr><td>Operational STP</td><td>101</td></tr><tr><td>STP achieving norms</td><td>82</td></tr><tr><td>STP not achieving</td><td>19</td></tr></table>	Operational STP	101	STP achieving norms	82	STP not achieving	19
Operational STP	101								
STP achieving norms	82								
STP not achieving	19								

	by ensuring installation of proper functioning of ETPs/CETPs.			norms	
				STP not in operation	5
				STP under construction	62
Details of STP in Annexure 2c					
The State has 106 existing STPs out of which O & M of 67 STPs are being taken up by UPJN. The status of 67 STPs is as follows:-					
1. Operational – 66 STPs.					
2. Not-operational - 01 STPs (at Banda, 4 MLD)					
LOA for rehab works at Banda STP was issued to M/s Verdhmanh Engineering Works Pvt., Delhi Ltd. on 25.11.2020, but work could not be started before as permission from Railway Deptt. was required for laying the rising main pipeline beneath the railway line. The permission has been given on 24.06.2021 and presently, the rehab work is in progress. The STP will be made operational by August, 2021.					
Out of 66 operational STPs, 60 STPs are compliant and 06 STPs are non-compliant. Details of these 06 non-compliant STPs are as follows: -					
1. 03 STPs at Mathura (Masani 13.59 MLD, Trans-Yamuna 16 MLD and Trans-yamuna-2 14.5 MLD) are undergoing rehabilitation under the Namami Gange Programme Hybrid Annuity Model project (HAM) and is proposed to be completed by Oct-2021. In addition to this, the above STPs are non-compliant due to ingress of untreated industrial effluent into the domestic sewage. As a result, the treated effluent parameters are higher than the prescribed standards. In this regard, Managing Director,					

			UPJN has requested Member Secretary, UPPCB, Lucknow for taking adequate measures to stop the ingress of untreated industrial effluent into the domestic sewage vide his letter dated 03.06.2021. 2. 02 STPs at Kanpur (Jajmau 130 MLD and Bingawan 210 MLD) are non-compliant. Rehab of 130 MLD STP is under progress in HAM Project under the Namami Gange and is likely to be completed by Oct-21. The COD of sewage reaching the 210 MLD STP at Bingawan is higher than the design parameters. 3. 01 STP at Sultanpur (Lolepur 05 MLD) is non-compliant as capacity upgradation is being done under the Namami Gange Programme which is proposed to be completed by Dec-21 Upgradation of CETPs approved by the NMCG: • Mathura CETP of 6.5 MLD • Banthar 4.5 MLD • Site 2 of Unnao CETP of capacity 2.15 MLD • Jajmau Kanpur CETP 20 MLD (Mar,2022) ➤ Stringent effluent norms notified for industrial activities in critically/severe polluted areas dated 27.02.2020 is being complied for setting up of new industries. ➤ The Primary Effluent Treatment Plant outlet and inlet Effluent Quality standard for 3 CETPs of tannery sector have been notified on 2.11.2019 and are being complied. ➤ Inlet Effluent Quality Standards for 5 CETPs of textile sectors have been notified on
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			7.12.2018. ➤ Notification has been issued that all new molasses based distilleries including yeast manufacturing units/expansion project in existing molasses based distilleries including yeast manufacturing units shall achieve zero liquid discharge (ZLD by concentrating and incinerating the spent wash in Slope Boiler on 28.01.2020). ➤ All GPI units have been directed to install OCEMS along with PTZ Camera with open access to UPPCB. ➤ UPPCB has also set up a control room at headquarters at Lucknow where ETPs of the GPIs are monitored remotely. ➤ As per the latest report 977 GPIs have installed OCEMS and 126 GPIs have installed PTZ web camera also. ➤ Regular monitoring of industries along with action against defaulter is being done time to time. Status of CETPs in the State: There are total 7 CETPs <table> <tr> <td>Operational CETP</td> <td>5</td> </tr> <tr> <td>CETP achieving norms</td> <td>3</td> </tr> <tr> <td>CETP not achieving norms</td> <td>2</td> </tr> <tr> <td>CETP non-operational</td> <td>2</td> </tr> </table>	Operational CETP	5	CETP achieving norms	3	CETP not achieving norms	2	CETP non-operational	2
Operational CETP	5										
CETP achieving norms	3										
CETP not achieving norms	2										
CETP non-operational	2										
5.	It was reported that in Jajmau 20 MLD work has started. However, in Banther, STP is	UPPCB/U.P Jal Nigam	<u>Partially Complied</u> <u>20 MLD CETP Jajmau</u> ➤ In regard to the progress in construction of the CETP in Jajmau, Kanpur, vide meeting dated 15.7.2021 held by the Oversight Committee, the UP Jal Nigam informed that a total progress of								

	at sanctioning stage and at Unnao at project formulation stage. Compensation in this regard to be calculated by CPCB. Details required with reference to the three STPs from UPPCB, U.P Jal Nigam and NMCG		30.11% has been achieved including the civil construction progress of 11.38% at site. Owing to the ongoing covid situations, the extension of time has been suggested by the Project Engineer and the contractor has been instructed to complete the project before 02.02.2022. ➤ All the operational Tannery units have installed PETP. At present PETP treated effluent of tanneries goes to CETP of 36 MLD capacity (9 MLD Tannery Effluent and 27 MLD Domestic Effluent), operated by UP Jal Nigam. This treated effluent is mixed with treated domestic effluent from STP installed at Jajmau CETP area and is discharged through irrigation channel. ➤ For Jajmau Tannery cluster, NMCG has approved 20 MLD CETP (dilution based) as per NGT direction worth Rs. 554 Crore. The proposal was consented by the tannery association and the Government of U.P. ➤ The SPV has committed to contribute Rs. 25 crore and has proposed to bear the estimated cost of Rs. 137 Crore for modified PETP. Rest 392 Crores will be borne by NMCG. ➤ SPV has allotted the work of construction of CETP to M/s VA Tech Wa Bag Ltd. after finalizing the tender and estimated time of completion is 24 months i.e. March 2022. <u>15 MLD STP Village-Dakari, Pargana-Hadaha, Unnao</u> ➤ The State board has issued Consent to Establish (CTE) to the U.P. Jal Nigam, Unnao for installation of 15MLD capacity SBR
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			technology based STP at Village-Dakari, Pargana-Hadaha, Tehsil and District-Unnao under NamamiGangeProgramme. Presently , the STP is under construction and is expected to be complete by October, 2021 as per the information provided by the U.P. Jal Nigam, Unnao. <u>5 MLD STP Village-KatariPeeperkheda, Gangaghat, Shuklaganj Unnao</u> ➤ The State board has issued Consent to Establish (CTE) to U.P. Jal Nigam, Unnao for installation of 5 MLD capacity SBR technology based STP at Village-Katari-Peeperkheda, Gangaghat, Shuklaganj, Tehsil and District-Unnao under the Namami GangeProgramme. Presently construction work of STP is not started due to land dispute. Expected to be complete in October, 2021 as per the information provided by the U.P. Jal Nigam, Unnao.
6.	Utilization of treated sewage, use of sludge as a manure and septage management.	U.P Jal Nigam	Partially Complied A project of Rs. 160 Crores has been sanctioned for covering all the 57 AMRUT towns in State with population more than 1 lakh . Detailed Status of FSSTP under AMRUT programme is annexed herewith (Annexure-1c) Work is in progress in 56 towns while it is complete in Unnao. ➤ The State's policy for use of treated water is being notified. ➤ Total sewage generation is around 5500 MLD (80 % of water used). The State has 104 STPs with installed capacity of 3200

			MLD against which the capacity utilization is 2248 MLD (68 %). ➤ At present, nearly 410 MLD treated water is being used in agriculture. ➤ The State government is planning to get the treated water utilized in thermal power plants. ➤ The State has promulgated the Septage policy on 31.10.2019. ➤ State Mission for Clean Ganga, UP has informed vide letter dated 7.12.2019 that the State is implementing projects of tertiary treatment and supply of treated water to Indian Oil Corporation Ltd., Mathura and Panki Power Plant in Kanpur.								
7.	Demarcation of flood plain zones and preventing encroachments thereof	Dept. of Irrigation, U.P	Partially Complied a) Notification for identification of the flood plain zone in Segment B Phase-1 from Bijnore to Kanpur issued on 04.09.2020 and permanent construction activities within 100 meter from both banks of river Ganga has been banned. b) 5491 No. Pillars have been Constructed and fixed as flood plain zone boundary pillars c) For Phase-II, identification of flood plain zone by the Central Water Commission is under process. d) The ecological flow as per the notification dated 02.07.2021 in River Ganga from Bhimgoda Barrage (Haridwar), Bijnore Barrage and Narora Barrage is being complied. Details in Annexure 4.								
8.	Maintenance of e-flow	Dept. of Irrigation, U.P	Partially Complied <table border="1"> <thead> <tr> <th>River</th><th>Critically</th><th>Possibility</th><th>Timeline</th></tr> </thead> <tbody> <tr> <td></td><td></td><td></td><td></td></tr> </tbody> </table>	River	Critically	Possibility	Timeline				
River	Critically	Possibility	Timeline								

					Polluted River Stretch	of maintaining E-flow	
				Hindon	Saharanpur to Ghaziabad	E-flow study being carried out by IIT Roorkee	12 Months
				Yamuna	Azgarpur to Etawah, Shahpur tp Prayagraj	E-flow will be studied and decided by Central Water Commission.	12 Months
				Ganga	Kannauj to Varanasi	E-flow from Kannauj to Unnao is maintained from Narora Barrage and Kanpur Barrage as per directions of Central Water Commission 24 cumec - Nov. to May 48 cumec - June to Oct.	-
						E-flow from Unnao to Varanasi	12 Months

					will be studied & decided by Central Water Commission.	
			Ramganga	Moradabad to Kannauj	E-flow has been decided and notification issued on 5.2.2021	-
			Betwa	Hamirpur to Wagpura	E-flow study will be carried out by IIT Delhi or other agency	12 Months
			Ghaghra	Barhalganj to Deoria	E-flow has been decided and notification has been issued on 2.3.2021	-
			Rapti	Domingarh to Rajghat	E-flow has been decided and notification has been issued on 2.3.2021	-
			Saryu	Ayodhya	E-flow been	-

				to Elafatganj	decided and notification issued on 1.3.2021	
			Details in Annexure 5.			
9.	Preventing dumping of solid and other waste in and around Ganga	Dept. of Urban Development	Partially Complied a) With regard to Ganga towns, 21 ULBs have been declared ODF. 12 ULBs have got given ODF+ status and 5 ODF++. b) There are 697 wards in 21 ULBs with facility of door to door collection of waste. c) Total waste generation in 21 towns is 3275 TPD. The total capacity of mechanized processing is 2650 TPD i.e 81 %,established in 4 major towns i.e. Kanpur, Varanasi, Prayagraj and Kannauj. d) Two plants of 140 TPD (Mirzapur-100TPD; Ballia-40TPD) were under arbitration which has been awarded in the favour of Department. Further to make these plants functional, the re-construction work is required for which the work is under progress. It is expected to make these plants functional by March 2022. e) In addition, three windrows based mechanised plants (Farrukhabad/ Ghazipur/ Gangaghat – total 220 TPD) have been sanctioned and expected to be complete by March 2022. f) This will enable mechanized processing plant capacity to be around 3010 TPD i.e.92 % against the total 3275 TPD. g) De-centralized scientific treatment of waste to be done. h) MRF sanctioned in every ULB and construction work is under progress.			

			i) Total 46 numbers of open dumps as reported in Quality Council of India survey report dated 09-01-2019, have been removed. j) There is no legacy waste site situated within 1 KM from the banks of river Ganga. k) Bio-remediation of legacy waste in Kanpur (15 Lac MT), Prayagraj (5 Lac MT), Ghaziabad (2.5 Lac MT), Bareilly (5 Lac MT), Aligarh (0.6 Lac MT), Moradabad (2.5 Lac MT) is in progress.
10.	Clearing old legacy waste dump sites	Dept.of Urban Development, U.P Jal Nigam	Complied No legacy waste within 1 km from the banks of river Ganga. Out of 17 Nagar Nigams, legacy waste has been cleared off in Gorakhpur, Saharanpur and Varanasi. However, for accumulated legacy waste in other areas including Prayagraj, and Kanpur the bio remediation of the legacy waste is under progress. The updated status of the dump sites is attached herewith as (Annexure7) Disposal of Legacy waste in the State is proposed to be done by December, 2022.
11.	Preventing and regulating illegal sand mining	Mining Department	Partially Complied Enforcement (Feb,2020-upto Dec,2020) Number of raids = 14335 Number of FIR lodged = 532 Number of complaint lodged = 1718 Compounding amount = 60.73 crore Integrated Mining Surveillance System (IMSS) rolled out in the State. Geo fencing and PTZ cameras installed in mining areas. 310 weigh bridges installed in mining areas and integrated with State Command Centre.

12.	Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas	District Administration/ CGWA	Partially Complied • THE UTTAR PRADESH GROUND WATER (MANAGEMENT AND REGULATION) ACT, 2019 (U.P. Act No-13 Of 2019) Dated- 07, August 2019 And WATER (MANAGEMENT AND REGULATION) RULES, 2020 vide notification No.-158/76-3-2020-10GW-2014, dated 25-02-2020 for protecting, conserving, controlling and regulating ground water notified. • GoI's "Jal Shakti Abhiyan" being implemented aiming at comprehensive, water management. in 'Over-exploited' and 'Critical' blocks/cities. • GoI's "Jal Shakti Abhiyan-II" being launched on 22 March 2021 aiming at comprehensive, water management in whole country. • GoI's "Atal Bhujal Yojna" aiming at participatory comprehensive water management in 550 gram panchayats in 26 blocks of 10 districts of U.P. (20 blocks of 6 districts of Bundelkhand and 6 blocks of 4 district of Western U.P.) is implemented. • Similar to Atal Bhujal Yojna, government of U.P. also launched "Uttar Pradesh Atal Bhujal Yojna" in remaining 65 districts of U.P. aiming participatory comprehensive water management.
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			e) As per Ground Water Resource Estimation, 2017, out of 820 blocks of Uttar Pradesh : vi. 82 blocks have been categorized as ‘Over-Exploited’ (where ground water extraction is >100%). vii. 47 as ‘Critical’ (where ground water extraction is >90 &<100%), viii. 151 as ‘Semi- Critical’(where ground water extraction is >70 &<90%), and ix. 540 as ‘Safe’ (where ground water extraction is <70%). x. Out of 10 Urban Agglomerates, 9 have been categorized as ‘Over-exploited’ and 1 as ‘Critical’. f) The “Rajya Bhoojal Sanrakshan Mission” started from year 2017-18 to ensure convergence of the works of different departments in problematic areas so as to get significant effect on Ground water. In this Mission, all Over Exploited, Critical, Semi-Critical blocks and rest blocks of Bundelkhand and Vindhyan regions (Total 272 blocks) are covered under this Mission, progress of some major works are given below (up to March, 2021)- <table><tr><td></td><td>Target</td><td>Progress</td></tr><tr><td>Check Dam</td><td>4742</td><td>2716</td></tr><tr><td>Pond Rejuvination/Constrtuccion</td><td>91749</td><td>36191</td></tr><tr><td>Farm Pond</td><td>187065</td><td>171521</td></tr><tr><td>Distribution of Drip/Sprinkler System</td><td>270684</td><td>63131</td></tr></table>		Target	Progress	Check Dam	4742	2716	Pond Rejuvination/Constrtuccion	91749	36191	Farm Pond	187065	171521	Distribution of Drip/Sprinkler System	270684	63131
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The Minor Irrigation Dept. had constructed 5884																		

			check dams and 779 ponds and the target for 2020-21 is construction of 183 check dams and 116 ponds.
13.	Restoration of water bodies.	District Administration	Partially Complied ➤ State has 7 wetlands listed as Ramsar Sites of International importance. The Environment, Forest and Climate Change Dept. of Govt. of UP has identified 226 potential wetlands existing within 10 kms of Ganga river and prepared a project for conserving and sustainably managing these Gangetic Floodplain wetlands in the state. This project has been sanctioned by the NMCG.
14.	Monitoring and displaying of water quality	CPCB/UPPCB	Complied UPPCB is regularly monitoring the water quality of river Ganga at 32 sampling points. As per the latest available report for the period Jan-May, 2021, water quality at 22 locations is critically polluted. Out of the 22 locations, at 8, water quality falls in 'category C' which means that water is suitable for drinking purpose after conventional treatment and disinfection while at 14 locations the water quality falls in 'category D' which suggests that water is not suitable for drinking or bathing purposes but only for propagation of wildlife and fisheries. Detailed monitoring report attached as Annexure 10.
15.	Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of	UPPCB	Partially Complied During January 2021 to May 2021, Show cause notices issued against 169 defaulter industries and closure order against 184 defaulter industries. During February 2021 to June 2021, EC of Rs 4.11 crores was imposed against the defaulter industries. Out of 106 STPs, 11 STPs have been found defaulting during January, 2021 to May, 2021. Notices have been issued for compliance and

	environmental norms.		Environmental compensation of Rs 26.25 Lacs has been imposed against the operators of 2 non-compliant STPs. No EC amount has been realized so far from these defaulters.
16.	Public awareness and involvement for prevention and control of pollution of Ganga.	Dept. of Urban Development	Not Complied Public awareness Programmes could not be conducted due to covid-19 pandemic .
17.	Afforestation and setting up of biodiversity parks. CPCB may take further action to finalise and circulate Guidelines for Biodiversity parks expeditiously which may be complied with by the concerned States and status of compliance included in the reports to be filed before this	Dept. of Environment, Forest and Climate Change, UP.	Partially Complied Project on Biodiversity Parks with estimated total cost 32381.755 lakhs submitted to the NMCG. The NMCG showed its limitation to fund the project and also made certain observations regarding the location of identified sites and costs involved through letter dated 13.05.2020. In July, 2020 the State planted 25 crore seedlings and the entire exercise was coordinated by Department of Environment, Forest and Climate Change, Government of Uttar Pradesh. During the Van Mahotsav, 2021, the State government has targeted for plantation of 30 crore seedlings. As on 8.7.2021, 27.92 crore seedlings have been planted. The Environment, Forest and Climate Change Dept. of Uttar Pradesh has identified the sites for development of Bio-diversity Park in 25 districts in the main stream of Ganga and in 2 districts in

	Tribunal.		Yamuna covering total area of 3591.984 hectares. The project proposal is being revised as per the guidelines of the CPCB and will be implemented if NMCG approves the projects along with its funding.
18.	CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain	CPCB/UPPCB/ U.P Jal Nigam	Partially Complied Water quality report of Ganga available on the UPPCB website. Biological assessment of Ganga has not yet started.
19.	Slaughter houses discharging waste into rivers	UPPCB	Complied 35 Slaughtering units are under operation. 25 units discharge their treated effluent as per norms on land. 10 Units discharge their treated effluent as per norms into different drains which ultimately meets either river Yamuna/Ganga through tributary rivers.
20.	Meetings at the level of Chief Secretary in this case	Chief Secretary, UP	Partially Complied Meeting held on 2.12.2020. No further progress reported. (MoM attached as Annexure 8)

VII. RECOMMENDATIONS BY THE OVERSIGHT COMMITTEE

1. CPCB and IIT Kanpur may be directed to conduct a joint inspection and determine the volume of the chromium waste scientifically for its remediation so that once this process is complete, the site is completely free from this hazardous waste.

2. The Chief Secretary, UP may be directed to personally supervise the project on monthly basis and ensure that all the formalities are completed at the earliest so that the actual work of scientific disposal of chromium dump is started without any further delay and completed in the shortest possible time. The Chief Secretary, UP may also be directed to submit a monthly progress report in this regard to the Oversight Committee for submission to the Hon'ble NGT.
3. There are mechanisms available to recover EC from the defaulter industries which are in operation. For closed down units when efforts are made to recover EC as arrear of land revenue, several legal and other complications arises and EC remains unrecovered. So there is an urgent need to develop a mechanism to recover the EC from the closed units. Attention of the Central Government may be drawn towards it so that by way of amendment in law effective mechanism is introduced to recover EC as arrear of land revenue or by any other effective mode to facilitate the recovery from the closed units also.
4. Vide order dated 14.07.2020 in O.A. No.-985/2019, the Tribunal had directed the State of UP to pay environmental compensation of Rs. 10 crores for damage to the environment for permitting discharge of untreated sewage containing toxic Chromium into the river Ganga directly. The State of UP was given the liberty to recover the amount from the erring officers apart from taking action against the persons responsible. The U. P Jal Nigam was held liable to pay a sum of Rs. 1 crore for releasing untreated large quantity sewage containing toxic Chromium in the river Ganga. The UPPCB was also held liable to pay a sum of Rs. 1 crore for failing in their responsibilities towards keeping the river Ganga clean. These amounts were to be deposited with the CPCB within one month and the compliance had to be overseen by the Chief Secretary, UP. None of the amounts have been deposited till date. The Chief Secretary may be directed to get the said amount deposited without any further delay and also explain the reasons for noncompliance so far.
5. In compliance of the direction of the Hon'ble NGT vide order dated 14.07.2020 in O.A.985/2019 to issue strict directions to ensure that no authority allows discharge of polluted sewage or polluted effluents directly into a water channel or stream even during the monsoon season, the CPCB and the UPPCB have issued directions under section 33A of the Water (Prevention and Control of Pollution) Act, 1974. The

UPPCB may be directed to effectively enforce these directions by using digital technology at polluting points and clusters.

6. The Hon'ble NGT had directed to complete the ongoing sewerage network by 1.07.2020 to stop discharge of untreated sewage in any drain connected to the river Ganga or its tributaries. In cases of noncompliance environmental compensation of Rs. 10 lakhs per month is to be imposed by the CPCB. Till date, 38 drains out of total 86 drains in Phase I and 96 drains out of total 215 drains in Phase II are untapped. Accordingly, the CPCB has imposed EC of Rs.150 crores and issued notices. Similarly, in respect of 44 incomplete STPs, the CPCB has imposed an EC of Rs.26.4 crores for the period 1.7.2020 to 31.12.2020. Till date, no amount has been deposited. It is recommended that the Chief Secretary, UP should be made responsible for ensuring that these works are completed speedily on priority and for the deposition of environmental compensation within a month of receiving the demand.
7. The CPCB has installed 36 real time monitoring stations all across the country out of which 21 are in Uttar Pradesh as part of the Online Continuous Effluent Monitoring System(OCEMS). The number of stations in Ganga is 15, on its tributaries 5 and 1 is on a drain. A central control room has been established at UPPCB HQs to do 24x7 monitoring of pollution data relating to these stations. The system proved very effective in monitoring pollution in the river Ganga during the Kumbh and was widely appreciated. The Committee feels that such stations should be established in other left out pollution pockets in the river Ganga, its tributaries and drains so that all the major polluting sources are monitored on 24x7 basis. The UPPCB may be directed to identify the number of such stations and work out the tentative cost of setting them up along with likely sources of funding within one month. The online monitoring stations will overcome the challenges of manual monitoring and make the entire system transparent. This Committee recommends that the UPPCB may be allowed to utilise EC for this purpose. The oversight committee should have open access to the OCEMS.
8. The progress of setting up of the FSTPs is extremely slow. The concerned authorities must ensure that timelines for various activities are fixed and implemented strictly.

The monthly progress of it be monitored by the Chief Secretary, UP in his monthly review meeting on Environmental issues.

9. The State Pollution Control Board should ensure compulsory installation of Online Continuous Effluent Monitoring System (OCEMS) in all industrial units along with Pan-tilt Zoom Web Camera with open access to this Committee. Moreover, consent to operate shall be provided only after such compliance.
10. The Irrigation Department should coordinate with Forest Department of the State to identify vacant areas /flood planes on the banks of river Ganga, its tributaries and drains which may be developed as Green Belts. An action plan regarding this may be prepared by the Irrigation Department in convergence with the schemes of the Forest Department, Uttar Pradesh and implement the same in the next monsoon season.
11. The Irrigation Department, Uttar Pradesh and the Central Water Commission need to expedite remaining works related to the identification and demarcation of floodplain zones. Proper coordination at the field level between the Irrigation and Revenue Department for correction of records to execute the demarcation work is essential. The Chief Secretary should ensure coordination between the two departments so that floodplains are jointly demarcated, revenue records corrected accordingly, encroachments removed and pillars are fixed.
12. The State government must ensure active involvement of local people, NGOs and professional agencies in cleaning and maintenance of ghats. The ULBs should launch awareness campaign of the local people every quarter to sensitise them about the need to preserve and improve the environment by keeping the rivers and their surroundings (ghats etc.) clean. A report on the action taken with documentary evidences to be submitted to the Committee. Penalty to be imposed on ULBs for non-compliance. Correction missing??
13. In order to prevent disposal of dead bodies into the river Ganga and its tributaries provision of electric crematoria in rural areas is necessary. The existing scheme of construction of crematoria in villages handled by the Panchayati Raj Department needs to be strengthened. Before this, a mass advocacy campaign for weaning away people from traditional open funeral system and motivating them to accept electrical

crematoria needs to be taken up by the State Government through urban and rural local bodies.

14. The Committee recommends banning of idol immersion in Ganga and its tributaries in Uttar Pradesh. Directions need to be issued to concerned department for creation of temporary artificial ponds (as done in NCR-Delhi region for preventing pollution in river Yamuna) for idol immersion during traditional festivals like Ganesh Chaturthi and Durga Puja specifying prior permission of District Administration and strict timelines pertaining to religious days only.
15. The Committee recommends steps to be taken for ground water recharge by digging of ponds, construction of check dams and establishing drain network to tap excess runoff during rainfall. Essentiality of rainwater harvesting structure in every house in the urban areas should be enforced effectively by the Development authorities and its progress should be monitored by the Housing Department from the highest level.
16. The Committee also recommends replication of successful waste management models such as that of Vengurla town in Sindhudurg district, Maharashtra in small towns of Uttar Pradesh. This town has converted a landfill into a waste management park, generates revenue from waste and has paved way for Sustainable Development.
17. In order to restrict and regulate waste into rivers, the committee recommends use of floating barriers as being used on Cooum River in Chennai.
18. The Committee feels that along with establishing new STPs/CETPs, every effort should be made to improve the efficacy and functioning of the existing STPs/CETPs. They need to be continuously monitored on a 24x7 basis. All the STPs in the State should be equipped with SCADA, connected with a central control room, receiving data 24x7 , their performance analysed on day to day basis, problem areas like maintenance issues be addressed without any delay and accountability be fixed for non-performance/suboptimal performance. The Committee appreciates the One Operator One City scheme followed by UP, which will certainly help in fixing the responsibility and taking corrective action.
19. Use of bio-plastics/bio-degradable in every sector viz. domestic and industrial is a viable solution to prevent rivers from choking and warding off adverse implications

on biodiversity. The State government may promote reusable bags of jute or cloth along with bio-plastics/degradable through well thought out macro and micro level plans. The State may be directed to develop an action plan in this regard and submit the same to the Hon'ble Tribunal within six months.

20. In this particular matter, the oversight committee is deeply concerned that the progress on ground is far from satisfactory and the promised timelines for completing the action keep on getting shifted. The committee finds that a number of problems hindering the progress are coordination problems among various departments. Such issues can easily be resolved if there is a regular monthly meeting at the level of the Chief Secretary as laid down in the monitoring framework submitted by the State Govt. before the Hon'ble NGT. The Chief Secretary may be directed to hold the monthly monitoring meeting regularly and share its minutes with this committee in so far as they concern the orders/directions of the Hon'ble NGT.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action. The report also be uploaded on the website of the Committee.

12-11-2021

12-11-2021

X Anant Kumar Singh

Anant Kumar Singh
Member, Oversight Committee
Signed by: ANANT KUMAR SINGH

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

Nov 12, 2021

Annexures: As above

Please visit our website: ***oscnegt.upsdc.gov.in*** for more information.

Progress Report- O.A 200/2014

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021																												
1.	The State of UP may take steps for Remediating Chromium dump at Rania Kanpur, as directed earlier vide orders dated 22.08.2019 and 15.11.2019	UPSIDA	Not Complied Tenders have been cancelled. A decision regarding easing the conditions of tender has been taken in the meeting held by Chief Secretary on 4.12.2020. Suggestions are invited from experts from NEERI Nagpur and 4 IITs on the conditions for agencies/firms who will bid for the tender. A report from all the said institutions in this matter and accordingly tenders shall be floated afresh. EC of Rs.280 cr. imposed on 6 defaulter units DM, Kanpur has issued RC against the 6 defaulters. Chief Secretary, UP has directed him to transfer the RC to DM,Kanpur Nagar if the properties of defaulters are in Kanpur Nagar	Not related to U. P. Jal Nigam.																												
2.	Vide order dated 22.08.2019 the Tribunal stated that timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in respect of work not yet started, failing which, compensation has to be paid apart from action against the Erring officers. (After 01.07.2020,	U.P. Jal Nigam, Dept.of Urban Development, National Mission for Clean Ganga (NMCG)	Partially Complied Status of Tapping of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) and 215 Drains Phase-II (Kanpur to U.P. Border) as on 22.01.2021 is as follows: A. Status of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) <table><tr><td>Do not require tapping</td><td>09</td></tr><tr><td>Partially tapped</td><td>05</td></tr><tr><td>Tapped</td><td>32</td></tr><tr><td>Untapped</td><td>40</td></tr><tr><td>To be tapped in project under construction- 26</td><td></td></tr><tr><td>To be tapped in sanctioned project -10</td><td></td></tr><tr><td>To be tapped in project under preparation- 4</td><td></td></tr></table> The revised timeline for tapping of these drains is as follows: 1. 21- Drains by June,21 2. 01- Drains by Jan,22 3. 04- Drains by Mar,22)	Do not require tapping	09	Partially tapped	05	Tapped	32	Untapped	40	To be tapped in project under construction- 26		To be tapped in sanctioned project - 10		To be tapped in project under preparation- 4		Status of Tapping of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) and 215 Drains Phase-II (Kanpur to U.P. Border) as on 22.01.2021 is as follows: A. Status of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) <table><tr><td>Do not require tapping</td><td>09</td></tr><tr><td>Tapped</td><td>34</td></tr><tr><td>Partially tapped</td><td>05</td></tr><tr><td>Untapped</td><td>38</td></tr><tr><td>(i) To be tapped in project under construction- 24</td><td></td></tr><tr><td>(ii) To be tapped in sanctioned project -10</td><td></td></tr><tr><td>(iii) To be tapped in project submitted for approval- 09</td><td></td></tr></table> The revised timeline for tapping of these 24 drains is as follows: 1. 01- Drain by Aug- 21 2. 13- Drains by Sep-21	Do not require tapping	09	Tapped	34	Partially tapped	05	Untapped	38	(i) To be tapped in project under construction- 24		(ii) To be tapped in sanctioned project - 10		(iii) To be tapped in project submitted for approval- 09	
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S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021																												
	direction for payment of environmental compensation of Rs. 10 lakhs per month to CPCB for discharging untreated sewage in any drain connected to river Ganga or its tributaries and Rs. 10 lakhs per month to CPCB per incomplete STP and its sewerage network will apply. Further with regard to the sectors where STP and Sewerage network works have not yet started, the States of UP, Jharkhand, Bihar and West Bengal have To pay an Environmental Compensation of Rs. 10 lakhs per month after 31.12.2020)		B. Status of 215 drains in Phase II <table><tr><td>Do not require tapping</td><td>14</td></tr><tr><td>Partially tapped</td><td>01</td></tr><tr><td>Tapped</td><td>82</td></tr><tr><td>Untapped</td><td>118</td></tr><tr><td>(i) To be tapped in project under construction - 33</td><td></td></tr><tr><td>(ii) To be tapped in sanctioned project - 35</td><td></td></tr><tr><td>(iii)To be tapped in project under preparation - 05</td><td></td></tr></table> The revised timeline for tapping of these drains is as follows: (i) 22 Drains by Dec, 2020 (ii) 12 Drains by Sep, 21 (iii) 13 Drains by Mar, 22 Every effort is being taken to complete the projects as per scheduled timeline. Urban Development Dept. has not complied the with the timeline for remediation of 120 drains. Till date, 158 drains are untapped and bioremediation has taken place only in Prayagraj,Kanpur and Varanasi as per the last available information. Further, as per information from CPCB, EC of Rs. 71.40 crore imposed for the period July,2020 to 21.12.2020 on untapped drains @ 10 lakh per month. On incomplete STP works (44 in no.), EC of Rs. 26.4 crore is imposed for the period July 2020-Jan 2021.	Do not require tapping	14	Partially tapped	01	Tapped	82	Untapped	118	(i) To be tapped in project under construction - 33		(ii) To be tapped in sanctioned project - 35		(iii)To be tapped in project under preparation - 05		3.05- Drains by Oct-21 4. 05 Drains by 24 months after availability of land for Moradabad STP. Matter is currently sub-judice at Hon'ble High Court. B. Status of 215 drains in Phase II <table><tr><td>Do not require tapping</td><td>14</td></tr><tr><td>Tapped</td><td>104</td></tr><tr><td>Partially tapped</td><td>01</td></tr><tr><td>Untapped</td><td>96</td></tr><tr><td>(i) To be tapped in project under construction -24</td><td></td></tr><tr><td>(ii) To be tapped in sanctioned project - 35</td><td></td></tr><tr><td>(iii)To be tapped in project submitted for approval- 38</td><td></td></tr></table> The revised timeline for tapping of these 24 drains is as follows: (i)12 Drains by Sep-21 (ii)06 Drains by Dec-21 (iii)Tapping of 06 Drains of Trans Varuna region are being taken up by Irrigation Deptt.	Do not require tapping	14	Tapped	104	Partially tapped	01	Untapped	96	(i) To be tapped in project under construction -24		(ii) To be tapped in sanctioned project - 35		(iii)To be tapped in project submitted for approval- 38	
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4.	Preventing discharge of industrial effluents	Dept. of Urban Development, U.P. Jal Nigam	Partially Complied The State has 104 existing STPs out of which O & M of 66 STPs are being taken up by UPJN. The status of 66 STPs is as follows:-	The State has 106 existing STPs out of which O & M of 67 STPs are being taken up by UPJN. The status of 67 STPs is as follows:-																												

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
	in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.		1. Operational – 62 STPs. 2. Not-operational - 02 STPs ((at Banda, 4 MLD and Loni, 30 MLD) To make these STPs operational, the bids received for rehabilitation of these STPs have been approved by State Level Technical Committee (SLTC) in the meeting held on 02.11.2020. LOA for Loni STP has been issued to M/s VA Tech Wabag Limited on 24.11.2020 and is likely to be completed by 28.02.2021. LOA for Banda STP has been issued to M/s Verdhmanh Engineering Works Pvt., Delhi Ltd. on 25.11.2020 and is likely to be completed by 31.04.2021. Upgradation of CETPs approved by NMCG: • Mathura CETP of 6.5 MLD • Banthar 4.5 MLD • Site 2 of Unnao CETP of capacity 2.15 MLD • Jajmau Kanpur CETP 20 MLD (Dec,2021) ➤ Stringent effluent norms notified for industrial activities in critically/severe polluted areas dated 27.02.2020 is being complied for setting up of new industries. ➤ The Primary Effluent Treatment Plant outlet and inlet Effluent Quality standard for 3 CETPs of tannery sector have been notified on 2.11.2019 and are being complied. ➤ Inlet Effluent Quality Standards for 5 CETPs of textile sectors have been notified on 7.12.2018. ➤ Notification has been issued that all new molasses based distilleries including yeast manufacturing units/expansion project in existing molasses based distilleries including yeast manufacturing units shall achieve zero liquid discharge (ZLD by concentrating and incinerating the spent wash in Slope Boiler on 28.01.2020). ➤ All GPI units have been directed to install OCEMS along with PTZ Camera with open access to UPPCB. ➤ UPPCB has also set up a control room at headquarters at Lucknow where ETPs of the GPIs are monitored remotely. ➤ As per the latest report 977 GPIs have installed and 122 GPIs have installed PTZ web camera also. ➤ Regular monitoring of industries along with action against	1. Operational – 66 STPs. 2. Not-operational - 01 STPs (at Banda, 4 MLD) LOA for rehab works at Banda STP was issued to M/s Verdhmanh Engineering Works Pvt., Delhi Ltd. on 25.11.2020, but works could not be started before as permission from Railway Deptt. was required for laying the rising main pipeline beneath the railway line. The permission has been given on 24.06.2021 and presently, the rehab work is in progress. The STP will be made operational by August, 2021. Out of 66 operational STPs, 60 STPs are compliant and 06 STPs are non-compliant. Details of these 06 non-compliant STPs are as follows: - 1. 03 STPs at Mathura (Masani 13.59 MLD, Trans-yamuna 16 MLD and Trans-yamuna-2 14.5 MLD) are undergoing rehabilitation under NamamiGangeProgramme (HAM) and are likely to be completed by Oct-2021. In addition to this, the above STPs are non-compliant due to ingression of untreated industrial effluent into the domestic sewage. As a result, the treated effluent parameters are higher than the prescribed standards. In this regard, Managing Director, UPJN has requested Member Secretary, UPPCB, Lucknow for taking adequate measures to stop the ingression of untreated industrial effluent into the domestic sewage vide his letter dated 03.06.2021.

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021																		
			defaulter is being done time to time. According to UPPCB , there are total 105 STPs <table><tr><td>Operational STP</td><td>100</td></tr><tr><td>STP achieving norms</td><td>81</td></tr><tr><td>STP not achieving norms</td><td>19</td></tr><tr><td>STP not in operation</td><td>5</td></tr><tr><td>STP under construction</td><td>62</td></tr></table> Status of CETPs in the State: There are total 7 CETPs <table><tr><td>Operational CETP</td><td>7</td></tr><tr><td>CETP achieving norms</td><td>6</td></tr><tr><td>CETP not achieving norms</td><td>1</td></tr><tr><td>CETP non-operational</td><td>0</td></tr></table>	Operational STP	100	STP achieving norms	81	STP not achieving norms	19	STP not in operation	5	STP under construction	62	Operational CETP	7	CETP achieving norms	6	CETP not achieving norms	1	CETP non-operational	0	2. 02 STPs at Kanpur (Jajmau 130 MLD and Bingawan 210 MLD) are non-compliant. Rehab of 130 MLD STP is under progress in HAM Project under NamamiGange and is likely to be completed by Oct-21. The COD of sewage reaching the 210 MLD STP at Bingawan is higher than the design parameters. 3. 01 STP at Sultanpur (Lolepur 05 MLD) is non-compliant as capacity upgradation is being done under NamamiGangeProgramme which is likely to be completed by Dec-21
Operational STP	100																					
STP achieving norms	81																					
STP not achieving norms	19																					
STP not in operation	5																					
STP under construction	62																					
Operational CETP	7																					
CETP achieving norms	6																					
CETP not achieving norms	1																					
CETP non-operational	0																					
5.	It was reported that in Jajmau 20 MLD work has started. However, in Banther, STP is at sanctioning stage and at Unnao at project formulation stage. Compensation in this regard to be calculated by CPCB. Details required with reference to the three STPs from UPPCB, U.P.Jal Nigam andNMCG	UPPCB/U.P Jal Nigam	<u>20 MLD CETP Jajmau</u> ➤ All the operational Tannery units have installed PETP. At present PETP treated effluent of tanneries goes to CETP of 36 MLD capacity (9 MLD Tannery Effluent and 27 MLD Domestic Effluent), operated by UP Jal Nigam. This treated effluent is mixed with treated domestic effluent from STP installed at Jajmau CETP area and is discharged through irrigationchannel. ➤ For Jajmau Tannery cluster, NMCG has approved 20 MLD CETP (dilution based) as per NGT direction worth Rs. 554 Crore. The proposal was consented by the tannery association and the Government ofU.P. ➤ The SPV has committed to contribute Rs. 25 crore and has proposed to bear the estimated cost of Rs. 137 Crore for modified PETP. Rest 392 Crores will be borne byNMCG. ➤ SPV has allotted the work of construction of CETP to M/s VA Tech Wa Bag Ltd. after finalizing the tender and estimated time of completion is 24 months i.e. December 2021 <u>15 MLD STP Village-Dakari, Pargana-Hadaha,Unnao</u>	Not related to U. P. Jal Nigam.O&M of 36 MLD CETP at Jajmau is being done by U. P. Jal Nigam.																		

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021			Compliance Status July,2021
			Jhansi, Unnao	2	Operational	
			Loni, Lakhimpur, Raebareli, Modinagar, Aligarh, Shahjahapur, Ayodhya, Shamli, Baraut, Hapur, Khurja, Hathras, Amroha, Badaun, Farukhabad, Hardoi, Sitapur, Bahraich, Gonda , Jhansi, Latitpur, Banda, Fatehpur, Basti, Deoria, Saharanpur, Mathura, Rampur, Mujaffarnagar, Lucknow, Kanpur, Agra, Meerut, Varanasi, Prayagraj, Ghaziabad, Gorakhpur, Etawah, Firozabad, Mainpuri, Sultanpur, Bulandsahar, Faizabad, Moradabad, Pilibhit, Chandausi, Orai, Akbarpur, MaunathBhanjan, Mirzapur, Balia, Ghazipur, ChunarJaunpur	54	Construction started	
			Pt. DeenDayalUpadhaya Nagar, Azamgarh, Shikohabad,	4	Letter of Award issued. Work to start after availability of land.	
			➤ The State's policy for use of treated water is being notified. ➤ Total sewage generation is around 5500 MLD (80 % of water used). The State has 104 STPs with installed capacity of 3200 MLD against which the capacity utilization is 2248 MLD (68 %).			

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
			➤ At present, nearly 410 MLD treated water is being used in agriculture. ➤ State is planning to get the treated water utilized in thermal power plants. ➤ The State has promulgated the Septage policy on 31.10.2019. ➤ State Mission for Clean Ganga, UP has informed vide letter dated 7.12.2019 that the State is implementing projects of tertiary treatment and supply of treated water to Indian Oil Corporatin Ltd., Mathura and Panki Power Plant in Kanpur. ➤ The Faecal and Septage Treatment Plant projects have been implemented in Jhansi and Unnao. Its under implementation on Chunar.	
7.	Demarcation of flood plain zones and preventing encroachments thereof	Dept. of Irrigation, U.P	Partially Complied (Work of setting up pillars initiated in Phase I on 1.06.2020). ➤ Notification for identification of flood plain zone in Segment B Phase I from Bijnore to Kanpur issued on 4.09.2020 and permanent construction as per notification will be removed by District Authority. Demarcation of flood plain zone has been started, work is in progress. 734 no.of pillars have been already constructed against total 15293 pillars. ➤ For Phase II, identification of flood plain zone by Central Water Commission is under process. ➤ For ecological flow, the notification dated 9.10.2018 in river Ganga from Bhimgoda Barrage (Haridwar), Bijnore Barrage and Narora Barrage is being complied with. (Refer Annexure IV)	Not related to U. P. Jal Nigam.
8.	Maintenance of e-flow	Dept. of Irrigation, U.P	Partially Complied e-flow maintained only in Ganga, study of e-flow being done by IIT Delhi, report was expected to be received in Dec,2020. The Committee has not received the report yet.	Not related to U. P. Jal Nigam.
9.	Preventing dumping of solid and other waste in	Dept. of Urban Development	Partially Complied ➤ With regard to Ganga towns, 21 ULBs have been declared and certified ODF status. 12 ULBs given ODF+ status and 5 ULBs	Not related to U. P. Jal Nigam.

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
	and around Ganga		have been certified as ODF++. ➤ There are 697 wards in 21 ULBs with door to door collection of waste facility. ➤ Total waste generation in 21 towns is 3275 TPD out of which the total capacity of mechanized processing of 2650 TPD i.e 81 % is established in 4 major towns i.e. Kanpur, Varanasi, Prayagraj and Kannauj. ➤ Two plants of 140 TPD (Mirzapur-100TPD; Ballia-40TPD) were under arbitration which has been awarded in the favour of Department. Further to make these plants functional, the re-construction work is required for which the work is under progress. It is expected to make these plants functional by March 2022. ➤ In addition, three windrows based mechanised plants (Farrukhabad/ Ghazipur/ Gangaghat – total 220 TPD) have been sanctioned and expected to be completed by March 2022. ➤ This will enable mechanized processing plant capacity to be around 3010 TPD i.e.92 % against the total 3275 TPD. ➤ De-centralized scientific treatment of waste to be done. ➤ MRF sanctioned in every ULB and construction work under progress. ➤ 46 open dumps removed. ➤ In Swachh Sarvekshan 2020, the 3 Best Ganga Towns in different population range are from U.P i.e Varanasi, Kannauj and Bithoor. Strict enforcement for plastic ban in the State. 126 tonnes of banned plastic seized in the ULBs along river Ganga and penalty of Rs.1.27 crore imposed.	
10.	Clearing old legacy waste dump sites	Dept.of Urban Development, U.P Jal Nigam	Partially Complied No legacy waste within 1 km from the banks of river Ganga. However, for accumulated legacy waste in Prayagraj, Kanpur the bio remediation of the legacy waste is under progress.	Not related to U. P. Jal Nigam.

S.No.	Directions by Hon’ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021															
			The updated status of the dump sites is attached herewith as (Annexure-III) Disposal of Legacy waste in the State is proposed to be done by December, 2022.																
11.	Preventing and regulating illegal sand mining	Mining Department	Partially Complied Enforcement (Feb,2020-upto Dec,2020) Number of raids = 14335 Number of FIR lodged = 532 Number of complaint lodged = 1718 Compounding amount = 60.73 crore Integrated Mining Surveillance System (IMSS) rolled out in the State. Geo fencing and PTZ cameras installed in mining areas. 310 weigh bridges installed in mining areas and integrated with State Command Centre. (Refer Annexure V)	Not related to U. P. Jal Nigam.															
12.	Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas	District Administration/ CGWA	Partially Complied ➤ State Govt. notified the Uttar Pradesh Ground Water Management and Regulation Act,2019. ➤ Rajya SanrakshanBhoojal Mission started in 2017-18.Under this mission, progress of some major works are given below (upto September,2020): <table><tr><td>Name of the Structure</td><td>Target</td><td>Progress</td></tr><tr><td>Check Dam</td><td>4458</td><td>2487</td></tr><tr><td>Pond rejuvenation/construction</td><td>66179</td><td>28982</td></tr><tr><td>Farm pond</td><td>183726</td><td>169793</td></tr><tr><td>Distribution of Drip/Sprinkler System</td><td>203258</td><td>92705</td></tr></table> The Minor Irrigation Dept. had constructed 5884 check dams and 779 ponds and the target for 2020-21 is construction of 183 check dams and 116 ponds.	Name of the Structure	Target	Progress	Check Dam	4458	2487	Pond rejuvenation/construction	66179	28982	Farm pond	183726	169793	Distribution of Drip/Sprinkler System	203258	92705	Not related to U. P. Jal Nigam.
Name of the Structure	Target	Progress																	
Check Dam	4458	2487																	
Pond rejuvenation/construction	66179	28982																	
Farm pond	183726	169793																	
Distribution of Drip/Sprinkler System	203258	92705																	
13.	Restoration of water bodies.	District Administration	Partially Complied ➤ State has 7 wetlands listed as Ramsar Sites of International	Not related to U. P. Jal Nigam.															

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
			importance. ➤ The Environment, Forest and Climate Change Dept. of Govt. of UP has identified 226 potential wetlands existing within 10 kms of Ganga river and prepared a project for conserving and sustainably managing these Gangetic Floodplain wetlands in the state. This project sanctioned by NMCG.	
14.	Monitoring and displaying of water quality	CPCB/UPPCB	Partially Complied UPPCB regularly monitoring the water quality of river Ganga at 32 sampling points. Monitoring reports available on UPPCB website.	Not related to U. P. Jal Nigam.
15.	Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.	UPPCB	Partially Complied During Dec, 2019-April 2020, 75 GPIs were found defaulting. UPPCB had issued show cause notices against 45 GPIs and closure order against 4. As per the meeting on 4.2.2020, it was reported that action has been taken to close 137 establishments which are running without necessary STPs/ treatment facilities. EC to the tune of Rs19.59 crores was imposed out of which Rs 8 crores has been realized	Not related to U. P. Jal Nigam.
16.	Public awareness and involvement for prevention and control of pollution of Ganga.	Dept. of Urban Development	Not Complied (Public awareness programmes could not be conducted due to covid-19 pandemic and lockdown in the last 3 months) pertaining to U. P. Jal Nigam.	Not related to U. P. Jal Nigam.
17.	Afforestation and setting up of biodiversity parks. CPCB may take further action to finalise and circulate Guidelines for Biodiversity parks expeditiously which may be complied with by	Dept. of Environment, Forest and Climate Change, UP.	Partially Complied Project on Biodiversity Parks with estimated total cost 32381.755 lakhs submitted to NMCG. The NMCG showed its limitation to fund the project and also made certain observations regarding the location of identified sites and costs involved through letter dated 13.05.2020. In July, 2020 the State planted 25 crore seedlings and the entire exercise was coordinated by Department of Environment, Forest and Climate Change, Government of Uttar Pradesh. The Environment, Forest and Climate Change Dept. of Uttar Pradesh has identified the sites for development of Bio-diversity Park in 25	Not related to U. P. Jal Nigam.

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
	the concerned States and status of compliance included in the reports to be filed before this Tribunal.		districts in the main stem of Ganga and in 2 districts in Yamuna covering total area of 3591.984 hectares. The project proposal is being revised as per the guidelines of CPCB and will be implemented if NMCG approves the projects along with its funding.	
18.	CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain	CPCB/UPPCB/ U.P Jal Nigam	Partially Complied Water quality report of Ganga available on UPPCB website. Biological assessment of Ganga not yet started.	Not related to U. P. Jal Nigam.
19.	Slaughter houses discharging waste into rivers	UPPCB	35 Slaughtering units are under operation. 25 units discharge their treated effluent as per norms on land. 10 Units discharge their treated effluent as per norms into different drains which ultimately meets either river Yamuna/Ganga through tributary rivers.	Not related to U. P. Jal Nigam.
20.	Meetings at the level of Chief Secretary in this case	Chief Secretary,UP	Meeting held on 2.12.2020.	Not related to U. P. Jal Nigam.

S. No.	Additional Points	UPJN reply (Present Status)
1	Quantity of Sewage being discharged in river Ganga and its tributaries/connected drains and correspondingly proposed / existing STPs to intercept the same with timelines.	Detailed status with respect to OA 200/2014 is being annexed herewith (Annexure-2a & 2b)
2	Performance of STPs and their compliance, particularly for	The performance of STPs with respect to fecal coliform shall be

	Fecal coliform.	submitted separately.
3	Water quality of Ganga at inter-State borders and at important public places/Ghats, which may show the level of compliance with regard to water quality.	Not related to U. P. Jal Nigam.
4	Status of compliance of CETPs at Jajmau, Unnao and Banther.	O&M of 36 MLD CETP at Jajmau is being done by U. P. Jal Nigam. At present, the CETP is compliant.

Status of 86 drains in Phase - I, Segment - B

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of drains	Name of Project	Name of Programme	Date of Start	Date of Completion	STP Capacity (MLD)	Progress of STP construction (%)	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
C - Drains to be tapped in projects Under Construction - 24 Nos.												
1	Modinagar	Kadarabad Drain	Kali	-	Untapped	Modinagar sewerage scheme	AMRUT	1.1.2018	30.06.2021	20	92	Sewer Network is being laid under AMRUT. Upon completion, the sewage will flow through the sewer line resulting in no discharge in the drain.
2	Moradabad	Barbalan Drain	Ramganga	1.73	Untapped	Prevention of Pollution of River RamGanga at Moradabad (Phase-I)	NGRBA	21.10.2011	31.12.2021	58	98	Work is under Progress
3	Moradabad	Vivekanand Hospital Drain (Left)	Ramganga	1.08	Untapped	I & D and STP works at Moradabad (Zone - II)	Namami Gange	-	-	25	0	Tender has been finalised and LOA was issued in Mar-2020 but the date of start could not be decided as land for construction of 25 MLD STP made available by Nagar Nigam, Moradabad is subjudice at Hon'ble High Court at Allahabad.
4	Moradabad	Vivekanand Hospital Drain (Right)	Ramganga	2.61	Untapped							
5	Moradabad	MIT Drain	Ramganga	7.5	Untapped							
6	Moradabad	Moksh Dham Drain	Ramganga	7.22	Untapped							
7	Moradabad	TDI City Drain	Ramganga	4.86	Untapped							
8	Hapur	Hapur Drain	Kali	6	Untapped	Hapur sewerage scheme	AMRUT	25.10.2019	24.10.2021	30	48	Sewer Network is being laid under AMRUT. Upon completion, the sewage will flow through the sewer line resultin in no discharge in the drain.
9	Bulandshahar	Manan Road Nalla (Bulandshahr I)	Kali	7.77	Untapped	Bulandshahar sewerage scheme	AMRUT	09.12.2018	30.06.2021	40	92	Sewer Network is being laid under AMRUT. Upon completion, the sewage will flow through the sewer line resultin in no discharge in the drain.
10	Bulandshahar	Adil nagar Nala	Kali	2.15	Untapped							
11	Bulandshahar	Chandbari Road (Bulandshahr II)	Kali	6.18	Untapped							
12	Bulandshahar	Cheel ghat	Kali	0.88	Untapped							
13	Bulandshahar	Narshal ghat	Kali	2.41	Untapped							
14	Bulandshahar	Adil Nagar 2	Kali	-	Untapped							
15	Bulandshahar	Kasai Bada	Kali	0.85	Untapped							
16	Bulandshahar	Faisalabad road	Kali	3.25	Untapped							
17	Bulandshahar	Behind Shanidev mandir	Kali	-	Untapped							
18	Bulandshahar	Devipura	Kali	1.65	Untapped							
19	Bulandshahar	Bridge Dhameda Road	Kali	0.34	Untapped							
20	Bulandshahar	Behind chamunda mandir	Kali	0.4	Untapped							
21	Kasganj	Kasganj drain	Kali	12.7	Untapped	I & D and STP works at Kasganj	Namami Gange	05.07.2019	30.09.2021	15	81.5	Work is under progress.
22	Kanpur	Panki Nala (Thermal power)	Pandu	30	Untapped	I & D and STP works at Pankha, Kanpur	Namami Gange	11.10.2019	31.10.2021	30	46.5	Work is under progress.
23	Kanpur	ICI Nala	Pandu	40	Untapped							
24	Unnao	City Jail Drain (Dakari drain)	Ganga	19.33	Untapped	I & D and STP works at Unnao	Namami Gange	11.10.2019	31.10.2021	15	43.5	Work is under progress.

D - Drains to be tapped in sanctioned projects (Under Tendering) - 10 Nos.

1	Meerut	Abu Nallah-2	Kali	145.95	Untapped	I & D and STP works at Meeurt	Namami Gange	-	24 months after issuance of LOA	220	-	Bid document is being prepared by NMCG. Upon receipt of Bid document, tenders shall be invited.
2	Meerut	Slaughter House Drain /Odean Nala	Kali	113.73	Untapped							
3	Bareilly	Deveranaiya Nala	Ramganga	62	Untapped	Pollution abatement for River Ramganga at Bareilly (I&D and STP works)	Namami Gange	-		63	-	Technical evaluation of bids completed. Financial bids have been opened on 03.07.2021.
4	Bareilly	Chawri Nala (Chodari)	Ramganga		Untapped							
5	Bareilly	Nakatiya Nala	Ramganga		Untapped							
6	Farrukhabad	Bhairoghat drain (Tokaghat)	Ganga	4	Untapped	I & D and STP works at Fatehgarh-Farrukhabad	Namami Gange	-		43	-	The opinion given by Advocate General, UP regarding reconsideration of the cancelled bids for the project defers from the directions issued by NMCG vide their letter dated 24.12.2020. As such, the clarification has been sought from NMCG vide letter dated 09.06.2021 of SMCG.
7	Farrukhabad	Dhinapur drain	Ganga	1	Untapped							
8	Fatehgarh	Hathikhana Nala	Ganga	6.88	Untapped							
9	Fatehgarh	Bargadiya Ghat drain	Ganga	1.31	Untapped							
10	Fatehgarh	Cannt Nalla	Ganga	3.44	Untapped							

E - Drains to be tapped in projects submitted for approval- 09 Nos.

1	Meerut	Abu Nallah-1	Kali	39.22	Untapped	I & D and STP works of Abu Nallah - 1 Drain at Meerut	Namami Gange	-	24 months after issuance of LOA	14 MLD STP proposed	-	PFR submitted to NMCG vide SMCG letterdated 18.06.2021 for approval.
2	Moradabad	Moradabad drain (Karula drain)	Ramganga	26.11	Untapped	I & D and STP works at Moradabad (Zone - IV)	Namami Gange	-		37 MLD STP proposed	-	PFR submitted to NMCG vide SMCG letter dated 18.09.2020 for approval.

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of drains	Name of Project	Name of Programme	Date of Start	Date of Completion	STP Capacity (MLD)	Progress of STP construction (%)	Remarks
3	Gulaothi	Gulaothi Drain	Kali	6.91	Untapped	I & D and STP works at Gulaothi Town, Bulandshahar	Namami Gange	-		10 MLD STP proposed	-	Revised DPR submitted to NMCG after incorporating their observation on 18.12.2020. NMCG, vide their letter dated 24.03.2021 returned the DPR to the state with directions to come up with a clear plan to tackle the issue of high COD in the sewage.
4	Kanpur	Ganda Nala	Pandu	55.09	Partially Tapped	Prevention of overflow of Ganda Nala and Halwakhanda Nala at Kanpur.	Namami Gange	-		-	-	DPR submitted to SMCG on 15.02.2021
5	Kanpur	Halwa Khand Nala	Pandu	11.44	Partially Tapped							
6	Kanpur	Ranighat drain	Ganga	1.89	Partially Tapped	I & D of remaining 5 drains falling in river Ganga and sewerage network for saturation of Sewerage District -1 at Kanpur	Namami Gange	-		-	-	Some observation on DPR was raised by NMCG, Compliance of which has been sent on 17.02.2021. Approval is awaited
7	Kanpur	Satti Chaura	Ganga	2	Partially tapped							
8	Kanpur	Golaghat Nala	Ganga	1.44	Partially tapped							
9	Hapur	Hapur Drain-1 (City drain)	Kali	25	Untapped	Prevention of Pollution of River Kali by I & D of Hapur City Drain at Distt. Hapur	Namami Gange	-	24 months after issuance of LOA	-	-	DPR has been prepared and is under review at UPJN Level.

Status of 215 drains in Phase - II, Segment - B

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of Project	Name of Programme	Date of Start of Project	Date of Completion	Progress of STP construction (%)	STP capacity (MLD)	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
C - Drains to be tapped in projects Under Construction - 24 Nos.												
1	Mirzapur	Basvariya Drain	Ganga	1.130	Untapped	Vindhanchal Sewerage Scheme	AMRUT	21.12.2018	31.12.2021	78	7	-
2	Mirzapur	DiwanGhat new Drain	Ganga	0.020	Untapped							
3	Mirzapur	BalughatKacha Drain	Ganga	0.010	Untapped							
4	Mirzapur	Malhaya Drain	Ganga	0.270	Untapped							
5	Mirzapur	Patengra (manasarovar) Drain	Ganga	0.740	Untapped							
6	Prayagraj	Mawaiya Nala	Yamuna	28.10	Untapped	I & D and STP works at Naini, Phaphamau and Jhushi	Namami Gange	16.09.2019	30.09.2021	52.5	42	Work is under progress.
7	Prayagraj	Mahewa Ghat Drain no. 1	Yamuna	0.30	Untapped							
8	Prayagraj	Mahewa Ghat Drain no. 2	Yamuna	0.22	Untapped							
9	Prayagraj	Arail Drain No. 2 (Kharkauini drain)	Yamuna	1.45	Untapped							
10	Prayagraj	Sachcha Baba Ashram Drain	Yamuna	2.72	Untapped							
11	Prayagraj	Co-Operative Nala	Ganga	0.27	Untapped						14	Work is under progress.
12	Prayagraj	Basna Nala	Ganga	2.55	Untapped							
13	Prayagraj	Indira Awas Nala / Jai Gurudev Ashram Nala	Ganga	1.15	Untapped							
14	Prayagraj	Shantipuram Nala	Ganga	4.10	Untapped						16	Work is under progress.
15	Prayagraj	8 small drains at different locations in Jhushi area	Ganga	0.80	Untapped							
16	Prayagraj	Lotey Haren Nala	Ganga	9.98	Untapped							
17	Prayagraj	Shastri Bridge Nala (03 small drains), Jhushi	Ganga	2.78	Untapped							
18	Varanasi	Rajghat Outfall (Shahi Nala)	Ganga	130.00	Partially Tapped	Rehabilitation of OTS to RTS at Varanasi	AMRUT	25.03.2020	30.11.2021	100	140	To be tapped at 140 MLD operational STP at Dinapur. Work for diversion of 50 MLD discharge from OTS to RTS is under progress.
19	Varanasi	Central Jail Drain	Varuna	6.50	Untapped	-	-	-	-	-	-	Drains are being taken up by Irrigation Deptt.
20	Varanasi	Ordely Bazar Drain	Varuna	7.00	Untapped							
21	Varanasi	Chamrautha Drain	Varuna	1.50	Untapped							
22	Varanasi	Khajury Colony Drain	Varuna	1.50	Untapped							
23	Varanasi	Banaras Drain No.-5	Varuna	1.00	Untapped							
24	Varanasi	Hukulganj Drain	Varuna	2.50	Untapped							

D - Drains to be tapped in sanctioned projects (Under Tendering) - 35 Nos.												
1	Ghazipur	HARIZAN BASTI	Ganga	0.02	Untapped	I & D and STP works at Ghazipur	Namami Gange	-	24 months after issuance of LOA	-	21	LOA issued on 20.02.2021 to M/s EMS Infracon Pvt. Ltd. Ghaziabad JV M/s EMIT Group, New Delhi. Agreement has been signed on 24.06.2021.
2	Ghazipur	SAMSHAN GHAT	Ganga	0.103	Untapped							
3	Ghazipur	RUI MANDI	Ganga	0.018	Untapped							
4	Ghazipur	BUDHAYA MAHADEVA	Ganga	0.049	Untapped							
5	Ghazipur	MUGAL PURA	Ganga	0.027	Untapped							
6	Ghazipur	POSTA GHAT	Ganga	0.027	Untapped							
7	Ghazipur	KHIRKI GHAT	Ganga	0.025	Untapped							
8	Ghazipur	THERI BAZAR	Ganga	0.025	Untapped							
9	Ghazipur	ANZAH GHAT	Ganga	3.91	Untapped							
10	Ghazipur	CHETNAT GHAT	Ganga	0.686	Untapped							
11	Ghazipur	STIMER GHAT	Ganga	3.241	Untapped							
12	Ghazipur	GOLA GHAT	Ganga	0.102	Untapped							
13	Ghazipur	MAKSUD GHAT	Ganga	0.018	Untapped							
14	Ghazipur	COLLECTER GHAT	Ganga	3.141	Untapped							
15	Ghazipur	DADRI GHAT	Ganga	3.233	Untapped							
16	Ghazipur	SAI MANDIR	Ganga	3.119	Untapped							
17	Ghazipur	NAUPURA	Ganga	0.018	Untapped							
18	Ghazipur	AFIM FACTORY COLONY	Ganga	0.018	Untapped							
19	Ghazipur	MAHALA BASTI (SIKANDI)	Ganga	0.02	Untapped							
20	Ghazipur	D.M BANGLO	Ganga	3.141	Untapped							
21	Ghazipur	PEAR NAGAR	Ganga	0.027	Untapped							
22	Ghazipur	BADA MAHADEVA (GORA)	Ganga	3.91	Untapped							
23	Ghazipur	BADA MAHADEVA (ADAR)	Ganga	1.27	Untapped							
24	Mirzapur	Bisundarpur Drain	Ganga	1.580	Untapped	I & D and STP works at	Namami Gange	-	24 months after		17	LOA issued on 20.02.2021 to M/s EMS Infracon Pvt. Ltd.

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of Project	Name of Programme	Date of Start of Project	Date of Completion	Progress of STP construction (%)	STP capacity (MLD)	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
25	Mirzapur	Hanumanghat Drain	Ganga	0.680	Untapped	Mirzapur			issuance of LOA			Ghaziabad JV M/s EMIT Group, New Delhi. Agreement has been signed on 24.06.2021.
26	Mirzapur	Public club Drain	Ganga	0.600	Untapped							
27	Mirzapur	Barahmilia Drain	Ganga	0.390	Untapped							
28	Mirzapur	District judge Drain	Ganga	0.400	Untapped							
29	Mirzapur	Lift cannal Drain	Ganga	0.400	Untapped							
30	Mirzapur	Irrigation colony Drain	Ganga	0.030	Untapped							
31	Mirzapur	MorchaGhar Drain	Ganga	1.640	Untapped							
32	Mirzapur	Ghoresahid Drain	Ganga	49.300	Untapped							
33	Mirzapur	konla	Ganga	0.020	Untapped							
34	Mirzapur	Chorawa	Ganga	0.250	Untapped							
35	Mirzapur	Balaji temple	Ganga	2.200	Untapped							

E - Drains to be tapped in projects submitted for approval- 38 Nos.

1	Ballia	Kathar Nala at the around of Ballia city	Ganga	17	Untapped	I & D of Kathar Nala at distt. Ballia	Namami Gange				19.6	DPR for remaining works submitted to SMCG dated 30.09.2020. Observations were communicated by SMCG vide their letter dated 04.03.2021. Compliance of observations submitted to SMCG vide letter dated 06.07.2021.
2	Dalmau	Padva Nala/(Muraibagh) Shankar Nagar	Ganga	2.68	Untapped	I & D & STP works at Dalmau, Distt. Raebareilly	Namami Gange	-	24 months after issuance of LOA	-	4 MLD proposed	DPR was submitted to SMCG vide letter dated 15.02.2021. Observations were communicated by SMCG vide their letter dated 02.06.2021.
3	Dalmau	Bada Math - Chhota Math ke bich ka Nala/(Sherandajpur)	Ganga		Untapped							
4	Dalmau	Busda Ghat ka Nala/(Sherandajpur)	Ganga		Untapped							
5	Dalmau	Shukla Ghat ka Nala/(Sherandajpur)	Ganga		Untapped							
6	Dalmau	Pathvari Ghat ka Nala/(Tikaiganj)	Ganga		Untapped							
7	Dalmau	Soarakh Ghat Muroop Nala/(Tikaiganj)	Ganga		Untapped							
8	Dalmau	Muskatpal Nala	Ganga		Untapped							
9	Dalmau	Shivala Ghat Nala	Ganga		Untapped							
10	Dalmau	Raja Tiloi Ghat Nala/Mo. sherndajpur(Deen shah Gaora Ghat)	Ganga		Untapped							
11	Saidpur	Jauhargaj Drain	Ganga	0.80	Untapped	I & D and STP works at Saidpur, Distt. Ghazipur	Namami Gange	-	24 months after issuance of LOA	-	7 MLD proposed	PFR has been submitted to NMCG vide SMCG letter dated 07.04.2021.
12	Saidpur	Rangmahal Ghat Drain	Ganga	0.20	Untapped							
13	Saidpur	Ward No. 15 Malhiya Basti D	Ganga	1.00	Untapped							
14	Saidpur	Mahaveer Ghat Drain	Ganga	0.60	Untapped							
15	Saidpur	Sangat Ghat Drain	Ganga	0.50	Untapped							
16	Saidpur	Pakka Ghat Drain	Ganga	0.50	Untapped							
17	Saidpur	Budenath Mahadew Ghat Dra	Ganga	0.80	Untapped							
18	Saidpur	Kot Ghat	Ganga	0.90	Untapped							
19	Zamania	Gorawa Drain	Ganga	0.60	Untapped	I & D and STP works at Zamania, Distt. Ghazipur	Namami Gange	-	24 months after issuance of LOA	-	5.5 MLD proposed	PFR has been submitted to NMCG vide SMCG letter dated 07.04.2021.
20	Zamania	Kankarwa Drain	Ganga	1.01	Untapped							
21	Zamania	Karpurimai Ghat Drain	Ganga	2.80	Untapped							
22	Mughalsarai	Kali Mohal Drain (Ganda Nala)	Ganga	8.26	Untapped	I & D and STP works at Pt. Deen Dayal Upadhyay Nagar, Bhadohi	Namami Gange	-	24 months after issuance of LOA	-	37 MLD proposed	Revised DPR submitted to SMCG vide letter dated 10.02.2021.Observations were communicated from SMCG vide their letter dated 18.06.2021.
23	Mughalsarai	Chandhasi Nala/Railway Nala	Ganga	21.07	Untapped							
24	Bhadohi	Chauri Nala	Varuna	2.67	Untapped							
25	Bhadohi	Rajpura Nala	Varuna	4.33	Untapped							
26	Bhadohi	Mamdopur Nala	Varuna	3.99	Untapped	I & D and STP for Abatement of Pollution of River Ganga at Manikpur, Distt. Pratapgarh	Namami Gange	-	24 months after issuance of LOA	-	Wetland Technology based	DPR has been prepared and is under review at UPJN level.
27	Manikpur	Pakka Nala	Ganga	0.582	Untapped							
28	Manikpur	Raja Hela Nala	Ganga	0.100	Untapped							
29	Manikpur	Prathmik Vidyalaya	Ganga	0.086	Untapped							
30	Manikpur	Mallahan Tola	Ganga	0.086	Untapped							

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of Project	Name of Programme	Date of Start of Project	Date of Completion	Progress of STP construction (%)	STP capacity (MLD)	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
31	Manikpur	Post office Nala	Ganga	0.243	Untapped							
32	Prayagraj	A.D.A. Colony Nala / Jwaladevi	Ganga	4.50	Untapped	I & D of Rasulabad Ghat drains and augmentation of STPs at Distt. Prayagraj	Namami Gange	-	24 months after issuance of LOA	-	Total 133 MLD proposed including augmented capacities	DPR has been prepared and is under review at UPJN Level.
33	Prayagraj	Jondhwal Ghat Drain/Chhuhara Mandir	Ganga	1.31	Untapped							
34	Prayagraj	Rajapur Nala	Ganga	25.00	Untapped							
35	Prayagraj	Ty Tower Nala	Ganga	0.00	Untapped							
36	Prayagraj	Sadar Bazar Nala	Ganga	3.80	Untapped							
37	Prayagraj	Muirabad (Ganesh Nagar) Na	Ganga	0.00	Untapped							
38	Prayagraj	Navapurwa Drain	Ganga	0.00	Untapped							

Annexure - 1									
PROGRESS REPORT FOR SEPTAGE MANAGEMENT- FSTP/CO-TREATMENT UNIT PROPOSED IN VARIOUS TOWN									
Sl	District	Town	Type	Capacity KLD	Date of Start	Date of Completion	Land Availability	Overall Progress	Remarks
1	Agra	Agra	Co Treat. U	75	23-10-2020	22-07-2021	Yes	25.50%	Admin. Building, Compost pit, Pump pit, collection tank & filtrate tank are 85% Completed. E/M Work in under progress.
2	Firozabad	Firozabad	Co Treat. U	25	23-10-2020	22-04-2021	Yes	13.00%	Work is being done by the firm at a slow pace, due to which a reimbursement penalty of 03 percent has been imposed on the firm and the firm is being guided by continuous correspondence to speed up the work. In the past, the financial penalty of 02 percent on the firm was charged due to non-commencement of work. Now work in progress.
3	Firozabad	Shikohabad	FSTP	32	14-08-2020	13-05-2021	No	0.00%	Soil test work is complete but report not received for starting the work.
4	Mainpuri	Mainpuri	Co Treat. U	25	09-11-2020	31-07-2021	Yes	20.00%	Soil testing has been completed. Vetting of design and drawings is COMPLETED(Co-treatment 25 KLD). Reinforcement work in raft of Anorobic tank is in progress
5	Mathura	Mathura	Co Treat. U	25	20-10-2020	30-09-2021	Yes	48.00%	Work in Progress
6	Aligarh	Aligarh	FSTP	32	19-08-2020	18-02-2021	Yes	65.00%	Work in Progress
7	Hathras	Hathras	FSTP	32	27-10-2020	26-04-2021	Yes	50.00%	Work in Progress
8	Fatehpur	Fatehpur	FSTP	32	01-09-2020	28-02-2021	Yes	20.00%	Excavation in progress
9	Prayagraj	Prayagraj	Co Treat. U	50	11-10-2020	05-09-2021	Yes	9.50%	Design and Drawing has approved by IET, Lucknow, and submitted by Contractor and Compost pit work completed .Firm is not doing any work since 2 month. For this several letters has issued to firm for starting work but still firm is not responding of letter and also is not start any work. Last 15 days work effected due to firm's site eng. and contractor has suffered by covid -19
10	Mirzapur	Mirzapur	Co Treat. U	25	08-02-2021	07-11-2021	Yes	5.00%	Structural drawing has not been submitted by contractor despite several instruction
11	Muzzaffarnagar	Muzzaffarnagar	Co Treat. U	25	18-09-2020	17-03-2021	Yes	42.00%	Work in Progress
12	Saharanpur	Saharanpur	Co Treat. U	25	02-09-2020	01-06-2021	Yes	50.00%	Work in Progress
13	Bulandshahr	Khurja	FSTP	32	27-08-2020	30-06-2021	Yes	40.00%	work in progress
14	Bulandshahr	Bulandshahr	Co Treat. U	25	26-12-20	25-06-2021	Yes	5.00%	design and drawing vetted
15	Ghaziabad	Ghaziabad	Co Treat. U	50	04-11-2020	31-08-2021	Yes	20.00%	Works in under progress
16	Ghaziabad	Loni	FSTP	32	27-05-2019	31-05-2021	Yes	98.00%	Scheme is Under Trial & Run
17	Ghaziabad	Modi Nagar	FSTP	32	03-07-2019	02-07-2021	Yes	65.00%	Work in Progress
18	Hapur	Hapur	FSTP	32	02-09-2020	01-06-2021	Yes	38.00%	Boundary Wall, Utility Building, Sludge Storage Room work Complete, Chambers Work is in progress
19	Meerut	Meerut	Co Treat. U	50	17-11-2020	16-08-2021	Yes	2.00%	Soil Testing has been completed. Vetting of Design & Drawing is under progress.
20	Meerut	Baraut	FSTP	32	26-08-2020	25-05-2021	Yes	21.00%	excavation for fstp is in progress and E&M drawing under approval stage and boundary wall is almost complete.
21	Shamli	Shamli	FSTP	32	27-08-2020		Yes	27.00%	work in progress. Land use has to be changed yet by rajav parishad
22	Amroha	Amroha	FSTP	32	01-09-2020	28-02-2021	Yes	15.00%	work in progress
23	Moradabad	Moradabad	FSTP	32	25-08-2020	23-02-2021	No	0.00%	Soil SBC is found to be 3 tonne because of which extra item for sub structure costing Rs 45 lacs is required due to cost enhancement site is to be changed .Pursuing Nagar Nigam for land change.
24	Rampur	Rampur	Co Treat. U	25	01-09-2020		Yes	40.00%	P. C. C work in progress
25	Sambhal	Chandausi	FSTP	32	05-09-2020	04-06-2021	No	8.00%	Due to local public hindrance work stopped after construction of 60% Boudary wall . Informed to distt administration in writing vide letter 49/M-4/01 on dated 15.01.2021, 134/M-4/03 dt. 11.02.2021, 203/FSTP/01 dt. 06.03.2021 and 276/FSTP/02 dt. 07.04.2021. Dispute not resolved and no alternate land received from NPP Chandausi till now.
26	Basti	Basti	FSTP	32	09-03-2020	09-02-2021	Yes	14.00%	Work affected due COVID-19
27	Deoria	Deoria	FSTP	32	08-10-2020	08-09-2020	Yes	20.00%	Work affected due COVID-19
28	Gorakhpur	Gorakhpur	Co Treat. U	50	07-11-2020	08-06-2021	Yes	4.00%	soil testing is completed. Design drawing work is under progress
29	Ambedkar Nagar	Akbarpur	FSTP	32	28-08-2020		Yes	12.00%	no labour at site since 26/03/2021
30	Ayodhya	Ayodhya	Co Treat. U	25	18-11-2020	30-06-2021	Yes	28.00%	work under progress
31	Ayodhya	Faizabad	FSTP	32	14-09-2020	30-06-2021	Yes	59.00%	work under progress
32	Sultanpur	Sultanpur	Co Treat. U	25	05-11-2020	04-07-2021	Yes	7.00%	BEP, Design, Drg approved. Work stoped due to Lock down.
33	Bahraich	Bahraich	FSTP	32	01-12-2020	31-08-2021	Yes	8.00%	Design under progress
34	Gonda	Gonda	FSTP	32	01-11-2020	31-07-2021	Yes	12.00%	FSTP boundary wall, utility building work is in progress. Drawing design is under vetting by IET Lucknow. Rest work will be started soon.
35	Banda	Banda	FSTP	32	08-09-2020	07-03-2021	Yes	1.00%	Structural Design of Boundary wall and Utility Building submitted for Vetting. At site Land levelling is done. Further construction shall be done after vetting of drawings which is still awaited .
36	Jalaun	Orai	FSTP	32	24-08-2020	23-02-2021	Yes	1.00%	Work Not Started. Design and Drawing (On the basis of pile structure due to black cotton soil) is not submitted.
37	Jhansi	Jhansi	FSTP	32	24-08-2020	23-02-2021	Yes	14.00%	Utility Building work under progress but FSTP corrected Design and drawing not submitted yet.
38	Lalitpur	Lalitpur	FSTP	32	24-08-2020	23-02-2021	Yes	16.00%	Utility Building and boundary wall work under progress but FSTP corrected Design and drawing not submitted yet.
39	Etawah	Etawah	Co Treat. U	25	14-10-2020	13-07-2021	Yes	3.00%	Soil testing has been completed. Vetting of design and drawings is under progress (Co-treatment 25 KLD)
40	Farrukhabad	Farrukhabad	FSTP	32	25-08-2020	24-05-2021	Yes	38.00%	Partly foundation excavation work is completed
41	Kanpur	Kanpur	Co Treat. U	100	09-12-2020	08-09-2021	Yes	35.00%	Construction of boundary wall and Utility Building works in under progress.
42	Hardoi	Hardoi	FSTP	32	21-08-2020	20-02-2021	Yes	12.00%	Admin building brickwork completed, shuttering of slab is in progress. foundations work is complete. compost pits (12 no.) is 80% complete
43	Hardoi	Hardoi	FSTP	32	21-08-2020	20-02-2021	Yes	12.00%	Work in Progress
44	Lakhimpur kheri	Lakhimpur kheri	FSTP	32	31-07-2019	31-05-2021	Yes	60.00%	Civil Works almost done & E&M work in progress
45	Lucknow	Lucknow	Co Treat. U	100	05-11-2020	04-07-2021	Yes	30.00%	Compost pit 100%, Admin Building 50%, Collection tank 50%, Filtrate tank 50% completed. Work stoped due to Lock down.
46	Raibareli	Raibareli	FSTP	32	17-06-2019	31-07-2021	Yes	90.00%	Work in Progress
47	Sitapur	Sitapur	FSTP	32	09-09-2020	08-03-2021	Yes	13.00%	Work in Progress

Sl	District	Town	Type	Capacity KLD	Date of Start	Date of Completion	Land Availability	Overall Progress	Remarks
47	Unnao	Unnao	FSTP	32	08-08-2018	28-07-2019	Yes	100.00%	Plant has been commissioned on 28.07.2019 and handing over note was send to NNP Unnao in Dec 2019. Plant is yet to be taken over by NNP
48	Budaun	Budaun	FSTP	32	01-10-2020	31-03-2021	Yes	15.00%	firm is not responding for remaining design and drawings. A penlty for 2% CB value has been imposed for delay.
49	Pilibhit	Pilibhit	FSTP	32	15-10-2020	15-04-2021	Yes	45.00%	Work in Progress
50	Shahjahanpur	Shahjahanpur	FSTP	32	09-09-2020	04-03-2021	Yes	65.00%	Work in Progress
51	Azamgarh	Azamgarh	FSTP	32	13-08-2020	12-08-2021	Yes	0.00%	Land received in June 2021 . Firm has instructed to complete soil testing and submit drawing and design ASAP
52	Ballia	Ballia	Co Treat. U	25	-	-	No	0.00%	STP not constructed. Estimate sent to SMCG on 30.09.2020. Approval awaited.
53	Mau	Maunath Bhanjan	FSTP	32	13-08-2020	12-08-2021	Yes	0.00%	Land disputed but work is in progress as per direction of district Administration
54	Chandauli	Mughalsarai	FSTP	32	-	-	Yes	0.00%	land is provided by revenue department in govindpur village near padaanv in march and said to contrator for progress of work of FSTP.
55	Ghazipur	Ghazipur	Co Treat. U	25	-	-	Yes	0.00%	STP Land purchase complete. Co-treatment will be possible after STP is built.
56	Jaunpur	Jaunpur	FSTP	32	14-08-2020	13-05-2021	Yes	15.00%	Soil testing has been completed. Vetting of design and drawings on progress. Boring work complete, Supper structure of utility building and Boundry wall has been completed, Slab casting of utility building is completed. Excavation and PCC work of anaerobic , SBR 1 and SBR 2 is Completed . Plaster work of boundary wall is on progress.
57	Varanasi	Varanasi	Co Treat. U	50			Yes		Clarity in scope of work is required. Clarification awaited.

Progress Report- O.A 200/2014

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
1.	The State of UP may take steps for Remediating Chromium dump at Rania Kanpur, as directed earlier vide orders dated 22.08.2019 and 15.11.2019	UPSIDA	Not Complied Tenders have been cancelled. A decision regarding easing the conditions of tender has been taken in the meeting held by Chief Secretary on 4.12.2020 . Suggestions are invited from experts from NEERI Nagpur and 4 IITs on the conditions for agencies/firms who will bid for the tender. A report from all the said institutions in this matter and accordingly tenders shall be floated afresh. EC of Rs.280 cr. imposed on 6 defaulter units DM, Kanpur has issued RC against the 6 defaulters. Chief Secretary, UP has directed him to transfer the RC to DM,Kanpur Nagar if the properties of defaulters are in Kanpur Nagar	a) For removal of Chromium waste dumped at Khanchandpur, Rania Kanpur Dehat, the funds of Rs 23.44 crore have been released by State Government & Escrow A/c has already been opened under signatory authority of District magistrate , Kanpur Dehat b) Tenders were floated by UPSIDA for lifting of hazardous waste to nearby TSDF but in spite of calling tenders 3 times, only one bid was received for which the cost mentioned by bidder monopolistic & prohibitive.. To resolve the issue under instructions from Gov. IIT Kanpur was selected for Project monitoring consultancy for the job 'Disposal of chromium waste dumped near village Khanchandpur, Rania Distt., Kanpur Dehat and remediation of contaminated sub soil and underground water'. A MOU has been signed on 2.02.2021 with the following scope of work: Suitable technology to be adopted for remediation of Hazardous Chromium Waste, Estimation of the project as per chosen technology, Preparation of RFP/Bidding documents as per the estimate above,

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
				Hand holding in bidding process, Third Party Quality & Quantity checking during execution of work, Any ancillary work required for successful completion of above project. c) IIT Kanpur has visited the site & collected the samples. As far as suitable technology is concerned, they have submitted preliminary report which is being attached with the mail for your perusal & necessary guidance, if any. d) At present, they are working on Estimation of Project as per chosen Technology. However, given the situation due to COVID-19 work was delayed as all the labs at IIT Kanpur are closed. e) IIT Kanpur will intimate the cost of work within a week time as per chosen technology, which shall be put up to State Level Committee and as per approval of SLC bidding documents shall be prepared by IIT, Kanpur. f) Subsequent to preparation of bid documents the same shall be sent to State Level Committee (SLC) for their approval before start of actual bidding process. g) UP Pollution Control Board had imposed Environmental Compensation of Rs. 280.01 Crore against 06 defaulting industries on 19-11-2019 after giving due opportunity through show cause notice dated 24.10.2019. D.M. Kanpur Dehat has issued RC for recovery the dues against the defaulter six units.

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
				Property of 03 industries have been attached and auction is under process. h) The industries responsible for illegal dumping of chromium waste filed Appeal Nos. 14, 15, 16, 17 and 18 of 2020 before Hon'ble Tribunal for getting relief in the matter of imposition of environmental compensation against them by Uttar Pradesh Pollution Control Board. That Hon'ble Tribunal has given following directions vide its order dated 04.01.2021 and has listed it for final hearing on 27.07.2021:- <i>" The persons responsible for dumping such hazardous waste, which has contaminated the ground water to the detriment of the inhabitants, cannot disown responsibility for liability for such damage on the ground of inaction of the authorities or closing of the companies. Corporate veil may not be a defence to absolute liability for damage to environment. Of course, the liability of appellants has to be limited to the violations clearly attributable to them. The State PCB must determine such liability specifically, after due opportunity to the appellants, preferably within a period of three months and till this is done, further coercive measures may not be taken. It is made clear that any further proceedings will be subject to further orders.</i> <i>5. The above observations are for interim relief and are subject to final order after further consideration. Applications for interim relief will</i>

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021																				
				<i>stand disposed of accordingly."</i> UPPCB has again given due opportunity to the appellants as per order of the Hon'ble Tribunal dated 04.01.2021 and will dispose of the appeals after due hearing as per law. That the ESCROW account has been opened by District Magistrate Kanpur Dehat, for deposition of funds to be utilized for removing the dumped hazardous waste and restoration of the environment and the public health. State Government has transferred amount of Rs 23.44 Crore to the ESCROW account on 27.03.2020. The rest amount for remediation of chromium dump site Khanchandpur, Rania, Kanpur Dehat, could not be deposited in the ESCROW account due to non-recovery of Environmental Compensation imposed against the 06 industries, as they have obtained stay from the Hon'ble NGT on 28.01.2020 and 04.01.2021.																				
2.	Vide order dated 22.08.2019 the Tribunal stated that timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in	U.P. Jal Nigam, Dept.of Urban Development, National Mission for Clean Ganga (NMCG)	Partially Complied Status of Tapping of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) and 215 Drains Phase-II (Kanpur to U.P. Border) as on 22.01.2021 is as follows: A. Status of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) <table><tr><td>Do not require tapping</td><td>09</td></tr><tr><td>Partially tapped</td><td>05</td></tr><tr><td>Tapped</td><td>32</td></tr><tr><td>Untapped</td><td>40</td></tr><tr><td>To be tapped in project under</td><td></td></tr></table>	Do not require tapping	09	Partially tapped	05	Tapped	32	Untapped	40	To be tapped in project under		Status of Tapping of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) and 215 Drains Phase-II (Kanpur to U.P. Border) as on 22.01.2021 is as follows: A. Status of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) <table><tr><td>Drains not requiring Tapping</td><td>09</td></tr><tr><td>Tapped Drains</td><td>34</td></tr><tr><td>Drains to be Covered in ongoing Schemes</td><td>24</td></tr><tr><td>Drains to be Covered in sanctioned Schemes</td><td>10</td></tr><tr><td>Drains to be covered in DPR/PFR</td><td>09</td></tr></table>	Drains not requiring Tapping	09	Tapped Drains	34	Drains to be Covered in ongoing Schemes	24	Drains to be Covered in sanctioned Schemes	10	Drains to be covered in DPR/PFR	09
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S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021		Compliance Status July,2021																	
	respect of work not yet started, failing which, compensation has to be paid apart from action against the Erring officers. (After 01.07.2020, direction for payment of environmental compensation of Rs. 10 lakhs per month to CPCB for discharging untreated sewage in any drain connected to river Ganga or its tributaries and Rs. 10 lakhs per month to CPCB per incomplete STP and its sewerage network will apply. Further with regard to the sectors where STP and Sewerage network works have not yet started, the States of UP, Jharkhand, Bihar and West Bengal have To pay an		construction- 26 To be tapped in sanctioned project -10 To be tapped in project under preparation- 4 The revised timeline for tapping of these drains is as follows: 1. 21- Drains by June,21 2. 01- Drains by Jan,22 3. 04- Drains by Mar,22) B. Status of 215 drains in Phase II<table><tr><td>Do not require tapping</td><td>14</td></tr><tr><td>Partially tapped</td><td>01</td></tr><tr><td>Tapped</td><td>82</td></tr><tr><td>Untapped (i) To be tapped in project under construction - 33 (ii) To be tapped in sanctioned project - 35 (iii)To be tapped in project under preparation - 05</td><td>118</td></tr></table> The revised timeline for tapping of these drains is as follows: (i) 22 Drains by Dec, 2020 (ii) 12 Drains by Sep, 21	Do not require tapping	14	Partially tapped	01	Tapped	82	Untapped (i) To be tapped in project under construction - 33 (ii) To be tapped in sanctioned project - 35 (iii)To be tapped in project under preparation - 05	118	Submitted for Approval The revised timeline for tapping of 24 ongoing projects is as follows: 01 Drain by Aug-21; 13 Drains by Sep- 21; 04 Drains by Oct-21; 05 Drains by 24 months after availability of land for Moradabad STP) B. Status of 215 drains in Phase II<table><tr><td>Drains not requiring Tapping</td><td>14</td></tr><tr><td>Tapped Drains</td><td>104</td></tr><tr><td>Drains to be Covered in ongoing Scheme</td><td>24</td></tr><tr><td>Drains to be Covered in sanctioned Scheme</td><td>35</td></tr><tr><td>Drains to be covered in DPR/PFR Submitted for Approval</td><td>38</td></tr></table> The revised timeline for tapping of 24 ongoing projects is as follows: 12 Drains by Sep-21; 06 Drain by Dec-21; 06 Drains are being taken up by Irrigation Deptt. Further, as per information from CPCB, EC	Drains not requiring Tapping	14	Tapped Drains	104	Drains to be Covered in ongoing Scheme	24	Drains to be Covered in sanctioned Scheme	35	Drains to be covered in DPR/PFR Submitted for Approval	38
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S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
	Environmental Compensation of Rs. 10 lakhs per month after 31.12.2020)		(iii) 13 Drains by Mar, 22 Every effort is being taken to complete the projects as per scheduled timeline. Urban Development Dept. has not complied the with the timeline for remediation of 120 drains. Till date, 158 drains are untapped and bioremediation has taken place only in Prayagraj,Kanpur and Varanasi as per the last available information. Further, as per information from CPCB, EC of Rs. 71.40 crore imposed for the period July,2020 to 21.12.2020 on untapped drains @ 10 lakh per month. On incomplete STP works (44 in no.), EC of Rs. 26.4 crore is imposed for the period July 2020-Jan 2021.	of Rs. 71.40 crore imposed for the period July,2020 to 21.12.2020 on untapped drains @ 10 lakh per month. On incomplete STP works (44 in no.), EC of Rs. 26.4 crore is imposed for the period July 2020-Jan 2021.
4.	Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.	Dept. of Urban Development, U.P. Jal Nigam	Partially Complied The State has 104 existing STPs out of which O & M of 66 STPs are being taken up by UPJN. The status of 66 STPs is as follows:- 1. Operational – 62 STPs. 2. Not-operational - 02 STPs ((at Banda, 4 MLD and Loni, 30 MLD) To make these STPs operational, the bids received for rehabilitation of these STPs have been approved by State Level Technical Committee (SLTC) in the meeting held on 02.11.2020. LOA for	Upgradation of CETPs approved by NMCG: • Mathura CETP of 6.5 MLD • Banthar 4.5 MLD • Site 2 of Unnao CETP of capacity 2.15 MLD • Jajmau Kanpur CETP 20 MLD (Mar,2022) ➤ Stringent effluent norms notified for industrial activities in critically/severe polluted areas

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
			Loni STP has been issued to M/s VA Tech Wabag Limited on 24.11.2020 and is likely to be completed by 28.02.2021. LOA for Banda STP has been issued to M/s Verdhmanh Engineering Works Pvt., Delhi Ltd. on 25.11.2020 and is likely to be completed by 31.04.2021. Upgradation of CETPs approved by NMCG: • Mathura CETP of 6.5 MLD • Banthar 4.5 MLD • Site 2 of Unnao CETP of capacity 2.15 MLD • Jajmau Kanpur CETP 20 MLD (Dec,2021) ➤ Stringent effluent norms notified for industrial activities in critically/severe polluted areas dated 27.02.2020 is being complied for setting up of new industries. ➤ The Primary Effluent Treatment Plant outlet and inlet Effluent Quality standard for 3 CETPs of tannery sector have been notified on 2.11.2019 and are being complied. ➤ Inlet Effluent Quality Standards for 5 CETPs of textile sectors have been notified on 7.12.2018. ➤ Notification has been issued that all new molasses based distilleries including yeast manufacturing units/expansion project in existing molasses based distilleries	dated 27.02.2020 is being complied for setting up of new industries. ➤ The Primary Effluent Treatment Plant outlet and inlet Effluent Quality standard for 3 CETPs of tannery sector have been notified on 2.11.2019 and are being complied. ➤ Inlet Effluent Quality Standards for 5 CETPs of textile sectors have been notified on 7.12.2018. ➤ Notification has been issued that all new molasses based distilleries including yeast manufacturing units/expansion project in existing molasses based distilleries including yeast manufacturing units shall achieve zero liquid discharge (ZLD by concentrating and incinerating the spent wash in Slope Boiler on 28.01.2020). ➤ All GPI units have been directed to install OCEMS along with PTZ Camera with open access to UPPCB. ➤ UPPCB has also set up a control room at headquarters at Lucknow where ETPs of the GPIs are monitored remotely.

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			including yeast manufacturing units shall achieve zero liquid discharge (ZLD by concentrating and incinerating the spent wash in Slope Boiler on 28.01.2020). ➤ All GPI units have been directed to install OCEMS along with PTZ Camera with open access to UPPCB. ➤ UPPCB has also set up a control room at headquarters at Lucknow where ETPs of the GPIs are monitored remotely. ➤ As per the latest report 977 GPIs have installed and 122 GPIs have installed PTZ web camera also. ➤ Regular monitoring of industries along with action against defaulter is being done time to time. According to UPPCB , there are total 105 STPs <table><tr><td>Operational STP</td><td>100</td></tr><tr><td>STP achieving norms</td><td>81</td></tr><tr><td>STP not achieving norms</td><td>19</td></tr><tr><td>STP not in operation</td><td>5</td></tr><tr><td>STP under construction</td><td>62</td></tr></table> Status of CETPs in the State:	Operational STP	100	STP achieving norms	81	STP not achieving norms	19	STP not in operation	5	STP under construction	62	➤ As per the latest report 977 GPIs have installed OCEMS and 126 GPIs have installed PTZ web camera also. ➤ Regular monitoring of industries along with action against defaulter is being done time to time. According to UPPCB, there are total 106 STPs <table><tr><td>Operational STP</td><td>101</td></tr><tr><td>STP achieving norms</td><td>82</td></tr><tr><td>STP not achieving norms</td><td>19</td></tr><tr><td>STP not in operation</td><td>5</td></tr><tr><td>STP under construction</td><td>62</td></tr></table> Status of CETPs in the State: There are total 7 CETPs <table><tr><td>Operational CETP</td><td>5</td></tr><tr><td>CETP achieving norms</td><td>3</td></tr><tr><td>CETP not achieving norms</td><td>2</td></tr><tr><td>CETP non-operational</td><td>2</td></tr></table>	Operational STP	101	STP achieving norms	82	STP not achieving norms	19	STP not in operation	5	STP under construction	62	Operational CETP	5	CETP achieving norms	3	CETP not achieving norms	2	CETP non-operational	2
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			There are total 7 CETPs <table> <tr> <td>Operational CETP</td> <td>7</td> </tr> <tr> <td>CETP achieving norms</td> <td>6</td> </tr> <tr> <td>CETP not achieving norms</td> <td>1</td> </tr> <tr> <td>CETP non-operational</td> <td>0</td> </tr> </table>	Operational CETP	7	CETP achieving norms	6	CETP not achieving norms	1	CETP non-operational	0	
Operational CETP	7											
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5.	It was reported that in Jajmau 20 MLD work has started. However, in Banther, STP is at sanctioning stage and at Unnao at project formulation stage. Compensation in this regard to be calculated by CPCB. Details required with reference to the three STPs from UPPCB, U.P.Jal Nigam andNMCG	UPPCB/U.P Jal Nigam	20 MLD CETP Jajmau ➤ All the operational Tannery units have installed PETP. At present PETP treated effluent of tanneries goes to CETP of 36 MLD capacity (9 MLD Tannery Effluent and 27 MLD Domestic Effluent), operated by UP Jal Nigam. This treated effluent is mixed with treated domestic effluent from STP installed at Jajmau CETP area and is discharged through irrigationchannel. ➤ For Jajmau Tannery cluster, NMCG has approved 20 MLD CETP (dilution based) as per NGT direction worth Rs. 554 Crore. The proposal was consented by the tannery association and the Government ofU.P. ➤ The SPV has committed to contribute Rs. 25 crore and has proposed to bear the estimated cost of Rs. 137 Crore for modified PETP. Rest 392 Crores will be borne byNMCG. ➤ SPV has allotted the work of construction of CETP to M/s VA Tech Wa Bag Ltd. after finalizing the tender and estimated time of	20 MLD CETP Jajmau ➤ All the operational Tannery units have installed PETP. At present PETP treated effluent of tanneries goes to CETP of 36 MLD capacity (9 MLD Tannery Effluent and 27 MLD Domestic Effluent), operated by UP Jal Nigam. This treated effluent is mixed with treated domestic effluent from STP installed at Jajmau CETP area and is discharged through irrigationchannel. ➤ For Jajmau Tannery cluster, NMCG has approved 20 MLD CETP (dilution based) as per NGT direction worth Rs. 554 Crore. The proposal was consented by the tannery association and the Government ofU.P. ➤ The SPV has committed to contribute Rs. 25 crore and has proposed to bear the estimated cost of Rs. 137 Crore for modified PETP.								

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			completion is 24 months i.e. December 2021 <u>15 MLD STP Village-Dakari, Pargana-Hadaha,Unnao</u> - State board has issued Consent to Establish (CTE) to U.P. Jal Nigam, Unnao for installation of 15 MLD capacity SBR technology based STP at Village-Dakari, Pargana-Hadaha, Tehsil and District-Unnao under Namami Gange Programme. Presently STP is under construction and completion period of this STP is October, 2021 as information provided by U.P. Jal Nigam, Unnao. <u>5 MLD STP Village-Katari Peeperkheda, Gangaghat, Shuklaganj Unnao</u> - State board has issued Consent to Establish (CTE) to U.P. Jal Nigam, Unnao for installation of 5 MLD capacity SBR technology based STP at Village-Katari-Peeperkheda, Gangaghat, Shuklaganj, Tehsil and District-Unnao under Namami Gange Programme. Presently construction work of STP is not started due to land dispute. Completion period of this STP is October, 2021 as information provided by U.P. Jal Nigam, Unnao.	Rest 392 Crores will be borne by NMCG. ➤ SPV has allotted the work of construction of CETP to M/s VA Tech Wa Bag Ltd. after finalizing the tender and estimated time of completion is 24 months i.e. March 2022. <u>15 MLD STP Village-Dakari, Pargana-Hadaha,Unnao</u> - State board has issued Consent to Establish (CTE) to U.P. Jal Nigam, Unnao for installation of 15 MLD capacity SBR technology based STP at Village-Dakari, Pargana-Hadaha, Tehsil and District-Unnao under Namami Gange Programme. Presently STP is under construction and completion period of this STP is October, 2021 as information provided by U.P. Jal Nigam, Unnao. <u>5 MLD STP Village-Katari Peeperkheda, Gangaghat, Shuklaganj Unnao</u> - State board has issued Consent to Establish (CTE) to U.P. Jal Nigam, Unnao for installation of 5 MLD

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				capacity SBR technology based STP at Village-Katari-Peeperkheda, Gangaghat, Shuklaganj, Tehsil and District-Unnao under NamamiGangeProgramme. Presently construction work of STP is not started due to land dispute. Completion period of this STP is October, 2021 as information provided by U.P. Jal Nigam, Unnao.
6.	Utilization of treated sewage, use of sludge as a manure and septage management.	U.P Jal Nigam	Partially Complied - A project of Rs. 160 Crores has been sanctioned for covering all the 58 AMRUT towns in State with population more than 1 lakh. - In the first stage the State has finalized tender for mechanized Faecal Sludge and Septage Treatment Plants in 6 cities. - The 4 FSSTP shall be completed by 31.03.2021 and remaining 02 by 31.09.2021. - The State has set up Faecal Sludge and Septage Treatment Plant (FSSTP) in Jhansi and Unnao. - For remaining 52 towns, tender has been finalized and LoA issued for 50 FSTP Plants and expected to be completed by 30.09.2021. Balance 02 FSTP plants are	Latest status may be obtained from U.P.Jal Nigam

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021			Compliance Status July,2021
			under tendering stage. f) The State has proposed to cover all the ULBs by year 2023.			
			Name of City	N os	Status	
			Jhansi, Unnao	2	Operational	
			Loni, Lakhimpur, Raebareli, Modinagar, Aligarh, Shahjahapur, Ayodhya, Shamli, Baraut, Hapur, Khurja, Hathras, Amroha, Badaun, Farukhabad, Hardoi, Sitapur, Bahraich, Gonda, Jhansi, Latitpur, Banda, Fatehpur, Basti, Deoria, Saharanpur, Mathura, Rampur, Mujaffarnagar, Lucknow, Kanpur, Agra, Meerut, Varanasi, Prayagraj, Ghaziabad, Gorakhpur, Etawah, Firozabad, Mainpuri, Sultanpur, Bulandsahar, Faizabad, Moradabad, Pilibhit, Chandausi, Orai, Akbarpur, MaunathBhanjan, Mirzapur, Balai, Ghazipur, Chunar	54	Construction started	

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021			Compliance Status July,2021	
			Pt. DeenDayalUpadhaya Nagar, Azamgarh, Shikohabad, Jaunpur	4	Letter of Award issued. Work to start after availability of land.		
			➤ The State's policy for use of treated water is being notified. ➤ Total sewage generation is around 5500 MLD (80 % of water used). The State has 104 STPs with installed capacity of 3200 MLD against which the capacity utilization is 2248 MLD (68 %). ➤ At present, nearly 410 MLD treated water is being used in agriculture. ➤ State is planning to get the treated water utilized in thermal power plants. ➤ The State has promulgated the Septage policy on 31.10.2019. ➤ State Mission for Clean Ganga, UP has informed vide letter dated 7.12.2019 that the State is implementing projects of tertiary treatment and supply of treated water to Indian Oil Corporatin Ltd., Mathura and Panki Power Plant in Kanpur. ➤ The Faecal and Septage Treatment Plant projects have been implemented in Jhansi				

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
			and Unnao. Its under implementation on Chunar.	
7.	Demarcation of flood plain zones and preventing encroachments thereof	Dept. of Irrigation, U.P	Partially Complied (Work of setting up pillars initiated in Phase I on 1.06.2020). ➤ Notification for identification of flood plain zone in Segment B Phase I from Bijnore to Kanpur issued on 4.09.2020 and permanent construction as per notification will be removed by District Authority. Demarcation of flood plain zone has been started, work is in progress. 734 no.of pillars have been already constructed against total 15293 pillars. ➤ For Phase II, identification of flood plain zone by Central Water Commission is under process. ➤ For ecological flow, the notification dated 9.10.2018 in river Ganga from Bhimgoda Barrage (Haridwar), Bijnore Barrage and Narora Barrage is being complied with. (Refer Annexure IV)	a) Notification for identification of flood plain zone in Segment B Phase-1 from Bijnore to Kanpur issued on 04.09.2020 and permanent construction activities within 100 meter from both banks of river Ganga banned. b) 5491 No. Pillars have been Constructed and fixed as flood plain zone boundary pillars c) For Phase-II, identification of flood plain zone by Central Water Commission is under process. d) The ecological flow as per notification dated 02.07.2021 in River Ganga from Bhimgoda Barrage (Haridwar), Bijnore Barrage and Narora Barrage is being complied.
8.	Maintenance of e-flow	Dept. of Irrigation, U.P	Partially Complied e-flow maintained only in Ganga, study of e-flow being done by IIT Delhi, report was expected to be received in Dec,2020. The Committee has not	

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
			received the report yet.	
9.	Preventing dumping of solid and other waste in and around Ganga	Dept. of Urban Development	Partially Complied ➤ With regard to Ganga towns, 21 ULBs have been declared and certified ODF status. 12 ULBs given ODF++ status. All the ULBs doing door to door collection. ➤ There are 697 wards in 21 ULBs with door to door collection of waste facility. ➤ Total waste generation in 21 towns is 3275 TPD out of which the total capacity of mechanized processing of 2650 TPD i.e 81 % is established in 4 major towns i.e. Kanpur, Varanasi, Prayagraj and Kannauj. ➤ Two plants of 140 TPD (Mirzapur-100TPD; Ballia-40TPD) had been awarded for construction. Expected to be completed by March 2021. ➤ In addition, three windrows based mechanized plants (Farrukhabad/Ghazipur/Gangaghat-total 220 TPD) have been sanctioned and expected to be complete by March 2021. ➤ This will enable mechanized processing plant capacity to be around 3010 TPD i.e.92 % against the total 3275 TPD. ➤ Decentralised scientific treatment of waste to be done. ➤ MRF sanctioned in every ULB and	a) Under SBM Urban all 21 ULB's in Ganga town have been declared and certified ODF Status. 12 ULBs have been certified ODF+ status, 5 ULBs have been certified ODF++. b) There are 697 wards in 21 ULBs with door to door collection of waste facility. c) Total waste generation in 21 towns is 3,275 TPD out of which the total capacity of mechanized processing of 2,650 TPD i.e. 81% is established in 4 major towns i.e. Kanpur, Varanasi, Prayagraj and Kannauj. d) Two plants of 140 TPD (Mirzapur-100TPD; Ballia-40TPD) were under arbitration which has been awarded in the favour of Department. Further to make these plants functional, the re-construction work is required for which the work is under progress. It is expected to make these plants functional by March 2022. e) In addition, three windrows based mechanised plants (Farrukhabad/ Ghazipur/ Gangaghat – total 220 TPD) have been sanctioned and expected to be completed by March 2022. f) This will enable mechanised processing plant capacity to be around 3,010 TPD i.e. 92% against total 3,275 TPD. g) Decentralised scientific treatment of waste is expected to be done by March 2022 in all other ULBs of smaller towns. h) Material Recovery Facility (MRF) has been sanctioned in every ULB where construction work is under progress. i) Total 46 numbers of open dumps as reported in Quality Council of India survey

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
			construction work under progress. ➤ 46 open dumps removed. ➤ No legacy waste within 1 km from the banks of river Ganga. However, for accumulated legacy waste in Prayagraj, Kanpur and Varanasi tenders for empanelment of agencies for work of bio-remediation of legacy waste were floated. ➤ In Swachh Sarvekshan 2020, the 3 Best Ganga Towns in different population range are from U.P i.e Varanasi, Kannauj and Bithoor. Strict enforcement for plastic ban in the State. 126 tonnes of banned plastic seized in the ULBs along river Ganga and penalty of Rs.1.27 crore imposed.	report dated 09-01-2019, have been removed. j) There is no legacy waste site situated within 1 KM from the banks of river Ganga. k) Bio-remediation of legacy waste in Kanpur (15 Lac MT), Prayagraj (5 Lac MT), Ghaziabad (2.5 Lac MT), Bareilly (5 Lac MT), Aligarh (0.6 Lac MT), Moradabad (2.5 Lac MT) is in progress.
10.	Clearing old legacy waste dump sites	Dept.of Urban Development, U.P Jal Nigam	Partially Complied Delay due to tendering process. For accumulated legacy waste in Prayagraj, Kanpur and Varanasi, tenders for the empanelment of agencies for the work of bio-remediation of the legacy waste were floated by Jal Nigam Uttar Pradesh on 4th November 2019 and refloated on 7th February 2020.	

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021																												
			Work was expected to commence after monsoon season. No further progress reported by U.P Jal Nigam. Details of few legacy waste dumpsite is given below: <table><tr><th>S.N o.</th><th>City</th><th>Quantity</th><th>Status</th></tr><tr><td>1.</td><td>NOIDA-Sector 54</td><td>1.0 Lakh tonne</td><td>Completed</td></tr><tr><td>2.</td><td>Prayagraj</td><td>0.1 Lakh tonne</td><td>Completed</td></tr><tr><td>3.</td><td>Meerut</td><td>3.0 Lakh tonne</td><td>Completed</td></tr><tr><td>4.</td><td>NOIDA Sector 145</td><td>2.77 Lakh tonne</td><td>1.02 lakh tonne remediated. Remaining is under process</td></tr><tr><td>5.</td><td>Agra</td><td>8 Lakh tonne</td><td>5 lakh tonne remediated. Remaining is under process</td></tr><tr><td>6.</td><td>Mathura</td><td>0.11 Lakh</td><td>Completed</td></tr></table>	S.N o.	City	Quantity	Status	1.	NOIDA-Sector 54	1.0 Lakh tonne	Completed	2.	Prayagraj	0.1 Lakh tonne	Completed	3.	Meerut	3.0 Lakh tonne	Completed	4.	NOIDA Sector 145	2.77 Lakh tonne	1.02 lakh tonne remediated. Remaining is under process	5.	Agra	8 Lakh tonne	5 lakh tonne remediated. Remaining is under process	6.	Mathura	0.11 Lakh	Completed	
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S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021				Compliance Status July,2021									
					tonne											
			Disposal of Legacy waste in the State is proposed to be done by April, 2022. (Refer Annexure III)													
11.	Preventing and regulating illegal sand mining	Mining Department	Partially Complied Enforcement (Feb,2020-upto Dec,2020) Number of raids = 14335 Number of FIR lodged = 532 Number of complaint lodged = 1718 Compounding amount = 60.73 crore Integrated Mining Surveillance System (IMSS) rolled out in the State. Geo fencing and PTZ cameras installed in mining areas. 310 weigh bridges installed in mining areas and integrated with State Command Centre. (Refer Annexure V)													
12.	Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas	District Administration/ CGWA	Partially Complied ➤ State Govt. notified the Uttar Pradesh Ground Water Management and Regulation Act,2019. ➤ Rajya SanrakshanBhoojal Mission started in 2017-18.Under this mission, progress of some major works are given below (upto September,2020): <table><tr><td>Name of the Structure</td><td>Target</td><td>Progress</td></tr><tr><td>Check Dam</td><td>4458</td><td>2487</td></tr><tr><td>Pond</td><td>66179</td><td>28982</td></tr></table>				Name of the Structure	Target	Progress	Check Dam	4458	2487	Pond	66179	28982	
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Pond	66179	28982														

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021			Compliance Status July,2021
			rejuvenation/c onstruction			
			Farm pond	183726	169793	
			Distribution of Drip/Sprinkler System	203258	92705	
			The Minor Irrigation Dept. had constructed 5884 check dams and 779 ponds and the target for 2020-21 is construction of 183 check dams and 116 ponds.			
13.	Restoration of water bodies.	District Administration	Partially Complied ➤ State has 7 wetlands listed as Ramsar Sites of International importance. ➤ The Environment, Forest and Climate Change Dept. of Govt. of UP has identified 226 potential wetlands existing within 10 kms of Ganga river and prepared a project for conserving and sustainably managing these Gangetic Floodplain wetlands in the state. This project sanctioned by NMCG.			
14.	Monitoring and displaying of water quality	CPCB/UPPCB	Partially Complied UPPCB regularly monitoring the water quality of river Ganga at 32 sampling points. Monitoring reports available on UPPCB website.			UPPCB regularly monitoring the water quality of river Ganga at 32 sampling points. Monitoring reports available on UPPCB website.
15.	Closing, till compliance, all establishments near	UPPCB	Partially Complied During Dec, 2019-April 2020, 75 GPIs were found defaulting. UPPCB had issued show cause notices			Partially Complied During January 2021 to May 2021, Show cause notices issued against 169 defaulter

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
	river banks being run without necessary STPs and compliance of environmental norms.		against 45 GPIs and closure order against 4. As per the meeting on 4.2.2020, it was reported that action has been taken to close 137 establishments which are running without necessary STPs/ treatment facilities. EC to the tune of Rs19.59 crores was imposed out of which Rs 8 crores has been realized	industries and closure order against 184 defaulter industries. During February 2021 to June 2021, EC of Rs 4.11 crores was imposed against the defaulter industries. Out of 106 STPs, 11 STPs have been found defaulting during January, 2021 to May, 2021. Notices have issued for compliance of prescribed standard and Environmental compensation of Rs 26.25 Lacs has been imposed against the operators of 2 non complying STPs.
16.	Public awareness and involvement for prevention and control of pollution of Ganga.	Dept. of Urban Development	Not Complied (Public awareness programmes could not be conducted due to covid-19 pandemic and lockdown in the last 3 months) pertaining to U. P. Jal Nigam.	
17.	Afforestation and setting up of biodiversity parks. CPCB may take further action to finalise and circulate Guidelines	Dept. of Environment, Forest and Climate Change, UP.	Partially Complied Project on Biodiversity Parks with estimated total cost 32381.755 lakhs submitted to NMCG. The NMCG showed its limitation to fund the project and also made certain observations regarding the location of identified sites and costs involved through letter dated 13.05.2020.	

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
	for Biodiversity parks expeditiously which may be complied with by the concerned States and status of compliance included in the reports to be filed before this Tribunal.		In July, 2020 the State planted 25 crore seedlings and the entire exercise was coordinated by Department of Environment, Forest and Climate Change, Government of Uttar Pradesh. The Environment, Forest and Climate Change Dept. of Uttar Pradesh has identified the sites for development of Bio-diversity Park in 25 districts in the main stem of Ganga and in 2 districts in Yamuna covering total area of 3591.984 hectares. The project proposal is being revised as per the guidelines of CPCB and will be implemented if NMCG approves the projects along with its funding.	
18.	CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain	CPCB/UPPCB/ U.P Jal Nigam	Partially Complied Water quality report of Ganga available on UPPCB website. Biological assessment of Ganga not yet started.	Partially Complied Water quality report of Ganga available on UPPCB website. Biological assessment of Ganga not yet started.
19.	Slaughter houses discharging waste into rivers	UPPCB	35 Slaughtering units are under operation. 25 units discharge their treated effluent as per norms on land. 10 Units discharge their treated effluent as per norms into different drains which ultimately	35 Slaughtering units are under operation. 25 units discharge their treated effluent as per norms on land. 10 Units discharge their treated effluent as per norms into different

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
			meets either river Yamuna/Ganga through tributary rivers.	drains which ultimately meets either river Yamuna/Ganga through tributary rivers.
20.	Meetings at the level of Chief Secretary in this case	Chief Secretary,UP	Meeting held on 2.12.2020.	

In addition to the above points, provide detailed status about the following:

a)Quantity of Sewage being discharged in river Ganga and its tributaries/connected drains and correspondingly proposed / existing STPs to intercept the same with timelines.

(b) Performance of STPs and their compliance, particularly for Fecal coliform.

(c) Water quality of Ganga at inter-State borders and at important public places/Ghats, which may show the level of compliance with regard to water quality.

(d) Status of compliance of CETPs at Jajmau, Unnao and Banther

File No.81-7005(099)/257/2020-07-,

उत्तर प्रदेश शासन
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7
सं०-एन.जी.टी.-77/81-7-2021-43(पर्या)/2014 टी०सी०-2
लखनऊ : दिनांक : 22 फरवरी, 2021

- 1- अपर मुख्य सचिव/प्रमुख सचिव,
नगर विकास/आवास एवं शहरी नियोजन विभाग,
उ०प्र० शासन।
- 2- प्रबन्ध निदेशक,
उ०प्र० जल निगम,
लखनऊ।

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-200/2014 एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 07/22.08.2019, 12/18.12.2019 व 13.08.2019 के संबंध में डॉ. प्रशांत गार्गव, सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली के अर्द्धशासकीय पत्र संख्या-बी-19123/डब्ल्यूक्यूएम-11/विधि/एन.जी.टी.-2/सीपीसीबी/2020-21, दिनांक 03.02.2021 की छायाप्रति संलग्नक सहित प्रेषित करते हुए अनुरोध है कि प्रकरण में अपने विभाग से संबंधित बिन्दुओं पर पत्र में की गयी अपेक्षानुसार आवश्यक कार्यवाही कराने तथा कृत कार्यवाही से पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 को भी अवगत कराने का कष्ट करें।

संलग्नक-यथोक्त।

Digitally signed by भारत
प्रसाद
Date: Mon Feb 22 11:31:14 IST
2021
Reason: Approved

(भारत प्रसाद)
उप सचिव।

सं०- एन.जी.टी.-77(1) /81-7-2021-43(पर्या)/2014 टी०सी०-2, तददिनांक

प्रतिलिपि- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

आज्ञा से,

(भारत प्रसाद)
उप सचिव।

Dr. Prashant Gargava

Member Secretary

डॉ. प्रशांत गार्गव

सदस्य सचिव

संख्या प्रो.सं.54/81-7-2021



सत्यमेव जयते

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

No.....994/MS/GV/2021

स्पीड पोस्ट / ई-मेल

फा.स. बी-19123/डब्ल्यूक्यूएम-II/विधि/एनजीटी-2/सीपीसीबी/2020-21

दिनांक : 03.02.2021

सेवा में,

मुख्य सचिव,

उत्तर प्रदेश सरकार,

प्रथम मंजिल, कमरा न. 110,

लालबहादूर शास्त्री भवन, उत्तर प्रदेश सचिवालय,

लखनऊ, - 226001 उत्तर प्रदेश

प्र-सच, यमोदपुरी/Comp' Cell

दो दिनांक 17.2.21 से कार्यवाही
15.2.2021

(राजेन्द्र कुमार तिवारी)

मुख्य सचिव

उत्तर प्रदेश शासन

विषय: अप्रयुक्त नालों (untapped Drains) और अपूर्ण एसटीपी हेतु पर्यावरणीय प्रतिकर के संबंध में।

संदर्भ: एम.सी.मेहता बनाम भारत संघ, ओ.ए. सं.200/2014 मामले में माननीय राष्ट्रीय हरित अधिकरण का दिनांक 07/22.08.2019, 12/18.12.2019 एवं 13.08.2020 का आदेश।

महोदय,

कृपया माननीय राष्ट्रीय हरित अधिकरण के उपरिवर्णित संदर्भित आदेशों को देखने का कष्ट प्रमुख सचिव, जिसके द्वारा केंद्रीय प्रदूषण नियंत्रण बोर्ड को अप्रयुक्त नालों(untapped drains) और पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार, नई दिल्ली के माध्यम से उत्तर प्रदेश सरकार/निर्माणाधीन एसटीपी हेतु पर्यावरणीय प्रतिकर की गणना करने तथा मुख्य सचिव से इसकी मांग करने का निदेश दिया है।

तदनुसार, संबंधित राज्य एजेंसियों से प्राप्त सूचनाओं के आधार पर अप्रयुक्त नालों (untapped Drains) और अपूर्ण/निर्माणाधीन एसटीपी परियोजनाओं हेतु पर्यावरणीय प्रतिकर की गणना की गई है। विवरण संलग्न है।

यह अनुरोध है कि संबंधित एजेंसियों को पर्यावरणीय प्रतिकर की राशि का सत्यापन करने और टिप्पणी, यदि कोई हो तो, 15 दिनों के भीतर केंद्रीय प्रदूषण नियंत्रण बोर्ड को भेजने के लिए कहा जाए। यह भी अनुरोध है कि पर्यावरणीय प्रतिकर केंद्रीय प्रदूषण नियंत्रण बोर्ड के खाते में जमा किया

भवदीय,

संलग्नक: यथोपरि

प्र-सच, यमोदपुरी

12.02.21

(आशीष तिवारी)

मुख्य सचिव

पर्यावरण, वन एवं

जलवायु परिवर्तन विभाग

उत्तर प्रदेश शासन।

'परिवेश भवन', सी.बी.डी.-कम-ऑफिस कॉम्प्लेक्स, पूर्वी अर्जुन नगर, दिल्ली-110 032

'PARIVESH BHAWAN', C.B.D.-CUM-OFFICE COMPLEX, EAST ARJUN NAGAR, DELHI-110 032

PHONE: 011-22303655 TEL./FAX: 91-11-22307078, e-mail : prashant.cpcb@gov.in | msch.cpcb@gov.in

Environmental Compensation for untapped drains discharging untreated effluent into river Ganga and under construction STPs

Hon'ble NGT in the matter of MC Mehta VS Union of India & Ors., vide its order dated 7/22.08.2019 and subsequent orders dated 12/18.12.2019 and 13.08.2020 has directed CPCB to calculate *environmental compensation* for untapped drains discharging untreated water into river Ganga and under-construction/delayed STP projects.

Verbatim of the Hon'ble NGT order dated 7/22.08.2019 is as follows:

"17. Wherever the work has not commenced, it is necessary that no untreated sewage is discharged into the River Ganga. Bioremediation and/or phytoremediation or any other remediation measures may start as an interim measure positively from 01.11.2019, failing which the State may be liable to pay compensation of Rs. 5 Lakhs per month per drain to be deposited with the CPCB.....For delay in setting up of STPs and sewerage network beyond prescribed timelines, State may be liable to pay Rs. 10 Lakhs per month per STP and its network. It will be open to the State to recover the said amount from the erring officers/contractors.

18. With regard to works under construction, after 01.07.2020, direction for payment of environmental compensation of Rs. 10 lakhs per month to CPCB for discharging untreated sewage in any drain connected to river Ganga or its tributaries and Rs. 10 lakhs per month to CPCB per incomplete STP and its sewerage network will apply. Further, with regard to the sectors where STP and sewerage network works have not yet started, the State has to pay an Environmental Compensation of Rs. 10 lakhs per month after 31.12.2020. The NMCG will also be equally liable for its failure to the extent of 50% of the amount to be paid. Till such compliance, bioremediation or any other appropriate interim measure may start from 01.11.2019."

Hon'ble NGT vide its subsequent order dated 13.08.2020 has further directed:

"34. Other aspect dealt with in the report of the CPCB is the calculation of compensation per drain for failure of the States to prevent discharge of untreated pollutants by providing treatment plants or taking interim treatment measures. In this regard, further verification of status of failure may be necessary. On account of lockdown, some more time may be required to be given. Thus, this aspect is deferred till the next date...."

In pursuance to Hon'ble NGT orders, based on the information received from the State agencies in the meetings held on 07.12.2020 & 14.01.2021 and the records available with the CPCB, environmental compensation has been calculated for untapped drains discharging untreated effluent to the river Ganga and for incomplete/under construction STP projects with effect from 1st July, 2020 @Rs. 10 Lakhs per Month per drain or per STP. Revised calculations of EC have been done from 1st Nov 2019 till 30th June, 2020 @Rs. 5 Lakhs per month per drain for untapped drains where interim measures have not been taken.

Details of calculations are enclosed.

SUMMARY OF UTTAR PRADESH DRAINS FOR EC CALCULATION (Annexure-1)

EC Calculation Period: 01.07.2020 till 31.12.2020

1. Drains Discharging into River Ganga	:	301
2. Tapped drains	:	116
3. Drains, where interim measures not required (Dry drains-01 & STP Outlet drains-03)	:	15
4. Untapped Drains, where interim measures required	:	170
5. Untapped Drains, where interim measures taken	:	0
6. No. of drains considered for EC calculation	:	170
7. Calculated EC = No. of drains × @10 lakhs/month/drain (Since 01.07.2020 till 31.12.2020)	:	170 x 10 x 06 = 10200 Lakhs

EC Calculation Period: 01.11.2019 till 30.06.2020

1. Drains Discharging into River Ganga	:	152
2. Tapped drains	:	08
3. Drains, where interim measures not required (Dry/Stagnant/partially tapped)	:	02
4. Drains, where Interim Measures not feasible (BOD <40mg/l)	:	22
5. Untapped Drains, where interim measures required	:	120
6. Untapped Drains, where interim measures taken	:	Nil
7. No. of drains considered for EC calculation	:	120
8. Calculated EC = No. of drains X @5 lakhs/month/drain (Since 01.11.2019 till 30.06.2020)	:	120 x 8x 5 = 4800 Lakhs

SUMMARY OF UTTAR PRADESH STPs FOR EC CALCULATION (Annexure-2)

1. Total no. of STPs	:	169
2. Operational STPs	:	102
3. Non-operational STPs	:	02
4. Under Construction STPs	:	44
5. Under Tendering/ Proposed STPs	:	21
6. No. of STPs to be considered for EC calculation	:	44
7. Calculated EC = No. of STPs × @10 lakhs/month/STP (Since 01.07.2020 till 31.12.2020)	:	44 x 10 x 06 = 2640 Lakhs

**** Environmental Compensation (EC) to be calculated for Under tendering/DPR/Proposed STPs (17 nos.) with effect from 01.01.2021**

Note:

- a) Relevant lists of STPs are enclosed.
- b) EC may be deposited in favour of CPCB, Account no. 532702050000164 (Bank: Union of India, I.P. Extension Branch, Vikas Marg Extension, Delhi, IFSC; UBIN0553271) within one month from the date of issue of this letter as per Hon'ble NGT order.

Status of 86 drains in Phase - I, Segment - B

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks	EC Calculated
1	Bijnor	Hemraj drain/Bijnor drain	Ganga	6.4	Tapped	-	Bijnor STP	24	Operational	-	No
2	Nazibabad	Chhoiya Drain	Ganga	4.66	Untapped	-do-	N. A.	N. A.	N. A.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.	Yes
3	Khatauli	Sugar mill nala	Kali	-	Untapped	-do-	N. A.	N. A.	N. A.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.	Yes
4	Modinagar	Kadaraabad Drain	Kali	-	Untapped	-do-	Modinagar STP	20	Under Construction	Sewer Network is being laid under AMRUT. Upon completion, the sewage will flow through the sewer line resulting in no discharge in the drain. Progress - 90.00 % as on 15.01.2021	Yes
5	Meerut	Abu Nallah-1	Kali	39.22	Untapped	-do-	Praap Vihar STP	14	N. A.	PFR submitted to SMCG dated 21.10.2020	Yes
6	Meerut	Abu Nallah-2	Kali	14.95	Untapped	-do-	Kanapur STP	220	Under Tendering	Revised AA&ES has been issued on 06.05.2020 and Bid document is being prepared by NMCG	Yes
7	Meerut	Slaughter House Drain /Odean Nala	Kali	113.73	Untapped	-do-	Kanapur STP	220	Under Tendering		Yes
8	Gharmukhesh var	Garh Drain	Ganga	4	Tapped	-	Garh STP	3.4	Operational	-	No
9	Ghazabad	Fuldhara drain	Ganga	-	Untapped		N. A.	N. A.	N. A.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.	Yes
10	Rampur	Rampur drain	Ramganga	-	Tapped	-	Moradabad STP	14 & 15	Operational	-	No
11	Moradabad	Jigar Colony	Ramganga	2.59	Tapped	-	Moradabad STP	58	Operational	-	No
12	Moradabad	Kaighar Railway Station Drain	Ramganga	1.3	Tapped	-	Moradabad STP	58	Operational	-	No
13	Moradabad	Prabhu Nagar drain (near Chandausi Road)	Ramganga	1.73	Tapped	-	Moradabad STP	58	Operational	-	No
14	Moradabad	Jama Masjid Left Drain	Ramganga	0.5	Tapped	-	Moradabad STP	58	Operational	-	No
15	Moradabad	Jama Masjid Right Drain	Ramganga	0.9	Tapped	-	Moradabad STP	58	Operational	-	No
16	Moradabad	Lalbagh Drain	Ramganga	1.73	Tapped	-	Moradabad STP	58	Operational	-	No
17	Moradabad	Nawabpura Drain 1st	Ramganga	1.3	Tapped	-	Moradabad STP	58	Operational	-	No
18	Moradabad	Nawabpura Drain 2nd	Ramganga	1.3	Tapped	-	Moradabad STP	58	Operational	-	No
19	Moradabad	Ghosiyar Drain	Ramganga	1.3	Tapped	-	Moradabad STP	58	Operational	-	No
20	Moradabad	Jhabu Ka Nala	Ramganga	3.46	Tapped	-	Moradabad STP	58	Operational	-	No
21	Moradabad	Daheria/ Daleria Drain	Ramganga	3.02	Tapped	-	Moradabad STP	58	Operational	-	No
22	Moradabad	Chakkar Ki Mlak (Mukampur)	Ramganga	2.5	Untapped	-do-	Moradabad STP	58	Under Construction	Work is under Progress	Yes
23	Moradabad	Barbalan Drain	Ramganga	1.73	Untapped	-do-	Moradabad STP	58	Under Construction	Work is under Progress	Yes
24	Moradabad	Kudiyath Drain	Ramganga	6.05	Untapped	-do-	Moradabad STP	58	Under Construction	Work is under Progress	Yes
25	Moradabad	Vivekanand Hospital Drain (Left)	Ramganga	1.08	Untapped	-do-	Moradabad STP	25	Under Construction	LOA issued in Mar-2020 but Land is under Legal dispute.	Yes
26	Moradabad	Vivekanand Hospital Drain (Right)	Ramganga	2.61	Untapped	-do-	Moradabad STP	25	Under Construction	The issue of land matter is under review at Hon'ble High Court, Allahabad and Revenue court. Alternate land is being identified by District Administration.	Yes
27	Moradabad	MIT Drain	Ramganga	7.5	Untapped	-do-	Moradabad STP	25	Under Construction		Yes
28	Moradabad	Moksh Dham Drain	Ramganga	7.22	Untapped	-do-	Moradabad STP	25	Under Construction		Yes
29	Moradabad	TDI City Drain	Ramganga	4.86	Untapped	-do-	Moradabad STP	25	Under Construction		Yes

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks	EC Calculated
30	Moradabad	Moradabad drain (Karula drain)	Ramganga	26.11	Untapped	-do-	N. A.	N. A.	N. A.	PFR submitted to NMCG on dated 18.09.2020 for approval	Yes
31	Amroha	Bagad drain (river)	Ganga	-	Untapped	-do-	N. A.	N. A.	N. A.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.	Yes
32	Hapur	Chhoiya Drain	Kali	-	Untapped	-do-	N. A.	N. A.	N. A.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.	Yes
33	Hapur	Hapur Drain	Kali	6	Untapped	-do-	Hapur STP	30	Under Construction	Sewer Network is being laid under AMRUT. Upon completion, the sewage will flow through the sewer line result in no discharge in the drain. Progress - 40.00 % as on 15.01.2021	Yes
34	Hapur	Hapur Drain-I (City drain)	Kali	25	Untapped	-do-	N. A.	N. A.	N. A.	DPR under review at HQ. UPJN, Lucknow.	Yes
35	Bulandshahr	Manan Road Nalla (Bulandshahr I)	Kali	7.77	Untapped	-do-	Bulandshahr STP-40	40	Under Construction	Sewer Network is being laid under AMRUT. Upon completion, the sewage will flow through the sewer line result in no discharge in the drain. Progress - 76.00 % as on 15.01.2021	Yes
36	Bulandshahr	Adil nagar Nala	Kali	2.15	Untapped	-do-	Bulandshahr STP-40	40	Under Construction		Yes
37	Bulandshahr	Chandbari Road (Bulandshahr II)	Kali	6.18	Untapped	-do-	Bulandshahr STP-40	40	Under Construction		Yes
38	Bulandshahr	Cheel ghat	Kali	0.88	Untapped	-do-	Bulandshahr STP-40	40	Under Construction		Yes
39	Bulandshahr	Narshah ghat	Kali	2.41	Untapped	-do-	Bulandshahr STP-40	40	Under Construction		Yes
40	Bulandshahr	Adil Nagar 2	Kali	-	Untapped	-do-	Bulandshahr STP-40	40	Under Construction		Yes
41	Bulandshahr	Kasai Bada	Kali	0.85	Untapped	-do-	Bulandshahr STP-40	40	Under Construction		Yes
42	Bulandshahr	Faisalabad road	Kali	3.25	Untapped	-do-	Bulandshahr STP-40	40	Under Construction		Yes
43	Bulandshahr	Behind Shanidev mandir	Kali	-	Untapped	-do-	Bulandshahr STP-40	40	Under Construction		Yes
44	Bulandshahr	Devipura	Kali	1.65	Untapped	-do-	Bulandshahr STP-40	40	Under Construction		Yes
45	Bulandshahr	Bridge Dhameda Road	Kali	0.34	Untapped	-do-	Bulandshahr STP-40	40	Under Construction		Yes
46	Bulandshahr	Behind chamunda mandir	Kali	0.4	Untapped	-do-	Bulandshahr STP-40	40	Under Construction		Yes
47	Debai (Bulandshahr)	Neem nala	Kali	-	Untapped	-do-	N. A.	N. A.	N. A.	Dry drain, not requiring tapping	Yes
48	Gulaothi	Gulaothi Drain	Kali	6.91	Untapped	-do-	N. A.	N. A.	N. A.	DPR submitted to NMCG on 04.08.2020 for approval	Yes
49	Seohara	Nohra drain (Nasiya drain)	Ramganga	5.88	Untapped	-do-	N. A.	N. A.	N. A.	BOD is less than 3 mg/l hence requires no treatment	Yes
50	Anupshahr	Anupshahr STP Drain-1	Ganga	0.81	Tapped	-	Anupshahr STP	1.7	Operational		No
51	Anupshahr	Anupshahr STP Drain-2	Ganga	1.76	Tapped	-					No
52	Bareilly	Deveranaya Nala	Ramganga	62	Untapped	-do-	Bareilly STP	63	Under Tendering	Tender to be invited. Bid document is being prepared by NMCG. Registry of 1 (8000 sq. m) among 2 parcel of private land has been completed. For other parcel of land, conversion of land use is under process at district administration level.	Yes
53	Bareilly	Chawri Nala (Chodari)	Ramganga		Untapped	-do-	Bareilly STP	63	Under Tendering		Yes
54	Bareilly	Nakatiya Nala	Ramganga		Untapped	-do-	Bareilly STP	63	Under Tendering		Yes
55	Kasganj	Kasganj drain	Kali	12.7	Untapped	-do-	Kasganj STP	15	Under Construction	Work in progress. Progress - 56.50% as on 15.01.2021	Yes
56	Farrukhabad	Bhaironghat drain (Tokaghat)	Ganga	4	Untapped	-do-	Farrukhabad-	43	Under Tendering	Revised AA& ES has been issued on 12.01.2021 by	Yes

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks	EC Calculated
57	Farrukhabad	Dhinapur drain	Ganga	1	Untapped	-do-	Fatehgarh STP		Under Tendering	NMCG	Yes
58	Fatehgarh	Hathkhana Nala	Ganga	6.88	Untapped	-do-			Under Tendering		Yes
59	Fatehgarh	Bargadiya Ghat drain	Ganga	1.31	Untapped	-do-			Under Tendering		Yes
60	Fatehgarh	Canit Nalla	Ganga	3.44	Untapped	-do-			Under Tendering		Yes
61	Kannauj	Patta Nala	Kali	7	Tapped	-	Kannauj	13	Operational	-	No
62	Kannauj	Chhenkai temple to Nadangapur village (Adanga nalla)	Kali	3	Tapped	-	Kannauj	13	Operational	-	No
63	Kannauj	Tammi house to Sadkapur Village (Tammi nalla)	Kali	2	Tapped	-	Kannauj	13	Operational	-	No
64	Kannauj	Air force Nala	Ganga	-	Untapped		N. A.	N. A.	N. A.	Storm water drain. Not to be tapped	Yes
65	Kannauj	Perniya Nala	Ganga	6.38	Tapped	-	Cluster of STPs at Jajmau	-	Operational	-	No
66	Kannauj	Sisamau Nala	Ganga	140.146	Tapped	-	Cluster of STPs at Jajmau	-	Operational	-	No
67	Kannauj	Teico Nala	Ganga	0.43	Tapped	-	Cluster of STPs at Jajmau	-	Operational	-	No
68	Kannauj	Parnath drain	Ganga	1.78	Tapped	-	Cluster of STPs at Jajmau	-	Operational	-	No
69	Kannauj	Mur drain	Ganga	3.25	Tapped	-	Cluster of STPs at Jajmau	-	Operational	-	No
70	Kannauj	Police line drain	Ganga	0.79	Tapped	-	Cluster of STPs at Jajmau	-	Operational	-	No
71	Kannauj	Jail drain	Ganga	1.22	Tapped	-	Cluster of STPs at Jajmau	-	Operational	-	No
72	Kannauj	Bhagwardas (Guptharhat Nala)	Ganga	2.38	Tapped	-	Cluster of STPs at Jajmau	-	Operational	-	No
73	Kannauj	COD Nala	Pandu	8.81	Tapped	-	Bingawan	210	Operational	-	No
74	Kannauj	Ranighat drain	Ganga	1.89	Untapped		Cluster of STPs at Jajmau	-	Operational	DPR submitted to NMCG on 04.08.2020 for approval.	Yes
75	Kannauj	Dabka Nalla-III	Ganga	2.56	Tapped	-	Cluster of STPs at Jajmau	-	Operational	-	No
76	Kannauj	Shela Bazar (Bangalighat nala)	Ganga	5.75	Tapped	-	Cluster of STPs at Jajmau	-	Operational	-	No
77	Kannauj	Budhiya ghat Drain	Ganga	2.34	Tapped	-	Cluster of STPs at Jajmau	-	Operational	-	No
78	Kannauj	Wazidpur Nalla	Ganga	7.66	Tapped	-	Cluster of STPs at Jajmau	-	Operational	-	No
79	Kannauj	Ganda Nala	Pandu	55.09	Tapped		Bingawan STP	210	Operational	DPR submitted for approval, 13.07 cr	
80	Kannauj	Halwa Khanda Nala	Pandu	11.44	Tapped		Bingawan STP	210	Operational	DPR submitted for approval, 13.07 cr	
81	Kannauj	Panki Nala (Thermal power)	Pandu	30	Untapped	-do-	Panki STP	30	Under Construction	Work in progress.	Yes

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks	EC Calculated
82	Kanpur	JCI Nala	Pandu	40	Untapped	-do-	Pankha STP	30	Under Construction	Progress - 30.00% as on 15.01.2021	Yes
83	Kanpur	Satti Chaura	Ganga	2	Untapped		N.A.	N.A.	N.A.	DPR submitted to NMCG on 04.08.2020 for approval.	Yes
84	Kanpur	Golaghat Nala	Ganga	1.44	Untapped		N.A.	N.A.	N.A.	DPR submitted to NMCG on 04.08.2020 for approval.	Yes
85	Unnao	Loni Drain	Ganga	-	Dry		N.A.	N.A.	N.A.	Loni Drain carries Approx 2.0 MLD untreated domestic waste water from the habitation of some part of Unnao city and approx 5.72 MLD Industrial treated water of Industrial area Site - I & Site - 2, Chandpur and Jamuka. Unnao Loni drain covering the distance of about 60 K.M. from Unnao city often remains dry near Bihar, District Unnao before meeting to the River Ganga.	No
86	Unnao	City Jail Drain (Dakari drain)	Ganga	19.33	Untapped	-do-	Unnao STP	15	Under Construction	Construction of I&D work with 15 MLD STP at Unnao, including operation and maintenance of 15 years on HAM based PPP mode has been awarded M/s Shapoorji Pallonji and Company Private Limited, Mumbai. Progress - 26.54 % as on 15.01.2021	Yes
87	Ballia	Kathar Nala at the around of Ballia city	Ganga	17	Untapped	Information to be provided by ULB	Ballia	19.6	Under Construction	DPR for remaining works sent to SMCG dated 30.09.2020	Yes
88	Bhadohi	Chauri Nala	Varuna	2.67	Untapped	-do-	N.A.	N.A.	N.A.	DPR sent to PPRBD, U.P.J.N., Lucknow and is under review at HQ, Level	Yes
89	Bhadohi	Rajpura Nala	Varuna	4.33	Untapped	-do-	N.A.	N.A.	N.A.		Yes
90	Bhadohi	Mamdopur Nala	Varuna	3.99	Untapped	-do-	N.A.	N.A.	N.A.		Yes
91	Chunar	Nagarpur	Jargo	0.091	Dry	-do-	N.A.	N.A.	N.A.	Not proposed to be intercepted and diverted as the same are falling into River Jargo which finally meets River Ganga in the downstream at an approximate distance of 16 kms.	No
92	Chunar	Teakaur Nagarpur	Jargo	0.100	Dry	-do-	N.A.	N.A.	N.A.	River Jargo dries in dry weather before meeting River Ganga therefore no I&D is proposed for drains falling into River Jargo.	No
93	Chunar	Bharatpur Kabristan	Jargo	0.154	Dry	-do-	N.A.	N.A.	N.A.		No
94	Chunar	Bharatpur Trimohani	Jargo	0.134	Dry	-do-	N.A.	N.A.	N.A.		No
95	Chunar	Saddapur Naipurwa	Jargo	0.960	Dry	-do-	N.A.	N.A.	N.A.		No
96	Chunar	Pashu Chikitsalaya	Jargo	0.126	Dry	-do-	N.A.	N.A.	N.A.		No
97	Chunar	Nagar Palika	Jargo	0.224	Dry	-do-	N.A.	N.A.	N.A.		No
98	Chunar	Parade Ground	Jargo	0.300	Dry	-do-	N.A.	N.A.	N.A.		No
99	Chunar	Tambalganj Nala	Ganga	0.046	Untapped	-do-	Chunar FSTP	0.01	Under Construction	DPR for I & D of drains and construction of STP was earlier approved by NMCG. The tender could not be finalised because the price quoted by the participating firms were too high in comparison to the approved estimate provisions. In view of above, the bids received were rejected by NMCG. The bids for this work were reinvited, 3 times, but no firm participated in the bidding process.	Yes
100	Chunar	Dargahshareef Nala	Ganga	0.319	Untapped	-do-	Chunar FSTP	0.01	Under Construction	Subsequently, project for FSTP was approved and is under execution. Upon completion of this project, the organic	Yes
101	Chunar	BHAIRAMGANJ EAST NALA	Ganga	0.081	Untapped	-do-	Chunar FSTP	0.01	Under Construction		Yes
102	Chunar	BHAIRAMGANJ WEST NALA	Ganga	0.062	Untapped	-do-	Chunar FSTP	0.01	Under Construction		Yes
103	Chunar	TEKAUR BASTI NORTH	Ganga	0.099	Untapped	-do-	Chunar FSTP	0.01	Under Construction		Yes
104	Chunar	TEKAUR BASTI SOUTH	Ganga	0.098	Untapped	-do-	Chunar FSTP	0.01	Under Construction		Yes
105	Chunar	SANTOSHI MATA MANDIR NALA	Ganga	0.125	Untapped	-do-	Chunar FSTP	0.01	Under Construction		Yes
106	Chunar	POST OFFICE SOUTH DRAIN	Ganga	0.393	Untapped	-do-	Chunar FSTP	0.01	Under Construction		Yes

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks	EC Calculated
107	Chunar	POST OFFICE NORTH DRAIN	Ganga	0.335	Untapped	-do-	Chunar FSTP	0.01	Under Construction	load reaching river Ganga will get reduced considerably.	Yes
108	Chunar	GANGESHWAR NISHAD PARK DRAIN	Ganga	0.088	Untapped	-do-	Chunar FSTP	0.01	Under Construction		Yes
109	Chunar	BALUGHAT DRAIN	Ganga	0.085	Untapped	-do-	Chunar FSTP	0.01	Under Construction		Yes
110	Chunar	BELBEER GHAT DRAIN	Ganga	0.042	Untapped	-do-	Chunar FSTP	0.01	Under Construction		Yes
111	Chunar	CHOURA MATTA DRAIN	Ganga	0.125	Untapped	-do-	Chunar FSTP	0.01	Under Construction		Yes
112	Chunar	KASHI RAM AWAS DRAIN	Ganga	0.377	Untapped	-do-	Chunar FSTP	0.01	Under Construction		Yes
113	Dalmanu	Padva Nala/(Murabagh) Shankar Nagar	Ganga	2.68	Untapped	-do-			N.A.		Yes
114	Dalmanu	Bada Maah - Chhota Maah ke bich ka Nala/(Sherandajpur)	Ganga		Untapped	-do-	N.A.	N.A.	N.A.		Yes
115	Dalmanu	Busda Ghat ka Nala/(Sherandajpur)	Ganga		Untapped	-do-	N.A.	N.A.	N.A.		Yes
116	Dalmanu	Shukla Ghat ka Nala/(Sherandajpur)	Ganga		Untapped	-do-	N.A.	N.A.	N.A.		Yes
117	Dalmanu	Pathvari Ghat ka Nala/(Tikaitganj)	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PR submitted to NMCG on 18.09.2020	Yes
118	Dalmanu	Soarakh Ghat Murop Nala/(Tikaitganj)	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PR submitted to NMCG on 18.09.2020	Yes
119	Dalmanu	Muskaipal Nala	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PR submitted to NMCG on 18.09.2020	Yes
120	Dalmanu	Shivala Ghat Nala	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PR submitted to NMCG on 18.09.2020	Yes
121	Dalmanu	Raja Tiloi Ghat Nala/Mo. sherdajpur(Deen shah Gaora Ghat)	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PR submitted to NMCG on 18.09.2020	Yes
122	Fatehpur	Tambheswar Mandir to Mitthaipur	Yamuna	-	Dry	-do-	N.A.	N.A.	N.A.	Dry weather flow from the town doesn't reach the river.	No
123	Fatehpur	Navebag to Lodhiganj	Yamuna	-	Dry	-do-	N.A.	N.A.	N.A.	Dry weather flow from the town doesn't reach the river.	No
124	Fatehpur	Jomtha Chauvra to Bhaupur	Yamuna	-	Dry	-do-	N.A.	N.A.	N.A.	Dry weather flow from the town doesn't reach the river.	No
125	Ghazipur	HARIZAN BASTI	Ganga	0.02	Untapped	-do-	Ghazipur STP	21	Under Tendering	AA&ES issued on 28.05.2020. Financial Bid opened on 18.12.2020 and is under evaluation.	Yes
126	Ghazipur	SAMSHAN GHAT	Ganga	0.103	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
127	Ghazipur	RUI MANDI	Ganga	0.018	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
128	Ghazipur	BUDHAVA MAHADEVA	Ganga	0.049	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
129	Ghazipur	MUGAL PURA	Ganga	0.027	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
130	Ghazipur	POSTA GHAT	Ganga	0.027	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
131	Ghazipur	KHIRKI GHAT	Ganga	0.025	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
132	Ghazipur	THERI BAZAR	Ganga	0.025	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
133	Ghazipur	ANZARI GHAT	Ganga	3.91	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
134	Ghazipur	CHEETNAT GHAT	Ganga	0.686	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
135	Ghazipur	STIMER GHAT	Ganga	3.241	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
136	Ghazipur	GOILA GHAT	Ganga	0.102	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
137	Ghazipur	MAKSUD GHAT	Ganga	0.018	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
138	Ghazipur	COLLECTOR GHAT	Ganga	3.141	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
139	Ghazipur	DADRI GHAT	Ganga	3.233	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes
140	Ghazipur	SAI MANDIR	Ganga	3.119	Untapped	-do-	Ghazipur STP	21	Under Tendering		Yes

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks	EC Calculated
141	Ghaziपुर	NAUPURA	Ganga	0.018	Untapped	-do-	Ghaziपुर STP	21	Under Tendering		Yes
142	Ghaziपुर	AFIM FACTORY COLONY	Ganga	0.018	Untapped	-do-	Ghaziपुर STP	21	Under Tendering		Yes
143	Ghaziपुर	MAHALA BASTI (SIKANDPUR)	Ganga	0.02	Untapped	-do-	Ghaziपुर STP	21	Under Tendering		Yes
144	Ghaziपुर	D.M BANGLO	Ganga	3.141	Untapped	-do-	Ghaziपुर STP	21	Under Tendering		Yes
145	Ghaziपुर	PEAR NAGAR	Ganga	0.027	Untapped	-do-	Ghaziपुर STP	21	Under Tendering		Yes
146	Ghaziपुर	BADA MAHADEVA (GORA BAZAR)	Ganga	3.91	Untapped	-do-	Ghaziपुर STP	21	Under Tendering		Yes
147	Ghaziपुर	BADA MAHADEVA (ADARSH BAZAR)	Ganga	1.27	Untapped	-do-	Ghaziपुर STP	21	Under Tendering		Yes
148	Kunda	Ganda Nala Raiyapur	Ganga	-	Dry	-do-	N.A.	N.A.	N.A.	Dry weather flow from the town doesn't discharge into the river.	No
149	Kunda	Taar Nala Babaganj	Ganga	-	Dry	-do-	N.A.	N.A.	N.A.		No
150	Kunda	Ganda Nala Baraipur	Ganga	-	Dry	-do-	N.A.	N.A.	N.A.		No
151	Manikpur	Pakka Nala	Ganga	0.582	Untapped	-do-	N.A.	N.A.	N.A.		Yes
152	Manikpur	Raja Hela Nala	Ganga	0.100	Untapped	-do-	N.A.	N.A.	N.A.		Yes
153	Manikpur	Prathmik Vidyalaya	Ganga	0.086	Untapped	-do-	N.A.	N.A.	N.A.		Yes
154	Manikpur	Mallahan Tola	Ganga	0.086	Untapped	-do-	N.A.	N.A.	N.A.		Yes
155	Manikpur	Post office Nala	Ganga	0.243	Untapped	-do-	N.A.	N.A.	N.A.		Yes
156	Mirzapur	Kachari Drain	Ganga	1.200	Tapped	-	Pakka Pokhra	14	Operational		No
157	Mirzapur	Oliyar	Ganga	0.310	Tapped	-	Pakka Pokhra	14	Operational		No
158	Mirzapur	Sundar	Ganga	0.240	Tapped	-	Pakka Pokhra	14	Operational		No
159	Mirzapur	Badali	Ganga	0.390	Tapped	-	Pakka Pokhra	14	Operational		No
160	Mirzapur	Narghat	Ganga	0.780	Tapped	-	Pakka Pokhra	14	Operational		No
161	Mirzapur	Khandawa	Ganga	9.420	Tapped	-	Vindhyanchal	4	Operational		No
162	Mirzapur	DiwanGhat old Drain	Ganga	0.100	Tapped	-	Vindhyanchal	4	Operational		No
163	Mirzapur	BalughatPakka Drain	Ganga	0.170	Tapped	-	Vindhyanchal	4	Operational		No
164	Mirzapur	Parasuram Drain	Ganga	1.390	Tapped	-	Vindhyanchal	4	Operational		No
165	Mirzapur	Gudara Drain	Ganga	0.200	Tapped	-	Vindhyanchal	4	Operational		No
166	Mirzapur	Basvanya Drain	Ganga	1.130	Untapped	-do-	Vindhyanchal	7	Under Construction		Yes
167	Mirzapur	DiwanGhat new Drain	Ganga	0.020	Untapped	-do-	Vindhyanchal	7	Under Construction		Yes
168	Mirzapur	BalughatKacha Drain	Ganga	0.010	Untapped	-do-	Vindhyanchal	7	Under Construction		Yes
169	Mirzapur	Mahaya Drain	Ganga	0.270	Untapped	-do-	Vindhyanchal	7	Under Construction		Yes
170	Mirzapur	Patengra (manasarovar) Drain	Ganga	0.740	Untapped	-do-	Vindhyanchal	7	Under Construction		Yes
171	Mirzapur	Bisundapur Drain	Ganga	1.580	Untapped	-do-	Mirzapur STP	17	Under Tendering	AA&ES issued on 28.05.2020. Financial Bid opened on 18.12.2020 and is under evaluation.	Yes
172	Mirzapur	Hanumanghat Drain	Ganga	0.680	Untapped	-do-	Mirzapur STP	17	Under Tendering		Yes
173	Mirzapur	Public club Drain	Ganga	0.600	Untapped	-do-	Mirzapur STP	17	Under Tendering		Yes
174	Mirzapur	Barahmilia Drain	Ganga	0.390	Untapped	-do-	Mirzapur STP	17	Under Tendering		Yes
175	Mirzapur	District judge Drain	Ganga	0.400	Untapped	-do-	Mirzapur STP	17	Under Tendering		Yes
176	Mirzapur	Lift canal Drain	Ganga	0.400	Untapped	-do-	Mirzapur STP	17	Under Tendering		Yes
177	Mirzapur	Irrigation colony Drain	Ganga	0.030	Untapped	-do-	Mirzapur STP	17	Under Tendering		Yes

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks	EC Calculated
178	Mirzapur	Morchachar Drain	Ganga	1.640	Untapped	-do-	Mirzapur STP	17	Under Tendering		Yes
179	Mirzapur	Ghorshahid Drain	Ganga	49.300	Untapped	-do-	Mirzapur STP	17	Under Tendering		Yes
180	Mirzapur	Konia	Ganga	0.020	Untapped	-do-	Mirzapur STP	17	Under Tendering		Yes
181	Mirzapur	Chorawa	Ganga	0.250	Untapped	-do-	Mirzapur STP	17	Under Tendering		Yes
182	Mirzapur	Balaji temple	Ganga	2.200	Untapped	-do-	Mirzapur STP	17	Under Tendering		Yes
183	Mughalsarai	Kali Mohal Drain (Ganda Nala)	Ganga	8.26	Untapped	-do-	N.A.	N.A.	N.A.		Yes
184	Mughalsarai	Chandhasi Nala/Railway Nala	Ganga	21.07	Untapped	-do-	N.A.	N.A.	N.A.		Yes
185	Prayagraj	Sasur Khaderi	Yamuna	18.00	Tapped	-	Numayadahi	50	Operational		No
186	Prayagraj	Karela Bagh Drain	Yamuna	0.60	Tapped	-	Numayadahi	50	Operational		No
187	Prayagraj	Main Chaghar Nala	Yamuna	25.86	Tapped	-	Numayadahi	50	Operational		No
188	Prayagraj	Chaghar Nala 1-A / Sadlyapur Drain	Yamuna	5.00	Tapped	-	Numayadahi	50	Operational		No
189	Prayagraj	Chaghar Nala 1-A1	Yamuna	3.25	Tapped	-	Numayadahi	50	Operational		No
190	Prayagraj	Chaghar Nala 1-B	Yamuna	1.60	Tapped	-	Numayadahi	50	Operational		No
191	Prayagraj	Daryabad Kakiraghat Drain Meerapur	Yamuna	1.81	Tapped	-	Naini	80	Operational		No
192	Prayagraj	Daryabad Pipalghat Drain	Yamuna	2.00	Tapped	-	Naini	80	Operational		No
193	Prayagraj	Daryabad Jogighat Drain Meerapur	Yamuna	2.30	Tapped	-	Naini	80	Operational		No
194	Prayagraj	Chachar Nala	Yamuna	25.00	Tapped	-	Naini	80	Operational		No
195	Prayagraj	Emergency Outfall Drain	Yamuna	-	Tapped	-	Naini	80	Operational		No
196	Prayagraj	Drain at Gate No. 9	Yamuna	2.15	Tapped	-	Naini	80	Operational		No
197	Prayagraj	Drain at Gate No. 13	Yamuna	1.98	Tapped	-	Naini	80	Operational		No
198	Prayagraj	Fort Drain No. 1	Yamuna	0.20	Tapped	-	Fort		Operational		No
199	Prayagraj	Fort Drain No. 2	Yamuna	0.40	Tapped	-	Fort		Operational		No
200	Prayagraj	Morikate Nala	Ganga	8.00	Tapped	-	Rajapur	60	Operational		No
201	Prayagraj	Drains Of Dangani Area	Ganga	2.00	Tapped	-	Rajapur	60	Operational		No
202	Prayagraj	Jondhwal drain	Ganga	7.20	Tapped	-	Rajapur	60	Operational		No
203	Prayagraj	Shankarghat Colony Drain (Near Phaplamau Bridge)	Ganga	1.25	Tapped	-	Rajapur	60	Operational		No
204	Prayagraj	Jondhwal Rasulbad Drain (Murdaghat)	Ganga	1.50	Tapped	-	Rajapur	60	Operational		No
205	Prayagraj	Shankarghat Colony Drain (Near Phaplamau Bridge)	Ganga	1.25	Tapped	-	Rajapur	60	Operational		No
206	Prayagraj	Unchvagarhi Drain No. 1	Ganga	0.00	Tapped	-	Rajapur	60	Operational		No
207	Prayagraj	Unchvagarhi Drain No. 2	Ganga	0.00	Tapped	-	Rajapur	60	Operational		No
208	Prayagraj	Belligaon Drain	Ganga	0.00	Tapped	-	Rajapur	60	Operational		No
209	Prayagraj	Munfortganj Drain	Ganga	10.00	Tapped	-	Rajapur	60	Operational		No
210	Prayagraj	Shivkuti Drain No. 1	Ganga	1.10	Tapped	-	Salori	43	Operational		No
211	Prayagraj	Shivkuti Drain No. 2	Ganga	0.15	Tapped	-	Salori	43	Operational		No
212	Prayagraj	Shivkuti Drain No. 3 (North)	Ganga	0.20	Tapped	-	Salori	43	Operational		No
213	Prayagraj	Shivkuti Drain No. 4	Ganga	0.25	Tapped	-	Salori	43	Operational		No

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks	EC Calculated
214	Prayagraj	Shivkuti Drain No. 5	Ganga	0.30	Tapped	-	Salori	43	Operational	-	No
215	Prayagraj	Shivkuti Drain No. 6	Ganga	0.25	Tapped	-	Salori	43	Operational	-	No
216	Prayagraj	Shivkuti Drain No. 7 (East)	Ganga	0.70	Tapped	-	Salori	43	Operational	-	No
217	Prayagraj	Chilla Drain	Ganga	1.20	Tapped	-	Salori	43	Operational	-	No
218	Prayagraj	Govindpur Colony Drain (Purani Basti)	Ganga	0.20	Tapped	-	Salori	43	Operational	-	No
219	Prayagraj	Govindpur Colony Drain No. 1	Ganga	0.25	Tapped	-	Salori	43	Operational	-	No
220	Prayagraj	Govindpur Colony Drain No. 2	Ganga	0.30	Tapped	-	Salori	43	Operational	-	No
221	Prayagraj	Govindpur Colony Drain No. 3	Ganga	0.15	Tapped	-	Salori	43	Operational	-	No
222	Prayagraj	Govindpur Colony Drain No. 4	Ganga	0.25	Tapped	-	Salori	43	Operational	-	No
223	Prayagraj	Allengani Nala / Buxi Bund Nala	Ganga	20.00	Tapped	-	Salori	43	Operational	-	No
224	Prayagraj	Salori Nala	Ganga	19.50	Tapped	-	Salori	43	Operational	-	No
225	Prayagraj	Ponghat Nala	Ganga	7.50	Tapped	-	Ponghat	10	Operational	-	No
226	Prayagraj	Kodra Nala	Ganga	13.00	Tapped	-	Kodra	25	Operational	-	No
227	Prayagraj	Nehru Park Nala	Ganga	2.65	Tapped	-	Kodra	25	Operational	-	No
228	Prayagraj	Rasulabad Puccaghat Drain	Ganga	1.55	Tapped	-	Rajapur	60	Operational	-	No
229	Prayagraj	Mehdauri Gaon Drain	Ganga	1.40	Tapped	-	Rajapur	60	Operational	-	No
230	Prayagraj	Mawaiya Nala	Yamuna	28.10	Untapped	-do-	Naini	42	Under Construction	Approved by NMCG vide letter No. T-12/2015-	Yes
231	Prayagraj	Mahewa Ghat Drain no. 1	Yamuna	0.30	Untapped	-do-	Naini	42	Under Construction	16/1076/NMCG dated 19.05.2017. LOA has been issue to concerning Firm on 10.11.2018. Proposed date of completion is Sep.2021. In the mean time Bioremediation of all the untapped drains is being done by Nagar Nigam	Yes
232	Prayagraj	Mahewa Ghat Drain no. 2	Yamuna	0.22	Untapped	-do-	Naini	42	Under Construction	Under AMRUT scheme Construction of Connecting chambers and house connection in District D is being done. As per Original proposal 48693 No. connection was proposed but as per actual only 26000 nos. connections are to be done out of which 23500 No. connections are completed and rest is under progress. Due to some gaps and chockage in old sewer line and Covid-19 lockdown,	Yes
233	Prayagraj	Anai Drain No. 2 (Kharkani drain)	Yamuna	1.45	Untapped	-do-	Naini	42	Under Construction	Approved by NMCG vide letter No. T-12/2015-	Yes
234	Prayagraj	Sachcha Baba Ashram Drain	Yamuna	2.72	Untapped	-do-	Naini	42	Under Construction	16/1076/NMCG dated 19.05.2017. LOA has been issue to concerning Firm on 10.11.2018. Proposed date of completion is Sep.2021. In the mean time Bioremediation of all the untapped drains is being done by Nagar Nigam Prayagraj.	Yes
235	Prayagraj	A.D.A. Colony Nala / Jwaladevi	Ganga	4.50	Untapped	-do-	N.A.	N.A.	N.A.	-	Yes
236	Prayagraj	Jondhwal Ghat Drain/Chuhara Mandir	Ganga	1.31	Untapped	-do-	N.A.	N.A.	N.A.	-	Yes
237	Prayagraj	Rajapur Nala	Ganga	25.00	Untapped	-do-	N.A.	N.A.	N.A.	-	Yes
238	Prayagraj	Tv Tower Nala	Ganga	0.00	Untapped	-do-	N.A.	N.A.	N.A.	-	Yes
239	Prayagraj	Sadar Bazar Nala	Ganga	3.80	Untapped	-do-	N.A.	N.A.	N.A.	-	Yes
240	Prayagraj	Muirabad (Ganesh Nagar) Nala	Ganga	0.00	Untapped	-do-	N.A.	N.A.	N.A.	-	Yes
241	Prayagraj	Nayapurwa Drain	Ganga	0.00	Untapped	-do-	N.A.	N.A.	N.A.	-	Yes
242	Prayagraj	Co-Operative Nala	Ganga	0.27	Untapped	-do-	N.A.	N.A.	N.A.	-	Yes
243	Prayagraj	Basna Nala	Ganga	2.55	Untapped	-do-	Phaphamau	14	N.A.	-	Yes
244	Prayagraj	Indira Awas Nala / Jai Gurudev Ashram Nala	Ganga	1.15	Untapped	-do-	Phaphamau	14	N.A.	-	Yes
245	Prayagraj	Shantipuram Nala	Ganga	4.10	Untapped	-do-	Phaphamau	14	N.A.	-	Yes
246	Prayagraj	8 small drains at different locations in Jhushi area	Ganga	0.80	Untapped	-do-	Jhushi	16	N.A.	-	Yes
247	Prayagraj	Lotey Haren Nala	Ganga	9.98	Untapped	-do-	Jhushi	16	N.A.	-	Yes
248	Prayagraj	Shastri Bridge Nala (03 small drains), Jhushi	Ganga	2.78	Untapped	-do-	Jhushi	16	N.A.	-	Yes
249	Ramnagar	Rambhag Ghat Drain	Ganga	8.20	Untapped	-do-	Ramnagar	10	Under Construction	-	Yes

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks	EC Calculated
250	Ramnagar	Balua Chat Drain	Ganga	0.13	Untapped	-do-	Ramnagar	10	Under Construction	-	Yes
251	Ramnagar	Shakti Chat Drain	Ganga	0.40	Untapped	-do-	Ramnagar	10	Under Construction	-	Yes
252	Ramnagar	Salori Chat Drain	Ganga	0.34	Untapped	-do-	Ramnagar	10	Under Construction	-	Yes
253	Ramnagar	Hannuan Chat Drain	Ganga	0.09	Untapped	-do-	Ramnagar	10	Under Construction	-	Yes
254	Saidpur	Jauhargaj Drain	Ganga	0.80	Untapped	-do-	N.A.	N.A.	N.A.	PFR submitted to SMCg on 16.09.2020	Yes
255	Saidpur	Raumnahal Chat Drain	Ganga	0.20	Untapped	-do-	N.A.	N.A.	N.A.		Yes
256	Saidpur	Ward No. 15 Mathiya Basti Drain	Ganga	1.00	Untapped	-do-	N.A.	N.A.	N.A.		Yes
257	Saidpur	Mahaveer Chat Drain	Ganga	0.60	Untapped	-do-	N.A.	N.A.	N.A.		Yes
258	Saidpur	Sangai Chat Drain	Ganga	0.50	Untapped	-do-	N.A.	N.A.	N.A.		Yes
259	Saidpur	Pakta Chat Drain	Ganga	0.50	Untapped	-do-	N.A.	N.A.	N.A.		Yes
260	Saidpur	Budenath Mahadew Chat Drain	Ganga	0.80	Untapped	-do-	N.A.	N.A.	N.A.		Yes
261	Saidpur	Kot Chat	Ganga	0.90	Untapped	-do-	N.A.	N.A.	N.A.		Yes
262	Varanasi	Shivala Drain	Ganga	5.00	Tapped	-	Dinapur	80	Operational	-	No
263	Varanasi	Hariachandraghat Drain	Ganga	2.50	Tapped	-	Dinapur	80	Operational	-	No
264	Varanasi	Mansarovarghat Drain	Ganga	4.50	Tapped	-	Dinapur	80	Operational	-	No
265	Varanasi	Pandeyghat Drain	Ganga	30.00	Tapped	-	Dinapur	80	Operational	-	No
266	Varanasi	Dr. R. P. Ghat Drain	Ganga		Tapped	-	Dinapur	80	Operational	-	No
267	Varanasi	Meerghat Drain	Ganga		Tapped	-	Dinapur	80	Operational	-	No
268	Varanasi	Lalitaghat Drain	Ganga	4.50	Tapped	-	Dinapur	80	Operational	-	No
269	Varanasi	Jalesanghat Drain	Ganga		Tapped	-	Dinapur	80	Operational	-	No
270	Varanasi	Manikamkaghat Drain	Ganga		Tapped	-	Dinapur	80	Operational	-	No
271	Varanasi	Sanktaghat Drain	Ganga	1.50	Tapped	-	Dinapur	80	Operational	-	No
272	Varanasi	Meharghat Drain	Ganga		Tapped	-	Dinapur	80	Operational	-	No
273	Varanasi	Ramghat Drain	Ganga		Tapped	-	Dinapur	80	Operational	-	No
274	Varanasi	Panchyarghat Drain	Ganga		Tapped	-	Dinapur	80	Operational	-	No
275	Varanasi	Bramhaghat Drain	Ganga		Tapped	-	Dinapur	80	Operational	-	No
276	Varanasi	Lalghat Drain	Ganga		Tapped	-	Dinapur	80	Operational	-	No
277	Varanasi	Trilochanghat Drain	Ganga	4.50	Tapped	-	Dinapur	80	Operational	-	No
278	Varanasi	Teliya Drain	Ganga	2.80	Tapped	-	Dinapur	80	Operational	-	No
279	Varanasi	Bhainsur Drain	Ganga	0.40	Tapped	-	Dinapur	80	Operational	-	No
280	Varanasi	Rajghat Drain	Ganga	0.20	Tapped	-	Dinapur	80	Operational	-	No
281	Varanasi	Phulwariya Drain	Varuna	7.60	Tapped	-	Dinapur	140	Operational	-	No
282	Varanasi	Sadar Bazar Drain	Varuna	2.00	Tapped	-	Dinapur	140	Operational	-	No
283	Varanasi	Raja Bazar Drain	Varuna	0.10	Tapped	-	Dinapur	140	Operational	-	No
284	Varanasi	Teliyabag Drain	Varuna	18.00	Tapped	-	Dinapur	140	Operational	-	No
285	Varanasi	Nakkiaghat Drain	Varuna	0.10	Tapped	-	Dinapur	140	Operational	-	No
286	Varanasi	Narokhat Drain	Varuna	7.50	Tapped	-	Gotha	120	Operational	-	No
287	Varanasi	Sarang Talab Drain	Varuna	1.50	Tapped	-	Gotha	120	Operational	-	No
288	Varanasi	Nai Basti	Varuna	3.00	Tapped	-	Gotha	120	Operational	-	No

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks	EC Calculated
289	Varanasi	Nakki Drain	Ganga	1.86	Untapped	-do-	Ranna	50	Under Construction	Work is in progress.	Yes
290	Varanasi	Samneghat Drain	Ganga	1.17	Untapped	-do-	Ranna	50	Under Construction		Yes
291	Varanasi	Assi/Nagavan Drain	Ganga	42.81	Untapped	-do-	Ranna	50	Under Construction		Yes
292	Varanasi	Rajghat Outfall (Shahi Nala)	Ganga	130.00	Untapped	-do-	Dinapur	140	Under Construction	Work for diversion of 50 MLD discharge from OTS to RTS is under progress.	Yes
293	Varanasi	Central Jail Drain	Varuna	6.50	Untapped	-do-	N.A.	N.A.	N.A.	Drains are being taken up by Irrigation Deptt.	Yes
294	Varanasi	Ordely Bazar Drain	Varuna	7.00	Untapped	-do-	N.A.	N.A.	N.A.		Yes
295	Varanasi	Chamrautha Drain	Varuna	1.50	Untapped	-do-	N.A.	N.A.	N.A.		Yes
296	Varanasi	Khajury Colony Drain	Varuna	1.50	Untapped	-do-	N.A.	N.A.	N.A.		Yes
297	Varanasi	Banaras Drain No.-5	Varuna	1.00	Untapped	-do-	N.A.	N.A.	N.A.		Yes
298	Varanasi	Hukulganj Drain	Varuna	2.50	Untapped	-do-	N.A.	N.A.	N.A.		Yes
299	Zamania	Gorawa Drain	Ganga	0.60	Untapped	-do-	N.A.	N.A.	N.A.	PPR submitted to SMCG on 16.09.2020	Yes
300	Zamania	Kankarwa Drain	Ganga	1.01	Untapped	-do-	N.A.	N.A.	N.A.		Yes
301	Zamania	Karpurimai Chat Drain	Ganga	2.80	Untapped	-do-	N.A.	N.A.	N.A.		Yes

Under construction STPs				
S no.	City	Number	Capacity	EC Calculated
1	Baghpat	1	14	Yes
2	Bareilly	4	63	Yes
3	Chunar	1	0.01	Yes
4	Etawah	1	21	Yes
5	Jaunpur	1	30	Yes
6	Kanpur	1	30	Yes
7	Kasganj	1	15	Yes
8	Lucknow	2	40	Yes
9	Mathura	1	30	Yes
10	Meerut	1	220	Yes
11	Moradabad	1	25	Yes
12	Muzaffarnagar - (Budhana)	1	10	Yes
13	Muzzafarnagar	2	54.5	Yes
14	Prayagraj - (Naini, Phaphamau, Jhansi)	3	72	Yes
15	Sultanpur	3	17	Yes
16	Unnao	1	15	Yes
17	Unnao - (Shuklaganj)	1	5	Yes
18	Varanasi - (Ramna)	1	50	Yes
19	Varanasi - (Ramnagar)	1	10	Yes
20	Aligarh	1	45	Yes
21	Bareilly	1	35	Yes
22	Bulandshahar	1	40	Yes
23	Etah	1	24	Yes
24	Hapur	1	30	Yes
25	Mirzapur	1	7	Yes
26	Modinagar	1	20	Yes
27	Rae Bareilly	1	18	Yes
28	Ballia	1	19.6	Yes
29	Firozabad	1	67	Yes
30	Lucknow	1	120	Yes
31	Pratapgarh	1	8.95	Yes
32	Jhansi	1	26	Yes
33	Kanpur - Baniyapur	1	15	Yes
34	Chunar	1	2	Yes
35	Bithoor	1	2.4	Yes
Total no. of STPs		44		

Under tendering/proposed/DPR Phase STPs				
Sl No	Town & Name of STP	No. of STPs	Capacity (in MLD)	Proposed date of completion
1	Mirzapur	2	17	Tender cancelled in October 2019. Revised by NMCG in May 2020
2	Farrukhabad	1	28	Revised Estimate to be approved by NMCG
3	Ghazipur	1	21	To be completed within 24 months after the issuance of letter of Authorization
4	Agra	13	175.38	Under tendering
5	Shahjahanpur	1	40	To be completed within 24 months after the issuance of letter of Authorization
6	Azamgarh	1	8	Under Tendering process
7	Shahjahanpur	1	40	Under tendering
8	Fatehgarh (as per UPPCB)	1	5	Revised Estimate to be approved by NMCG not included in SMCG list
Total no. of STPs		21		

Completed/Operational STPs

Sl No	Name of STP & Town	Capacity (in MLD)	Completed/operational	Operating agency
1	10.445 MLD STP near Tixi Tempel / Etawah	10.445	Operational	Yamuna Pollution Control Unit, UP Jal Nigam, Agra
2	13.5MLD STP at Mauja Umrain / Etawah	13.5	Operational	Nagar Palika Parishad, Etawah
3	03 MLD STP / Firozabad	3	Operational	Jal Kal
4	1.6 MLD Saifai/ Etawah	1.6	Operational	U.P. Jal Nigam
5	23 MLD STP at Mauja Odenya, Padaria / Mainpuri	23.0	Operational	Nagar Palika Parishad
6	3.42 MLD Near Divyang kendra/ Karvi Chitrakoot town	3.42	Operational	U.P. Jal Nigam
7	42 MLD Sajari, Kanpur	42	Operational	U.P. Jal Nigam
8	36 MLD (9 MLD CETP + 27 MLD STP) Kanpur	36 (9 MLD CETP + 27 MLD STP)	Operational	U.P. Jal Nigam
9	210 MLD Bingawan, Kanpur	210	Operational	U.P. Jal Nigam
10	43 MLD Jajmau, Kanpur	43	Operational	U.P. Jal Nigam
11	130 MLD Jajmau, Kanpur	130	Operational	U.P. Jal Nigam
12	Jalalpur Amrapur, Kanpur Dehat	13	Operational	U.P. Jal Nigam
13	2.7 MLD STP Fatehgarh / Farrukhabad	2.7	Operational	U.P. Jal Nigam
14	Prayagraj/Numayadahi	50	Operational	Ganga Pollution control unit, U.P. Jal Nigam
15	Prayagraj/ Ponghat	10	Operational	Ganga Pollution control unit, U.P. Jal Nigam
16	Prayagraj/Kodra	25	Operational	Ganga Pollution control unit, U.P. Jal Nigam
17	Prayagraj/Rajapur	60	Operational	Ganga Pollution control unit, U.P. Jal Nigam
18	Prayagraj/Salori	29	Operational	Ganga Pollution control unit, U.P. Jal Nigam
19	Prayagraj/Salori	14	Operational	Ganga Pollution control unit, U.P. Jal Nigam
20	Prayagraj/Naini-1	20	Operational	Ganga Pollution control unit, U.P. Jal Nigam
21	Prayagraj/Naini-2	60	Operational	Ganga Pollution control unit, U.P. Jal Nigam
22	Bhagwanpur STP 9.8 MLD /Varanasi	8.0 + 1.8	Operational	U.P. Jal Nigam
23	Dinapur STP 80 MLD /Varanasi	80	Operational	U.P. Jal Nigam
24	Goithaha STP 120 MLD /Varanasi	120	Operational	U.P. Jal Nigam
25	Dinapur STP 140 MLD /Varanasi	140	Operational	U.P. Jal Nigam
26	DLW STP 12 MLD /Varanasi	12	Operational	DLW
27	14 MLD Pakka Pokhra /Mirzapur	14	Operational	U.P. Jal Nigam
28	4 MLD Vindhyachal Mirzapur	4	Operational	U.P. Jal Nigam
29	S.T.P. (15 MLD), Jharkhandi, Maherwa ki Bari / Gorakhpur	15	Operational	U.P. Jal Nigam

30	S.T.P. (30MLD) Opp. Manyavar Kanshiram Shahri Garib Awas Yojna, Deoria bypass Road / Gorakhpur	30	Operational	U.P. Jal Nigam
31	STP, Mahilpur Road / Saharanpur	38	Operational	Jal Kal
32	6.5 MLD Awas vikas Parishad STP / Lucknow	6.5	Operational	U.P. Awas vikas Parishad
33	37.5 MLD Awas vikas Parishad STP / Lucknow	37.5	Operational	U.P. Awas vikas Parishad
34	STP, Bharwara / Lucknow	345	Operational	U.P. Jal Nigam
35	STP, Daulatganj-1 / Lucknow	14	Operational	U.P. Jal Nigam
36	STP, Daulatganj-2 / Lucknow	42	Operational	U.P. Jal Nigam
37	56 MLD, Trans Hindon (Indirapuram), Ghaziabad	56	Operational	Nagar Nigam
38	74 MLD, S.B.R., Indirapuram, Ghaziabad	74	Operational	U.P. Jal Nigam
39	56 MLD, Indirapuram, (GDA), Ghaziabad	56	Operational	GDA
40	56 MLD, S.B.R., Dudahaida Vijay Nagar, Ghaziabad	56	Operational	GDA
41	56 MLD, S.B.R., Morty, Ghaziabad	56	Operational	GDA
42	70 MLD, U.A.S.B.R. Dudahaida Vijay Nagar, Ghaziabad	70	Operational	Nagar Nigam
43	3 MLD Pilkhaun / Ghaziabad	3	Operational	U.P. Jal Nigam
44	5 MLD Tronica City, Loni / Ghaziabad	5	Operational	UPSIDC
45	56 MLD, S.B.R. Govindpuram, Ghaziabad	56	Operational	GDA
46	3 MLD STP Brijghat Zone, Garhmukeshwar, Hapur	3	Operational	U.P. Jal Nigam (NGRBA)
47	6 MLD STP Garh Zone, Garhmukeshwar, Hapur	6	Operational	U.P. Jal Nigam (NGRBA)
48	78 MLD, Dhadhupura, Agra	78	Operational	U.P. Jal Nigam
49	2.25 MLD, Budi ka Nagla, Agra	2.25	Operational	U.P. Jal Nigam
50	10 MLD, Peelakhar, Agra	10	Operational	U.P. Jal Nigam
51	12 MLD, Devri Road, (Bhimnagri), Agra	12	Operational	U.P. Jal Nigam
52	14 MLD, Jaganpur, Sikandarpur, Agra	14	Operational	U.P. Jal Nigam
53	40 MLD, Sadarban, Bichhpuri, Agra	40	Operational	U.P. Jal Nigam
54	24 MLD, Dhadhupura (New), Agra	24	Operational	U.P. Jal Nigam
55	36 MLD Sadarwan (Bichpuri) New, Agra	36	Operational	ADA
56	4.50 MLD, Kalindi Vihar, Agra	4.5	Operational	ADA
57	03 MLD, Pandav Nagar, Meerut	3	Operational	MDA
58	07 MLD, Pallavpuram-1, Meerut	7	Operational	MDA
59	10 MLD, Lohiya Nagar, Meerut	10	Operational	MDA
60	15 MLD, Shatabdinagar, Meerut	15	Operational	MDA
61	11 MLD, Pallavpuram-2, Meerut	11	Operational	MDA
62	15 MLD, Vedvyaspuri Meerut	15	Operational	MDA
63	06 MLD, Rakshapuram, Meerut	6	Operational	MDA

64	06 MLD, Shradhapuri-1, Meerut	6	Operational	MDA
65	06 MLD Sainik Vihar, Meerut	6	Operational	MDA
66	5 MLD Modipuram Tiraha, Meerut	5	Operational	U.P. Jal Nigam
67	07 MLD, Sports Goods Complex, Meerut	7	Operational	MDA
68	10 MLD, Ganga Nagar, Meerut	10	Operational	MDA
69	72 MLD Garh road (Jagriti vihar), Meerut	72	Operational	U.P. Jal Nigam
70	06 MLD, Shradhapuri- Phase-2, Meerut	6	Operational	MDA
71	32.5 MLD Nagar Palika Parishad, Muzaffarnagar	32.5	Operational	Nagar Palika Parishad, Muzaffarnagar
72	12 MLD, Ayodhya	12	Operational	U.P. Jal Nigam
73	13.59 MLD, Masani, Mathura	13.59	Operational	Nagar Palika Parishad
74	14.5 MLD, Trans-yamuna, Jamunapar, Mathura	14.5	Operational	Nagar Palika Parishad
75	08 MLD, Near 100 Bed Hospital Vrindavan, Mathura	8	Operational	U.P. Jal Nigam
76	04 MLD, Vrindavan Near Pagal Baba Mandir, Mathura	4	Operational	Nagar Palika Parishad
77	16 MLD, Trans Yamuna, Laxmi Nagar, Mathura	16	Operational	U.P. Jal Nigam
78	2.76 MLD Goverdhan, Mathura	2.76	Operational	Nagar Palika Parishad
79	33 MLD, Sector-54, Noida	33	Operational	Noida Authority
80	25 MLD, Sector-50, Noida	25	Operational	Noida Authority
81	35 MLD, Sector-123, Noida	35	Operational	Noida Authority
82	50 MLD, Sector-168, Noida	50	Operational	Noida Authority
83	2.0 MLD STP, Vill- Badalpur / Greater Noida	2	Operational	Greater Noida Authority
84	ECO tech -2 / Greater Noida	15	Operational	Greater Noida Authority
85	ECO tech -3 / Greater Noida	20	Operational	Greater Noida Authority
86	137 MLD, Kasana, GreaterNoida	137	Operational	Greater Noida Authority
87	34 MLD, Sector -50 Noida	34	Operational	Noida Authority
88	54 MLD, Sector- 54, Noida	54	Operational	Noida Authority
89	0.805 MLD, Ahara Road, Zone-A, Anoopshahar / Bulandhsahar	0.805	Operational	U.P. Jal Nigam
90	1.75 MLD, Ahara Road, Zone-B, Anoopshahar / Bulandhsahar	1.75	Operational	U.P. Jal Nigam
91	04 MLD Narora (NGRBA) Bulandhsahar	4	Operational	U.P. Jal Nigam
92	2.25 MLD, Narora Atomic power Station Narora Township Bulandhsahar	2.25	Operational	Narora Atomic power Station
93	1.5 MLD Anoopshahar Zone A (NGRBA) Bulandhsahar	1.5	Operational	U.P. Jal Nigam
94	1.0 MLD STP, Zone-B Anoopshahar Bulandhsahar	1.0	Operational	U.P. Jal Nigam
95	24 MLD Bijnor	24	Operational	U.P. Jal Nigam
96	58 MLD Moradabad	58	Operational	U.P. Jal Nigam
97	15 MLD Pehrigan / Rampur	15	Operational	U.P. Jal Nigam
98	14 MLD Benzirpur/ Rampur	14	Operational	U.P. Jal Nigam
99	5 MLD Rampur	5	Operational	U.P. Jal Nigam

100	5 MLD Hathia Nala / Sultanpur	5	Operational	U.P. Jal Nigam
101	56 MLD, Bapudham, Ghaziabad	56	Operational	GDA
102	20 MLD Moradabad	20	Operational	U.P. Jal Nigam
103	Loni, Kanpur	30	Non operational	NA
104	Kanwara Road-Banda (Oxidation Pond)	4	Non operational	NA

**Status of Common Effluent Treatment Plants (CETPs) in Uttar Pradesh
Jun-21**

S.N	Common Effluent Treatment Plant in UP	Number
1	Total CETP (Operational + Not Operational)	7
2	Operational CETP	5
	CETP Achieving Norms	3
	CETP Not Achieving Norms	2
3	CETP Not In Operation	2

Status of CETPs

June -2021

S.N	Circles	Regional Office	Name and Address of the CETPs	Operated by	Capacity (MLD)	Nature of Member Units	Final Effluent Quality standards or ZLD condition	Date of Monitoring	Observed final effluent quality	Status of online CEQMS	Status of Hazardous Waste Storage/ Disposal	Action Taken (EC / Closure) / Remarks	Mode of receiving Effluent (In any drain etc.)	Name of treated Effluent receiving water body Drain/Sub-Tributary/ River
1		2	3	4	5	6	7	8	9	10	11	12	14	15
1	Circle 1	Ghaziabad	Apparel Park Tronica City CETP, Phase-I (for textile units), Ghaziabad	UPSICD	6 MLD	Textile	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l	21.06.21	Not Operational	Yes	-		Jawali Drain	River Yamuna Through Hindon River
2		Ghaziabad	CETP, HPDA, Pilkhaun, Hapur	HPDA	2.1 MLD	Textile	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l	22.06.21	Not Achieving pH = 7.6 BOD = 37.0 mg / L COD = 197.0 mg / L TSS = 114.0 mg / L	-	-	-	Kadrabad Drain	River Ganga through River Kali East
3	Circle 2	Kanpur	CETP, UPSICD Textile Complex, Rooma, Kanpur (for textile units)	UPSICD/ Rooma Pollution Control Association	1.5 MLD	Textile	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l	21.06.21	Achieving pH = 7.7 BOD : 24.0 mg / L COD : 100.0 mg / L TSS : 52.0 mg / L	Yes	-	-	-	On Land
4		Kanpur	CETP Jajmau, Kanpur	U.P. Jal Nigam	36 MLD	Tannery	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l <u>Irrigation Channel</u> <u>BOD = 100.0 mg/l</u> <u>COD = 250.0 mg/l</u> <u>TSS = 100.0 mg/l</u> <u>T.Cr. = 2.0 mg/l</u>	21.06.21	Not Achieving pH = 7.28 BOD = 105.0 mg / L COD = 260.0 mg / L TSS = 82.0 mg / L T.Cr. = 3.08 mg/l	Yes	Temp. storage installed & disposed to TSDF (M/s Ramkey Enviro. Engineers (P) Ltd, Kumbhi, Kanpur Dehat	-	-	Irrigation Channel
5	Circle 4	Mathura	CETP, Industrial Area, Site-A, Mathura	Industrial Association	6.25 MLD,	Textile	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l	-	Not Operational as Closure Notice issued dated 17.05.21	No	-	E.C. imposed of Rs. 40,20,000/- dated- 08.12.19	Through Industrial Drain → Ambakhar drain → Dairy farm Sewage Pumping Station → Inlet	
6	Circle 5	Unnao	Banther Industrial Pollution Control Co. CETP, Banther, Unnao	Banther Industrial Pollution Control Co.	4.5 MLD	Tannery	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l	22.06.21	Achieving pH-7.98 BOD = 26.0 mg / L COD = 208.0 mg / L TSS = 60.0 mg / L	Yes	TSDF, IISI, Banther, Unnao	Analysis report of Total Chromium parameter is awaited from Central Lab Lucknow\RO Kanpur	City jail Drain Through Industrial	River Ganga
7		Unnao	Unnao Tanneries Pollution Control Company (CETP) Site-II, Unnao	Unnao Tanneries Pollution Control Company	2.15 MLD	Tannery	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l	22.06.21	Achieving pH-7.96 BOD = 22.0 mg / L COD = 184.0 mg / L TSS = 50.0 mg / L	Yes	TSDF, IISI, Banther, Unnao		Loni Drain	River Ganga

U.P. Pollution Control Board

STPs - Operational

June - 2021

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
1	2	3	4	5	6	11	12	13	14	19	20
1	Circle 4	10.445 MLD STP near Tixi Tempel	Etawah	Etawah	Yamuna Pollution Control Unit, UP Jal Nigam, Agra	Not Achieving Report Dt. 15.06.21 pH = 7.5 BOD : 30.0 mg / L COD : 240.0 mg / L TSS : 111.0 mg / L	10.445	10.445	WSP	Phase-II	
2		13.5MLD STP at Mauja Umrain	Etawah	Etawah	Nagar Palika Parishad, Etawah	Not Achieving Report Dt. 15.06.21 pH = 7.6 BOD : 30.0 mg / L COD : 224.0 mg / L TSS : 94.0 mg / L	13.5	3.0	WSP	Phase-II	
3		03 MLD STP Firozabad	Firozabad	Firozabad	Jal Kal	Not Achieving Report Dt. 15.06.21 pH = 7.9 BOD : 34.0 mg / L COD : 272.0 mg / L TSS : 98.0 mg / L	3	3	UASB	Phase-II	Status Quo (As earlier)
4		67 MLD Mohammadpur, Biharipur	Firozabad	Firozabad	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.6 BOD : 30.0 mg / L COD : 240.0 mg / L TSS : 97.0 mg / L	67	67	ASP+ extended aeration	Phase-II	
5		1.6 MLD Saifai	Etawah	Saifai	U.P. Jal Nigam	Not Achieving Report Dt. 15.06.21 pH = 7.3 BOD : 32.0 mg / L COD : 256.0 mg / L TSS : 99.0 mg / L	1.6	1.6	SBR	Phase-II	Status Quo (As earlier)
6		23 MLD STP at Mauja Odenya, Padaria	Mainpuri	Mainpuri	Nagar Palika Parishad	Not Achieving Report Dt. 04.06.21 pH = 7.1 BOD : 32.0 mg / L COD : 256.0 mg / L TSS : 97.0 mg / L	23.0	10.4	UASB	Phase-II	
7	Circle 2	3.42 MLD Near Divyang kendra	Chitrakoot	Karvi Chitrakoot town	U.P. Jal Nigam	Achieving Report Dt.10.09.20 pH = 7.5 BOD:22.0 mg/L COD: 115.20 mg / L TSS : 86.0 mg / L TC: 92000 MPN/100ml FC:43000 MPN/100ml	3.42	3.42	Oxidation Pond	Phase-II	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
8		Sajari 42 MLD, Kanpur	Kanpur	Kanpur	U.P. Jal Nigam	Achieving Report Dt.01.06.21 pH = 7.92 BOD : 24.0 mg / L COD : 70.0 mg / L TSS : 52.0 mg / L	42	10	ASP	Phase-I	
9		36 MLD (9 MLD CETP + 27 MLD STP)	Kanpur	Kanpur	U.P. Jal Nigam	Not Achieving Report Dt. 21.06.21 pH = 7.28 BOD = 105.0 mg / L COD = 260.0 mg / L TSS = 82.0 mg / L	36 (9 MLD CETP + 27 MLD STP)	36 (9 MLD CETP + 27 MLD STP)	ASP	Phase-I	Standards of Irrigation Channel pH = 6.5-9.0 BOD = 100.0 mg / L COD = 250.0 mg / L TSS = 100.0 mg / L T.Cr = 2.0 mg / L
10		Bingawan 210 MLD, Kanpur	Kanpur	Kanpur	U.P. Jal Nigam	Not Achieving Report Dt. 01.06.21 pH = 7.98 BOD : 39.0 mg / L COD : 160.0 mg / L TSS : 84.0 mg / l	210	70	UASB	Phase-I	Notice issued
11		Fatehgarh 2.7 MLD STP	Farrukhabad	Fatehgarh	U.P. Jal Nigam	Achieving Report Dt. 22.06.21 pH = 8.02 BOD : 25.2 mg / L COD : 120.0 mg / L TSS : 56.0 mg / l	2.7	2.0	WSP	Phase-I	
12		Jajmau 5 MLD, Kanpur	Kanpur	Kanpur	U.P. Jal Nigam	Not Achieving Report Dt. 01.06.21 pH = 7.95 BOD : 117.0mg / L COD : 280.0 mg / L TSS : 152.0 mg / l	5	5	UASB	Phase-I	
13		Jajmau, 43 MLD Kanpur	Kanpur	Kanpur	U.P. Jal Nigam	Not Achieving Report Dt. 01.06.21 pH = 7.95 BOD : 117.0mg / L COD : 280.0 mg / L TSS : 152.0 mg / l	43	35	ASP	Phase-I	Remarks : 1- as per discussion held with CEO-2 the cETP outlet sampling point will be considered as
14		Jajmau, Kanpur 130 MLD	Kanpur	Kanpur	U.P. Jal Nigam	Not Achieving Report Dt. 01.06.21 pH = 7.95 BOD : 117.0mg / L COD : 280.0 mg / L TSS : 152.0 mg / l	130	100	ASP	Phase-I	Remarks : 1- as per discussion held with CEO-2 the CETP outlet sampling point will be considered as

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
15		Jalalpur, Amrapur	Kanpur Dehat	Kanpur Dehat	U.P. Jal Nigam	Achieving Report Dt. 22.06.21 pH = 7.61 BOD : 24.0 mg / L COD : 54.0 mg / L TSS : 80.0 mg / L	13	10	SBR	Phase-I	
16		STP Numayadahi	Prayagraj	Numayadahi	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.66 BOD : 20.0 mg / L COD : 52.0 mg / L TSS : 58.0mg / L	50	50	Bio-tower	Phase-II	
17		STP Ponghat	Prayagraj	Ponghat	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.39 BOD : 18.0 mg / L COD : 38.0 mg / L TSS : 28.0mg / L	10	10	Bio-tower	Phase-II	
18		STP Kodra	Prayagraj	Kodra	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.42 BOD : 22.0 mg / L COD : 58.0 mg / L TSS : 50.0mg / L	25	25	Bio-tower	Phase-II	
19		STP Rajapur	Prayagraj	Rajapur	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.57 BOD : 24.0 mg / L COD : 50.0 mg / L TSS : 46.0mg / L	60	60	UASB	Phase-II	
20		STP Salori-1	Prayagraj	Salori	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.39 BOD : 26.0 mg / L COD : 60.0 mg / L TSS : 52.0mg / L	29	29	FAB	Phase-II	
21		STP Salori-2 Expansion	Prayagraj	Salori	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.81 BOD : 10.0 mg / L COD : 32.0 mg / L TSS : 25.0mg / L	14	14	SBR	Phase-II	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
22		STP Naini	Prayagraj	Naini	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.42 BOD : 26.0 mg / L COD : 58.0 mg / L TSS : 48.0mg / L	20	20	ASP	Phase-II	
23				Naini			60	60	ASP	Phase-II	
24	Circle 6	Bhagwanpur STP 9.8 MLD	Varanasi	Varanasi	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.67 BOD : 26.0 mg / L COD : 168.0 mg / L TSS : 82.0 mg / L	8.0+1.8	8.0+1.8	ASP	Phase-II	Show Cause Notice issued on dated - 08.12.20 for EC
25		Dinapur STP 80 MLD	Varanasi	Varanasi	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.54 BOD : 29.0 mg / L COD : 174.0 mg / L TSS : 80.0 mg / L	80	80	ASP	Phase-II	
26		Goithaha STP 120 MLD	Varanasi	Varanasi	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.64 BOD : 15.0 mg / L COD : 106.0 mg / L TSS : 38.0 mg / L	120	120	SBR	Phase-II	
27		Dinapur STP 140 MLD	Varanasi	Varanasi	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.69 BOD : 19.0 mg / L COD : 138.0 mg / L TSS : 44.0 mg / L	140	140	ASP	Phase-II	
28		DLW STP 12 MLD	Varanasi	Varanasi	DLW	Achieving Report Dt. 15.06.21 pH = 7.61 BOD : 27.0 mg / L COD : 162.0 mg / L TSS : 94.0 mg / L	12	12	ASP	Phase-II	Notice issued on dated- 12.12.19
29	Circle 7	14 MLD Pakka Pokhra	Mirzapur	Mirzapur	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.55 BOD : 28.0 mg / L COD : 178.0 mg / L TSS : 90.0 mg / L	14	14	UASB	Phase-II	Notice has been issued through R O Sonebhadra on dated- 08.12.20

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
30		4 MLD Vindhyachal	Mirzapur	Vindhyachal	U.P. Jal Nigam	Achieving Report Dt 15.06.21 pH = 8.83 BOD : 27.0 mg / L COD : 158.0 mg / L TSS : 86.0 mg / L	4	2.5	WSP	Phase-II	Notice has been issued through R O Sonebhadra on dated-08.12.20
31		S.T.P. (15 MLD), Jharkhandi, Maherwa ki Bari	Gorakhpur	Gorakhpur	U.P. Jal Nigam	Achieving Report Dt 15.06.21 pH = 7.5 BOD : 22.0 mg / L COD : 110.0 mg / L TSS : 76.0 mg / L	15	15	ASP	Phase-II	
32	Circle 6	S.T.P. (30MLD) Opp. Manyavar Kanshiram Shahri Garib Awas Yojna, Deoria bypass Road	Gorakhpur	Gorakhpur	U.P. Jal Nigam	Achieving Report Dt 15.06.21 pH = 7.5 BOD : 20.0 mg / L COD : 94.0 mg / L TSS : 72.0 mg / L	30	30	ASP	Phase-II	
33	Circle 3	STP, Mahilpur Road	Saharanpur	Saharanpur	Jal Kal	Achieving Report Dt. 15.06.21 pH = 7.8 BOD : 20.0 mg / L COD : 180.0 mg / L TSS : 45.0 mg/l	38	38	UASB	Phase-II	
34		6.5 MLD Awas vikas Parishad STP	Lucknow	Lucknow	U.P. Awas vikas Parishad	Achieving Report Dt. 21.06.21 pH = 8.08 BOD : 14.0 mg / L COD : 52.4 mg / L TSS : 17.6 mg / L TC: 21000 MPN/100ml FC: 7900 MPN/100ml	6.5	6.5	SBR	Phase-II	
35		37.5 MLD Awas vikas Parishad STP	Lucknow	Lucknow	U.P. Awas vikas Parishad	Achieving Report Dt. 21.06.21 pH = 8.23 BOD : 24.0 mg / L COD : 89.6 mg / L TSS : 26.0 mg / L TC: 43000 MPN/100ml FC: 17000 MPN/100ml	37.5	37.5	SBR	Phase-II	
36	Circle 5	STP, Bharwara	Lucknow	Lucknow	U.P. Jal Nigam	Achieving Report Dt. 10.06.21 pH = 7.76 BOD : 16.0 mg / L COD : 84.0 mg / L TSS : 44.0 mg/L TC=27000 MPN/100ml FC=9300 MPN/100ml	345	345	UASB Reactor	Phase-II	Status Quo (As earlier)

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
37		STP, Daulatganj	Lucknow	Lucknow	U.P. Jal Nigam	Achieving Report Dt.10.06.21 pH = 7.88 BOD : 18.0 mg / L COD : 92.0 mg / L TSS : 42.0 mg/L TC=3200 MPN/100ml FC=910 MPN/100ml	56	56	FAB	Phase-II	Status Quo (As earlier)
38					U.P. Jal Nigam						
39	Circle 1	56 MLD, Trans Hindon (Indrapuram), Ghaziabad	Ghaziabad	Ghaziabad	Nagar Nigam	Achieving Report Dt. 16.06.21 pH = 7.45 BOD : 22.0 mg / L COD : 88.0 mg / L TSS : 40.0 mg / L	56	56	UASBR	Phase-II	EC imposed of Rs. 35,62,500/- dated- 02.06.20
40		56 MLD, S.B.R., Bapudham, Ghaziabad	Ghaziabad	Ghaziabad	Ghaziabad Development Authority	Achieving Report Dt. 16.06.21 pH = 7.38 BOD : 36.0 mg / L COD : 98.0 mg / L TSS : 74.0 mg / L	56	56	SBR	Phase-II	
41		30 MLD, Sadullabad (Loni), Ghaziabad	Ghaziabad	Ghaziabad	U.P. Jal Nigam	Achieving Report Dt.16.06.21 pH = 7.34 BOD : 8.0 mg / L COD : 48.0 mg / L TSS : 9.0 mg / L	30	30	MBR	Phase-II	
42		74 MLD, S.B.R., Indrapuram, Ghaziabad	Ghaziabad	Ghaziabad	U.P. Jal Nigam	Achieving Report Dt. 16.06.21 pH = 7.34 BOD : 8.0 mg / L COD : 84.0 mg / L TSS : 9.0 mg / L	74	74	SBR	Phase-II	EC imposed of Rs. 56,50,000/-
43		56 MLD, Indrapuram, (GDA), Ghaziabad	Ghaziabad	Ghaziabad	GDA	Achieving Report Dt. 16.06.21 pH = 7.45 BOD : 34.0 mg / L COD : 182.0 mg / L TSS : 84.0 mg / L	56	56	SBR	Phase-II	
44		56 MLD, S.B.R., Dudahaida Vijay Nagar, Ghaziabad	Ghaziabad	Ghaziabad	GDA	Achieving Report Dt. 16.06.21 pH = 7.32 BOD : 7.0 mg / L COD : 54.0 mg / L TSS : 84.0 mg / L	56	56	SBR	Phase-II	
45		56 MLD, S.B.R., Morty, Ghaziabad	Ghaziabad	Ghaziabad	GDA	Not Achieving Report Dt. 16.06.21 pH = 7.64 BOD : 36.0 mg / L COD : 218.0 mg / L TSS : 94.0 mg / L	56	56	SBR	Phase-II	

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46		70 MLD, U.A.S.B.R. Dudahaida Vijay Nagar, Ghaziabad	Ghaziabad	Ghaziabad	Nagar Nigam	Achieving Report Dt. 16.06.21 pH = 7.55 BOD : 24.0 mg / L COD : 76.0 mg / L TSS : 42.0 mg / L	70	70	UASBR	Phase-II	Show Cause notice for imposition of EC of Rs. 27,37,500/- dated 08.12.19
47		3 MLD Pilkhaun	Ghaziabad	Pilkhaun	U.P. Jal Nigam	Achieving Report Dt.16.06.21 pH = 7.66 BOD : 20.0 mg / L COD : 54.0 mg / L TSS : 38.0 mg / L	3	3	MBBR	Phase-II	
48		5 MLD Tronica City, Loni	Ghaziabad	Loni	UPSIDC	Not Achieving Report Dt. 16.06.21 pH = 7.62 BOD : 38.0 mg / L COD : 214.0 mg / L TSS : 86.0 mg / L	5	3	MBR	Phase-II	
49		56 MLD, S.B.R. Govindpuram, Ghaziabad	Ghaziabad	Ghaziabad	GDA	Not Achieving Report Dt. 16.06.21 pH = 7.42 BOD : 38.0 mg / L COD : 116.0 mg / L TSS : 86.0 mg / L	56	56	SBR	Phase-II	
50		3 MLD STP Brijghat Zone, Garhmukeshwar, Hapur	Hapur	Garhmukteswar	U.P. Jal Nigam (NGRBA)	Achieving Report Dt. 15.06.21 pH =7.35 BOD : 22.0 mg / L COD : 44.0 mg / L TSS : 29.0 mg / L	3	1.8	UASB followed by extended aeration	Phase-I	
51		78 MLD, Dhadhupura, Agra	Agra	Agra	U.P. Jal Nigam	Achieving Report Dt 18.06.21 pH =7.5 BOD : 26.0 mg / L COD : 144.0 mg / L TSS : 46.0 mg / L	78	68.41	UASB	Phase-II	
52		2.25 MLD, Budi ka Nagla, Agra	Agra	Agra	U.P. Jal Nigam	Not Achieving Report Dt 18.06.21 pH = 8.2 BOD : 32.0 mg / L COD : 176.0 mg / L TSS : 62.0 mg / L	2.25	2.97	Oxidation Pond	Phase-II	E.C. imposed of Rs.5,90,625/- dated- 18.07.20
53		10 MLD, Peelakhar, Agra	Agra	Agra	U.P. Jal Nigam	Not Achieving Report Dt 18.06.21 pH = 9.3 BOD : 33.0 mg / L COD : 179.0 mg / L TSS : 68.0 mg / L	10	9.74	Oxidation Pond	Phase-II	E.C. imposed of Rs7,87,500/- dated- 18.07.19
54		12 MLD, Devri Road, (Bhimnagri), Agra	Agra	Agra	U.P. Jal Nigam	Achieving Report Dt 18.06.21 pH = 8.2 BOD : 28.0 mg / L COD : 160.0 mg / L TSS : 68.0 mg / L	12	6.35	UASB	Phase-II	

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55	Circle 4	14 MLD, Jaganpur, Sikandarpur, Agra	Agra	Agra	U.P. Jal Nigam	Achieving Report Dt 18.06.21 pH = 7.9 BOD : 27.0 mg / L COD : 144.0 mg / L TSS : 56.0 mg / L	14	13.39	UASB	Phase-II	
56		40 MLD, Sadarban, Bichhpuri, Agra	Agra	Agra	U.P. Jal Nigam	Achieving Report Dt 18.06.21 pH = 7.9 BOD : 28.0 mg / L COD : 176.0 mg / L TSS : 48.0 mg / L	40	18.73	UASB	Phase-II	
57		24 MLD, Dhadhupura (New), Agra	Agra	Agra	U.P. Jal Nigam	Achieving Report Dt 18.06.21 pH = 7.2 BOD : 26.0 mg / L COD : 128.0 mg / L TSS : 48.0 mg / L	24	18.91	UASB	Phase-II	
58		36 MLD Sadarwan (Bichpuri) New	Agra	Agra	ADA	Achieving Report Dt 18.06.21 pH = 7.6 BOD : 24.0 mg / L COD : 128.0 mg / L TSS : 42.0 mg / L	36	36	SBR	Phase-II	
59		4.50 MLD, Kalindi Vihar, Agra	Agra	Agra	ADA	Achieving Report Dt 18.06.21 pH = 7.4 BOD : 30.0 mg / L COD : 160.0 mg / L TSS : 47.0 mg / L	4.5	4.5	UASB	Phase-II	
60		03 MLD, Pandav Nagar, Meerut	Meerut	Meerut	MDA	Achieving Report Dt.14.06.21 pH =7.5 BOD : 17.0 mg / L COD : 154.0mg / L TSS : 45.0mg / L	3	2.7	ASP	Phase-I	
61		07 MLD, Pallavpuram-1, Meerut	Meerut	Meerut	MDA	Achieving Report Dt.14.06.21 pH =7.4 BOD : 21.0 mg / L COD : 162.0mg / L TSS : 49.0mg / L	7	6.5	ASP	Phase-I	
62		10 MLD, Lohiya Nagar, Meerut	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.6 BOD : 18.0 mg / L COD : 158.0mg / L TSS : 44.0mg / L	10	2	ASP	Phase-I	
63		15 MLD, Shatabdinagar, Meerut	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH = 7.6 BOD :20.0 mg / L COD : 162.0 mg / L TSS : 49.0 mg / L	15	4.8	ASP	Phase-I	
64		7 MLD, Pallavpuram-2, Meerut	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.6 BOD : 20.0 mg / L COD : 160.0mg / L TSS : 46.0mg / L	7	7	MBBR	Phase-I	

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65	Circle 3	15 MLD, Vedvyasपुरी Meerut	Meerut	Meerut	MDA	Achieving Report Dt.14.06.21 pH =7.5 BOD : 19.0 mg / L COD : 158.0mg / L TSS : 46.0mg / L	15	4.5	ASP	Phase-I	
66		06 MLD, Rakshapuram, Meerut	Meerut	Meerut	MDA	Achieving Report Dt.14.06.21 pH =7.5 BOD : 17.0 mg / L COD : 154.0mg / L TSS : 44.0mg / L	6	4.4	ASP	Phase-I	
67		06 MLD, Shradhapuri-1, Meerut	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.4 BOD : 21.0 mg / L COD : 164.0mg / L TSS : 48.0mg / L	6	5.5	ASP	Phase-I	
68		06 MLD Sainik Vihar	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.5 BOD : 17.0 mg / L COD : 154.0mg / L TSS : 43.0mg / L	6	5.95	UASB	Phase-I	
69		5 MLD Modipuram Tiraha	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.7 BOD : 20.0 mg / L COD : 162.0mg / L TSS : 48.0mg / L	5	4.9	ASP	Phase-I	
70		07 MLD, Sports Goods Complex, Meerut	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.5 BOD : 19.0 mg / L COD : 158.0mg / L TSS : 47.0mg / L	7	4	ASP	Phase-I	
71		72 MLD Garh road (Jagriti vihar)	Meerut	Meerut	U.P. Jal Nigam	Achieving Report Dt. 14.06.21 pH =7.2 BOD : 14.0 mg / L COD : 128.0mg / L TSS : 16.0mg / L	72	65	SBR	Phase-I	
72		06 MLD, Shradhapuri-Phase-2, Meerut	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.5 BOD : 20.0 mg / L COD : 162.0mg / L TSS : 47.0mg / L	6	5.6	ASP	Phase-I	
73		Nagar Palika Parishad, Muzaffarnagar	Muzaffar Nagar	Muzaffar Nagar	Nagar Palika Parishad, Muzaffarnagar	Achieving Report Dt.14.06.21 pH = 7.4 BOD : 27.0 mg / L COD : 104.0 mg / L TSS : 44.0 mg / L	32.5	32.5	Oxidation Pond	Phase-II	
74	Circle 6	12 MLD, Ayodhya	Ayodhya	Ayodhya	U.P. Jal Nigam	Achieving Report Dt.15.06.21 pH = 8.17 BOD : 18.0 mg / L COD : 88.0 mg / L TSS : 42.0 mg / L	12	6	UASB	Phase-II	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
75	Circle 4	13.59 MLD, Masani, Mathura	Mathura	Mathura	Nagar Palika Parishad	Not Achieving Report Dt. 15.06.21 pH = 6.9 BOD : 58.0 mg / L COD : 336.0 mg / L TSS : 90.0 mg / L	13.59	8	Oxidation Pond	Phase-II	E.C. imposed of Rs50,000/- dated- 15.02.19
76		14.5 MLD, Trans-yamuna, Jamunapar, Mathura	Mathura	Mathura	Nagar Palika Parishad	Not Achieving Report Dt. 14.06.21 pH = 6.8 BOD : 54.0 mg / L COD : 352.0 mg / L TSS : 140.0 mg / L	14.5	7	Oxidation Pond	Phase-II	E.C. imposed of Rs50,000/- dated- 15.02.19
77		08 MLD, STP Near 100 Bed Hospital Vrindavan, Mathura	Mathura	Mathura	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.5 BOD : 27.0 mg / L COD : 224.0 mg / L TSS : 88.0 mg / L	8	7	UASB Reactor	Phase-II	Status Quo (As earlier)
78		04 MLD, Vrindavan Near Pagal Baba Mandir, Mathura	Mathura	Mathura	Nagar Palika Parishad	Achieving Report Dt. 08.06.21 pH = 7.2 BOD : 27.0 mg / L COD : 230.0 mg / L TSS : 92.0 mg / L	4	3.8	Oxidation Pond	Phase-II	E.C. imposed of Rs.100000/- dated 15.02.19
79		16 MLD, Trans Yamuna, Laxmi Nagar, Mathura	Mathura	Mathura	U.P. Jal Nigam	Achieving Report Dt.15.06.21 pH = 7.2 BOD : 26.0 mg / L COD : 232.0 mg / L TSS : 94.0 mg / L	16	6	UASB Reactor	Phase-II	E.C. imposed of Rs.50,000/- dated 15.02.19
80		2.76 MLD Goverdhan STP	Mathura	Mathura	Nagar Palika Parishad	Not Achieving Report Dt.15.06.21 pH = 6.7 BOD : 46.0 mg / L COD : 296.0 mg / L TSS : 122.0 mg / L	2.76	2.76	Oxidation Pond	Phase-II	E.C. imposed of Rs.100000/- dated 15.02.19
81		33 MLD, Sector-54, Noida	Noida	Noida	Noida Authority	Achieving Report Dt 15.06.21 pH = 7.33 BOD : 16.5 mg / L COD : 152.0 mg / L TSS : 67.0mg / L	33	33	SBR	Phase-II	
82		25 MLD, Sector-50, Noida	Noida	Noida	Noida Authority	Achieving Report Dt 15.06.21 pH = 7.27 BOD : 15.0 mg / L COD : 136.0 mg / L TSS : 61.0mg / L	25	25	SBR	Phase-II	
83		35 MLD, Sector-123, Noida	Noida	Noida	Noida Authority	Achieving Report Dt 15.06.21 pH = 7.48 BOD : 18.0 mg / L COD : 162.0 mg / L TSS : 69.0mg / L	35	35	SBR	Phase-II	
84		50 MLD, Sector-168, Noida	Noida	Noida	Noida Authority	Achieving Report Dt 15.06.21 pH = 7.66 BOD : 16.5 mg / L COD : 152.0 mg / L TSS : 66.0mg / L	50	50	SBR	Phase-II	

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85	Circle 1	2.0 MLD Greater Noida Authority STP, Vill- Badalpur	Greater Noida	Greater Noida	Greater Noida Authority	Achieving Report Dt 14.06.21 pH = 7.56 BOD : 16.5 mg / L COD : 136.0 mg / L TSS : 63.0mg / L	2	2	MBBR	Phase-II	
86		ECO tech -2	Greater Noida	Greater Noida	Greater Noida Authority	Achieving Report Dt 15.06.21 pH = 7.53 BOD : 18.0 mg / L COD : 160.0 mg / L TSS : 68.0mg / L	15	8	SBR	Phase-II	
87		ECO tech -3	Greater Noida	Greater Noida	Greater Noida Authority	Achieving Report Dt 15.06.21 pH = 7.63 BOD : 12.0 mg / L COD : 120.0 mg / L TSS : 57.0mg / L	20	10	SBR	Phase-II	
88		137 MLD, Kasana, GreaterNoida	Greater Noida	Greater Noida	Greater Noida Authority	Achieving Report Dt 14.06.21 pH = 7.42 BOD : 13.5 mg / L COD : 128.0 mg / L TSS : 58.0 mg / L	137	50	SBR	Phase-II	
89		34 MLD, Sector -50 Noida	Noida	Noida	Noida Authority	Achieving Report Dt 15.06.21 pH = 7.39 BOD : 16.5 mg / L COD : 144.0 mg / L TSS : 65.0 mg / L	34	34	SBR	Phase-II	
90		54 MLD, Sector- 54, Noida	Noida	Noida	Noida Authority	Achieving Report Dt 15.06.21 pH = 7.53 BOD : 13.5 mg / L COD : 136.0 mg / L TSS : 60.0 mg / L	54	54	SBR	Phase-II	
91	Circle 4	0.805 MLD, Ahara Road, Zone-A, Anoopshahar	Bulandhsahar	Anoopshahar	U.P. Jal Nigam	Achieving Report Dt 16.06.21 pH = 7.3 BOD : 24.0 mg / L COD : 200.0 mg / L TSS : 84.0 mg / L	0.805	0.805	Oxidation Pond	Phase-I	
92		1.75 MLD, Ahara Road, Zone-B, Anoopshahar	Bulandhsahar	Anoopshahar	U.P. Jal Nigam	Achieving Report Dt 16.06.21 pH = 7.4 BOD : 26.0 mg / L COD : 208.0 mg / L TSS : 82.0 mg / L	1.75	1.75	Oxidation Pond	Phase-I	
93		04 MLD Narora (NGRBA)	Bulandhsahar	Narora	U.P. Jal Nigam	Achieving Report Dt 16.06.21 pH = 7.3 BOD : 20.0 mg / L COD : 152.0 mg / L TSS : 70.0 mg / L	4	4	SBR	Phase-I	

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94		2.25 MLD, Narora Atomic power Station Narora Township	Bulandhsahar	Narora	Narora Atomic power Station	Achieving Report Dt 16.06.21 pH = 7.6 BOD : 16.0 mg / L COD : 144.0 mg / L TSS : 56.0 mg / L	2.25	2.25	ASP	Phase-I	
95		1.5 MLD Anoopshahar Zone A (NGRBA)	Bulandhsahar	Anoopshahar	U.P. Jal Nigam	Achieving Report Dt 16.06.21 pH = 7.4 BOD : 24.0 mg / L COD : 184.0 mg / L TSS : 78.0 mg / L	1.5	1.5	MBBR	Phase-I	
96		STP, Zone-B Anoopshahar	Bulandhsahar	Anoopshahar	U.P. Jal Nigam	Achieving Report Dt 16.06.21 pH = 7.4 BOD : 26.0 mg / L COD : 208.0 mg / L TSS : 82.0 mg / L	1.0	1.0	MBBR	Phase-I	
97	Circle 7	24 MLD Bijnor	Bijnor	Bijnor	U.P. Jal Nigam	Achieving Report Dt. 10.06.21 pH = 7.9 BOD : 8.0 mg / L COD : 40.0 mg / L TSS : 54.0 mg/l	24	10	UASB	Phase-I	
98		58 MLD Moradabad	Moradabad	Moradabad	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.4 BOD : 22.0 mg / L COD : 88.0 mg / L TSS : 46.0 mg/l	58	18	SBR	Phase-I	
99		15 MLD Pehrigaon	Rampur	Rampur	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.5 BOD : 26.0 mg / L COD : 96.0 mg / L TSS : 45.0 mg/l	15	0.07	UASB	Phase-I	
100		14 MLD Benzirpur	Rampur	Rampur	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.4 BOD : 24.0 mg / L COD : 92.0 mg / L TSS : 47.0 mg/l	14	0.11	UASB	Phase-I	
101		5 MLD Rampur	Rampur	Rampur	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.7 BOD : 9.6 mg / L COD : 48.0 mg / L TSS : 8.0 mg/l	5	0.003	SBR	Phase-I	

U.P. Pollution Control Board

STPs - Complying

June - 2021

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
1	2	3	4	5	6	11	12	13	14	15	16	17	18	19	20
1	Circle 4	67 MLD Mohammadpur, Biharipur	Firozabad	Firozabad	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.6 BOD : 30.0 mg / L COD : 240.0 mg / L TSS : 97.0 mg / L	67	67	ASP+ extended aeration	Through Pipeline	-	-----	River Yamuna	Phase-II	
2		3.42 MLD Near Divyang kendra	Chitrakoot	Karvi Chitrakoot town	U.P. Jal Nigam	Achieving Report Dt.10.09.20 pH = 7.5 BOD:22.0 mg/L COD: 115.20 mg / L TSS : 86.0 mg / L TC: 92000 MPN/100ml FC:43000 MPN/100ml	3.42	3.42	Oxidation Pond	----	----	Lowland area	Lowland area to River Mandakini	Phase-II	
3		Sajari 42 MLD, Kanpur	Kanpur	Kanpur	U.P. Jal Nigam	Achieving Report Dt.01.06.21 pH = 7.92 BOD : 24.0 mg / L COD : 70.0 mg / L TSS : 52.0 mg / L	42	10	ASP	Sewerage network	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-I	
4		Fatehgarh 2.7 MLD STP	Farrukhabad	Fatehgarh	U.P. Jal Nigam	Achieving Report Dt. 22.06.21 pH = 8.02 BOD : 25.2 mg / L COD : 120.0 mg / L TSS : 56.0 mg/l	2.7	2.0	WSP	Drain/Sewerage Network	Irrigation channel	Irrigation/river ganga	River Ganga	Phase-I	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
5	Circle 2	Jalalpur, Amrapur	Kanpur Dehat	Kanpur Dehat	U.P. Jal Nigam	Achieving Report Dt. 22.06.21 pH = 7.61 BOD : 24.0 mg / L COD : 54.0 mg / L TSS : 80.0 mg / L	13	10	SBR	Sewerage network	Disposal Channel	River Kali (East)	Tributary of River Ganga	Phase-I	
6		STP Numayadahi	Prayagraj	Numayadahi	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.66 BOD : 20.0 mg / L COD : 52.0 mg / L TSS : 58.0mg / L	50	50	Bio-tower	Drain & Sewerage Both	Disposed to river Yamuna through drain. Dried sludge is used as organic manure / Landfill.	River Yamuna	River Yamuna	Phase-II	
7		STP Ponghat	Prayagraj	Ponghat	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.39 BOD : 18.0 mg / L COD : 38.0 mg / L TSS : 28.0mg / L	10	10	Bio-tower	Drain & Sewerage Both	Disposed to river Ganga through drain. Dried sludge is used as organic manure / Landfill.	River Ganga	River Ganga	Phase-II	
8		STP Kodra	Prayagraj	Kodra	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.42 BOD : 22.0 mg / L COD : 58.0 mg / L TSS : 50.0mg / L	25	25	Bio-tower	Drain & Sewerage Both	Disposed to river Ganga through drain. Dried sludge is used as organic	River Ganga	River Ganga	Phase-II	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
9		STP Rajapur	Prayagraj	Rajapur	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.57 BOD : 24.0 mg / L COD : 50.0 mg / L TSS : 46.0mg / L	60	60	UASB	Drain & Sewerage Both	Disposed to river Ganga through drain. Dried sludge is used as organic	River Ganga	River Ganga	Phase-II	
10		STP Salori-1	Prayagraj	Salori	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.39 BOD : 26.0 mg / L COD : 60.0 mg / L TSS : 52.0mg / L	29	29	FAB	Drain & Sewerage Both	Disposed to river Ganga through drain. Dried sludge is used as organic	River Ganga	River Ganga	Phase-II	
11		STP Salori-2 Expansion	Prayagraj	Salori	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.81 BOD : 10.0 mg / L COD : 32.0 mg / L TSS : 25.0mg / L	14	14	SBR	Drain & Sewerage Both	Disposed to river Ganga through drain. Dried sludge is used as organic	River Ganga	River Ganga	Phase-II	
12		STP Naini	Prayagraj	Naini	Ganga Pollution control unit, U.P. Jal Nigam	Achieving Report Dt. 17.06.21 pH = 7.42 BOD : 26.0 mg / L COD : 58.0 mg / L TSS : 48.0mg / L	20	20	ASP	Drain & Sewerage Both	Partially used for Irrigation. Disposed to River Yamuna through drain. Dried	River Yamuna	River Yamuna	Phase-II	
13				Naini			60	60	ASP	Drain & Sewerage Both	Disposed to River Yamuna through drain. Dried sludge is used as organic manure / Landfill.	River Yamuna	River Yamuna	Phase-II	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
14	Circle 6	Bhagwanpur STP 9.8 MLD	Varanasi	Varanasi	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH =7.67 BOD : 26.0 mg / L COD : 168.0 mg / L TSS : 82.0 mg / L	8.0+1.8	8.0+1.8	ASP	Network	Irrigation/ Manure	River Ganga	River Ganga/Assi	Phase-II	Show Cause Notice issued on dated - 08.12.20 for EC
15		Dinapur STP 80 MLD	Varanasi	Varanasi	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH =7.54 BOD : 29.0 mg / L COD : 174.0 mg / L TSS : 80.0 mg / L	80	80	ASP	Drain / Network	Disposal to Ganga/ Manure	River Ganga	River Ganga	Phase-II	
16		Goithaha STP 120 MLD	Varanasi	Varanasi	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH =7.64 BOD : 15.0 mg / L COD : 106.0 mg / L TSS : 38.0 mg / L	120	120	SBR	Network	Irrigation / Landfill	Chandpur irrigation canal	Varuna	Phase-II	
17		Dinapur STP 140 MLD	Varanasi	Varanasi	U.P. Jal Nigam	Achieving Report Dt.15.06.21 pH =7.69 BOD : 19.0 mg / L COD : 138.0 mg / L TSS : 44.0 mg / L	140	140	ASP	Drain / Network	Disposal to Ganga/ Manure	Varuna	River Ganga/ Varuna	Phase-II	
18		DLW STP 12 MLD	Varanasi	Varanasi	DLW	Achieving Report Dt. 15.06.21 pH =7.61 BOD : 27.0 mg / L COD : 162.0 mg / L TSS : 94.0 mg / L	12	12	ASP	Network	Irrigation (Lohata Form)	----	Varuna	Phase-II	Notice issued on dated- 12.12.19

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
19	Circle 2	14 MLD Pakka Pokhra	Mirzapur	Mirzapur	U.P. Jal Nigam	Achieving Report Dt 15.06.21 pH = 7.55 BOD : 28.0 mg / L COD : 178.0 mg / L TSS : 90.0 mg / L	14	14	UASB	Sewerage network	-----	Ganga	River Ganga	Phase-II	Notice has been issued through R O Sonebhadra on dated-08.12.20
20		4 MLD Vindhyachal	Mirzapur	Vindhyachal	U.P. Jal Nigam	Achieving Report Dt 15.06.21 pH = 8.83 BOD : 27.0 mg / L COD : 158.0 mg / L TSS : 86.0 mg / L	4	2.5	WSP	Sewerage network	-----	Ganga	River Ganga	Phase-II	Notice has been issued through R O Sonebhadra on dated-08.12.20
21	Circle 6	S.T.P. (15 MLD), Jharkhandi, Maherwa ki Bari	Gorakhpur	Gorakhpur	U.P. Jal Nigam	Achieving Report Dt 15.06.21 pH = 7.5 BOD : 22.0 mg / L COD : 110.0 mg / L TSS : 76.0 mg / L	15	15	ASP	Drain	Drain	Ramgarh Tal		Phase-II	
22		S.T.P. (30MLD) Opp. Manyavar Kanshiram Shahri Garib Awas Yojna, Deoria bypass Road	Gorakhpur	Gorakhpur	U.P. Jal Nigam	Achieving Report Dt 15.06.21 pH = 7.5 BOD : 20.0 mg / L COD : 94.0 mg / L TSS : 72.0 mg / L	30	30	ASP	Drain	Drain	River Rapti	River Ganga (Bihar)	Phase-II	
23	Circle 3	STP, Mahilpur Road	Saharanpur	Saharanpur	Jal Kal	Achieving Report Dt. 15.06.21 pH = 7.8 BOD : 20.0 mg / L COD : 180.0 mg / L TSS : 45.0 mg/l	38	38	UASB	Sewage network	Treated Sewage discharge in to Dhamola river sludge sale to farmers	Dhomala river	Hindon river to Yamuna river	Phase-II	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
24	Circle 5	6.5 MLD Awas vikas Parishad STP	Lucknow	Lucknow	U.P. Awas vikas Parishad	Achieving Report Dt. 21.06.21 pH = 8.08 BOD : 14.0 mg / L COD : 52.4 mg / L TSS : 17.6 mg / L TC: 21000 MPN/100ml FC: 7900 MPN/100ml	6.5	6.5	SBR			River Gomti	River Gomti	Phase-II	
25		37.5 MLD Awas vikas Parishad STP	Lucknow	Lucknow	U.P. Awas vikas Parishad	Achieving Report Dt. 21.06.21 pH = 8.23 BOD : 24.0 mg / L COD : 89.6 mg / L TSS : 26.0 mg / L TC: 43000 MPN/100ml FC: 17000 MPN/100ml	37.5	37.5	SBR			River Gomti	River Gomti	Phase-II	
26		STP, Bharwara	Lucknow	Lucknow	U.P. Jal Nigam	Achieving Report Dt. 10.06.21 pH = 7.76 BOD : 16.0 mg / L COD : 84.0 mg / L TSS : 44.0 mg/L TC=27000 MPN/100ml FC=9300 MPN/100ml	345	345	USAB Reactor	Drain		River Gomti	River Gomti	Phase-II	Status Quo (As earlier)
27		STP, Daulatganj	Lucknow	Lucknow	U.P. Jal Nigam	Achieving Report Dt.10.06.21 pH = 7.88 BOD : 18.0 mg / L COD : 92.0 mg / L TSS : 42.0 mg/L TC=3200 MPN/100ml FC=910	56	56	FAB Technology	Drain	Gomti River Fertilizer Manure	River Gomti	River Gomti	Phase-II	Status Quo (As earlier)

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
28					U.P. Jal Nigam	MPN/100ml									
29	Circle 1	56 MLD, Trans Hindon (Indirapuram), Ghaziabad	Ghaziabad	Ghaziabad	Nagar Nigam	Achieving Report Dt. 16.06.21 pH = 7.45 BOD : 22.0 mg / L COD : 88.0 mg / L TSS : 40.0 mg / L	56	56	U.A.S.B. R.	Indirapuram Drain		River Hindon	River Hindon	Phase-II	EC imposed of Rs. 35,62,500/- dated- 02.06.20
30		56 MLD, S.B.R., Bapudham, Ghaziabad	Ghaziabad	Ghaziabad	Ghaziabad Development Authority	Achieving Report Dt. 16.06.21 pH = 7.38 BOD : 36.0 mg / L COD : 98.0 mg / L TSS : 74.0 mg / L	56	56	SBR	Dasana Drain	-----	Hindon	Hindon	Phase-II	
31		30 MLD, Sadullabad (Loni), Ghaziabad	Ghaziabad	Ghaziabad	U.P. Jal Nigam	Achieving Report Dt.16.06.21 pH = 7.34 BOD : 8.0 mg / L COD : 48.0 mg / L TSS : 9.0 mg / L	30	30	MBR	----	-----	Hindon	Hindon	Phase-II	
32		74 MLD, S.B.R., Indirapuram, Ghaziabad	Ghaziabad	Ghaziabad	U.P. Jal Nigam	Achieving Report Dt. 16.06.21 pH = 7.34 BOD : 8.0 mg / L COD : 84.0 mg / L TSS : 9.0 mg / L	74	74	S.B.R.	----	-----	River Hindon	River Hindon	Phase-II	EC imposed of Rs. 56,50,000/-
33		56 MLD, S.B.R., Dudahaida Vijay Nagar, Ghaziabad	Ghaziabad	Ghaziabad	GDA	Achieving Report Dt. 16.06.21 pH = 7.32 BOD : 7.0 mg / L COD : 54.0 mg / L TSS : 84.0 mg / L	56	56	S.B.R.	Dasana Drain		River Hindon	River Hindon	Phase-II	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
34		70 MLD, U.A.S.B.R. Dudahaida Vijay Nagar, Ghaziabad	Ghaziabad	Ghaziabad	Nagar Nigam	Achieving Report Dt. 16.06.21 pH = 7.55 BOD : 24.0 mg / L COD : 76.0 mg / L TSS : 42.0 mg / L	70	70	UASBR	Dasana Drain		River Hindon	River Hindon	Phase-II	Show Cause notice for imposition of EC of Rs. 27,37,500/- dated 08.12.19
35		3 MLD Pilkhaun	Ghaziabad	Pilkhaun	U.P. Jal Nigam	Achieving Report Dt.16.06.21 pH = 7.66 BOD : 20.0 mg / L COD : 54.0 mg / L TSS : 38.0 mg / L	3	3	MBBR	Kala Nala		Kadnabad drain	River kali/ River Ganga	Phase-II	
36		3 MLD STP Brijghat Zone, Garhmukeshwar, Hapur	Hapur	Garhmukteswar	U.P. Jal Nigam (NGRBA)	Achieving Report Dt. 15.06.21 pH =7.35 BOD : 22.0 mg / L COD : 44.0 mg / L TSS : 29.0 mg / L	3	1.8	UASB followed by extended aeration	Sewer line	Through pipe into down stream Ganga	Brijghat Sub-distibutaor y of River Ganga	River Ganga (Brijghat Area)	Phase-I	
37		78 MLD, Dhadhupura, Agra	Agra	Agra	U.P. Jal Nigam	Achieving Report Dt 18.06.21 pH =7.5 BOD : 26.0 mg / L COD : 144.0 mg / L TSS : 46.0 mg / L	78	68.41	UASB	-----	Agriculture (on land)	On Land	Onland	Phase-II	
38		12 MLD, Devri Road, (Bhimnagri), Agra	Agra	Agra	U.P. Jal Nigam	Achieving Report Dt 18.06.21 pH = 8.2 BOD : 28.0 mg / L COD : 160.0 mg / L TSS : 68.0 mg / L	12	6.35	UASB	-----	River Yamuna	River Yamuna	River Yamuna	Phase-II	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
39	Circle 4	14 MLD, Jaganpur, Sikandarpur, Agra	Agra	Agra	U.P. Jal Nigam	Achieving Report Dt 18.06.21 pH = 7.9 BOD : 27.0 mg / L COD : 144.0 mg / L TSS : 56.0 mg / L	14	13.39	UASB	-----	Agriculture (on land)	On Land	Onland	Phase-II	
40		40 MLD, Sadarban, Bichhpuri, Agra	Agra	Agra	U.P. Jal Nigam	Achieving Report Dt 18.06.21 pH = 7.9 BOD : 28.0 mg / L COD : 176.0 mg / L TSS : 48.0 mg / L	40	18.73	UASB	-----	River Yamuna	River Yamuna	River Yamuna	Phase-II	
41		24 MLD, Dhadhupura (New), Agra	Agra	Agra	U.P. Jal Nigam	Achieving Report Dt 18.06.21 pH = 7.2 BOD : 26.0 mg / L COD : 128.0 mg / L TSS : 48.0 mg / L	24	18.91	UASB	-----	Agriculture (on land)	On Land	Onland	Phase-II	
42		36 MLD Sadarwan (Bichhpuri) New	Agra	Agra	ADA	Achieving Report Dt 18.06.21 pH = 7.6 BOD : 24.0 mg / L COD : 128.0 mg / L TSS : 42.0 mg / L	36	36	SBR	Land/ Agra canal	Land/ Agra canal		Land/ Agra canal	Phase-II	
43		4.50 MLD, Kalindi Vihar, Agra	Agra	Agra	ADA	Achieving Report Dt 18.06.21 pH = 7.4 BOD : 30.0 mg / L COD : 160.0 mg / L TSS : 47.0 mg / L	4.5	4.5	UASB	-----	Karwan River	Karwan River	River Yamuna	Phase-II	
44		03 MLD, Pandav Nagar, Meerut	Meerut	Meerut	MDA	Achieving Report Dt.14.06.21 pH =7.5 BOD : 17.0 mg / L COD : 154.0mg / L TSS : 45.0mg / L	3	2.7	ASP			River Kali (East)	River Kali (East)	Phase-I	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
45		07 MLD, Pallavpuram-1, Meerut	Meerut	Meerut	MDA	Achieving Report Dt.14.06.21 pH =7.4 BOD : 21.0 mg / L COD : 162.0mg / L TSS : 49.0mg / L	7	6.5	ASP			River Kali (East)	River Kali (East)	Phase-I	
46		10 MLD, Lohiya Nagar, Meerut	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.6 BOD : 18.0 mg / L COD : 158.0mg / L TSS : 44.0mg / L	10	2	ASP			River Kali (East)	River Kali (East)	Phase-I	
47		15 MLD, Shatabdinagar, Meerut	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH = 7.6 BOD : 20.0 mg / L COD : 162.0 mg / L TSS : 49.0 mg / L	15	4.8	ASP			River Kali (East)	River Kali (East)	Phase-I	
48		7 MLD, Pallavpuram-2, Meerut	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.6 BOD : 20.0 mg / L COD : 160.0mg / L TSS : 46.0mg / L	7	7	MBBR			River Kali (East)	River Kali (East)	Phase-I	
49		15 MLD, Vedvyaspuri Meerut	Meerut	Meerut	MDA	Achieving Report Dt.14.06.21 pH =7.5 BOD : 19.0 mg / L COD : 158.0mg / L TSS : 46.0mg / L	15	4.5	ASP			River Kali (East)	River Kali (East)	Phase-I	
50		06 MLD, Rakshapuram, Meerut	Meerut	Meerut	MDA	Achieving Report Dt.14.06.21 pH =7.5 BOD : 17.0 mg / L COD : 154.0mg / L TSS : 44.0mg / L	6	4.4	ASP			River Kali (East)	River Kali (East)	Phase-I	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
51	Circle 3	06 MLD, Shradhapuri-1, Meerut	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.4 BOD : 21.0 mg / L COD : 164.0mg / L TSS : 48.0mg / L	6	5.5	ASP			River Kali (East)	River Kali (East)	Phase-I	
52		06 MLD Sainik Vihar	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.5 BOD : 17.0 mg / L COD : 154.0mg / L TSS : 43.0mg / L	6	5.95	UASB			River Kali (East)	River Kali (East)	Phase-I	
53		5 MLD Modipuram Tiraha	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.7 BOD : 20.0 mg / L COD : 162.0mg / L TSS : 48.0mg / L	5	4.9	ASP			River Kali (East)	River Kali (East)	Phase-I	
54		07 MLD, Sports Goods Complex, Meerut	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.5 BOD : 19.0 mg / L COD : 158.0mg / L TSS : 47.0mg / L	7	4	ASP			River Kali (East)	River Kali (East)	Phase-I	
55		72 MLD Garh road (Jagriti vihar)	Meerut	Meerut	U.P. Jal Nigam	Achieving Report Dt. 14.06.21 pH =7.2 BOD : 14.0 mg / L COD : 128.0mg / L TSS : 16.0mg / L	72	65	SBR	Sewerage network	Treated sewage by conduit and sludge to pit	River Kali (East)	River Ganga	Phase-I	
56		06 MLD, Shradhapuri-Phase-2, Meerut	Meerut	Meerut	MDA	Achieving Report Dt. 14.06.21 pH =7.5 BOD : 20.0 mg / L COD : 162.0mg / L TSS : 47.0mg / L	6	5.6	ASP			River Kali (East)	River Kali (East)	Phase-I	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
57		Nagar Palika Parishad, Muzaffarnagar	Muzaffar Nagar	Muzaffar Nagar	Nagar Palika Parishad, Muzaffarnagar	Achieving Report Dt.14.06.21 pH = 7.4 BOD : 27.0 mg / L COD : 104.0 mg / L TSS : 44.0 mg / L	32.5	32.5	Oxidation Pond	Drain	----	River Kali West	River Hindon	Phase-II	
58	Circle 6	12 MLD, Ayodhya	Ayodhya	Ayodhya	U.P. Jal Nigam	Achieving Report Dt.15.06.21 pH = 8.17 BOD : 18.0 mg / L COD : 88.0 mg / L TSS : 42.0 mg / L	12	6	UASB	Drain	---	Through Pond	River Saryu	Phase-II	
59	Circle 4	08 MLD, STP Near 100 Bed Hospital Vrindavan, Mathura	Mathura	Mathura	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.5 BOD : 27.0 mg / L COD : 224.0 mg / L TSS : 88.0 mg / L	8	7	UASB Reactor			River Yamuna	River Yamuna	Phase-II	Status Quo (As earlier)
60		04 MLD, Vrindavan Near Pagal Baba Mandir, Mathura	Mathura	Mathura	Nagar Palika Parishad	Achieving Report Dt. 08.06.21 pH = 7.2 BOD : 27.0 mg / L COD : 230.0 mg / L TSS : 92.0 mg / L	4	3.8	Oxidation Pond	----	----	River Yamuna	River Yamuna	Phase-II	E.C. imposed of Rs.100000/- dated 15.02.19
61		16 MLD, Trans Yamuna, Laxmi Nagar, Mathura	Mathura	Mathura	U.P. Jal Nigam	Achieving Report Dt.15.06.21 pH = 7.2 BOD : 26.0 mg / L COD : 232.0 mg / L TSS : 94.0 mg / L	16	6	UASB Reactor			River Yamuna	River Yamuna	Phase-II	E.C. imposed of Rs.50,000/- dated 15.02.19
62		33 MLD, Sector-54, Noida	Noida	Noida	Noida Authority	Achieving Report Dt 15.06.21 pH = 7.33 BOD : 16.5 mg / L COD : 152.0 mg / L TSS : 67.0mg / L	33	33	SBR			River Yamuna	River Yamuna	Phase-II	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
63	Circle 1	25 MLD, Sector-50, Noida	Noida	Noida	Noida Authority	Achieving Report Dt 15.06.21 pH = 7.27 BOD : 15.0 mg / L COD : 136.0 mg / L TSS : 61.0mg / L	25	25	SBR			River Yamuna	River Yamuna	Phase-II	
64		35 MLD, Sector-123, Noida	Noida	Noida	Noida Authority	Achieving Report Dt 15.06.21 pH = 7.48 BOD : 18.0 mg / L COD : 162.0 mg / L TSS : 69.0mg / L	35	35	SBR			River Hindon	River Hindon	Phase-II	
65		50 MLD, Sector-168, Noida	Noida	Noida	Noida Authority	Achieving Report Dt 15.06.21 pH = 7.66 BOD : 16.5 mg / L COD : 152.0 mg / L TSS : 66.0mg / L	50	50	SBR			River Yamuna	River Yamuna	Phase-II	
66		2.0 MLD Greater Noida Authority STP, Vill- Badalpur	Greater Noida	Greater Noida	Greater Noida Authority	Achieving Report Dt 14.06.21 pH = 7.56 BOD : 16.5 mg / L COD : 136.0 mg / L TSS : 63.0mg / L	2	2	MBBR	Drain	Drain	Hindon	River Yamuna	Phase-II	
67		ECO tech -2	Greater Noida	Greater Noida	Greater Noida Authority	Achieving Report Dt 15.06.21 pH = 7.53 BOD : 18.0 mg / L COD : 160.0 mg / L TSS : 68.0mg / L	15	8	SBR	----	----	----	----	Phase-II	
68		ECO tech -3	Greater Noida	Greater Noida	Greater Noida Authority	Achieving Report Dt 15.06.21 pH = 7.63 BOD : 12.0 mg / L COD : 120.0 mg / L TSS : 57.0mg / L	20	10	SBR	----	----	----	----	Phase-II	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
69		137 MLD, Kasana, Greater Noida	Greater Noida	Greater Noida	Greater Noida Authority	Achieving Report Dt 14.06.21 pH = 7.42 BOD : 13.5 mg / L COD : 128.0 mg / L TSS : 58.0 mg / L	137	50	SBR			River Hindon	River Hindon	Phase-II	
70		34 MLD, Sector -50 Noida	Noida	Noida	Noida Authority	Achieving Report Dt 15.06.21 pH = 7.39 BOD : 16.5 mg / L COD : 144.0 mg / L TSS : 65.0 mg / L	34	34	SBR			River Yamuna	River Yamuna	Phase-II	
71		54 MLD, Sector- 54, Noida	Noida	Noida	Noida Authority	Achieving Report Dt 15.06.21 pH = 7.53 BOD : 13.5 mg / L COD : 136.0 mg / L TSS : 60.0 mg / L	54	54	SBR			River Yamuna	River Yamuna	Phase-II	
72		0.805 MLD, Ahara Road, Zone-A, Anoopshahar	Bulandhsahar	Anoopshahar	U.P. Jal Nigam	Achieving Report Dt 16.06.21 pH = 7.3 BOD : 24.0 mg / L COD : 200.0 mg / L TSS : 84.0 mg / L	0.805	0.805	Oxidation Pond	By Sever Line	Treated Sewage - For Irrigation & Sludge- as Manure in Agricultural Field	For Irrigation	River Ganga	Phase-I	
73		1.75 MLD, Ahara Road, Zone-B, Anoopshahar	Bulandhsahar	Anoopshahar	U.P. Jal Nigam	Achieving Report Dt 16.06.21 pH = 7.4 BOD : 26.0 mg / L COD : 208.0 mg / L TSS : 82.0 mg / L	1.75	1.75	Oxidation Pond	By Sever Line	Treated Sewage - For Irrigation & Sludge- as Manure in Agricultural Field	Ganga	River Ganga	Phase-I	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
74	Circle 4	04 MLD Narora (NGRBA)	Bulandhsahar	Narora	U.P. Jal Nigam	Achieving Report Dt 16.06.21 pH = 7.3 BOD : 20.0 mg / L COD : 152.0 mg / L TSS : 70.0 mg / L	4	4	SBR	By Sever Line	Treated Sewage - For Irrigation & Sludge- as Manure in Agricultural Field	For Irrigation		Phase-I	
75		2.25 MLD, Narora Atomic power Station Narora Township	Bulandhsahar	Narora	Narora Atomic power Station	Achieving Report Dt 16.06.21 pH = 7.6 BOD : 16.0 mg / L COD : 144.0 mg / L TSS : 56.0 mg / L	2.25	2.25	ASP	By Sever Line	Treated Sewage - For Irrigation & Sludge- as Manure in Agricultural Field	For Irrigation		Phase-I	
76		1.5 MLD Anoopshahar Zone A (NGRBA)	Bulandhsahar	Anoopshahar	U.P. Jal Nigam	Achieving Report Dt 16.06.21 pH = 7.4 BOD : 24.0 mg / L COD : 184.0 mg / L TSS : 78.0 mg / L	1.5	1.5	MBBR	By Sever Line	Treated Sewage- For Irrigation	For Irrigation	River Ganga	Phase-I	
77		STP, Zone-B Anoopshahar	Bulandhsahar	Anoopshahar	U.P. Jal Nigam	Achieving Report Dt 16.06.21 pH = 7.4 BOD : 26.0 mg / L COD : 208.0 mg / L TSS : 82.0 mg / L	1.0	1.0	MBBR	By Sever Line	Treated Sewage- Ganga River	River Ganga	River Ganga	Phase-I	
78		24 MLD Bijnor	Bijnor	Bijnor	U.P. Jal Nigam	Achieving Report Dt. 10.06.21 pH = 7.9 BOD : 8.0 mg / L COD : 40.0 mg / L TSS : 54.0 mg / L	24	10	UASB			Hemraj Drain	River Ganga	Phase-I	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
79	Circle 7	58 MLD Moradabad	Moradabad	Moradabad	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.4 BOD : 22.0 mg / L COD : 88.0 mg / L TSS : 46.0 mg/l	58	18	SBR	NA	NA	Ramganga River	Ramganga River	Phase-I	
80		15 MLD Pehrigaon	Rampur	Rampur	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.5 BOD : 26.0 mg / L COD : 96.0 mg / L TSS : 45.0 mg/l	15	0.07	UASB	NA	NA	Ramganga River	Ramganga River	Phase-I	
81		14 MLD Benzirpur	Rampur	Rampur	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.4 BOD : 24.0 mg / L COD : 92.0 mg / L TSS : 47.0 mg/l	14	0.11	UASB	NA	NA	Ramganga River	Ramganga River	Phase-I	
82		5 MLD Rampur	Rampur	Rampur	U.P. Jal Nigam	Achieving Report Dt. 15.06.21 pH = 7.7 BOD : 9.6 mg / L COD : 48.0 mg / L TSS : 8.0 mg/l	5	0.003	SBR	NA	NA	Ramganga River	Ramganga River	Phase-I	

U.P. Pollution Control Board

STPs - Non Complying

June - 2021

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
1	2	3	4	5	6	11	12	13	14	15	16	17	18	19	20
1	Circle 4	10.445 MLD STP near Tixi Tempel	Etawah	Etawah	Yamuna Pollution Control Unit, UP Jal Nigam, Agra	Not Achieving Report Dt. 15.06.21 pH = 7.5 BOD : 30.0 mg / L COD : 240.0 mg / L TSS : 111.0 mg / L	10.445	10.445	Waste Stabilization Pond	Drain	Through Drain Sludge-In Agriculture	Jharana Nala	River Yamuna	Phase-II	
2		13.5MLD STP at Mauja Umrain	Etawah	Etawah	Nagar Palika Parishad, Etawah	Not Achieving Report Dt. 15.06.21 pH = 7.6 BOD : 30.0 mg / L COD : 224.0 mg / L TSS : 94.0 mg / L	13.5	3.0	Waste Stabilization Pond	Drain	On Land Sludge-In Agriculture	On Land	Treated sewage is for irrigation	Phase-II	
3		03 MLD STP Firozabad	Firozabad	Firozabad	Jal Kal	Not Achieving Report Dt. 15.06.21 pH = 7.9 BOD : 34.0 mg / L COD : 272.0 mg / L TSS : 98.0 mg / L	3	3	UASB	----	----	As per Jal Kal Vibhag nagar nigam information approx - 3MLD treated sewage is used by horticulture department for irrigation of Plantation/ trees		Phase-II	Status Quo (As earlier)
4		1.6 MLD Saifai	Etawah	Saifai	U.P. Jal Nigam	Not Achieving Report Dt. 15.06.21 pH = 7.3 BOD : 32.0 mg / L COD : 256.0 mg / L TSS : 99.0 mg / L	1.6	1.6	SBR	Narai Drain	River Sengar	Treated sewage is used for plantation		Phase-II	Status Quo (As earlier)

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
5		23 MLD STP at Mauja Odenya, Padaria	Mainpuri	Mainpuri	Nagar Palika Parishad	Not Achieving Report Dt. 04.06.21 pH = 7.1 BOD : 32.0 mg / L COD : 256.0 mg / L TSS : 97.0 mg / L	23.0	10.4	UASB Based	Sewerage Network	Through Drain	Kharja Drain	Ishan River / River Ganga	Phase-II	
6		36 MLD (9 MLD CETP + 27 MLD STP)	Kanpur	Kanpur	U.P. Jal Nigam	Not Achieving pH = 7.28 BOD = 105.0 mg / L COD = 260.0 mg / L TSS = 82.0 mg / L	36 (9 MLD CETP + 27 MLD STP)	36 (9 MLD CETP + 27 MLD STP)	ASP	Irrigation Channel			Phase-I	Standards of Irrigation Channel pH = 6.5-9.0 BOD = 100.0 mg / L COD = 250.0 mg / L TSS = 100.0 mg / L T.Cr = 2.0 mg / L	
7		Bingawan 210 MLD, Kanpur	Kanpur	Kanpur	U.P. Jal Nigam	Not Achieving Report Dt. 01.06.21 pH = 7.98 BOD : 39.0 mg / L COD : 160.0 mg / L TSS : 84.0 mg / l	210	70	UASB	Sewerage network & Nala Tapping	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-I	Notice issued
8		Jajmau 5 MLD, Kanpur	Kanpur	Kanpur	U.P. Jal Nigam	Not Achieving Report Dt. 01.06.21 pH = 7.95 BOD : 117.0mg / L COD : 280.0 mg / L TSS : 152.0 mg / l	5	5	UASB	Sewerage network & Nala Tapping	Irrigation	Irrigation Channel	River Ganga	Phase-I	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
9		Jajmau, 43 MLD Kanpur	Kanpur	Kanpur	U.P. Jal Nigam	Not Achieving Report Dt. 01.06.21 pH = 7.95 BOD : 117.0mg / L COD : 280.0 mg / L TSS : 152.0 mg/l	43	35	ASP		Irrigation	Irrigation Channel	River Ganga	Phase-I	Remarks : 1- as per discussion held with CEO-2 the cETP outlet sampling point will be considered as
10		Jajmau, Kanpur 130 MLD	Kanpur	Kanpur	U.P. Jal Nigam	Not Achieving Report Dt. 01.06.21 pH = 7.95 BOD : 117.0mg / L COD : 280.0 mg / L TSS : 152.0 mg/l	130	100	ASP	Sewerage network & Nala Tapping	Irrigation	Irrigation Channel	River Ganga	Phase-I	Remarks : 1- as per discussion held with CEO-2 the CETP outlet sampling point will be considered as
11		56 MLD, Indirapuram, (GDA), Ghaziabad	Ghaziabad	Ghaziabad	GDA	Not Achieving Report Dt. 16.06.21 pH = 7.45 BOD : 34.0 mg / L COD : 182.0 mg / L TSS : 84.0 mg / L	56	56	S.B.R.	Indirapuram Drain	----	----	River Hindon	Phase-II	
12		56 MLD, S.B.R., Morty, Ghaziabad	Ghaziabad	Ghaziabad	GDA	Not Achieving Report Dt. 16.06.21 pH = 7.64 BOD : 36.0 mg / L COD : 218.0 mg / L TSS : 94.0 mg / L	56	56	S.B.R.	----		River Hindon	River Hindon	Phase-II	
13		5 MLD Tronica City, Loni	Ghaziabad	Loni	UPSIDC	Not Achieving Report Dt. 16.06.21 pH = 7.62 BOD : 38.0 mg / L COD : 214.0 mg / L TSS : 86.0 mg / L	5	3	MBR	----	Green belts development			Phase-II	

Sl. No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ Tributary/ River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure) with Date
14		56 MLD, S.B.R. Govindpuram, Ghaziabad	Ghaziabad	Ghaziabad	GDA	Not Achieving Report Dt. 16.06.21 pH = 7.42 BOD : 38.0 mg / L COD : 116.0 mg / L TSS : 86.0 mg / L	56	56	SBR	Dasana Drain		River Hindon	River Hindon	Phase-II	
15		2.25 MLD, Budi ka Nagla, Agra	Agra	Agra	U.P. Jal Nigam	Not Achieving Report Dt 18.06.21 pH = 8.2 BOD : 32.0 mg / L COD : 176.0 mg / L TSS : 62.0 mg / L	2.25	2.97	Oxidation Pond	-----	River Yamuna	River Yamuna	Irrigation /River Yamuna	Phase-II	E.C. imposed of Rs.5,90,625/- dated-18.07.20
16		10 MLD, Peelakhar, Agra	Agra	Agra	U.P. Jal Nigam	Not Achieving Report Dt 18.06.21 pH = 9.3 BOD : 33.0 mg / L COD : 179.0 mg / L TSS : 68.0 mg / L	10	9.74	Oxidation Pond	-----	River Yamuna	River Yamuna	Irrigation /River Yamuna	Phase-II	E.C. imposed of Rs7,87,500/- dated-18.07.19
17	Circle 4	13.59 MLD, Masani, Mathura	Mathura	Mathura	Nagar Palika Parishad	Not Achieving Report Dt. 15.06.21 pH = 6.9 BOD : 58.0 mg / L COD : 336.0 mg / L TSS : 90.0 mg / L	13.59	8	Oxidation Pond			River Yamuna	River Yamuna	Phase-II	E.C. imposed of Rs50,000/- dated-15.02.19
18		14.5 MLD, Trans-yamuna, Jamunapar, Mathura	Mathura	Mathura	Nagar Palika Parishad	Not Achieving Report Dt. 14.06.21 pH = 6.8 BOD : 54.0 mg / L COD : 352.0 mg / L TSS : 140.0 mg / L	14.5	7	Oxidation Pond			River Yamuna	River Yamuna	Phase-II	E.C. imposed of Rs50,000/- dated-15.02.19
19		2.76 MLD Goverdhan STP	Mathura	Mathura	Nagar Palika Parishad	Not Achieving Report Dt.15.06.21 pH = 6.7 BOD : 46.0 mg / L COD : 296.0 mg / L TSS : 122.0 mg / L	2.76	2.76	Oxidation Pond			Drain	River Yamuna	Phase-II	E.C. imposed of Rs.100000/- dated 15.02.19

U.P. Pollution Control Board
STPs -Not Operational

June-2021

SL No.	Circles	Name and Address of STP	District	City/ Town	Hotel/Ashram /Authority/Local Urban body/other institutions responsible for O&M of STP	STP connected to sewerage network (yes/no)	Operation Status (functioning/non-operational)/under construction/constructed & commissioned	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Phase	Remark
1		2	3	4	5	7	9	11	12	13	14	15	16	17	18	
1	Circle 7	Moradabad	Moradabad	Moradabad	MDA	No	Not Operational	20	NA	SBR	NA	NA	Ramganga River	Ramganga River	Phase-I	Due to lack of sewage generation from the New MDA Colony near STP.
2	Circle 3	10 MLD, Ganga Nagar, Meerut	Meerut	Meerut	MDA		Not Operational (14.06.21)	10	3.8	SBR	----	----	River Kali (East)	River Kali (East)	Phase-I	STP Closed due to some technical issues in between Meerut Development Authority and Nagar Nigam
3	Circle 2	4 MLD Kanwara Road	Banda	Kanwara	U.P. Jal Nigam	Under Process (Yes)	Not Operational	4	--	oxidation process	Through drain/Sewerage Network	NIL	ken river sub tributary Yamuna /Tributary Ganga River	ken river sub tributary Yamuna /Tributary Ganga River	Phase-II	Permission from Railway Deptt. for laying the rising main pipeline beneath the railway line is awaited. Upon receipt of of permission, it will take 45 days to complete the pipe laying work and making the STP operational. NOC from Railway Deptt is likely to be given by 06.06.2021.
4	Circle 5	5 MLD Hathia Nala	Sultanpur	Sultanpur	U.P. Jal Nigam		Not Operational since 01.05.2021 - (Inspected on- 26.06.21)	5	5	Oxidation Pond(1st Pond of II Phase)	----	-----	River Gomti	River Gomti	Phase-Ist & IInd	Not Operational since 01.05.2021 due to capacity upgradation from 5 mld to 10 mld .
5	Circle 1	6 MLD STP Garh Zone, Garhmukeshwar, Hapur	Hapur	Garhmukteswar	U.P. Jal Nigam (NGRBA)	7.32 MLD as per reported in joint inspection of NBGRA Cell, CPCB	Not Operational (15.06.21)	6	3.5	UASB followed by extended ariation	Sewer line	Naya bans Garawali Drain	Garh Sub-distibutaory of River Ganga	Garh Catchment Area	Phase-I	Due to Technical Issues related to Operation.

U.P. Pollution Control Board

STPs - Under Construction

June-2021

S. N.	Name Of Town/District	No. of STP	Capacity (MLD)	Constructing Agency	Date of Completion	Present Progress (Upto May 2021)
1	Naini, Fafamau, Jhunsi /Prayagraj	3	72	Namami Gange Programme	Dec, 2021	51%
2	Mirzapur	1	7	AMRUT Programme	Dec, 2021	75%
3	Chunar	1	0.01	Namami Gange Programme	Mar, 2021	Under Trial and Run
4	Ramnagar/ Varanasi	1	10	Namami Gange Programme	March, 2021	Under Trial and Run
5	Ramana / Varanasi	1	50	Namami Gange Programme	March, 2021	Under Trial and Run
6	Ballia	1	19.6	State Sector	-	DPR for balance works submitted to SMCG on 30.09.2020.Observations on the DPR were communicated by SMCG vide their office letter no.243/0632/SMCG/01 dated 04.03.2021
7	Kanpur	1	30	Namami Gange Programme	Oct, 2021	45%
8	Jhansi	1	26	Other City	March, 2021	Under Stablisation process
9	Bulandshahr	1	40	AMRUT Programme	Sep, 2021	90%
10	Unnao	1	15	Namami Gange Programme	Oct, 2021	41%
11	Shuklaganj	1	5	Namami Gange Programme	Nov, 2022	2%
12	Etawah	1	21	Namami Gange Programme	Oct, 2021	76.00%
13	Mathura	1	30	Namami Gange Programme	Oct, 2021	90%
14	Moradabad	1	25	Namami Gange Programme	-	Land Issue matter is sub - Judice in Hon'ble High Court
15	Bareilly	1	35	AMRUT Programme	Oct, 2021	62%
16	Shahjahanpur	1	40	AMRUT Programme	Dec, 2023	3% (BEP vetted)
17	Kasganj	1	15	Namami Gange Programme	Sep, 2021	74.50%
18	Sultanpur	3	17	Namami Gange Programme	Dec, 2021	30%
19	Muzaffarnagar	2	54.5	Namami Gange Programme	Dec, 2022	14.50%
20	Jaunpur	1	30	Namami Gange Programme	Mar, 2022	26%
21	Budhana	1	10	Namami Gange Programme	Dec, 2022	14.50%
22	Baghpat	1	14	Namami Gange Programme	Mar, 2022	41%
23	Hapur	1	30	AMRUT Programme	Dec, 2021	60%

S. N.	Name Of Town/District	No. of STP	Capacity (MLD)	Constructing Agency	Date of Completion	Present Progress (Upto May 2021)
24	Aligarh	1	45	AMRUT Programme	Dec, 2021	73%
25	Lucknow	1	120	-	-	30% (DPR for balance works has been prepared and submitted to State Mission Director, AMURT vide letter no.722/Nagar - 2/0350301/21 dated 27.03.2021 Cabinet Approved on 14june 2021
26	Lucknow	2	40	State Sector	-	(LOA Issued on 17.09.2020 but matter is Sub - Judice in Hon'ble High Court regarding tendering)
27	Rae Bareilly	1	18	AMRUT Programme	Dec, 2021	90%
28	Pratapgarh	1	8.95	State Sector	-	Revised DPR was submitted to NMCG vide SMCG letter no.1220/063/SMCG-UP/04 dated 10.12.2020. Observatins on the revised DPR for balance works were communicated by NMCG vide their office letter no. TE 12014/2020-TECH CONSTRUCTION NMCG dated 13.05.2021
29	Etah	1	24	AMRUT Programme	June, 2021	98%
30	Modinagar	1	20	AMRUT Programme	Aug, 2021	92%
31	Kanpur	1	15	JNNURM/UIDSSMT Programme	Dec, 2020	98%
	Total	37	887.06			

S. N.	Name Of Town/District	No. of STP	Capacity (MLD)	Constructing Agency	Date of Completion	Present Progress (Upto May 2021)
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U.P. Pollution Control Board

STPs - Under tendering

June-2021

S. N.	Name Of District/Town	No. of STP	Capacity (MLD)	Constructing Agency	Expected Date of Commissioning	Remarks
1	Mirzapur	2	17	Namami Gange Programme	To be completed within 24 months after the issuance of letter of Authorization	LOA issued on 20.02.2021 to M/s EMS Infracon Pvt. Ltd. Ghaziabad JV M/s EMIT Group, New Delhi. Signing of Agreement is on 24 th June.
2	Ghazipur	1	21	Namami Gange Programme		
3	Fatehgarh	2	43	Namami Gange Programme		Matter is referred to NMCG due to difference in legal opinion.
4	Bareilly	4	63	Namami Gange Programme		Technical Bids evaluation is in process. LOA may be issued in by June 2021
5	Agra	13	177.60	Namami Gange Programme		NIT has been published on 17.05.2021
6	Kairana	1	15	-		NIT has been published, Bids were invited on 26.05.2021.Total 9 bids have been received.
7	Meerut	1	220	Namami Gange Programme		Bid document is under preparation at NMCG Level.
8	Azamgarh	1	8	AMRUT Programme		Due to non-availability of Land free of cost, the DPR has been revised and sent to Mission Director, AMRUT on 19.10.2020
	Total	25	564.60			
* A New Project of 33 MLD STP sanctioned in Ayodhya on 6th May, 2021.						

S. N.	Name Of District/Town	No. of STP	Capacity (MLD)	Constructing Agency	Expected Date of Commissioning	Remarks
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Progress Report- O.A 200/2014

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021												
1.	The State of UP may take steps for Remediating Chromium dump at Rania Kanpur, as directed earlier vide orders dated 22.08.2019 and 15.11.2019	UPSIDA	Not Complied Tenders have been cancelled. A decision regarding easing the conditions of tender has been taken in the meeting held by Chief Secretary on 4.12.2020 . Suggestions are invited from experts from NEERI Nagpur and 4 IITs on the conditions for agencies/firms who will bid for the tender. A report from all the said institutions in this matter and accordingly tenders shall be floated afresh. EC of Rs.280 cr. imposed on 6 defaulter units DM, Kanpur has issued RC against the 6 defaulters. Chief Secretary, UP has directed him to transfer the RC to DM,Kanpur Nagar if the properties of defaulters are in Kanpur Nagar													
2.	Vide order dated 22.08.2019 the Tribunal stated that timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in respect of work not	U.P. Jal Nigam, Dept.of Urban Development, National Mission for Clean Ganga (NMCG)	Partially Complied Status of Tapping of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) and 215 Drains Phase-II (Kanpur to U.P. Border) as on 22.01.2021 is as follows: A. Status of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) <table><tr><td>Do not require tapping</td><td>09</td></tr><tr><td>Partially tapped</td><td>05</td></tr><tr><td>Tapped</td><td>32</td></tr><tr><td>Untapped</td><td>40</td></tr><tr><td>To be tapped in project under construction- 26</td><td></td></tr><tr><td>To be tapped in sanctioned project -10</td><td></td></tr></table>	Do not require tapping	09	Partially tapped	05	Tapped	32	Untapped	40	To be tapped in project under construction- 26		To be tapped in sanctioned project - 10		
Do not require tapping	09															
Partially tapped	05															
Tapped	32															
Untapped	40															
To be tapped in project under construction- 26																
To be tapped in sanctioned project - 10																

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021		Compliance Status July,2021										
	yet started, failing which, compensation has to be paid apart from action against the Erring officers. (After 01.07.2020, direction for payment of environmental compensation of Rs. 10 lakhs per month to CPCB for discharging untreated sewage in any drain connected to river Ganga or its tributaries and Rs. 10 lakhs per month to CPCB per incomplete STP and its sewerage network will apply. Further with regard to the sectors where STP and Sewerage network works have not yet started, the States of UP, Jharkhand, Bihar and West Bengal have To pay an Environmental		<table> <tr> <td>To be tapped in project under preparation- 4</td> <td></td> </tr> </table> The revised timeline for tapping of these drains is as follows: 21- Drains by June,21 01- Drains by Jan,22 04- Drains by Mar,22) B. Status of 215 drains in Phase II <table> <tr> <td>Do not require tapping</td> <td>14</td> </tr> <tr> <td>Partially tapped</td> <td>01</td> </tr> <tr> <td>Tapped</td> <td>82</td> </tr> <tr> <td>Untapped (i) To be tapped in project under construction - 33 (ii) To be tapped in sanctioned project - 35 (iii)To be tapped in project under preparation - 05</td> <td>118</td> </tr> </table> The revised timeline for tapping of these drains is as follows: 22 Drains by Dec, 2020 12 Drains by Sep, 21 13 Drains by Mar, 22 Every effort is being taken to complete the projects as per scheduled timeline.	To be tapped in project under preparation- 4		Do not require tapping	14	Partially tapped	01	Tapped	82	Untapped (i) To be tapped in project under construction - 33 (ii) To be tapped in sanctioned project - 35 (iii)To be tapped in project under preparation - 05	118		
To be tapped in project under preparation- 4															
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S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
	Compensation of Rs. 10 lakhs per month after 31.12.2020)		Urban Development Dept. has not complied the with the timeline for remediation of 120 drains. Till date, 158 drains are untapped and bioremediation has taken place only in Prayagraj,Kanpur and Varanasi as per the last available information. Further, as per information from CPCB, EC of Rs. 71.40 crore imposed for the period July,2020 to 21.12.2020 on untapped drains @ 10 lakh per month. On incomplete STP works (44 in no.), EC of Rs. 26.4 crore is imposed for the period July 2020-Jan 2021.	
4.	Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.	Dept. of Urban Development, U.P. Jal Nigam	Partially Complied The State has 104 existing STPs out of which O & M of 66 STPs are being taken up by UPJN. The status of 66 STPs is as follows:- 1. Operational – 62 STPs. 2. Not-operational - 02 STPs ((at Banda, 4 MLD and Loni, 30 MLD) To make these STPs operational, the bids received for rehabilitation of these STPs have been approved by State Level Technical Committee (SLTC) in the meeting held on 02.11.2020. LOA for Loni STP has been issued to M/s VA Tech Wabag Limited on 24.11.2020 and is likely to be completed by 28.02.2021. LOA for Banda STP has been issued to M/s Verdhmanh Engineering Works Pvt., Delhi Ltd. on 25.11.2020 and is likely to be completed by 31.04.2021. Upgradation of CETPs approved by NMCG: • Mathura CETP of 6.5 MLD • Banthar 4.5 MLD • Site 2 of Unnao CETP of capacity 2.15 MLD	

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021						
			• Jajmau Kanpur CETP 20 MLD (Dec,2021) ➤ Stringent effluent norms notified for industrial activities in critically/severe polluted areas dated 27.02.2020 is being complied for setting up of new industries. ➤ The Primary Effluent Treatment Plant outlet and inlet Effluent Quality standard for 3 CETPs of tannery sector have been notified on 2.11.2019 and are being complied. ➤ Inlet Effluent Quality Standards for 5 CETPs of textile sectors have been notified on 7.12.2018. ➤ Notification has been issued that all new molasses based distilleries including yeast manufacturing units/expansion project in existing molasses based distilleries including yeast manufacturing units shall achieve zero liquid discharge (ZLD by concentrating and incinerating the spent wash in Slope Boiler on 28.01.2020). ➤ All GPI units have been directed to install OCEMS along with PTZ Camera with open access to UPPCB. ➤ UPPCB has also set up a control room at headquarters at Lucknow where ETPs of the GPIs are monitored remotely. ➤ As per the latest report 977 GPIs have installed and 122 GPIs have installed PTZ web camera also. ➤ Regular monitoring of industries along with action against defaulter is being done time to time. According to UPPCB , there are total 105 STPs <table><tr><td>Operational STP</td><td>100</td></tr><tr><td>STP achieving norms</td><td>81</td></tr><tr><td>STP not achieving</td><td>19</td></tr></table>	Operational STP	100	STP achieving norms	81	STP not achieving	19	
Operational STP	100									
STP achieving norms	81									
STP not achieving	19									

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021		Compliance Status July,2021								
			<table><tr><td>norms</td><td></td></tr><tr><td>STP not in operation</td><td>5</td></tr><tr><td>STP under construction</td><td>62</td></tr></table>	norms		STP not in operation	5	STP under construction	62				
norms													
STP not in operation	5												
STP under construction	62												
			Status of CETPs in the State: There are total 7 CETPs <table><tr><td>Operational CETP</td><td>7</td></tr><tr><td>CETP achieving norms</td><td>6</td></tr><tr><td>CETP not achieving norms</td><td>1</td></tr><tr><td>CETP non-operational</td><td>0</td></tr></table>		Operational CETP	7	CETP achieving norms	6	CETP not achieving norms	1	CETP non-operational	0	
Operational CETP	7												
CETP achieving norms	6												
CETP not achieving norms	1												
CETP non-operational	0												
5.	It was reported that in Jajmau 20 MLD work has started. However, in Banther, STP is at sanctioning stage and at Unnao at project formulation stage. Compensation in this regard to be calculated by CPCB. Details required with reference to the three STPs from UPPCB, U.P.Jal	UPPCB/U.P Nigam	Jal	<u>20 MLD CETP Jajmau</u> ➤ All the operational Tannery units have installed PETP. At present PETP treated effluent of tanneries goes to CETP of 36 MLD capacity (9 MLD Tannery Effluent and 27 MLD Domestic Effluent), operated by UP Jal Nigam. This treated effluent is mixed with treated domestic effluent from STP installed at Jajmau CETP area and is discharged through irrigationchannel. ➤ For Jajmau Tannery cluster, NMCG has approved 20 MLD CETP (dilution based) as per NGT direction worth Rs. 554 Crore. The proposal was consented by the tannery association and the Government of U.P. ➤ The SPV has committed to contribute Rs. 25 crore and has proposed to bear the estimated cost of Rs. 137 Crore for modified PETP. Rest 392 Crores will be borne byNMCG. ➤ SPV has allotted the work of construction of CETP to M/s VA									

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
	Nigam and NMCG		Tech Wa Bag Ltd. after finalizing the tender and estimated time of completion is 24 months i.e. December 2021 <u>15 MLD STP Village-Dakari, Pargana-Hadaha, Unnao</u> - State board has issued Consent to Establish (CTE) to U.P. Jal Nigam, Unnao for installation of 15 MLD capacity SBR technology based STP at Village-Dakari, Pargana-Hadaha, Tehsil and District-Unnao under Namami Gange Programme. Presently STP is under construction and completion period of this STP is October, 2021 as information provided by U.P. Jal Nigam, Unnao. <u>5 MLD STP Village-Katari Peeperkheda, Gangaghat, Shuklaganj Unnao</u> - State board has issued Consent to Establish (CTE) to U.P. Jal Nigam, Unnao for installation of 5 MLD capacity SBR technology based STP at Village-Katari-Peeperkheda, Gangaghat, Shuklaganj, Tehsil and District-Unnao under Namami Gange Programme. Presently construction work of STP is not started due to land dispute. Completion period of this STP is October, 2021 as information provided by U.P. Jal Nigam, Unnao.	
6.	Utilization of treated sewage, use of sludge as a manure and septage management.	U.P Jal Nigam	Partially Complied a) A project of Rs. 160 Crores has been sanctioned for covering all the 58 AMRUT towns in State with population more than 1 lakh. b) In the first stage the State has finalized tender for mechanized Faecal Sludge and Septage Treatment Plants in 6 cities.	

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021									
			c) The 4 FSSTP shall be completed by 31.03.2021 and remaining 02 by 31.09.2021. d) The State has set up Faecal Sludge and Septage Treatment Plant (FSSTP) in Jhansi and Unnao. e) For remaining 52 towns, tender has been finalized and LoA issued for 50 FSTP Plants and expected to be completed by 30.09.2021. Balance 02 FSTP plants are under tendering stage. f) The State has proposed to cover all the ULBs by year 2023. <table><tr><th>Name of City</th><th>Nos.</th><th>Status</th></tr><tr><td>Jhansi, Unnao</td><td>2</td><td>Operational</td></tr><tr><td>Loni, Lakhimpur, Raebareli, Modinagar, Aligarh, Shahjahapur, Ayodhya, Shamli, Baraut, Hapur, Khurja, Hathras, Amroha, Badaun, Farukhabad, Hardoi, Sitapur, Bahraich, Gonda , Jhansi, Latitpur, Banda, Fatehpur, Basti, Deoria, Saharanpur, Mathura, Rampur, Mujaffarnagar, Lucknow, Kanpur, Agra, Meerut, Varanasi, Prayagraj, Ghaziabad, Gorakhpur, Etawah, Firozabad, Mainpuri, Sultanpur, Bulandsahar,</td><td>54</td><td>Construction started</td></tr></table>	Name of City	Nos.	Status	Jhansi, Unnao	2	Operational	Loni, Lakhimpur, Raebareli, Modinagar, Aligarh, Shahjahapur, Ayodhya, Shamli, Baraut, Hapur, Khurja, Hathras, Amroha, Badaun, Farukhabad, Hardoi, Sitapur, Bahraich, Gonda , Jhansi, Latitpur, Banda, Fatehpur, Basti, Deoria, Saharanpur, Mathura, Rampur, Mujaffarnagar, Lucknow, Kanpur, Agra, Meerut, Varanasi, Prayagraj, Ghaziabad, Gorakhpur, Etawah, Firozabad, Mainpuri, Sultanpur, Bulandsahar,	54	Construction started	
Name of City	Nos.	Status											
Jhansi, Unnao	2	Operational											
Loni, Lakhimpur, Raebareli, Modinagar, Aligarh, Shahjahapur, Ayodhya, Shamli, Baraut, Hapur, Khurja, Hathras, Amroha, Badaun, Farukhabad, Hardoi, Sitapur, Bahraich, Gonda , Jhansi, Latitpur, Banda, Fatehpur, Basti, Deoria, Saharanpur, Mathura, Rampur, Mujaffarnagar, Lucknow, Kanpur, Agra, Meerut, Varanasi, Prayagraj, Ghaziabad, Gorakhpur, Etawah, Firozabad, Mainpuri, Sultanpur, Bulandsahar,	54	Construction started											

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021				Compliance Status July,2021
			Faizabad, Moradabad, Pilibhit, Chandausi, Orai, Akbarpur, MaunathBhanjan, Mirzapur, Balia, Ghazipur, Chunar				
			Pt. DeenDayalUpadhaya Nagar, Azamgarh, Shikohabad, Jaunpur	4	Letter of Award issued. Work to start after availability of land.		
			➤ The State's policy for use of treated water is being notified. ➤ Total sewage generation is around 5500 MLD (80 % of water used). The State has 104 STPs with installed capacity of 3200 MLD against which the capacity utilization is 2248 MLD (68 %). ➤ At present, nearly 410 MLD treated water is being used in agriculture. ➤ State is planning to get the treated water utilized in thermal power plants. ➤ The State has promulgated the Septage policy on				

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
			31.10.2019. ➤ State Mission for Clean Ganga, UP has informed vide letter dated 7.12.2019 that the State is implementing projects of tertiary treatment and supply of treated water to Indian Oil Corporatin Ltd., Mathura and Panki Power Plant in Kanpur. ➤ The Faecal and Septage Treatment Plant projects have been implemented in Jhansi and Unnao. Its under implementation on Chunar.	
7.	Demarcation of flood plain zones and preventing encroachments thereof	Dept. of Irrigation, U.P	Partially Complied (Work of setting up pillars initiated in Phase I on 1.06.2020). ➤ Notification for identification of flood plain zone in Segment B Phase I from Bijnore to Kanpur issued on 4.09.2020 and permanent construction as per notification will be removed by District Authority. Demarcation of flood plain zone has been started, work is in progress. 734 no.of pillars have been already constructed against total 15293 pillars. ➤ For Phase II, identification of flood plain zone by Central Water Commission is under process. ➤ For ecological flow, the notification dated 9.10.2018 in river Ganga from Bhimgoda Barrage (Haridwar), Bijnore Barrage and Narora Barrage is being complied with. (Refer Annexure IV)	
8.	Maintenance of e-flow	Dept. of Irrigation, U.P	Partially Complied e-flow maintained only in Ganga, study of e-flow being done by IIT Delhi, report was expected to be received in Dec,2020. The	

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
			Committee has not received the report yet.	
9.	Preventing dumping of solid and other waste in and around Ganga	Dept. of Urban Development	Partially Complied ➤ With regard to Ganga towns, 21 ULBs have been declared and certified ODF status. 12 ULBs given ODF+ status and 5 ULBs have been certified as ODF++. ➤ There are 697 wards in 21 ULBs with door to door collection of waste facility. ➤ Total waste generation in 21 towns is 3275 TPD out of which the total capacity of mechanized processing of 2650 TPD i.e 81 % is established in 4 major towns i.e. Kanpur, Varanasi, Prayagraj and Kannauj. ➤ Two plants of 140 TPD (Mirzapur-100TPD; Ballia-40TPD) were under arbitration which has been awarded in the favour of Department. Further to make these plants functional, the re-construction work is required for which the work is under progress. It is expected to make these plants functional by March 2022. ➤ In addition, three windrows based mechanised plants (Farrukhabad/ Ghazipur/ Gangaghat – total 220 TPD) have been sanctioned and expected to be completed by March 2022. ➤ This will enable mechanized processing plant capacity to be around 3010 TPD i.e.92 % against the total 3275 TPD. ➤ De-centralized scientific treatment of waste to be done. ➤ MRF sanctioned in every ULB and construction work under progress. ➤ 46 open dumps removed. ➤ In Swachh Sarvekshan 2020, the 3 Best Ganga Towns in	

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
			different population range are from U.P i.e Varanasi, Kannauj and Bithoor. Strict enforcement for plastic ban in the State. 126 tonnes of banned plastic seized in the ULBs along river Ganga and penalty of Rs.1.27 crore imposed.	
10.	Clearing old legacy waste dump sites	Dept.of Urban Development, U.P Jal Nigam	Partially Complied No legacy waste within 1 km from the banks of river Ganga. However, for accumulated legacy waste in Prayagraj, Kanpur the bio remediation of the legacy waste is under progress. The updated status of the dump sites is attached herewith as (Annexure-III) Disposal of Legacy waste in the State is proposed to be done by December, 2022.	
11.	Preventing and regulating illegal sand mining	Mining Department	Partially Complied Enforcement (Feb,2020-upto Dec,2020) Number of raids = 14335 Number of FIR lodged = 532 Number of complaint lodged = 1718 Compounding amount = 60.73 crore Integrated Mining Surveillance System (IMSS) rolled out in the State. Geo fencing and PTZ cameras installed in mining areas. 310 weigh bridges installed in mining areas and integrated with	

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021															
			State Command Centre. (Refer Annexure V)																
12.	Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas	District Administration/ CGWA	Partially Complied ➤ State Govt. notified the Uttar Pradesh Ground Water Management and Regulation Act,2019. ➤ Rajya SanrakshanBhoojal Mission started in 2017-18.Under this mission, progress of some major works are given below (upto September,2020): <table> <tr> <th>Name of the Structure</th> <th>Target</th> <th>Progress</th> </tr> <tr> <td>Check Dam</td> <td>4458</td> <td>2487</td> </tr> <tr> <td>Pond rejuvenation/construction</td> <td>66179</td> <td>28982</td> </tr> <tr> <td>Farm pond</td> <td>183726</td> <td>169793</td> </tr> <tr> <td>Distribution of Drip/Sprinkler System</td> <td>203258</td> <td>92705</td> </tr> </table> The Minor Irrigation Dept. had constructed 5884 check dams and 779 ponds and the target for 2020-21 is construction of 183 check dams and 116 ponds.	Name of the Structure	Target	Progress	Check Dam	4458	2487	Pond rejuvenation/construction	66179	28982	Farm pond	183726	169793	Distribution of Drip/Sprinkler System	203258	92705	
Name of the Structure	Target	Progress																	
Check Dam	4458	2487																	
Pond rejuvenation/construction	66179	28982																	
Farm pond	183726	169793																	
Distribution of Drip/Sprinkler System	203258	92705																	
13.	Restoration of water bodies.	District Administration	Partially Complied ➤ State has 7 wetlands listed as Ramsar Sites of International importance. ➤ The Environment, Forest and Climate Change Dept. of Govt. of UP has identified 226 potential wetlands existing within 10 kms of Ganga river and prepared a project for conserving and sustainably managing these Gangetic Floodplain wetlands in the state. This project sanctioned by NMCG.																
14.	Monitoring and	CPCB/UPPCB	Partially Complied																

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
	displaying of water quality		UPPCB regularly monitoring the water quality of river Ganga at 32 sampling points. Monitoring reports available on UPPCB website.	
15.	Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.	UPPCB	Partially Complied During Dec, 2019-April 2020, 75 GPIs were found defaulting. UPPCB had issued show cause notices against 45 GPIs and closure order against 4. As per the meeting on 4.2.2020, it was reported that action has been taken to close 137 establishments which are running without necessary STPs/ treatment facilities. EC to the tune of Rs19.59 crores was imposed out of which Rs 8 crores has been realized	
16.	Public awareness and involvement for prevention and control of pollution of Ganga.	Dept. of Urban Development	Not Complied (Public awareness programmes could not be conducted due to covid-19 pandemic and lockdown in the last 3 months) pertaining to U. P. Jal Nigam.	
17.	Afforestation and setting up of biodiversity parks. CPCB may take further action to finalise and circulate Guidelines for Biodiversity parks expeditiously which may be complied with by	Dept. of Environment, Forest and Climate Change, UP.	Partially Complied Project on Biodiversity Parks with estimated total cost 32381.755 lakhs submitted to NMCG. The NMCG showed its limitation to fund the project and also made certain observations regarding the location of identified sites and costs involved through letter dated 13.05.2020. In July, 2020 the State planted 25 crore seedlings and the entire exercise was coordinated by Department of Environment, Forest and Climate Change, Government of Uttar Pradesh. The Environment, Forest and Climate Change Dept. of Uttar Pradesh	

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021	Compliance Status July,2021
	the concerned States and status of compliance included in the reports to be filed before this Tribunal.		has identified the sites for development of Bio-diversity Park in 25 districts in the main stem of Ganga and in 2 districts in Yamuna covering total area of 3591.984 hectares. The project proposal is being revised as per the guidelines of CPCB and will be implemented if NMCG approves the projects along with its funding.	
18.	CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain	CPCB/UPPCB/ U.P Jal Nigam	Partially Complied Water quality report of Ganga available on UPPCB website. Biological assessment of Ganga not yet started.	
19.	Slaughter houses discharging waste into rivers	UPPCB	35 Slaughtering units are under operation. 25 units discharge their treated effluent as per norms on land. 10 Units discharge their treated effluent as per norms into different drains which ultimately meets either river Yamuna/Ganga through tributary rivers.	
20.	Meetings at the level of Chief Secretary in this case	Chief Secretary,UP	Meeting held on 2.12.2020.	

In addition to the above points, provide detailed status about the following:

a)Quantity of Sewage being discharged in river Ganga and its tributaries/connected drains and correspondingly proposed / existing STPs to intercept the same with timelines.

(b) Performance of STPs and their compliance, particularly for Fecal coliform.

(c) Water quality of Ganga at inter-State borders and at important public places/Ghats, which may show the level of compliance with regard to water quality.

(d) Status of compliance of CETPs at Jajmau, Unnao and Banther

C-181
दिनांक 08.02.2021

कार्यालय मुख्य अभियन्ता (पूर्वी गंगा)
सिंचाई एवं जल संसाधन विभाग,
उत्तर प्रदेश, मुरादाबाद

C-181
Dr. No. D-
Date 9/2/21

IPD-31, L.S.
10/2/21
10/2/21

पत्रांक: 1833/मुअपूग/एन0जी0टी

दिनांक-08, फरवरी 2021

—: कार्यालय-ज्ञाप —:

ओ0ए0 संख्या-673/2018 में ग0 राष्ट्रीय हरिद्वार अधीकरण, नई दिल्ली द्वारा प्रारित आदेश दिनांक 06.12.2019 में अवर्षाकालीन अवधि (नॉनमानसून अवधि) में नदियों में न्यूनतम डिस्चार्ज बनावे रखने के अन्तर्गत जनपद बिजनौर से कन्नौज तक रामगंगा नदी में न्यूनतम ई-फ्लो बनावे रखने के दिये गये निर्देशों के अनुपालन में पूर्वी गंगा संगठन के अन्तर्गत रामगंगा जलाशय कालागढ़, जनपद पौड़ी गढ़वाल में मिलने वाले मारचूला डिस्चार्ज साईड से प्राप्त होने वाले फ्लो के सापेक्ष जनपद बिजनौर में स्थित हरेवली बैराज के डाऊन स्ट्रीम में 04 क्यूसेक (140 क्यूसेक) लगातार प्रवाहित करने के आदेश एतद्वारा निर्गत किये जाते हैं।

यह आदेश तत्काल प्रभावी होंगे।

आर0पी0सिंह
मुख्य अभियन्ता (पूर्वी गंगा)

पत्रांक: 1833/मुअपूग/तदिनांक :- 05/02/2021

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. मुख्य अभियन्ता स्तर-1 (रुहेलखण्ड) सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, बरेली।
2. मुख्य अभियन्ता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
3. मुख्य अभियन्ता (गंगा) सिंचाई एवं जल संसाधन विभाग, उ0प्र0, मेरठ।
4. मुख्य अभियन्ता (रामगंगा) सिंचाई एवं जल संसाधन विभाग, उ0प्र0, कानपुर।
5. मुख्य अभियन्ता (शारदा) सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, बरेली।
6. अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, मुरादाबाद को उक्तानुसार सभी आवश्यक प्रक्रियाओं का पालन करते हुए अनुपालनार्थ।
7. अधीक्षण अभियन्ता, रामगंगा बांध कालागढ़।

Solo-1st

(आर0पी0सिंह)
मुख्य अभियन्ता (पूर्वी गंगा)
05/02/21

(मुअपूग)
08/02/21

EE-18P-3

56
18PC-I

9/2/21

जारी संख्या 767 / ज०सं०अनु०

15-3-21

IPD-31.8.8
1896A
26/2/21

C-195
Op. No. D-
Date-15/3/21

कार्यालय मुख्य अभियन्ता(गण्डक)
सिंचाई एवं जल संसाधन विभाग,
उत्तर प्रदेश, गोरखपुर

पत्रांक: /मुअगो/एन०जी०टी०/

दिनांक 02/03/2021

कार्यालय-ज्ञाप

ओ०ए० संख्या-673/2018 में मा० राष्ट्रीय हरित अधिग्रहण द्वारा पारित आदेश दिनांक 06.12.2019 में 12 नदियों को प्रदूषण मुक्त करने एवं मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ के पत्र संख्या 24/दिनांक 20.01.2021 द्वारा उपलब्ध कराये विवरण के नियमानुसार इन नदियों के ई-फ्लो निर्धारण किये जाने के अनुपालन में घाघरा नदी (स्थान बड़हलगंज से देवरिया तक) का पर्यावरणीय प्रवाह निम्नानुसार निर्धारित किया जाता है।

Environment Flow (In Cumec)

Sl. No.	Basic/Location	E-flow (Oct. to May) Non-monsoon Period	E-flow (Jun to Sept.) monsoon Period
1	2	3	4
1	Ghaghara Basin/U.P. Exit Discharge in Cumec.	47.46	160.53

(आलोक जैन)
मुख्य अभियन्ता(गण्डक)

पत्रांक: 8685 /मुअगो/तदिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
2. मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
3. जिलाधिकारी गोरखपुर/देवरिया/कुशीनगर/महाराजगंज/बलिया/मऊ/आजमगढ़/सिद्धार्थनगर/बस्ती/बलरामपुर संतकबीरनगर।
4. वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक, गोरखपुर/देवरिया/कुशीनगर/महाराजगंज/बलिया/मऊ/आजमगढ़/सिद्धार्थनगर/बस्ती/बलरामपुर/संतकबीरनगर।
5. अधीक्षण अभियन्ता, गण्डक सिंचाई कार्य मण्डल-प्रथम, गोरखपुर।
6. अधीक्षण अभियन्ता, गण्डक सिंचाई कार्य मण्डल-द्वितीय, गोरखपुर/गण्डक बाढ़ मण्डल, गोरखपुर/गण्डक बाढ़ मण्डल, बस्ती/ड्रेनेज मण्डल, बलिया को इस निर्देश के साथ प्रेषित है कि मा० राष्ट्रीय हरित अधिग्रहण द्वारा पारित आदेश दिनांक 06.12.2019 द्वारा निर्धारित समय सीमा के अन्दर अग्रिम कार्यवाही सुनिश्चित करें।
7. अधिशासी अभियन्ता, सिंचाई खण्ड, गोरखपुर/बाढ़ खण्ड-2 गोरखपुर/सिंचाई खण्ड-2 कुशीनगर/सिंचाई खण्ड, कुशीनगर/सिंचाई खण्ड-प्रथम, महाराजगंज/सिंचाई खण्ड-2, देवरिया/बाढ़ खण्ड, कुशीनगर/सिंचाई खण्ड-2, महाराजगंज/ड्रेनेज खण्ड, गोरखपुर/बाढ़ खण्ड, गोरखपुर/ड्रेनेज खण्ड-2, संतकबीरनगर/बाढ़ कार्य खण्ड, देवरिया/ड्रेनेज खण्ड, सिद्धार्थनगर/सिंचाई निर्माण खण्ड, सिद्धार्थनगर/बाढ़ कार्य खण्ड-प्रथम, बस्ती/सिंचाई खण्ड, मऊ/बाढ़ खण्ड, बलिया/सिंचाई खण्ड, प्रथम, बलिया/बाढ़ खण्ड, आजमगढ़/बाढ़ खण्ड-बलरामपुर।

श्री/श्रीमती S.E.I./ज०सं०अनु०

EE-1883
15/3/21

(आलोक जैन)
मुख्य अभियन्ता(गण्डक)

डायरी संख्या 768 / ज० सं० 15-3-21

IPD-31.L.R.9.
श्री. सं० 189
श्री. सं०
दिनांक 26/3/21

कार्यालय मुख्य अभियन्ता(गण्डक)
सिंचाई एवं जल संसाधन विभाग,
उत्तर प्रदेश, गोरखपुर।

C-196
Dry. No. D.
Date 15/3/21

पत्रांक: / मुअगो / एन०जी०टी० /

दिनांक 02/03/2021

कार्यालय-ज्ञाप

ओ०ए० संख्या-673/2018 में मा० राष्ट्रीय हरित अधिग्रहण द्वारा पारित आदेश दिनांक 06.12.2019 में 12 नदियों को प्रदूषण मुक्त करने एवं मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ के पत्र संख्या 24/दिनांक 20.01.2021 द्वारा उपलब्ध कराये विवरण के नियमानुसार इन नदियों के ई-फ्लो निर्धारण किये जाने के अनुपालन में राप्ती नदी (स्थान डोमिनगढ़ से राजघाट तक) का पर्यावरणीय प्रवाह निम्नानुसार निर्धारित किया जाता है।

Environment Flow (In Cumec)

Sl. No.	Basic/Location	E-flow (Oct. to May) Non-monsoon Period	E-flow (Jun to Sept.) Monsoon Period
1	2	3	4
1	Rapti Basin/Exit Discharge in Cumec.	13.46	58.77

(आलोक जैन)
मुख्य अभियन्ता(गण्डक)

पत्रांक: 8686 / मुअगो / तदिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
2. मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
3. जिलाधिकारी गोरखपुर/देवरिया/कुशीनगर/महाराजगंज/बलिया/मऊ/आजमगढ़/सिद्धार्थनगर/बस्ती/बलरामपुर संतकबीरनगर।
4. वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक, गोरखपुर/देवरिया/कुशीनगर/महाराजगंज/बलिया/मऊ/आजमगढ़/सिद्धार्थनगर/बस्ती/बलरामपुर/संतकबीरनगर।
5. अधीक्षण अभियन्ता, गण्डक सिंचाई कार्य मण्डल-प्रथम, गोरखपुर।
6. अधीक्षण अभियन्ता, गण्डक सिंचाई कार्य मण्डल-द्वितीय, गोरखपुर/गण्डक बाढ़ मण्डल, गोरखपुर/ गण्डक बाढ़ मण्डल, बस्ती को इस निर्देश के साथ प्रेषित है कि मा० राष्ट्रीय हरित अधिग्रहण द्वारा पारित आदेश दिनांक 06.12.2019 द्वारा निर्धारित समय सीमा के अन्दर अग्रिम कार्यवाही सुनिश्चित करें।
7. अधीक्षण अभियन्ता, ड्रेनेज मण्डल, बलिया।
8. अधिशासी अभियन्ता, सिंचाई खण्ड, गोरखपुर/बाढ़ खण्ड-2 गोरखपुर/सिंचाई खण्ड-2 कुशीनगर/ सिंचाई खण्ड, गोरखपुर/बाढ़ खण्ड, महाराजगंज/सिंचाई खण्ड-2, देवरिया/बाढ़ खण्ड, कुशीनगर/सिंचाई खण्ड-प्रथम, महाराजगंज/सिंचाई खण्ड-2, गोरखपुर/ड्रेनेज खण्ड-2, कुशीनगर/सिंचाई खण्ड-2, महाराजगंज/ड्रेनेज खण्ड, गोरखपुर/बाढ़ खण्ड, गोरखपुर/ड्रेनेज खण्ड-2, सिद्धार्थनगर/सिंचाई निर्माण खण्ड, सिद्धार्थनगर/संतकबीरनगर/बाढ़ कार्य खण्ड, देवरिया/ड्रेनेज खण्ड, सिद्धार्थनगर/सिंचाई निर्माण खण्ड, सिद्धार्थनगर/बाढ़ कार्य खण्ड-प्रथम, बस्ती/सिंचाई खण्ड, मऊ/बाढ़ खण्ड, बलिया/सिंचाई खण्ड, प्रथम, बलिया/बाढ़ खण्ड, आजमगढ़/बाढ़ खण्ड-बलरामपुर।

ओ०ए० सं०-673/2018

श्री/श्रीमती S.F.I.

EE-188.3

(आलोक जैन)
मुख्य अभियन्ता(गण्डक)

647
झपरी संख्या—/ज०सं०अनु०

04.03.2021

दिनांक—

कार्यालय मुख्य अभियन्ता
(सरयू परियोजना-प्रथम)
सिंचाई एवं जल संसाधन विभाग, उ०प्र०,
अयोध्या

C-182

5/3/21

पत्रांक: /मुअसप्र/एन.जी.टी.-673/2018

दिनांक: मार्च, 01, 2021

कार्यालय ज्ञाप

ओ०ए० संख्या-673/2018 में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 06.12.2019 में अवर्षाकालीन अवधि (नॉन मानसून अवधि) में नदियों में न्यूनतम डिस्चार्ज बनाये रखने के अन्तर्गत जनपद बहराइच से अयोध्या तक सरयू नदी में न्यूनतम ई-पलो बनाये रखने के दिये गये निर्देशों के अनुपालन में सरयू परियोजना-प्रथम संगठन के अन्तर्गत चौधरी चरण सिंह गोपिया बैराज निर्भीपुरवा जनपद बहराइच के डाऊन स्ट्रीम में 01 क्यूमेक पानी लगातार प्रवाहित करने के आदेश एतद्वारा निर्गत किये जाते हैं।

यह आदेश तत्काल प्रभावी होंगे।

(अखिलेश कुमार)
मुख्य अभियन्ता, सरयू परि०-प्रथम

पत्रांक: /6/ /मुअसप्र/एन.जी.टी.-673/2018/तदिनांक-

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

1. मुख्य अभियन्ता स्तर-1 (पूर्व), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, गोरखपुर।
- ✓ 2. मुख्य अभियन्ता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, लखनऊ।
3. मुख्य अभियन्ता (गण्डक), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, गोरखपुर।
4. अधीक्षण अभियन्ता, सिंचाई निर्माण मण्डल, बहराइच।
5. अधीक्षण अभियन्ता, पंचदशम् मण्डल, सिंचाई कार्य, गोण्डा।
6. अधिशासी अभियन्ता, बाढ़ कार्य खण्ड, गोण्डा।

01.03.21

(अखिलेश कुमार)
मुख्य अभियन्ता, सरयू परि०-प्रथम

S.B.I.

श्री/श्रीमती (नाम) ज०सं०अनु०

मु०अ० (ज०सं०)

EE-152-3

SE

15/3/21

5/3/21

200/294

• **Demarcation of flood plain zones and preventing encroachments thereof**

- Notification for identification of flood plain zone in Segment B Phase-1 from Bijnore to Kanpur issued on 04.09.2020 and permanent construction activities within 100 meter from both banks of river Ganga banned.
- 5491 No. Pillars have been Constructed and fixed as flood plain zone boundary pillars
- For Phase-II, identification of flood plain zone by Central Water Commission is under process.
- The ecological flow as per notification dated 02.07.2021 in River Ganga from Bhimgoda Barrage (Haridwar), Bijnore Barrage and Narora Barrage is being complied.

BHIMGODA BARRAGE HARIDWAR		
Month	Actual Average E-flow (Discharge in Cumec)	Minimum E-flow (Discharge in Cumec)
Nov-20	36	375
Dec-20		320
Jan-21		190
Feb-21		220
Mar-21		120
Apr-21		94
May-21		173
Jun-21	57	1106
BIJNOUR BARRAGE		
Month	Actual Average E-flow (Discharge in Cumec)	Minimum E-flow (Discharge in Cumec)
Nov-20	24	286
Dec-20		142
Jan-21		206
Feb-21		177
Mar-21		112
Apr-21		76
May-21		174
Jun-21	48	1139

NARORA BARRAGE

Month	Actual Average E-flow (Discharge in Cumec)	Minimum E-flow (Discharge in Cumec)
Nov-20	24	312
Dec-20		107
Jan-21		129
Feb-21		123
Mar-21		43
Apr-21		30
May-21		73
Jun-21	48	1003

KANPUR BARRAGE

Month	Actual Average E-flow (Discharge in Cumec)	Minimum E-flow (Discharge in Cumec)
Nov-20	24	345
Dec-20		211
Jan-21		201
Feb-21		197
Mar-21		121
Apr-21		103
May-21		115
Jun-21	48	713

File No. D-110025
Date - 10/10/2020

डा० संज्ञा 6590 / सामान्य
प्रमुख 30-09-2020
दिनांक 30-09-2020

180-31, 2.8
7.1667
05-10-2020

कार्यालय मुख्य अभियन्ता (यमुना)
सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश,
ओखला नई दिल्ली-110025

पत्रांक : 1891

/मु.अ.य./एन.जी.टी./हिण्डन नदी

दिनांक 29/09/2020

कार्यालय-झाप

ओ०ए० सं० 89/2013 में मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 06.12.2019 के समादर में शासनादेश सं०-338/20-27-सि-4 -26(रिट)2019 सिंचाई एवं जल संसाधन अनुभाग-4 दिनांक 09 फरवरी 2020 के अनुपालन एवं ओ०ए० सं०-673/2018 एवं हिण्डन नदी से सम्बन्धित परिलक्षित वादों में यमुना संगठन के क्षेत्रान्तर्गत हिण्डन नदी जनपद-सहारनपुर, मुजफ्फरनगर, मेरठ, बागपत, गाजियाबाद एवं गीतमकुद्वनगर में प्रवाहित एक नौन पैरेनियल नदी है, जिसके दोनों किनारों पर किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधियां, पट्टे, नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी अवैधानिक गतिविधियों को रोकें जाने हेतु निम्नानुसार फलड-प्लेन जोन निर्धारित किया जाता है। इस क्षेत्र में नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन हेतु निम्नानुसार कार्यवाही की जायेगी।

1. हिण्डन नदी का फलड-प्लेन जोन-

(क) जहाँ नदी के किनारे मार्जिनल तटबंध निर्मित है ऐसे स्थानों पर निर्मित तटबंध तक का क्षेत्र।

(ख) जहाँ नदी के किनारे मार्जिनल तटबंध नहीं है ऐसे स्थानों पर नदी की मध्य धारा से 1.5 दूरी (P नदी की लेसिज वेटिड पैरीमीटर है, जिसकी गणना अनुसंधान एवं नियोजन मण्डल-3 सिंचाई एवं जल संसाधन विभाग, उ०प्र०, लखनऊ द्वारा बाढ़ परियोजनाओं के गठन एवं प्रबंधन हेतु निर्गत गाइडलाइन्स-2006 के अनुसार की जायेगी)।

(ग) भारतीय प्रौद्योगिकी संस्थान, नई दिल्ली द्वारा हिण्डन नदी की 25 वर्ष की फलड फ्रीक्वेंसी पर आधारित स्टडी की फाइनल रिपोर्ट नवम्बर-2019 के आधार पर नदी के किनारे से दूरी शहरी क्षेत्र में औसत न्यूनतम 100 मीटर तथा ग्रामीण क्षेत्र में औसत न्यूनतम 2500 मीटर।

2. जनपद के सिंचाई विभाग, उ०प्र० के सम्बन्धित अधिशासी अभियन्ता द्वारा कार्य क्षेत्र के अनुसार फलड प्लेन जोन नक्शे पर एवं मौके पर चिह्नित कराई जायेगी।

3. फलड-प्लेन जोन में किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधियां, पट्टे, नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी अवैधानिक गतिविधियों प्रतिबन्धित रहेगी। उक्त जोन को फलड प्लेन जोन के रूप में ही संरक्षित किया जायेगा एवं पूर्व से चल रही सभी गतिविधियों तत्काल प्रभाव से बन्द या विस्थापित की जायेगी।

4. ग्रामीण क्षेत्रों में पूर्व में चल रही गतिविधियों/नई गतिविधियों या अतिक्रमण की स्थिति में सम्बन्धित अधिशासी अभियन्ता जनपद के जिलाधिकारी के माध्यम से शासनादेशों में निहित प्राविधानों के तहत प्रभावी कार्यवाही सुनिश्चित करेंगे। महायोजना के अन्तर्गत नदियों के किनारे फलड प्लेन जोन में शासनादेश सं. -1417वी-27-सि-2-181बाढ़/09 दिनांक 16.03.2010 में निहित प्राविधानों के तहत सम्बन्धित नगर पालिका/अर्बन डेवलपमेन्ट विभाग/नगर निगम/ विकास प्राधिकरण द्वारा प्रभावी कार्यवाही की जायेगी।

5. जनपद स्तर पर जिलाधिकारी की अध्यक्षता में फलड-प्लेन जोन निगरानी के लिए प्रत्येक माह बैठक आयोजित की जायेगी। इसके लिए सम्बन्धित अधिशासी अभियन्ता, अर्बन डेवलपमेन्ट विभाग के समक्ष अधिकारी एवं अन्य सम्बन्धित अधिकारी प्रतिभाग करेंगे तथा किसी भी प्रकार के अतिक्रमण को रोकने/हटाने के लिए प्रभावी कार्यवाही सुनिश्चित की जायेगी।

6. Regulation of Building Operational Act-1958, U.P. Urban Planning and Development Act-1973 तथा Industrial Area Development Act-1976 के अन्तर्गत फलड-प्लेन जोन में किसी भी प्रकार के निर्माण कार्य हेतु कोई अनापत्ति प्रमाण पत्र नहीं दी जायेगी और न ही भू-मानचित्र स्वीकृत किया जायेगा। उक्त प्रकार के निर्माण कार्य को रोकने हेतु उक्त अधिनियमों के प्राविधानों के अन्तर्गत सम्बन्धित प्राधिकरणों/निकायों द्वारा प्रभावी कार्यवाही की जायेगी।

7. ऐसे क्षेत्र जो इस प्रस्ताव के बिन्दु संख्या-3 एवं बिन्दु संख्या-4 से आच्छादित नहीं है, उसमें औचित्य पाये जाने पर नार्दन इण्डिया कैनल एवं ड्रेनेज एक्ट-1873 की धारा-55 के अन्तर्गत क्षेत्रों को अधिसूचित करते

कमरा:.....2

हुए जिलाधिकारी के माध्यम से बिन्दु संख्या-4 में उल्लिखित एजेंसियों के द्वारा अपने अपने कार्य क्षेत्र में अवैध निर्माण को हटाने के लिए प्रभावी कार्यवाही की जायेगी साथ ही सीआरपीसी की धाराओं के समानान्तर कार्यवाही की जायेगी।

8. जिलाधिकारी द्वारा यूपी फ्लड इमरजेंसी पावर (एवरीजीशन एवं रिक्वीजीशन) एक्ट, 1951 का प्रभावी प्रयोग किया जायेगा।
9. सम्बन्धित एजेंसियों द्वारा नदियों के फ्लड प्लेन जोन में अवैध निर्माणकर्ताओं को सचेत किया जाए कि वह अपने अवैध निर्माण को तुरन्त हटा ले। यह भी स्पष्ट कर दिया जाये कि इस प्रकार के अवैध निर्माण के कारण बाढ़ से होने वाली क्षति की कोई प्रतिपूर्ति नहीं की जायेगी तथा बाढ़ सूखा कार्य नहीं कराये जायेंगे, साथ ही अवैध निर्माण से होने वाली क्षति की यत्नपूर्वी अवैध निर्माणकर्ताओं से की जायेगी। अवैध निर्माण/अतिक्रमण को स्वेच्छा से हटवाने हेतु प्रयास किया जायेगा। यदि स्वेच्छा से न हटाया जाए तो उपरोक्त प्रस्तर-(6),(7) एवं (8) की विधिक व्यवस्थाओं के अधीन कार्यवाही की जायेगी।
10. सम्बन्धित विकास प्राधिकरणों/औद्योगिक विकास प्राधिकरणों एवं नगर पालिका पौरपटी द्वारा श्रद्धांजलि में वर्णित प्राविधानों के अन्तर्गत अवैध निर्माणकारियों के विरुद्ध प्रभावी कार्यवाही की जायेगी।
11. सम्बन्धित जनपद के वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक द्वारा सम्बन्धित थानाध्यक्षों के माध्यम से ना डेवलपमेंट/रेग्युलेटरी जोन में अवैध निर्माण/अतिक्रमण को नियंत्रित करने के लिए प्रभावी कार्यवाही की जायेगी।
12. अवैध अतिक्रमण की स्थिति उत्पन्न होते ही पुलिस एवं जिला प्रशासन के द्वारा बलपूर्वक हटाय जाने की व्यवस्था का फ्लड-प्लेन जोन में स्थित सिंचाई विभाग की भूमि के लिये भी कड़ाई से अनुपालन कराया जायेगा।
13. अतिक्रमणकारियों/अवैध निर्माणकर्ता को राशन कार्ड, बिजली कनेक्शन, पानी कनेक्शन आदि राजकीय सुविधाएं उपलब्ध न कराने की प्रभावी कार्यवाही सम्बन्धित विभागों द्वारा सुनिश्चित की जायेगी।
14. फ्लड-प्लेन जोन में अतिक्रमण/अवैध निर्माण हटाय जाने हेतु अपेक्षित कार्यवाही न करने पर जिम्मेदार अधिकारियों/कर्मचारियों के विरुद्ध कठोर कार्यवाही की जायेगी।

उक्त निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाये।

पत्रांक मि/89/ मु.अ.य./हिण्डन नदी/तदिनांक 29/09/2020

(रमेश चन्द्र)
मुख्य अभियन्ता (यमुना)

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:

1. प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उ०प्र०, लखनऊ।
2. मुख्य अभियन्ता स्तर-1 (पश्चिम), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, मेरठ।
3. मुख्य अभियन्ता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, लखनऊ।
4. अधीक्षण अभियन्ता, ड्रेनेज मण्डल, गाजियाबाद/सिंचाई कार्य मण्डल, सहारनपुर/तृतीय मण्डल सिंचाई कार्य, आगरा।
5. जिलाधिकारी, मुजफ्फरनगर/मेरठ/सहारनपुर/बागपत/गाजियाबाद/गौतमबुद्धनगर।
6. अधिशासी अभियन्ता, सिंचाई निर्माण खण्ड, गाजियाबाद/हैड वर्क्स खण्ड आगरा नहर, ओखला/सिंचाई निर्माण खण्ड, सहारनपुर/सिंचाई खण्ड, बडौत (बागपत)/ड्रेनेज खण्ड, शामली (मुजफ्फरनगर)।

(रमेश चन्द्र)
मुख्य अभियन्ता (यमुना)

कार्यालय मुख्य अभियन्ता(गंगा)
सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश,
मेरठ

C-56
By No D
Date 27/08/2020

पत्रांक:- 6773/मु0अ0गंगा/एन0जी0टी0

दिनांक: 27.08.2020

कार्यालय-ज्ञाप

P.D-3 L.A.S.

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2020

ओ0ए0 संख्या-673/2018 में मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 20.09.2018 के क्रम में शासनादेश सं0-338/20-27-सि-4-26(रिट)2019 सिंचाई एवं जल संसाधन अनुभाग-4 दिनांक 09 फरवरी 2020 के अनुपालन में इस संगठन के क्षेत्रान्तर्गत जनपद मुजफ्फरनगर, मेरठ, हापुड़ एवं बुलन्दशहर में काली नदी (पूर्वी) में लगातार पूरे वर्ष पानी नहीं बहता है, जो एक नॉन-पेरिनियल नदी है, के दोनों किनारों से 50 मीटर तक किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधि, पटटे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों को रोके जाने हेतु उक्त क्षेत्र को "फ्लड-प्लेन जोन" निर्धारित किया जाता है। उक्त क्षेत्र में निर्माण/अतिक्रमण को रोके जाने हेतु सम्बन्धित द्वारा निम्नानुसार कार्यवाही की जायेगी।

1. काली नदी (पूर्वी) का फ्लड-प्लेन जोन:-

(क)-जहाँ नदी के दोनों ओर मार्जिनल तटबंध निर्मित है ऐसे स्थानों पर दोनों तटबंधों के मध्य का क्षेत्र।

(ख)-जहाँ नदी के दोनों ओर मार्जिनल तटबंध निर्मित नहीं है ऐसे स्थानों पर नदी के किनारे से 50 मीटर तक का क्षेत्र।

2. जनपद के सिंचाई विभाग, उ0प्र0 के सम्बन्धित अधिशासी अभियन्ता द्वारा कार्य क्षेत्र के अनुसार फ्लड प्लेन जोन नक्शे पर एवं मौके पर चिह्नित कराया जाये।

3. फ्लड-प्लेन जोन में किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधि, पटटे नीलामी, प्रदूषण करने वाली गतिविधियाँ एवं सभी गतिविधियाँ प्रतिबन्धित रहेगी। उक्त जोन को फ्लड प्लेन जोन के रूप में ही संरक्षित किया जाय एवं पूर्व से चल रही सभी गतिविधियाँ तत्काल प्रभाव से बन्द या विस्थापित किया जाए।

4. ग्रामीण क्षेत्रों में पूर्व में चल रही गतिविधियों/नई गतिविधियों या अतिक्रमण की स्थिति में सम्बन्धित अधिशासी अभियन्ता जनपद के जिलाधिकारी के माध्यम से शासनादेशों में निहित प्राविधानों के तहत प्रभावी कार्यवाही सुनिश्चित करेंगे। शहरी क्षेत्रों में अतिक्रमण की स्थिति में सम्बन्धित नगरपालिका /अर्बन डेवलपमेन्ट विभाग/नगर निगम/विकास प्राधिकरण द्वारा प्रभावी कार्यवाही की जायेगी।

5. जनपद स्तर पर जिलाधिकारी की अध्यक्षता में फ्लड-प्लेन जोन की निगरानी के लिए प्रत्येक माह बैठक आहूत की जायेगी। इसके लिए सम्बन्धित अधिशासी अभियन्ता, अर्बन डेवलपमेन्ट विभाग के समकक्ष अधिकारी एवं अन्य सम्बन्धित अधिकारी प्रतिभाग करेंगे तथा किसी भी प्रकार के अतिक्रमण को रोकने/हटाने के लिए प्रभावी कार्यवाही सुनिश्चित करेंगे।

6. आर0बी0ओ0 एक्ट, यू0पी0 अर्बन प्लानिंग एवं डेवलपमेन्ट एक्ट-1973 तथा इण्डस्ट्रियल डेवलपमेन्ट एक्ट-1976 के अन्तर्गत फ्लड-प्लेन जोन में किसी भी प्रकार के निर्माण कार्य हेतु कोई अनापत्ति नहीं दी जायेगी, और न ही भू-मानचित्र स्वीकृत किया जायेगा। उक्त प्रकार के अवैध निर्माण को रोकने हेतु उक्त अधिनियमों के प्राविधानों के अन्तर्गत प्रभावी कार्यवाही की जायेगी।

7. ऐसे क्षेत्र जो इस प्रस्ताव के बिन्दु संख्या-(3) एवं (6) से अछादित नहीं है, उसमें औचित्य पाये जाने पर नार्दन इण्डिया कैनल एवं ड्रेनेज एक्ट-1873 की धारा-55 के अन्तर्गत क्षेत्रों को अधिसूचित करते हुए जिलाधिकारी के माध्यम से बिन्दु संख्या-4 में उल्लिखित एजेन्सियों के द्वारा अपने-अपने कार्य क्षेत्र में अवैध निर्माण को हटाने के लिए प्रभावी कार्यवाही की जायेगी साथ ही सी0आर0पी0सी0 की धाराओं में भी समानान्तर कार्यवाही की जाए।

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मुख्य अभियन्ता (गंगा)

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- 27/8/2020

मुख्य अभियन्ता (गंगा)

कार्यालय मुख्य अभियन्ता (सोन)
सिंचाई एवं जल संसाधन विभाग, उ०प्र०,
वाराणसी।

(cesonevaranasi@gmail.com)

(cesoneidupva-up@nic.in)

IP D-3 1.1.1
दिनांक 21-12-20
पृष्ठ 21-12-20

पत्रांक:- 2579 / सोन / 92बी-फ्लड प्लेन जोन / वाराणसी

दिनांक:- 19 दिसम्बर-2020

कार्यालय-झाप

ओ०ए० सं०-673/2018 में मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 20.09.2018 के क्रम में शासनादेश सं०-338/20-27-सिं-4-26(रिट)2019, सिंचाई एवं जल संसाधन अनुभाग-4 दिनांक 09.02.2020 के अनुपालन में इस संगठन के क्षेत्रान्तर्गत जनपद भदोही एवं वाराणसी में वरुणा नदी में लगातार पूरे वर्ष पानी नहीं बहता है, जो एक नॉन-पेरिनियल नदी है, के दोनों किनारों से 50 मीटर तक किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधि, पट्टे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों को रोकें जाने हेतु उक्त क्षेत्र को "फ्लड-प्लेन जोन" निर्धारित किया जाता है। उक्त क्षेत्र में निर्माण/अतिक्रमण को रोकें जाने हेतु सम्बन्धित द्वारा निम्नानुसार कार्यवाही की जायेगी।

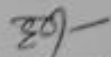
1. वरुणा नदी का फ्लड प्लेन जोन:-

(क)-जहाँ नदी के दोनों ओर मार्जिनल तटबंध निर्मित है ऐसे स्थानों पर दोनों तटबंधों के मध्य का क्षेत्र।

(ख)-जहाँ नदी के दोनों ओर मार्जिनल तटबंध निर्मित नहीं है ऐसे स्थानों पर नदी के किनारे से 50 मीटर तक का क्षेत्र।

- जनपद के सिंचाई विभाग, उ०प्र० के सम्बन्धित अधिशासी अभियन्ता द्वारा कार्य क्षेत्र के अनुसार फ्लड प्लेन जोन नक्शे पर एवं मौके पर चिह्नित कराया जाये।
- फ्लड-प्लेन जोन में किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधि, पट्टे नीलामी, प्रदूषण करने वाली गतिविधियाँ एवं सभी गतिविधियाँ प्रतिबन्धित रहेगी। उक्त जोन को फ्लड प्लेन जोन के रूप में ही संरक्षित किया जाय एवं पूर्व से चल रही सभी गतिविधियाँ तत्काल प्रभाव से बन्द या विस्थापित किया जाए।
- ग्रामीण क्षेत्रों में पूर्व में चल रही गतिविधियों/नई गतिविधियों या अतिक्रमण की स्थिति में सम्बन्धित अधिशासी अभियन्ता जनपद के जिलाधिकारी के माध्यम से शासनादेशों में निहित प्राविधानों के तहत प्रभावी कार्यवाही सुनिश्चित करेंगे। शहरी क्षेत्रों में अतिक्रमण की स्थिति में सम्बन्धित नगरपालिका /अर्बन डेवलपमेन्ट विभाग/नगर निगम/विकास प्राधिकरण द्वारा प्रभावी कार्यवाही की जायेगी।
- जनपद स्तर पर जिलाधिकारी की अध्यक्षता में फ्लड-प्लेन जोन की निगरानी के लिए प्रत्येक माह बैठक आहूत की जायेगी। इसके लिए सम्बन्धित अधिशासी अभियन्ता, अर्बन डेवलपमेन्ट विभाग के समकक्ष अधिकारी एवं अन्य सम्बन्धित अधिकारी प्रतिभाग करेंगे तथा किसी भी प्रकार के अतिक्रमण को रोकने/हटाने के लिए प्रभावी कार्यवाही सुनिश्चित करेंगे।
- आर०बी०ओ० एक्ट, यू०पी० अर्बन प्लानिंग एवं डेवलपमेन्ट एक्ट-1973 तथा इण्डस्ट्रियल डेवलपमेन्ट एक्ट-1976 के अन्तर्गत फ्लड-प्लेन जोन में किसी भी प्रकार के निर्माण कार्य हेतु कोई अनापत्ति नहीं दी जायेगी, और न ही भू-मानचित्र स्वीकृत किया जायेगा। उक्त प्रकार के अवैध निर्माण को रोकने हेतु उक्त अधिनियमों के प्राविधानों के अन्तर्गत प्रभावी कार्यवाही की जायेगी।
ऐसे क्षेत्र जो इस प्रस्ताव के बिन्दु संख्या-(3) एवं (6) से अछादित नहीं हैं, उसमें औचित्य पाये जाने पर नार्दन इण्डिया कैनल एवं ड्रेनेज एक्ट-1873 की धारा-55 के अन्तर्गत क्षेत्रों को अधिसूचित करते हुए जिलाधिकारी के माध्यम से बिन्दु संख्या-4 में उल्लिखित एजेन्सियों के द्वारा अपने-अपने कार्य क्षेत्र में अवैध निर्माण को हटाने के लिए प्रभावी कार्यवाही की जायेगी साथ ही सी०आर०पी०सी० की धाराओं में भी समानान्तर कार्यवाही की जाए।

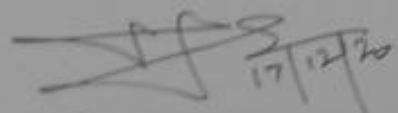
8. जिलाधिकारी द्वारा यू0पी0 फलड इमरजेन्सी पावर (एक्वीजीशन एवं रिकवीजीशन) एक्ट 1991 का प्रभावी प्रयोग किया जाए।
9. सम्बन्धित एजेन्सियों द्वारा नदियों के फलड-प्लेन जोन में अवैध निर्माणकर्ताओं को सचेत किया जाए कि वह अपने अवैध निर्माण को तुरन्त हटा ले। यह भी स्पष्ट कर दिया जाये कि इस प्रकार के अवैध निर्माण के कारण बाढ़ से होने वाली क्षति की कोई प्रतिपूर्ति नहीं की जायेगी तथा बाढ़ सुरक्षा कार्य नहीं कराये जायेंगे, साथ ही अवैध निर्माण से होने वाली क्षति की वसूली अवैध निर्माणकर्ताओं से की जायेगी। अवैध निर्माण/अतिक्रमण को स्वेच्छा से हटाने का प्रयास किया जाय। यदि स्वेच्छा से न हटाया जाये तो उपरोक्त उपप्रस्तर (6) तथा (7) की विधिक व्यवस्थाओं के अधीन कार्यवाही की जाये। सम्बन्धित विकास प्राधिकरणों/औद्योगिक विकास प्राधिकरणों एवं नगर पालिका परिषदों द्वारा अधिनियमों में वर्णित प्रावधानों के अन्तर्गत अवैध निर्माणकारियों के विरुद्ध प्रभावी कार्यवाही की जाए।
10. सम्बन्धित जनपद के वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक द्वारा सम्बन्धित थानाध्यक्षों के माध्यम से फलड-प्लेन जोन में अवैध निर्माण/अतिक्रमण को नियंत्रित करने के लिए प्रभावी कार्यवाही सुनिश्चित की जाये।
11. सिंचाई विभाग की भूमि पर अवैध अतिक्रमण की स्थिति उत्पन्न होते ही पुलिस एवं जिला प्रशासन के द्वारा बलपूर्वक हटाये जाने की व्यवस्था फलड-प्लेन जोन में भी कड़ाई से अनुपालन कराया जाये।
12. फलड-प्लेन जोन में अतिक्रमण/अवैध निर्माण हटाये जाने हेतु अपेक्षित कार्यवाही न करने पर सम्बन्धित विभागों के अधिकारियों/कर्मचारियों के विरुद्ध कठोर कार्यवाही की जाये।
13. अतिक्रमणकारियों/अवैध निर्माणकर्ता को राशन कार्ड, बिजली कनेक्शन, पानी कनेक्शन आदि राजकीय सुविधाएं उपलब्ध न करायी जाये।
उक्त निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाये।


 (श्याम सुन्दर)
 मुख्य अभियन्ता (सोन)

पत्रांक :- 7579 /सोन/तदिनांक :-

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. मुख्य अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ।
2. मुख्य अभियन्ता (विन्ध्याचल), स्तर-1, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, प्रयागराज।
3. मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ।
4. अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, वाराणसी
5. आयुक्त, वाराणसी मण्डल, वाराणसी।
6. जिलाधिकारी, वाराणसी/भदोही।
7. वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक, वाराणसी/भदोही
8. अधिशासी अभियन्ता, बन्धी प्रखण्ड वाराणसी।


 (श्याम सुन्दर)
 मुख्य अभियन्ता (सोन)
 17/12/20

डायरी सं० 180
दिनांक 08.02.2021

C-110
By. No. D-
Date 9/1/21

डा० संख्या 135
प्रमुख अभि० (सिंचाई)

कार्यालय मुख्य अभियन्ता (सिंचाई एवं जल संसाधन विभाग)

पत्रांक: 291 /मु0अ0/एन0जी0टी0
उत्तर प्रदेश, कानपुर
दिनांक : कानपुर : 29-01-2021

कार्यालय-झाप

महाराष्ट्रीय अधिकरण, नई दिल्ली द्वारा ओ0ए0संख्या 673/20118 में पारित आदेश के अनुपालन में मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ के पत्रांक 267/मु0अ0जं0स0/अभि०-1, दिनांक 03.09.2020 द्वारा दिये गये निर्देशानुसार संगठन के अन्तर्गत पड़ने वाली यमुना नदी (असगरपुर से इटावा एवं शाहपुर से प्रयागराज) जो लगातार पूरे वर्ष बहती है, के दोनों किनारों से 100-100 मीटर की दूरी तक किसी भी प्रकार के निर्माण, अतिक्रमण, व्यावसायिक गतिविधि, पट्टे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों को रोके जाने हेतु इस संगठन के कार्यक्षेत्र में यमुना नदी पर जनपद इटावा एवं कौशाम्बी है। अतः संगठन के अंतर्गत उक्त क्षेत्र को "फ्लड-प्लेन जोन" निर्धारित किया जाता है। संगठन के अंतर्गत पड़ने वाले उक्त क्षेत्र में निर्माण/अतिक्रमण को रोके जाने से सम्बन्धित निम्नानुसार कार्यवाही की जायेगी :-

1. यमुना नदी-जनपद इटावा एवं कौशाम्बी (शाहपुर से प्रयागराज की सीमा तक)
(क) जहाँ नदी के दोनों ओर मार्जिनल तटबन्ध निर्मित है ऐसे स्थानों पर दोनों तटबन्धों के मध्य का क्षेत्र।
(ख) जहाँ नदी के दोनों ओर मार्जिनल तटबन्ध निर्मित नहीं है ऐसे स्थानों पर नदी के किनारे से 100 मीटर तक का क्षेत्र।
2. जनपद के सिंचाई विभाग, उ0प्र0 के सम्बन्धित अधिशासी अभियन्ता द्वारा कार्यक्षेत्र के अनुसार फ्लड प्लेन जोन नक्शे पर एवं मौके पर चिह्नित कराया जाये।
 1. संगठन के अंतर्गत फ्लड-प्लेन जोन में यमुना नदी-जनपद इटावा एवं कौशाम्बी में पड़ती है, जो लगातार पूरे वर्ष बहती है, के दोनों किनारों से 100-100 मीटर की दूरी तक किसी भी प्रकार के निर्माण, अतिक्रमण, व्यावसायिक गतिविधि, पट्टे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों प्रतिबन्धित रहेगी। उक्त जोन को फ्लड जोन के रूप में ही संरक्षित किया जाये एवं पूर्व से ही चल रही गतिविधियाँ तत्काल प्रभाव से बन्द व विस्थापित किया जाए।
 2. ग्रामीण क्षेत्रों में पूर्व में चल रही गतिविधियों/नई गतिविधियों या अतिक्रमण की स्थिति में सम्बन्धित अधिशासी अभियन्ता जनपद के जिलाधिकारी के माध्यम से शासनादेशों में निहित प्राविधानों के तहत प्रभावी कार्यवाही सुनिश्चित करेंगे। शहरी क्षेत्रों अतिक्रमण की स्थिति में सम्बन्धित नगरपालिका/अर्बन डेवलपमेन्ट विभाग/नगर निगम/विकास प्राधिकरण द्वारा प्रभावी कार्यवाही की जायेगी।
 3. जनपद स्तर पर जिलाधिकारी की अध्यक्षता में फ्लड प्लेन जोन की निगरानी के लिए प्रत्येक माह बैठक आहूत की जायेगी। इसके लिए सम्बन्धित अधिशासी अभियन्ता, अर्बन डेवलपमेन्ट विभाग के समकक्ष अधिकारी एवं अन्य सम्बन्धित अधिकारी प्रतिभाग करेंगे तथा किसी भी प्रकार के अतिक्रमण को रोकने/ हटाने के लिए प्रभावी कार्यवाही सुनिश्चित करेंगे।
 4. आर0बी0ओ0एक्ट, यू0पी0अर्बन प्लानिंग एवं डेवलपमेन्ट एक्ट-1973 तथा इण्डस्ट्रियल डेवलपमेन्ट एक्ट-1976 के अंतर्गत फ्लड-प्लेन जोन में किसी भी प्रकार के निर्माण कार्य हेतु कोई अनापत्ति नहीं दी जायेगी और न ही भू-मानचित्र स्वीकृत किया जायेगा। उक्त प्रकार के अवैध निर्माण को रोकने हेतु उक्त अधिनियमों के प्राविधानों के अन्तर्गत प्रभावी कार्यवाही की जायेगी।
 5. ऐसे क्षेत्र जो इस प्रस्ताव के बिन्दु संख्या 03 एवं 06 से आच्छादित नहीं हैं, उसमें औचित्य पाए जाने पर नार्दन इण्डिया कैनाल एवं ड्रेनेज एक्ट 1873 की धारा-55 के अन्तर्गत क्षेत्रों को अधिसूचित करते हुए जिलाधिकारी के माध्यम से बिन्दु संख्या-4 में उल्लिखित एजेन्डियों के द्वारा अपने-अपने कार्यक्षेत्र में अवैध निर्माण को हटाने के लिए प्रभावी कार्यवाही की जायेगी, साथ ही सी0आर0पी0सी0 की धाराओं में भी समानान्तर कार्यवाही की जाये।
 6. जिलाधिकारी द्वारा यू0पी0फ्लड इमरजेंसी पावर (एक्सीजीशन एवं रिक्वीजीशन) एक्ट 1991 का प्रभावी प्रयोग किया जाये।
 7. सम्बन्धित एजेन्डियों द्वारा नदियों के फ्लड-प्लेन जोन में अवैध निर्माणकर्ताओं को सचेत किया जाये कि वह अपने अवैध निर्माण को तुरन्त हटा लें। यह भी स्पष्ट कर दिया जाये कि इस प्रकार के अवैध निर्माण के कारण बाढ़ से होने वाली क्षति की कोई प्रतिकृति नहीं की जायेगी तथा बाढ़ सुरक्षा कार्य नहीं कराये जायेंगे, साथ ही कोई प्रतिकृति नहीं की जायेगी तथा बाढ़ सुरक्षा कार्य नहीं कराये जायेंगे, साथ ही अवैध निर्माण से होने वाली क्षति की वसूली अवैध निर्माणकर्ताओं से की जायेगी। अवैध निर्माण/ अतिक्रमण को स्वेच्छा से हटाने का प्रयास किया जाये। यदि स्वेच्छा से

यु०अ० (ज.सं.)

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SE-181-3

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न हटाया जाये तो उपरोक्त उप-प्रस्तर 06 तथा 07 में उल्लिखित विधिक व्यवस्थाओं के अधीन कार्यवाही की जाये। सम्बन्धित विकास प्राधिकरणों/ औद्योगिक विकास प्राधिकरणों एवं नगर पालिका परिषदों द्वारा अधिनियमों में वर्णित प्रावधानों के अन्तर्गत अवैध निर्माणकारियों के विरुद्ध प्रभावी कार्यवाही की जाए।

8. सम्बन्धित जनपद के वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक द्वारा सम्बन्धित यातायात के माध्यम से फ्लड-प्लेन जोन में अवैध निर्माण/अतिक्रमण को नियंत्रित करने के लिए प्रभावी कार्यवाही सुनिश्चित की जाये।
9. सिंचाई विभाग की भूमि पर अवैध अतिक्रमण की स्थिति उत्पन्न होते ही पुलिस एवं जिला प्रशासन के द्वारा बलपूर्वक हटाये जाने की व्यवस्था फ्लड-प्लेन जोन में भी कड़ाई से अनुपालन कराया जाये।
10. फ्लड-प्लेन जोन में अतिक्रमण/अवैध निर्माण हटाये जाने हेतु अपेक्षित कार्यवाही न करने पर सम्बन्धित विभाग के अधिकारियों/कर्मचारियों के विरुद्ध कठोर कार्यवाही की जाये।
11. अतिक्रमणकारियों/अवैध निर्माणकर्ता को राशनकार्ड, बिजली कनेक्शन, पानी कनेक्शन आदि राजकीय सुविधायें उपलब्ध न करायी जाये।
उक्त निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाये।

H.O/

जी०सी०अग्रवाल
मुख्य अभियन्ता(रामगंगा)

पत्रांक: 29/ /मु०अ०/रामगंगा/तदिनोंक

- उपरोक्त की प्रतिलिपि निम्नलिखित को सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित है:-
1. प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
 2. उप-सचिव, सिंचाई अनुभाग-4, उत्तर प्रदेश शासन, लखनऊ।
 3. मुख्य अभियन्ता (मध्य)स्तर-1, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
 4. मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ को उनके पत्रांक 267/मु०अ०ज०सं०/अनिम-1, दिनांक 03.09.2020 के क्रम में।
 5. जिलाधिकारी, जनपद इटावा, फिरोजाबाद।
 6. मुख्य अभियन्ता (यमुना), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, ओखला।
 7. मुख्य अभियन्ता (पश्चिम), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, मेरठ।
 8. मुख्य अभियन्ता (सोन), वाराणसी एवं मुख्य अभियन्ता (बेतवा) झांसी को मुख्य अभियन्ता (जल संसाधन) लखनऊ के पत्रांक 267/मु०अ०ज०सं०/अनिम-1, दिनांक 03.09.2020 के क्रम में इस आशय से प्रेषित है कि कृपया अपने संगठन के अंतर्गत गंगा/यमुना नदी से सम्बन्धित फ्लड प्लेन जोन का निर्धारित करने का कष्ट करें तथा वांछित सूचना नोडल अधिकारी को उपलब्ध कराने का कष्ट करें।
 9. अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, इटावा एवं कानपुर एवं अधीक्षण अभियन्ता, द्वितीय मण्डल सिंचाई कार्य, कानपुर को इस निर्देश के साथ प्रेषित है कि तत्सम्बन्धी वांछित सूचना शीघ्र
 10. अधिशासी अभियन्ता, सिंचाई निर्माण खण्ड-फिरोजाबाद, इटावा प्रखण्ड निचली गंगा नहर, इटावा, सिंचाई खण्ड, कन्नौज, फर्रुखाबाद, बैराज निर्माण खण्ड-1/2 कानपुर, सिंचाई खण्ड, फतेहपुर।

29/01/2021
(जी०सी०अग्रवाल)
मुख्य अभियन्ता(रामगंगा)

कार्यालय मुख्य अभियन्ता
(शारदा सहायक)
सिंचाई विभाग, उत्तर प्रदेश,
गंगा सिंचाई भवन, तेलीबाग,
लखनऊ

(आवरी सं)
दिनांक 2.09.22

पत्रांक:- /शा0सहा0(अनु0प्रको0)/एन0जी0टी0

दिनांक: सितम्बर 3, 2020

कार्यालय-ज्ञाप

गोमती नदी अपने उद्गम स्थल माछो टांडा के समीप स्थित गोमत ताल (फुलहार झील) जनपद बौलीमंत से निकलकर जनपद-लखीमपुर खीरी, शाहजहाँपुर, सीतापुर, लखनऊ, बाराबंकी, सुल्तानपुर एवं जौनपुर से होकर गाजीपुर, बाराणसी सीमा के निकट सैदपुर कैंथी में गंगा में मिलती है। ओ0ए0 संख्या-673/2018 में मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 20.09.2018 के क्रम में शासनादेश सं0-338/20-27-सि-4-28(रिट)2019 सिंचाई एवं जल संसाधन अनुभाग-4 दिनांक 03 फरवरी 2020 के अनुपालन में जनपद सीतापुर से बाराणसी तक गोमती नदी के दोनों किनारों से 50 मीटर तक किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधि, पटटे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों को रोकें जाने हेतु उक्त क्षेत्र को "फ्लड-प्लेन जोन" निर्धारित किया जाता है। उक्त क्षेत्र में निर्माण/अतिक्रमण को रोकें जाने हेतु सम्बन्धित द्वारा निम्नानुसार कार्यवाही की जायेगी।

1. गोमती नदी का फ्लड-प्लेन जोन-
(क)-जहाँ नदी के दोनों ओर मार्जिनल तटबंध निर्मित है ऐसे स्थानों पर दोनों तटबंधों के मध्य का क्षेत्र।
(ख)-जहाँ नदी के दोनों ओर मार्जिनल तटबंध निर्मित नहीं है ऐसे स्थानों पर नदी के किनारे से 50 मीटर तक का क्षेत्र।
2. जनपद के सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश के सम्बन्धित अधिशासी अभियन्ता द्वारा कार्य क्षेत्र के अनुसार फ्लड प्लेन जोन नक्शे पर एवं माँके पर चिन्हित कराया जायेगा।
3. फ्लड-प्लेन जोन में किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधि, पटटे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों प्रतिबन्धित रहेगी। उक्त जोन को फ्लड प्लेन जोन के रूप में ही संरक्षित किया जाय एवं पूर्व से चल रही सभी गतिविधियाँ तत्काल प्रभाव से बन्द या विस्थापित किया जायेगा।
4. ग्रामीण क्षेत्रों में एवं में चल रही गतिविधियों/नई गतिविधियों या अतिक्रमण की स्थिति में सम्बन्धित अधिशासी अभियन्ता जनपद के जिलाधिकारी के माध्यम से शासनादेशों में निहित प्राविधानों के तहत प्रभावी कार्यवाही सुनिश्चित करेंगे। शहरी क्षेत्रों में अतिक्रमण की स्थिति में सम्बन्धित नगरपालिका /अर्बन डेवलपमेन्ट विभाग/नगर निगम/विकास प्राधिकरण द्वारा प्रभावी कार्यवाही की जायेगी।
5. जनपद स्तर पर जिलाधिकारी की अध्यक्षता में फ्लड-प्लेन जोन की निगरानी के लिए प्रत्येक माह बैठक आयोजित की जायेगी। इसके लिए सम्बन्धित अधिशासी अभियन्ता, अर्बन डेवलपमेन्ट विभाग के समकक्ष अधिकारी एवं अन्य सम्बन्धित अधिकारी प्रतिभाग करेंगे तथा किसी भी प्रकार के अतिक्रमण को रोकने/हटाने के लिए प्रभावी कार्यवाही सुनिश्चित करेंगे।
6. आर0बी0ओ0 एक्ट, यू0पी0 अर्बन प्लानिंग एवं डेवलपमेन्ट एक्ट-1973 तथा इण्डस्ट्रियल डेवलपमेन्ट एक्ट-1976 के अन्तर्गत फ्लड-प्लेन जोन में किसी भी प्रकार के निर्माण कार्य हेतु कोई अनापत्ति नहीं दी जायेगी, और न ही भू-मानचित्र स्वीकृत किया जायेगा। उक्त प्रकार के अवैध निर्माण को रोकने हेतु उक्त अधिनियमों के प्राविधानों के अन्तर्गत प्रभावी कार्यवाही की जायेगी।
7. ऐसे क्षेत्र जो इस प्रस्ताव के बिन्दु संख्या-(3) एवं (6) से अछादित नहीं है, उसमें औचित्य पाये जाने पर नार्दन इण्डिया कैनल एवं ड्रेनेज एक्ट-1873 की धारा-55 के अन्तर्गत क्षेत्रों को अधिसूचित करते हुए जिलाधिकारी के माध्यम से बिन्दु संख्या-4 में उल्लिखित एजेन्सियों के द्वारा अपने-अपने कार्य क्षेत्र में अवैध निर्माण को हटाने के लिए प्रभावी कार्यवाही की जायेगी साथ ही सी0आर0पी0सी0 की सुसंगत धाराओं में भी समानान्तर कार्यवाही की जाए।

8. सम्बन्धित जिलाधिकारी द्वारा यू0पी0 पलड इमरजेन्सी पावर (एक्वीजीशन एवं रिक्वीजीशन) एक्ट 1991 का प्रभावी प्रयोग किया जाए।
9. सम्बन्धित एजेन्सियों द्वारा नदियों के पलड-प्लेन जोन में अवैध निर्माणकर्ताओं को सचेत किया जाए कि वह अपने अवैध निर्माण को तुरन्त हटा ले। यह भी स्पष्ट कर दिया जाये कि इस प्रकार के अवैध निर्माण के कारण बाढ़ से होने वाली क्षति की कोई प्रतिपूर्ति निर्माणकर्ता को नहीं की जायेगी तथा न ही पलड-प्लेन जोन में बाढ़ सुरक्षा कार्य भी नहीं कराये जायेंगे, साथ ही अवैध निर्माण से होने वाली क्षति की वसूली अवैध निर्माणकर्ताओं से की जायेगी। अवैध निर्माण/अतिक्रमण को स्वेच्छा से हटाने का प्रयास किया जाय। यदि निर्माणकर्ताओं से की जायेगी। अवैध निर्माण/अतिक्रमण को स्वेच्छा से हटाने का प्रयास किया जाय। यदि निर्माणकर्ताओं से न हटाया जाये तो उपरोक्त उपप्रस्तर (6) तथा (7) की विधिक व्यवस्थाओं के अधीन कार्यवाही की जाये। सम्बन्धित विकास प्राधिकरणों/औद्योगिक विकास प्राधिकरणों एवं नगर पालिका परिषदों द्वारा अधिनियमों में वर्णित प्राविधानों के अन्तर्गत अवैध निर्माणकारियों के विरुद्ध प्रभावी कार्यवाही की जाए।
10. पलड-प्लेन जोन की भूमि पर अवैध अतिक्रमण की स्थिति उत्पन्न होती ही जिला प्रशासन एवं पुलिस के माध्यम से पलड-प्लेन जोन में अवैध निर्माण/अतिक्रमण को नियंत्रित करने के लिए प्रभावी कार्यवाही सुनिश्चित की जायेगी।
11. पलड-प्लेन जोन में अतिक्रमण/अवैध निर्माण हटाये जाने हेतु अपेक्षित कार्यवाही न करने पर सम्बन्धित विभागों के अधिकारियों/कर्मचारियों के विरुद्ध कठोर कार्यवाही की जायेगी।
12. अतिक्रमणकारियों/अवैध निर्माणकर्ता को राशन कार्ड, बिजली कनेक्शन, पानी कनेक्शन आदि राजकीय सुविधाएँ उपलब्ध न करायी जायेगी।
उक्त निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाये।

मुख्य अभियन्ता (शारदा सहायक)

पत्रांक— 1522/शा0सह10(अनु0प्रको0)/तदिनांक—

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है—

1. प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
2. विशेष सचिव, सिंचाई अनुभाग-4, उ0प्र0 शासन, लखनऊ।
3. मुख्य अभियन्ता (मध्य), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
4. मुख्य अभियन्ता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
5. मुख्य अभियन्ता (शारदा), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, बरेली।
6. जिलाधिकारी, सीतापुर, लखनऊ, बाराबंकी, सुल्तानपुर, जौनपुर, गाजीपुर, वाराणसी।
7. अधीक्षण अभियन्ता, पंचम मण्डल सिंचाई कार्य, बरेली।
8. अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, सीतापुर।
9. अधीक्षण अभियन्ता, सप्तम/एकादशम/द्वादशम/चतुर्दशम/षोडशम/अष्टदशम मण्डल सिंचाई कार्य, लखनऊ/अयोध्या/आजमगढ़/प्रतापगढ़/प्रयागराज।
10. अधीक्षण अभियन्ता, बाढ़ प्रबन्धन सूचना प्रणाली केन्द्र, परिकल्प भवन, लखनऊ।

मुख्य अभियन्ता (शारदा सहायक)
31/9/22

कार्यालय मुख्य अभियन्ता (पूर्वी गंगा)
सिंचाई एवं जल संसाधन विभाग,
उत्तर प्रदेश, मुरादाबाद

C-871
(आगरी सं०)
दिनांक 08.09.2020

पत्रांक:

/मुअपूग/एन0जी0टी

By. No. D-619

Date-8/9/2020

दिनांक:

अगस्त 2020

-: कार्यालय-ज्ञाप :-

ओ0ए0 संख्या-673/2018 में मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 06.12.2019 में 12 नदियों को प्रदूषण मुक्त करने तथा इन नदियों के ई-फ्लो व फलड प्लेन का चिन्हीकरण किये जाने के अनुपालन में जनपद बिजनौर से जनपद कन्नौज तक रामगंगा नदी के दोनों किनारों से 100 मीटर तक किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधि, पट्टे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों को रोके जाने हेतु उक्त क्षेत्र को "नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन" निर्धारित किया जाता है। उक्त क्षेत्र में अवैध निर्माण/अतिक्रमण को रोके जाने हेतु सम्बन्धित द्वारा निम्नानुसार कार्यवाही की जायेगी:-

1. रामगंगा नदी के किनारों की गणना फलड प्लेन जोन के अनुसार ही की जायेगी। फलड जोन की परिभाषा प्रमुख अभियन्ता, सिंचाई एवं जल संसाधन विभाग, उ0प्र, लखनऊ के पत्रांक-38/काप्रअ/यूनिट-9/अनिम-3, दिनांक 15.01.2015 के अनुसार की जायेगी:-
 1. जहां नदी के दोनों ओर मार्जिनल तटबंध निर्मित है ऐसे स्थानों पर दो तटबंधों के मध्य का क्षेत्र।
 2. जहां नदी के दोनों ओर मार्जिनल तटबंध निर्मित नहीं है ऐसे स्थानों पर शहरी क्षेत्रों में 1:50 बाढ़ आवर्त का डूब क्षेत्र एवं ग्रामीण क्षेत्रों में 1:25 बाढ़ आवर्त का डूब क्षेत्र।
2. जनपद के सिंचाई एवं जल संसाधन विभाग के बाढ़ से सम्बन्धित अधिशासी अभियन्ता के द्वारा कार्य क्षेत्र के अनुसार किनारों (फलड प्लेन जोन) एवं 100 मीटर की सीमा को नक्शे पर एवं मौके पर चिह्नित कराया जाये।
3. नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधि, पट्टे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों प्रतिबन्धित रहेगी। उक्त जोन को फलड प्लेन जोन के रूप में ही संरक्षित किया जाय एवं पूर्व से चल रही सभी गतिविधियों को तत्काल प्रभाव से बन्द या विस्थापित किया जाए।
4. ग्रामीण क्षेत्रों में पूर्व में चल रही गतिविधियों/नई गतिविधियों या अतिक्रमण की स्थिति में सम्बन्धित अधिशासी अभियन्ता जनपद के जिलाधिकारी के मध्यम से शासनादेशों में निहित प्राविधानों के तहत प्रभावी कार्यवाही सुनिश्चित करेंगे। शहरी क्षेत्रों में अतिक्रमण की स्थिति में सम्बन्धित नगरपालिका/आर्बन डेवलपमेन्ट विभाग/नगर निगम/विकास प्राधिकरण द्वारा प्रभावी कार्यवाही की जाये।
5. जनपद स्तर पर नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन की निगरानी के लिए प्रत्येक माह जिलाधिकारी की अध्यक्षता में बैठक आहूत की जायेगी। इस बैठक में सम्बन्धित अधिशासी अभियन्ता प्रतिभाग करेंगे तथा किसी भी प्रकार के अतिक्रमण को रोकने/हटाने के लिए प्रभावी कार्यवाही सुनिश्चित करेंगे।
6. आर0बी0ओ0 एक्ट, यू0पी0 आर्बन प्लानिंग एवं डेवलपमेन्ट एक्ट-1973 तथा इण्डस्ट्रियल डेवलपमेन्ट एक्ट-1976 के अन्तर्गत नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में किसी भी प्रकार के निर्माण कार्य हेतु कोई अनापत्ति नहीं दी जाये और न ही भू मानचित्र स्वीकृत किया जाये। उक्त प्रकार के अवैध निर्माण को रोकने हेतु उक्त अधिनियमों के प्राविधानों के अन्तर्गत प्रभावी कार्यवाही की जाये।
7. ऐसे क्षेत्र जो इस प्रस्ताव के बिन्दु संख्या-(3) एवं (6) से अछादित नहीं है, उसमें औचित्य पाये जाने पर नार्दन इण्डिया कैनाल एवं ड्रेनेज एक्ट-1873 की धारा-55 के अन्तर्गत क्षेत्रों को अधिसूचित करते हुए जिलाधिकारी के माध्यम से बिन्दु संख्या-4 में उल्लिखित एजेन्सियों द्वारा अपने-अपने कार्य क्षेत्र में अवैध निर्माण को हटाने के लिए प्रभावी कार्यवाही की जायेगी साथ ही सी0आर0पी0सी की सुसंगत धाराओं में भी समानान्तर कार्यवाही की जाये।

Forwarding N.G.T. NGT

Page 37 of 40

EE-181.3

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18/9/20

8. जिलाधिकारी द्वारा यू0पी0 फलड इमरजेन्सी पावर (एक्वीजीशन एवं रिक्वीजीशन) एक्ट 1991 का प्रभावी प्रयोग किया जाये।
9. सम्बन्धित एजेन्सियों द्वारा नदियों के नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में अवैध निर्माणकर्ताओं को सचेत किया जाए कि वह अपने अवैध निर्माण को तुरन्त हटा ले। यह भी स्पष्ट कर दिया जाये कि इस प्रकार के अवैध निर्माण के कारण बाढ़ से होने वाली क्षति की कोई प्रतिपूर्ति नहीं की जायेगी तथा बाढ़ सुरक्षा कार्य नहीं कराये जायेंगे, साथ ही अवैध निर्माण से होने वाली क्षति की वसूली अवैध निर्माणकर्ताओं से की जायेगी। अवैध निर्माण/अतिक्रमण को स्वेच्छा से हटाने का प्रयास किया जायेगा। यदि स्वेच्छा से न हटाया जाये तो उपरोक्त उपप्रस्तर (6) तथा (7) की विधिक व्यवस्थाओं के अधीन कार्यवाही की जाये। सम्बन्धित विकास प्राधिकरणों/औद्योगिक विकास प्राधिकरणों एवं नगर पालिका परिषद द्वारा अधिनियम में वर्णित प्राविधानों के अन्तर्गत अवैध निर्माणकारियों के विरुद्ध प्रभावी कार्यवाही की जाये।
10. सम्बन्धित जनपद के वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक द्वारा सम्बन्धित थानाध्यक्षों के माध्यम से नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में अवैध निर्माण/अतिक्रमण को नियंत्रित करने के लिए प्रभावी कार्यवाही सुनिश्चित की जाये।
11. सिंचाई विभाग की भूमि पर अवैध अतिक्रमण की स्थिति उत्पन्न होते ही पुलिस एवं जिला प्रशासन के द्वारा बलपूर्वक हटाये जाने की व्यवस्था का नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में भी कड़ाई से अनुपालन कराया जाये।
12. नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में अवैध निर्माण/अतिक्रमण को हटाये जाने हेतु अपेक्षित कार्यवाही न करने पर सम्बन्धित विभागों के अधिकारियों/कर्मचारियों के विरुद्ध कठोर कार्यवाही की जाये।
13. अतिक्रमणकारियों/अवैध निर्माणकर्ता को राशनकार्ड, बिजली कनेक्शन, पानी कनेक्शन आदि की राजकीय सुविधा उपलब्ध न करायी जाये।
उक्त निर्देश तत्काल प्रभावी होंगे।

आर0पी0सिंह
मुख्य अभियन्ता (पूर्वी गंगा)

पत्रांक: 7089 /मुअपूगं/तदिनांक :- 27/8/2020

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. प्रमुख अभियन्ता एवं विभागध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
2. मुख्य अभियन्ता (रुहेलखण्ड) सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, बरेली।
3. मुख्य अभियन्ता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
4. मुख्य अभियन्ता (शारदा), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, बरेली।
5. जिलाधिकारी बिजनौर/मुरादाबाद/रामपुर/बरेली/बदायूँ।
6. वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक बिजनौर/मुरादाबाद/रामपुर/बरेली/बदायूँ।
7. अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, मुरादाबाद।
8. अधीक्षण अभियन्ता, बाढ़ कार्य मण्डल, बरेली।
9. अधिशासी अभियन्ता, अफजलगढ़ सिंचाई खण्ड, धामपुर/रामपुर नहर खण्ड, रामपुर/सिंचाई खण्ड, मुरादाबाद एवं बाढ़ खण्ड, मुरादाबाद।
10. अधिशासी अभियन्ता, बाढ़ खण्ड, बरेली/बदायूँ।

S.Bo-788

27/8/2020

(आर0पी0सिंह)

मुख्य अभियन्ता (पूर्वी गंगा)

27/8/2020

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8/9/2020

C-190
By. No. D-
Date- 09/3/2021
PPC-1/Casg

**कार्यालय मुख्य अभियंता (बेतवा),
सिंचाई एवं जल संसाधन विभाग, उ०प्र०, झांसी।**

पत्रांक :- /मु०अ०ब०/

दिनांक, झांसी 01 मार्च /2021

कार्यालय-झाप

मा० राष्ट्रीय अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-673/2018 में पारित आदेश के अनुपालन में मुख्य अभियंता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ के पत्रांक-267/मु०अ०ज०स०/अनिमं-1, दिनांक 03.09.2020 द्वारा दिये गये निर्देशानुसार संगठन के अन्तर्गत पड़ने वाली बेतवा नदी (जनपद-ललितपुर से जनपद-झांसी एवं जनपद-जालौन से जनपद-हमीरपुर), जो मानसून काल में बहती है, के दोनों किनारों से 100-100 मीटर की दूरी तक किसी भी प्रकार के निर्माण, अतिक्रमण, व्यावसायिक गतिविधि, पट्टे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों को रोके जाने हेतु इस संगठन के कार्यक्षेत्र में बेतवा नदी पर जनपद-ललितपुर, जनपद-झांसी, जनपद-जालौन एवं जनपद-हमीरपुर हैं। अतः संगठन के अन्तर्गत उक्त क्षेत्र को "फ्लड-प्लेन जोन" निर्धारित किया जाता है। संगठन के अन्तर्गत पड़ने वाले उक्त क्षेत्र में निर्माण/अतिक्रमण को रोके जाने से सम्बन्धित निम्नानुसार कार्यवाही की जायेगी :-

- 1- बेतवा नदी-जनपद-ललितपुर, जनपद-झांसी, जनपद-जालौन एवं जनपद-हमीरपुर।
 - (क) जहाँ नदी के दोनों ओर मार्जिनल तटबंध निर्मित है, ऐसे स्थानों पर दोनों तटबंधों के मध्य का क्षेत्र।
 - (ख) जहाँ नदी के दोनों ओर मार्जिनल तटबंध निर्मित नहीं है, ऐसे स्थानों पर नदी के किनारे से 100 मीटर तक का क्षेत्र।
- 2- जनपद के सिंचाई विभाग, उ०प्र० के सम्बन्धित अधिशासी अभियंता द्वारा कार्यक्षेत्र के अनुसार फ्लड प्लेन जोन नक्शे पर एवं मौके पर चिह्नित कराया जाये।
 1. संगठन के अन्तर्गत फ्लड-प्लेन जोन में बेतवा नदी जनपद-ललितपुर, जनपद-झांसी, जनपद-जालौन एवं जनपद-हमीरपुर में पड़ती है, जो मानसून काल में बहती है, के दोनों किनारों से 100-100 मीटर की दूरी तक किसी भी प्रकार के निर्माण, अतिक्रमण, व्यावसायिक गतिविधि, पट्टे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियाँ प्रतिबन्धित रहेगी। उक्त जोन को फ्लड जोन के रूप में ही संरक्षित किया जाये एवं पूर्व से ही चल रही गतिविधियाँ तत्काल प्रभाव से बन्द व विस्थापित किया जाए।
 2. ग्रामीण क्षेत्रों में पूर्व में चल रही गतिविधियों/नई गतिविधियों या अतिक्रमण की स्थिति में सम्बन्धित अधिशासी अभियंता जनपद के जिलाधिकारी के माध्यम से शासनादेशों में निहित प्राविधानों के तहत प्रभावी कार्यवाही सुनिश्चित करेंगे। शहरी क्षेत्रों अतिक्रमण की स्थिति में सम्बन्धित नगर पालिका/अर्बन डेवलपमेंट विभाग/नगर निगम/विकास प्राधिकरण द्वारा प्रभावी कार्यवाही की जायेगी।
 3. जनपद स्तर पर जिलाधिकारी की अध्यक्षता में फ्लड जोन की निगरानी के लिए प्रत्येक माह बैठक आहूत की जायेगी। इसके लिए सम्बन्धित अधिशासी अभियंता, अर्बन डेवलपमेंट विभाग के समकक्ष अधिकारी एवं अन्य सम्बन्धित अधिकारी प्रतिभाग करेंगे तथा किसी भी प्रकार के अतिक्रमण को रोकने/हटाने के लिए प्रभावी कार्यवाही सुनिश्चित करेंगे।
 4. आर०बी०ओ० एक्ट, यू०पी० अर्बन प्लानिंग एवं डेवलपमेंट एक्ट-1973 तथा इण्डस्ट्रियल डेवलपमेंट एक्ट-1976 के अन्तर्गत फ्लड-प्लेन जोन में किसी भी प्रकार के निर्माण कार्य हेतु कोई अनापत्ति नहीं दी जायेगी और न ही भू-मानचित्र स्वीकृत किया जायेगा। उक्त प्रकार के अवैध निर्माण को रोकने हेतु उक्त अधिनियमों के प्राविधानों के अन्तर्गत प्रभावी कार्यवाही की जायेगी।
 5. ऐसे क्षेत्र जो इस प्रस्ताव के बिन्दु संख्या-03 एवं 06 से आच्छादित नहीं हैं, उसमें औचित्य पाये जाने पर नार्दन इण्डिया कैनल एवं ड्रेनेज एक्ट 1873 की धारा-55 के अन्तर्गत क्षेत्रों को अधिसूचित करते हुए जिलाधिकारी के माध्यम से बिन्दु संख्या-4 में उल्लिखित एजेन्सियों के

- द्वारा अपने-अपने कार्यक्षेत्र में अवैध निर्माण को हटाने के लिए प्रभावी कार्यवाही की जायेगी, साथ ही सी0आर0पी0सी0 की धाराओं में भी समानान्तर कार्यवाही की जाये।
- जिलाधिकारी द्वारा यू0पी0 पलड इमरजेन्सी पावर (एक्वीजीशन एवं रिक्वीजीशन) एक्ट 1991 का प्रभावी प्रयोग किया जाये।
 - सम्बन्धित एजेन्सियों द्वारा नदियों के पलड-प्लेन जोन में अवैध निर्माणकर्ताओं को सचेत किया जाये कि वह अपने अवैध निर्माण को तुरन्त हटा लें। यह भी स्पष्ट कर दिया जाये कि इस प्रकार के अवैध निर्माण के कारण बाढ़ से होने वाली क्षति की कोई प्रतिपूर्ति नहीं की जायेगी तथा बाढ़ सुरक्षा कार्य नहीं कराये जायेंगे, साथ ही अवैध निर्माण से होने वाली क्षति की यसूली अवैध निर्माणकर्ताओं से की जायेगी। अवैध निर्माण/अतिक्रमण को स्वेच्छा से हटाने का प्रयास किया जाये। यदि स्वेच्छा से न हटाया जाये तो उपरोक्त उप प्रस्तर 06 तथा 07 में उल्लिखित विधिक व्यवस्थाओं के अधीन कार्यवाही की जाये। सम्बन्धित विकास प्राधिकरणों/औद्योगिक विकास प्राधिकरणों एवं नगर पालिका परिषदों द्वारा अधिनियमों में वर्णित प्रावधानों के अन्तर्गत अवैध निर्माणकारियों में विरुद्ध प्रभावी कार्यवाही की जाए।
 - सम्बन्धित जनपद के वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक द्वारा सम्बन्धित थानाध्यक्षों के माध्यम से पलड-प्लेन जोन में अवैध निर्माण/अतिक्रमण को नियंत्रित करने के लिए प्रभावी कार्यवाही सुनिश्चित की जाये।
 - सिंचाई विभाग की भूमि पर अवैध अतिक्रमण की स्थिति उत्पन्न होते ही पुलिस एवं जिला प्रशासन के द्वारा बलपूर्वक हटाये जाने की व्यवस्था पलड-प्लेन जोन में भी कड़ाई से अनुपालन कराया जाये।
 - पलड-प्लेन जोन में अतिक्रमण/अवैध निर्माण हटाये जाने हेतु अपेक्षित कार्यवाही न करने पर सम्बन्धित विभाग के अधिकारियों/कर्मचारियों के विरुद्ध कठोर कार्यवाही की जाये।
 - अतिक्रमणकारियों/अवैध निर्माणकर्ता को राशनकार्ड, बिजली कनेक्शन, पानी कनेक्शन आदि राजकीय सुविधायें उपलब्ध न करायी जाये।

(महेश्वरी प्रसाद)
मुख्य अभियन्ता (बेतवा)

पत्रांक :- 2660 / मु0अ0बे0 / प्रखण्ड तदिनांक

उपरोक्त की प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- प्रमुख अभियन्ता, सिंचाई एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश लखनऊ।
- उप-सचिव, सिंचाई अनुभाग-4, उत्तर प्रदेश शासन, लखनऊ।
- मुख्य अभियन्ता (दक्षिण) स्तर-1, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश लखनऊ।
- मुख्य अभियन्ता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश लखनऊ को उनके पत्रांक-267 / मु0अ0जं0स0 / अनिमं-1, दिनांक 03.09.2020 के क्रम में।
- जिलाधिकारी, जनपद-ललितपुर, जनपद-झांसी, जनपद-जालौन एवं जनपद-हमीरपुर।
- मुख्य अभियन्ता (यमुना), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, ओखला।
- मुख्य अभियन्ता (पश्चिम), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, मेरठ।
- अधीक्षण अभियन्ता, चतुर्थ मण्डल, सिंचाई कार्य, झांसी को इस निर्देश के साथ प्रेषित है कि तत्सम्बन्धी वांछित सूचना शीघ्र।

अधिशाली अभियन्ता, झांसी प्रखण्ड बेतवा नहर, झांसी/माताटीला बांध प्रखण्ड, झांसी/बेतवा नहर प्रखण्ड-प्रथम/द्वितीय, उरई।

(महेश्वरी प्रसाद)
मुख्य अभियन्ता (बेतवा)

मुख्य अभियन्ता
(जल संसाधन)

कार्यालय मुख्य अभियन्ता(गण्डक)
सिंचाई एवं जल संसाधन विभाग,
उत्तर प्रदेश, गोरखपुर।

Op. No. D
Date ---

पत्रांक: /मुअगो/एनओजीटी/

दिनांक 11/11/2020

कार्यालय-ज्ञाप

ओओ संख्या-673/2018 में माओ राष्ट्रीय हरित अधिग्रहण द्वारा पारित आदेश दिनांक 06.12.2019 में 12 नदियों को प्रदूषण मुक्त करने तथा इन नदियों के ई-प्लो व पलड प्लेन का चिन्हीकरण किये जाने के अनुपालन में जनपद गोरखपुर से जनपद देवरिया तक घाघरा नदी के दोनों किनारों (स्थान बड़हलगंज से देवरिया तक) से 100 मीटर तक किसी भी प्रकार का निर्माण/अतिक्रमण व्यवसायिक गतिविधि/पट्टे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों को रोके जाने हेतु उक्त क्षेत्र को "नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन" निर्धारित किया जाता है उक्त क्षेत्र में अवैध निर्माण/अतिक्रमण को रोके जाने हेतु सम्बन्धित द्वारा निम्नानुसार कार्यवाही की जायेगी।

1. घाघरा नदी के किनारों की गणना पलड प्लेन जोन के अनुसार ही की जायेगी। पलड जोन की परिभाषा प्रमुख अभियन्ता, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश लखनऊ के पत्रांक-38/काओप्रओ/यूनिट-9/अनिम-3/दिनांक 15.01.2015 के अनुसार की जायेगी :-

- (i) जहाँ नदी के दोनों ओर मार्जिनल तटबन्ध निर्मित हैं ऐसे स्थानों पर दो तटबन्धों के मध्य का क्षेत्र।
- (ii) जहाँ नदी के दोनों ओर मार्जिनल तटबन्ध निर्मित नहीं हैं ऐसे स्थानों पर शहरी क्षेत्रों में 1:50 बाढ़ आवर्त का डूब क्षेत्र एवं ग्रामीण क्षेत्र में 1:25 बाढ़ आवर्त का डूब क्षेत्र।

2. जनपद के सिंचाई एवं जल संसाधन विभाग, के बाढ़ से सम्बन्धित अधिशासी अभियन्ता के द्वारा कार्यक्षेत्र के अनुसार किनारों (पलड प्लेन जोन) एवं 100 मीटर की सीमा को नक्शे पर एवं मौके पर चिन्हित कराया जाये।

3. नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में किसी भी प्रकार का निर्माण/अतिक्रमण व्यवसायिक गतिविधि, पट्टे नीलामी/प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों प्रतिबन्धित रहेंगी उक्त जोन को पलड प्लेन जोन के रूप में संरक्षित किया जाय एवं पूर्व से चल रही सभी गतिविधियों को तत्काल प्रभाव से बन्द या विस्थापित किया जाये।

4. ग्रामीण क्षेत्रों में पूर्व में चल रही गतिविधियों, नई गतिविधियों या अतिक्रमण की स्थिति में सम्बन्धित अधिशासी अभियन्ता, जनपद के जिलाधिकारी के माध्यम से शासनादेशों में निहित प्राविधानों के तहत प्रभावी कार्यवाही सुनिश्चित करेंगे। शहरी क्षेत्रों में अतिक्रमण की स्थिति में सम्बन्धित नगर पालिका, आर्बन डेवलपमेन्ट विभाग/नगर निगम/विकास प्राधिकरण द्वारा प्रभावी कार्यवाही की जाये।

5. जनपद स्तर पर नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन की निगरानी के लिए प्रत्येक माह जिलाधिकारी की अध्यक्षता में बैठक आहूत की जायेगी। इस बैठक में सम्बन्धित अधिशासी अभियन्ता प्रतिभाग करेंगे तथा किसी भी प्रकार के अतिक्रमण को रोकने/हटाने के लिए प्रभावी कार्यवाही सुनिश्चित करेंगे।

6. आरओबीओ एक्ट, यूओपीओ आर्बन प्लानिंग एवं डेवलपमेन्ट एक्ट 1973 तथा इण्डस्ट्रीयल डेवलपमेन्ट एक्ट सन् 1976 के अन्तर्गत नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में किसी भी प्रकार के निर्माण कार्य हेतु कोई अनापत्ति नहीं दी जाये और न ही भू-मानचित्र स्वीकृत किया जाये। उक्त प्रकार के अवैध निर्माण को रोकने हेतु उक्त अधिनियमों के प्राविधानों के अन्तर्गत प्रभावी कार्यवाही की जाये।

7. ऐसे क्षेत्र जो इस प्रस्ताव के बिन्दु संख्या-(3) एवं (6) से आच्छादित नहीं हैं, उसमें औचित्य पाये जाने पर नार्दन इण्डिया कैनाल एवं ड्रेनेज एक्ट-1873 की धारा-55 के अन्तर्गत क्षेत्रों को अधिसूचित करते हुए जिलाधिकारी के माध्यम से बिन्दु संख्या-4 में उल्लिखित एजेन्सियों द्वारा अपने-अपने कार्यक्षेत्र में अवैध निर्माण को हटाने के लिए प्रभावी कार्यवाही की जायेगी साथी ही सीओआरओसीओ की सुसंगत धाराओं में भी समानान्तर कार्यवाही की जायेगी।

8. जिलाधिकारी द्वारा यूओपीओ पलड इमरजेन्सी पावर (एक्वीजीशन एवं रिक्वीजीशन) एक्ट 1991 का प्रभावी प्रयोग किया जाये।

Page 145

9. सम्बन्धित एजेंसियों द्वारा नदियों के नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में अवैध निर्माणकर्ताओं को सचेत किया जाए कि यह अपने अवैध निर्माण को तुरन्त हटा लें। यह भी स्पष्ट कर दिया जाये कि इस प्रकार के अवैध निर्माण के कारण बाढ़ से होने वाली क्षति की कोई प्रतिपूर्ति नहीं की जायेगी तथा बाढ़ सुरक्षा कार्य नहीं कराये जायेंगे, साथ ही अवैध निर्माण से होने वाली क्षति की वसूली अवैध निर्माणकर्ताओं से की जायेगी। अवैध निर्माण/अतिक्रमण को स्वेच्छा से हटाने का कार्य किया जायेगा। यदि स्वेच्छा से न हटाया जाये तो उपरोक्त उपप्रस्तर (6) तथा (7) की विधिक व्यवस्थाओं के अधीन कार्यवाही की जाये। सम्बन्धित विकास प्राधिकरणों/औद्योगिक विकास प्राधिकरणों एवं नगर पालिका परिषद द्वारा अधिनियम में वर्णित प्राधिकरणों के अन्तर्गत अवैध निर्माणकारियों के विरुद्ध प्रभावी कार्यवाही की जाये।

10. सम्बन्धित जनपद के वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक द्वारा सम्बन्धित थानाध्यक्षों के माध्यम से नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में अवैध निर्माण/अतिक्रमण को नियंत्रित करने के लिए प्रभावी कार्यवाही सुनिश्चित की जाये।

11. सिंचाई विभाग की भूमि पर अवैध अतिक्रमण की स्थिति उत्पन्न होते ही पुलिस एवं जिला प्रशासन द्वारा बलपूर्वक हटाये जाने की व्यवस्था का नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में भी कड़ाई से अनुपालन कराया जाये।

12. नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में अवैध निर्माण/अतिक्रमण को हटाये जाने हेतु अपेक्षित कार्यवाही न करने पर सम्बन्धित विभागों के अधिकारियों/कर्मचारियों के विरुद्ध कठोर कार्यवाही की जाये।

13. अतिक्रमणकारियों/अवैध निर्माणकर्ता को राशन कार्ड, बिजली कनेक्शन, पानी कनेक्शन आदि की राजकीय सुविधा उपलब्ध न करायी जाये।

उक्त निर्देश तत्काल प्रभावी होंगे।

1 P D-3 L.S.O.

11/11/20

24-11-20

(आलोक जैन)

मुख्य अभियन्ता(गण्डक)

पत्रांक:- 6168 / मुअगो/तदिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
2. मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
3. जिलाधिकारी गोरखपुर/देवरिया/कुशीनगर/महाराजगंज/बलिया/मऊ/आजमगढ़/सिद्धार्थनगर/बस्ती/बलरामपुर संतकबीरनगर।
4. वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक, गोरखपुर/देवरिया/कुशीनगर/महाराजगंज/बलिया/मऊ/आजमगढ़ सिद्धार्थनगर/बस्ती/बलरामपुर/संतकबीरनगर।
5. अधीक्षण अभियन्ता, गण्डक सिंचाई कार्य मण्डल-प्रथम, गोरखपुर।
6. अधीक्षण अभियन्ता, गण्डक सिंचाई कार्य मण्डल-द्वितीय, गोरखपुर।
7. अधीक्षण अभियन्ता, गण्डक बाढ़ मण्डल, गोरखपुर।
8. अधीक्षण अभियन्ता, गण्डक बाढ़ मण्डल, बस्ती।
9. अधीक्षण अभियन्ता, ड्रेनेज मण्डल, बलिया।
10. अधिशासी अभियन्ता, सिंचाई खण्ड, गोरखपुर/बाढ़ खण्ड-2 गोरखपुर/सिंचाई खण्ड-2 कुशीनगर/सिंचाई खण्ड, कुशीनगर/सिंचाई खण्ड-प्रथम, महाराजगंज/सिंचाई खण्ड-2, देवरिया/बाढ़ खण्ड, कुशीनगर/सिंचाई खण्ड-2, महाराजगंज/ड्रेनेज खण्ड, गोरखपुर/बाढ़ खण्ड, गोरखपुर/ड्रेनेज खण्ड-2, संतकबीरनगर/बाढ़ कार्य खण्ड, देवरिया/ड्रेनेज खण्ड, सिद्धार्थनगर/सिंचाई निर्माण खण्ड, सिद्धार्थनगर/बाढ़ कार्य खण्ड-प्रथम, बस्ती/सिंचाई खण्ड, मऊ/बाढ़ खण्ड, बलिया/सिंचाई खण्ड, प्रथम, बलिया/बाढ़ खण्ड, आजमगढ़/बाढ़ खण्ड-बलरामपुर।

(आलोक जैन) 11-11-20

मुख्य अभियन्ता(गण्डक)

11/11/2020

C-812
Dr. No. D-
Date --- 19/11

**कार्यालय मुख्य अभियन्ता(गण्डक)
सिंचाई एवं जल संसाधन विभाग,
उत्तर प्रदेश, गोरखपुर।**

पत्रांक: /मुअगो/एन0जी0टी0/

दिनांक 11/11/2020

कार्यालय-झाप

ओ0ए0 संख्या-673/2018 में मा0 राष्ट्रीय हरित अधिग्रहण द्वारा पारित आदेश दिनांक 06.12.2019 में 12 नदियों को प्रदूषण मुक्त करने तथा इन नदियों के ई-फ्लो व फ्लड प्लेन का चिन्हीकरण किये जाने के अनुपालन में जनपद गोरखपुर में राप्ती नदी के दोनों किनारे (स्थान डोगिनगढ़ से राजघाट तक) से 100 मी0 तक किसी भी प्रकार का निर्माण/अतिक्रमण व्यवसायिक गतिविधि/पट्टे नीलामी, प्रदूषण करने वाली गतिविधियाँ एवं सभी गतिविधियों को रोकें जाने हेतु उक्त क्षेत्र को "नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन" निर्धारित किया जाता है उक्त क्षेत्र में अवैध निर्माण/अतिक्रमण को रोकें जाने हेतु सम्बन्धित द्वारा निम्नानुसार कार्यवाही की जायेगी।

1. राप्ती नदी के किनारों की गणना फ्लड प्लेन जोन के अनुसार ही की जायेगी। फ्लड जोन की परिमाणा प्रमुख अभियन्ता, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश लखनऊ के पत्रांक-38/का0प्र0अ0/यूनिट-9/अनिम-3/दिनांक 15.01.2015 के अनुसार की जायेगी :-
 - (i) जहाँ नदी के दोनों ओर मार्जिनल टटबन्ध निर्मित हैं ऐसे स्थानों पर दो तटबन्धों के मध्य का क्षेत्र।
 - (ii) जहाँ नदी के दोनों ओर मार्जिनल टटबन्ध निर्मित नहीं हैं ऐसे स्थानों पर शहरी क्षेत्रों में 1:50 बाढ़ आवर्त का डूब क्षेत्र एवं ग्रामीण क्षेत्र में 1:25 बाढ़ आवर्त का डूब क्षेत्र।
2. जनपद के सिंचाई एवं जल संसाधन विभाग, के बाढ़ से सम्बन्धित अधिशासी अभियन्ता के द्वारा कार्यक्षेत्र के अनुसार किनारों (फ्लड प्लेन जोन) एवं 100 मीटर की सीमा को नक्शे पर एवं मौके पर चिन्हित कराया जाये।
3. नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में किसी भी प्रकार का निर्माण/अतिक्रमण व्यवसायिक गतिविधि, पट्टे नीलामी/प्रदूषण करने वाली गतिविधियाँ एवं सभी गतिविधियाँ प्रतिबन्धित रहेंगी उक्त जोन को फ्लड प्लेन जोन के रूप में संरक्षित किया जाय एवं पूर्व से चल रही सभी गतिविधियों को तत्काल प्रभाव से बन्द या विस्थापित किया जाये।
4. ग्रामीण क्षेत्रों में पूर्व में चल रही गतिविधियों, नई गतिविधियों या अतिक्रमण की स्थिति में सम्बन्धित अधिशासी अभियन्ता, जनपद के जिलाधिकारी के माध्यम से शासनादेशों में निहित प्राविधानों के तहत प्रभावी कार्यवाही सुनिश्चित करेंगे। शहरी क्षेत्रों में अतिक्रमण की स्थिति में सम्बन्धित नगर पालिका, आर्बन डेवलपमेन्ट विभाग/नगर निगम/विकास प्राधिकरण द्वारा प्रभावी कार्यवाही की जाये।
5. जनपद स्तर पर नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन की निगरानी के लिए प्रत्येक माह जिलाधिकारी की अध्यक्षता में बैठक आहूत की जायेगी। इस बैठक में सम्बन्धित अधिशासी अभियन्ता प्रतिभाग करेंगे तथा किसी भी प्रकार के अतिक्रमण को रोकने/हटाने के लिए प्रभावी कार्यवाही सुनिश्चित करेंगे।
6. आर0बी0ओ0 एक्ट, यू0पी0 अर्बन प्लानिंग एवं डेवलपमेन्ट एक्ट 1973 तथा इण्डस्ट्रीयल डेवलपमेन्ट एक्ट सन् 1976 के अन्तर्गत नो डेवलपमेन्ट/नो कन्स्ट्रक्शन जोन में किसी भी प्रकार के निर्माण कार्य हेतु कोई अनापत्ति नहीं दी जाये और न ही भू-मानचित्र स्वीकृत किया जाये। उक्त प्रकार के अवैध निर्माण को रोकने हेतु उक्त अधिनियमों के प्राविधानों के अन्तर्गत प्रभावी कार्यवाही की जाये।
7. ऐसे क्षेत्र जो इस प्रस्ताव के बिन्दु संख्या-(3) एवं (6) से आच्छादित नहीं हैं, उसमें औचित्य पाये जाने पर नार्दन इण्डिया कैनाल एवं ड्रेनेज एक्ट-1873 की धारा-55 के अन्तर्गत क्षेत्रों को अधिसूचित करते हुए जिलाधिकारी के माध्यम से बिन्दु संख्या-4 में उल्लिखित एजेन्सियों द्वारा अपने-अपने कार्यक्षेत्र में अवैध निर्माण को हटाने के लिए प्रभावी कार्यवाही की जायेगी साथी ही सी0आर0पी0सी0 की सुसंगत धाराओं में भी समानान्तर कार्यवाही की जायेगी।
8. जिलाधिकारी द्वारा यू0पी0 फ्लड इमरजेन्सी पावर (एक्वीजीशन एवं रिक्वीजीशन) एक्ट 1991 का प्रभावी प्रयोग किया जाये।

9. सम्बन्धित एजेन्सियों द्वारा नदियों के नो डेवलपमेंट/नो कन्स्ट्रक्शन जोन में अवैध निर्माणकर्ताओं को सचेत किया जाए कि वह अपने अवैध निर्माण को तुरन्त हटा लें। यह भी स्पष्ट कर दिया जाये कि इस प्रकार के अवैध निर्माण के कारण बाढ़ से होने वाली क्षति की कोई प्रतिपूर्ति नहीं की जायेगी तथा बाढ़ सुरक्षा कार्य नहीं कराये जायेंगे, साथ ही अवैध निर्माण से होने वाली क्षति की वसूली अवैध निर्माणकर्ताओं से की जायेगी। अवैध निर्माण/अतिक्रमण को स्वेच्छा से हटाने का कार्य किया जायेगा। यदि स्वेच्छा से न हटाया जाये तो उपरोक्त उपप्रस्तर (6) तथा (7) की विधिक व्यवस्थाओं के अधीन कार्यवाही की जाये। सम्बन्धित विकास प्राधिकरणों/औद्योगिक विकास प्राधिकरणों एवं नगर पालिका परिषद द्वारा अधिनियम में वर्णित प्राविधानों के अन्तर्गत अवैध निर्माणकारियों के विरुद्ध प्रभावी कार्यवाही की जाये।
10. सम्बन्धित जनपद के वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक द्वारा सम्बन्धित थानाध्यक्षों के माध्यम से नो डेवलपमेंट/नो कन्स्ट्रक्शन जोन में अवैध निर्माण/अतिक्रमण को नियंत्रित करने के लिए प्रभावी कार्यवाही सुनिश्चित की जाये।
11. सिंचाई विभाग की भूमि पर अवैध अतिक्रमण की स्थिति उत्पन्न होते ही पुलिस एवं जिला प्रशासन द्वारा बलपूर्वक हटाये जाने की व्यवस्था का नो डेवलपमेंट/नो कन्स्ट्रक्शन जोन में भी कड़ाई से अनुपालन कराया जाये।
12. नो डेवलपमेंट/नो कन्स्ट्रक्शन जोन में अवैध निर्माण/अतिक्रमण को हटाये जाने हेतु अपेक्षित कार्यवाही न करने पर सम्बन्धित विभागों के अधिकारियों/कर्मचारियों के विरुद्ध कठोर कार्यवाही की जाये।
13. अतिक्रमणकारियों/अवैध निर्माणकर्ता को राशन कार्ड, बिजली कनेक्शन, पानी कनेक्शन आदि की राजकीय सुविधा उपलब्ध न करायी जाये।

उक्त निर्देश तत्काल प्रभावी होंगे।

(आलोक जैन)
मुख्य अभियन्ता(गण्डक)

पत्रांक:- 6169 /मुअगो/तदिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
2. मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
3. जिलाधिकारी गोरखपुर/देवरिया/कुशीनगर/महाराजगंज/बलिया/मऊ/आजमगढ़/सिद्धार्थनगर/बस्ती/बलरामपुर संतकबीरनगर।
4. वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक, गोरखपुर/देवरिया/कुशीनगर/महाराजगंज/बलिया/मऊ/आजमगढ़/सिद्धार्थनगर/बस्ती/बलरामपुर/संतकबीरनगर।
5. अधीक्षण अभियन्ता, गण्डक सिंचाई कार्य मण्डल-प्रथम, गोरखपुर।
6. अधीक्षण अभियन्ता, गण्डक सिंचाई कार्य मण्डल-द्वितीय, गोरखपुर।
7. अधीक्षण अभियन्ता, गण्डक बाढ़ मण्डल, गोरखपुर।
8. अधीक्षण अभियन्ता, गण्डक बाढ़ मण्डल, बस्ती।
9. अधीक्षण अभियन्ता, ड्रेनेज मण्डल, बलिया।
10. अधिशासी अभियन्ता, सिंचाई खण्ड, गोरखपुर/बाढ़ खण्ड-2 गोरखपुर/सिंचाई खण्ड-2 कुशीनगर/सिंचाई खण्ड, कुशीनगर/सिंचाई खण्ड-प्रथम, महाराजगंज/सिंचाई खण्ड-2, देवरिया/बाढ़ खण्ड, कुशीनगर/सिंचाई खण्ड-2, कुशीनगर/सिंचाई खण्ड-प्रथम, गोरखपुर/बाढ़ खण्ड, गोरखपुर/ड्रेनेज खण्ड-2, संतकबीरनगर/बाढ़ कार्य खण्ड, महाराजगंज/ड्रेनेज खण्ड, गोरखपुर/बाढ़ खण्ड, गोरखपुर/ड्रेनेज खण्ड-2, संतकबीरनगर/बाढ़ कार्य खण्ड, देवरिया/ड्रेनेज खण्ड, सिद्धार्थनगर/सिंचाई निर्माण खण्ड, सिद्धार्थनगर/बाढ़ कार्य खण्ड-प्रथम, बस्ती/सिंचाई खण्ड, मऊ/बाढ़ खण्ड, बलिया/सिंचाई खण्ड, प्रथम, बलिया/बाढ़ खण्ड, आजमगढ़/बाढ़ खण्ड-बलरामपुर।

(आलोक जैन) 11.11.20
मुख्य अभियन्ता(गण्डक)
11/11/2020

विशेषज्ञता
5975 / सामान्य
डा० संख्या
प्रमुख अधिकारी
दिनांक 8/9/22

कार्यालय मुख्य अभियन्ता
(शारदा सहायक)
सिंचाई विभाग, उत्तर प्रदेश,
गंगा सिंचाई भवन, तेलीबाग,
लखनऊ

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दिनांक 30/6/20

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14/9/2020

पत्रांक:- / शा०सहा०(अनु०प्रको०)/ एन०जी०टी०

दिनांक: सितम्बर: 3, 2020

कार्यालय-ज्ञाप

सई नदी अपने उद्गम स्थल जनपद हरदोई से निकलकर जनपद-उन्नाव, लखनऊ, रायबरेली, प्रतापगढ़ एवं जौनपुर से होकर बहती है। ओ०ए० संख्या-673/2018 में मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 20.09.2018 के क्रम में शासनादेश सं०-338/20-27-सिं-4-26(रिट)2019 सिंचाई एवं जल संसाधन अनुभाग-4 दिनांक 03 फरवरी 2020 के अनुपालन में जनपद उन्नाव से जौनपुर तक सई नदी के दोनों किनारों से 50 मीटर तक किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधि, पटटे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों को रोके जाने हेतु उक्त क्षेत्र को "फ्लड-प्लेन जोन" निर्धारित किया जाता है। उक्त क्षेत्र में निर्माण/अतिक्रमण को रोके जाने हेतु सम्बन्धित द्वारा निम्नानुसार कार्यवाही की जायेगी।

1. सई नदी का फ्लड-प्लेन जोन:-

(क)-जहाँ नदी के दोनों ओर मार्जिनल तटबंध निर्मित है ऐसे स्थानों पर दोनों तटबंधों के मध्य का क्षेत्र।

(ख)-जहाँ नदी के दोनों ओर मार्जिनल तटबंध निर्मित नहीं है ऐसे स्थानों पर नदी के किनारे से 50 मीटर तक का क्षेत्र।

- जनपद के सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश के सम्बन्धित अधिशासी अभियन्ता द्वारा कार्य क्षेत्र के अनुसार फ्लड प्लेन जोन नक्शे पर एवं मॉकेल पर चिह्नित कराया जायेगा।
- फ्लड-प्लेन जोन में किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधि, पटटे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों प्रतिबन्धित रहेगी। उक्त जोन को फ्लड प्लेन जोन के रूप में ही संरक्षित किया जाय एवं पूर्व से चल रही सभी गतिविधियां तत्काल प्रभाव से बन्द या विस्थापित किया जायेगा।
- ग्रामीण क्षेत्रों में पूर्व में चल रही गतिविधियों/नई गतिविधियों या अतिक्रमण की स्थिति में सम्बन्धित अधिशासी अभियन्ता जनपद के जिलाधिकारी के माध्यम से शासनादेशों में निहित प्राविधानों के तहत प्रभावी कार्यवाही सुनिश्चित करेंगे। शहरी क्षेत्रों में अतिक्रमण की स्थिति में सम्बन्धित नगरपालिका /अर्बन डेवलपमेन्ट विभाग/नगर निगम/विकास प्राधिकरण द्वारा प्रभावी कार्यवाही की जायेगी।
- जनपद स्तर पर जिलाधिकारी की अध्यक्षता में फ्लड-प्लेन जोन की निगरानी के लिए प्रत्येक माह बैठक आहूत की जायेगी। इसके लिए सम्बन्धित अधिशासी अभियन्ता, अर्बन डेवलपमेन्ट विभाग के समक्ष अधिकारी एवं अन्य सम्बन्धित अधिकारी प्रतिभाग करेंगे तथा किसी भी प्रकार के अतिक्रमण को रोकने/हटाने के लिए प्रभावी कार्यवाही सुनिश्चित करेंगे।
- आर०बी०ओ० एक्ट, यू०पी० अर्बन प्लानिंग एवं डेवलपमेन्ट एक्ट-1973 तथा इण्डस्ट्रियल डेवलपमेन्ट एक्ट-1976 के अन्तर्गत फ्लड-प्लेन जोन में किसी भी प्रकार के निर्माण कार्य हेतु कोई अनापत्ति नहीं दी जायेगी, और न ही भू-मानचित्र स्वीकृत किया जायेगा। उक्त प्रकार के अवैध निर्माण को रोकने हेतु उक्त अधिनियमों के प्राविधानों के अन्तर्गत प्रभावी कार्यवाही की जायेगी।
- ऐसे क्षेत्र जो इस प्रस्ताव के बिन्दु संख्या-(3) एवं (6) से अच्छादित नहीं हैं, उसमें औचित्य पाये जाने पर नार्दन इण्डिया कैनल एवं ड्रेनेज एक्ट-1973 की धारा-55 के अन्तर्गत क्षेत्रों को अधिसूचित करते हुए जिलाधिकारी के माध्यम से बिन्दु संख्या-4 में उल्लिखित एजेन्सियों के द्वारा अपने-अपने कार्य क्षेत्र में अवैध निर्माण को हटाने के लिए प्रभावी कार्यवाही की जायेगी साथ ही सी०आर०पी०सी० की सुसंगत धाराओं में भी समानान्तर कार्यवाही की जाए।

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8. सम्बन्धित जिलाधिकारी द्वारा यू0पी0 पलड इमरजेन्सी पावर (एक्वीजीशन एवं रिक्वीजीशन) एक्ट 1991 का प्रभावी प्रयोग किया जाए।
9. सम्बन्धित एजेन्सियों द्वारा नदियों के पलड-प्लेन जोन में अवैध निर्माणकर्ताओं को सचेत किया जाए कि वह अपने अवैध निर्माण को तुरन्त हटा ले। यह भी स्पष्ट कर दिया जाये कि इस प्रकार के अवैध निर्माण के कारण बाढ़ से होने वाली क्षति की कोई प्रतिपूर्ति निर्माणकर्ता को नहीं की जायेगी तथा न ही पलड-प्लेन जोन में बाढ़ सुरक्षा कार्य भी नहीं कराये जायेंगे, साथ ही अवैध निर्माण से होने वाली क्षति की वसूली अवैध निर्माणकर्ताओं से की जायेगी। अवैध निर्माण/अतिक्रमण को स्वेच्छा से हटाने का प्रयास किया जाय। यदि स्वेच्छा से न हटाया जाये तो उपरोक्त उपप्रस्तर (6) तथा (7) की विधिक व्यवस्थाओं के अधीन कार्यवाही की जाये। सम्बन्धित विकास प्राधिकरणों/औद्योगिक विकास प्राधिकरणों एवं नगर पालिका परिषदों द्वारा अधिनियमों में वर्णित प्राविधानों के अन्तर्गत अवैध निर्माणकारियों के विरुद्ध प्रभावी कार्यवाही की जाए।
10. पलड-प्लेन जोन की भूमि पर अवैध अतिक्रमण की स्थिति उत्पन्न होते ही जिला प्रशासन एवं पुलिस के माध्यम से पलड-प्लेन जोन में अवैध निर्माण/अतिक्रमण को नियंत्रित करने के लिए प्रभावी कार्यवाही सुनिश्चित की जायेगी।
11. पलड-प्लेन जोन में अतिक्रमण/अवैध निर्माण हटाये जाने हेतु अपेक्षित कार्यवाही न करने पर सम्बन्धित विभागों के अधिकारियों/कर्मचारियों के विरुद्ध कठोर कार्यवाही की जायेगी।
12. अतिक्रमणकारियों/अवैध निर्माणकर्ता को राशन कार्ड, बिजली कनेक्शन, पानी कनेक्शन आदि राजकीय सुविधाएं उपलब्ध न करायी जायेगी।
उक्त निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाये।

मुख्य अभियन्ता (शारदा सहायक)

पत्रांक-1521/शा0सहा0(अनु0प्रको0)/तदिनांक-

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
2. विशेष सचिव, सिंचाई अनुभाग-4, उ0प्र0 शासन, लखनऊ।
3. मुख्य अभियन्ता (मध्य), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
4. मुख्य अभियन्ता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ।
5. मुख्य अभियन्ता (शारदा), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, बरेली।
6. जिलाधिकारी, उन्नाव, लखनऊ, रायबरेली, प्रतापगढ़ एवं जौनपुर।
7. अधीक्षण अभियन्ता, षष्ठम् मण्डल सिंचाई कार्य, लखनऊ।
8. अधीक्षण अभियन्ता, सप्तम्/एकादशम्/द्वादशम्/चतुर्दशम्/षोडशम्/अष्टदशम् मण्डल सिंचाई कार्य, लखनऊ/अयोध्या/आजमगढ़/प्रतापगढ़/प्रयागराज।
9. अधीक्षण अभियन्ता, बाढ़ प्रबन्धन सूचना प्रणाली केन्द्र, परिकल्प भवन, लखनऊ।

मुख्य अभियन्ता (जल सं)

प्रमुख अभियन्ता एवं विभागाध्यक्ष
सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ
08/09/2020

Sob025C

मुख्य अभियन्ता (शारदा सहायक)

19/9/2020

30/9/2020
FE-18/2020
18/9/2020
9/9/2020

कार्यालय मुख्य अभियन्ता(सरयू परि० प्रथम),
सिंचाई एवं जल संसाधन विभाग,
उ०प्र०, अयोध्या

File No. D-757/IPC-1/Camp
Date 28/6/20

पत्रांक-762/मुअसप्र/एन०जी०टी०,

दिनांक:अयोध्या:सितम्बर 30, 2020

कार्यालय ज्ञाप

सरयू नदी अपने उद्गम स्थल नेपाल राष्ट्र (नेपाल राष्ट्र में नाम बबई नदी) से बहती हुई उत्तर प्रदेश के जनपद बहराइच में प्रवेश कर, इसी नदी पर निर्मित चौ० चरण सिंह सरयू बैराज से गुजरकर जनपद बहराइच के ही ग्राम-चिरईपुरवा में घाघरा नदी में मिलती है। ओ०ए० संख्या-673/2018 में मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 20.09.2018 के क्रम में शासनादेश सं०-338/20-27-सिं-4-26(रिट)2019 सिंचाई एवं जल संसाधन अनुभाग-4 दिनांक 03 फरवरी 2020 के अनुपालन में जनपद बहराइच में सरयू नदी के दोनों किनारों से 100 मीटर तक किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधि पट्टे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों को रोकें जाने हेतु उक्त क्षेत्र को "फ्लड-प्लेन जोन" निर्धारित किया जाता है। उक्त क्षेत्र में निर्माण/अतिक्रमण को रोकें जाने हेतु सम्बन्धित द्वारा निम्नानुसार कार्यवाही की जायेगी।

1. सरयू नदी का फ्लड-प्लेन जोन :-

(क) जहां नदी के दोनों ओर मार्जिनल तटबंध निर्मित है ऐसे स्थानों पर दोनों तटबंधों के मध्य का क्षेत्र।

(ख) जहां नदी के दोनों ओर मार्जिनल तटबंध निर्मित नहीं है ऐसे स्थानों पर नदी के किनारे से 100 मीटर तक का क्षेत्र।

2. जनपद के सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश के सम्बन्धित अधिशासी अभियन्ता द्वारा कार्य क्षेत्र के अनुसार फ्लड प्लेन जोन नक्शे पर एवं मौके पर चिह्नित कराया जायेगा।

3. फ्लड-प्लेन जोन में किसी भी प्रकार के निर्माण, अतिक्रमण, व्यवसायिक गतिविधि पट्टे नीलामी, प्रदूषण करने वाली गतिविधियों एवं सभी गतिविधियों प्रतिबन्धित रहेगी। उक्त जोन को फ्लड प्लेन जोन के रूप में ही संरक्षित किया जाय एवं पूर्व से चल रही सभी गतिविधियां तत्काल प्रभाव से बन्द या विस्थापित किया जायेगा।

4. ग्रामीण क्षेत्रों में पूर्व में चल रही गतिविधियों/नई गतिविधियों या अतिक्रमण की स्थिति में सम्बन्धित अधिशासी अभियन्ता जनपद के जिलाधिकारी के माध्यम से शासनादेशों में निहित प्राविधानों के तहत प्रभावी कार्यवाही सुनिश्चित करेंगे। शहरी क्षेत्रों में अतिक्रमण की स्थिति में सम्बन्धित नगरपालिका/अर्जन डेवलपमेन्ट विभाग/नगर निगम/विकास प्राधिकरण द्वारा प्रभावी कार्यवाही की जायेगी।

5. जनपद स्तर पर जिलाधिकारी की अध्यक्षता में फ्लड-प्लेन जोन की निगरानी के लिए प्रत्येक माह बैठक आहूत की जायेगी। इसके लिए सम्बन्धित अधिशासी अभियन्ता, अर्जन डेवलपमेन्ट माह बैठक आहूत की जायेगी। इसके लिए सम्बन्धित अधिशासी अभियन्ता, अर्जन डेवलपमेन्ट विभाग के समकक्ष अधिकारी एवं अन्य सम्बन्धित अधिकारी प्रतिभाग करेंगे तथा किसी भी प्रकार के अतिक्रमण को रोकने/हटाने के लिए प्रभावी कार्यवाही सुनिश्चित करेंगे।

6. आर0बी0ओ0 एक्ट, यू0पी0 अर्बन प्लानिंग एवं डेवलपमेन्ट एक्ट-1973 तथा इण्डस्ट्रियल डेवलपमेन्ट एक्ट-1976 के अन्तर्गत फ्लड-प्लेन जोन में किसी भी प्रकार के निर्माण कार्य हेतु कोई अनापत्ति नहीं दी जायेगी, और न ही भू-मानचित्र स्वीकृत किया जायेगा। उक्त प्रकार के अवैध निर्माण को रोकने हेतु उक्त अधिनियमों के प्राविधानों के अन्तर्गत प्रभावी कार्यवाही की जायेगी।
7. ऐसे क्षेत्र जो इस प्रस्ताव के बिन्दु संख्या-(3) एवं (6) से आच्छादित नहीं हैं, उसमें औचित्य पाये जाने पर नार्दन इण्डिया कैनाल एवं ड्रेनेज एक्ट-1873 की धारा-55 के अन्तर्गत क्षेत्रों को अधिसूचित करते हुए जिलाधिकारी के माध्यम से बिन्दु संख्या-4 में उल्लिखित एजेन्सियों के द्वारा अपने-अपने कार्य क्षेत्र में अवैध निर्माण को हटाने के लिए प्रभावी कार्यवाही की जायेगी। साथ ही सी0आर0पी0सी0 की सुसंगत धाराओं में भी समानान्तर कार्यवाही की जाए।
8. सम्बन्धित जिलाधिकारी द्वारा यू0पी0 फ्लड इमरजेन्सी पावर (एक्वीजीशन एवं रिक्वीजीशन) एक्ट 1991 का प्रभावी प्रयोग किया जाए।
9. सम्बन्धित एजेन्सियों द्वारा नदियों के फ्लड-प्लेन जोन में अवैध निर्माणकर्ताओं को सचेत किया जाए कि वह अपने अवैध निर्माण को तुरन्त हटा लें। यह भी स्पष्ट कर दिया जाये कि इस प्रकार के अवैध निर्माण के कारण बाढ़ से होने वाली क्षति की कोई प्रतिपूर्ति निर्माणकर्ता को नहीं की जायेगी तथा फ्लड-प्लेन जोन में बाढ़ सुरक्षा कार्य भी नहीं कराये जायेंगे, साथ ही अवैध निर्माण से होने वाली क्षति की वसूली अवैध निर्माणकर्ताओं से की जायेगी। अवैध निर्माण/अतिक्रमण को स्वेच्छा से हटाने का प्रयास किया जाय। यदि स्वेच्छा से न हटाया जाये तो उपरोक्त उपप्रस्तर (6) तथा (7) की विधिक व्यवस्थाओं के अधीन कार्यवाही की जाये। सम्बन्धित विकास प्राधिकरणों/ औद्योगिक विकास प्राधिकरणों एवं नगर पालिका परिषदों द्वारा अधिनियमों में वर्णित प्राविधानों के अन्तर्गत अवैध निर्माणकारियों के विरुद्ध प्रभावी कार्यवाही की जाये।
10. फ्लड-प्लेन जोन की भूमि पर अवैध अतिक्रमण की स्थिति उत्पन्न होते ही जिला प्रशासन एवं पुलिस के माध्यम से फ्लड-प्लेन जोन में अवैध निर्माण/अतिक्रमण को नियंत्रित करने के लिए प्रभावी कार्यवाही सुनिश्चित की जायेगी।
11. फ्लड-प्लेन जोन में अतिक्रमण/अवैध निर्माण हटाये जाने हेतु अपेक्षित कार्यवाही न करने पर सम्बन्धित विभागों के अधिकारियों/कर्मचारियों के विरुद्ध कठोर कार्यवाही की जायेगी।
12. अतिक्रमणकारियों/अवैध निर्माणकर्ता को राशन कार्ड, बिजली कनेक्शन, पानी कनेक्शन आदि राजकीय सुविधाएं उपलब्ध न करायी जाये।

उक्त निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाये।

अखिलेश कुमार
मुख्य अभियन्ता (सरयू परि0 प्रथम)

पत्रांक-762/मुअसप्र/एन0जी0टी/तदिनांक:

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है -

- 1- प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ।
- 2- विशेष सचिव, सिंचाई अनुभाग-4, उ0प्र0 शासन, लखनऊ।
- 3- मुख्य अभियन्ता (पूर्व) स्तर-1, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, गोरखपुर।
- 4- मुख्य अभियन्ता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ।
- 5- जिलाधिकारी-बहराइच।
- 6- अधीक्षण अभियन्ता, सिंचाई निर्माण मण्डल, बहराइच/नवम् मण्डल, सिंचाई कार्य, बहराइच।
- 7- पंचदशम मण्डल, सिंचाई कार्य, गोण्डा/गुण नियंत्रण मण्डल, अयोध्या।
- 8- अधीक्षण अभियन्ता, बाढ़ प्रबन्धन सूचना प्रणाली केन्द्र, परिकल्प भवन, लखनऊ।

श्री/श्रीमती अखिलेश कुमार ज०से०अनु०

30.09.2020

(अखिलेश कुमार)

मुख्य अभियन्ता (सरयू परि0 प्रथम)

Meeting No. 98

MINUTES OF MEETING OF THE OVERSIGHT COMMITTEE, NGT UP LUCKNOW,
HELD ON 27.01.2021 AT 11-00 A.M
REGARDING O.A NO. 200 OF 2014 IN RE: M.C. MEHTA VS. UNION OF INDIA AND ORS
THROUGH VIDEO CONFERENCING

Present: **Hon'ble Mr Justice SVS Rathore , Chairman**
 Hon'ble Dr Anup Chandra Pandey, Member

Other dignitaries present:

1. Shri Ajai Sharma, Chief Environmental Officer, UPPCB
2. Shri Susheel Kumar Patel, JMD, UP Jal Nigam
3. Shri Ajit Vidyarthi, Professor, CPCB
4. Shri Devendra Mathuria, Executive Engineer, NMCG

Meeting was held as scheduled.

Various issues as pointed out in the orders of Hon'ble National Green Tribunal passed in **OA No. 200/2014** in re: **M.C. Mehta vs. Union of India & ors**, were discussed and status of the action taken by the concerned authorities in compliance of the orders reviewed.

Point-wise compliance status in the matter is as follows:

Sl No.	Issues/points of discussions	Decisions taken by the Committee								
1.	Review of progress of compliance of of all on-going projects relating to sewage treatment and other projects to be completed by 31.12.2020, failing which compensation will have to be paid in terms of aforesaid orders apart from action to be against the erring officers. Hon'ble National Green Tribunal had also directed that interim remedial measures have to be adopted and in case of default, compensation has to be deposited	It was mentioned by JMD, U.P Jal Nigam that in Phase-1 Segment-B (Haridwar to Kanpur),the status of 86 drains is as follows: <table><tr><td>Do not require tapping</td><td>9</td></tr><tr><td>Partially tapped</td><td>5</td></tr><tr><td>Tapped</td><td>32</td></tr><tr><td>Untapped a. To be tapped in project under construction</td><td>40</td></tr></table>	Do not require tapping	9	Partially tapped	5	Tapped	32	Untapped a. To be tapped in project under construction	40
Do not require tapping	9									
Partially tapped	5									
Tapped	32									
Untapped a. To be tapped in project under construction	40									

after 01.11.2019 in terms of order dated 22.08.2019. Central Pollution Control Board (CPCB) has been directed to make necessary calculations within one month and raise the demand to the Chief Sectary, Uttar Pradesh who has been made accountable for personally ensuring compliance of the orders.		- 26 b. To be tapped in sanctioned project - 10 c. To be tapped in project under preparation- 4																
				The revised timeline for tapping of these drains is as follows: (21- Drains by June,21 01- Drains by Jan,22 04- Drains by Mar,22) Status of 215 drains in Phase II <table><tr><td>Do not require tapping</td><td>14</td></tr><tr><td>Partially tapped</td><td>1</td></tr><tr><td>Tapped</td><td>82</td></tr><tr><td>Untapped</td><td>118</td></tr><tr><td>a. To be tapped in project under construction - 33</td><td></td></tr><tr><td>b. To be tapped in sanctioned project - 35</td><td></td></tr><tr><td>c. To be tapped in project under preparation- 5</td><td></td></tr></table>	Do not require tapping	14	Partially tapped	1	Tapped	82	Untapped	118	a. To be tapped in project under construction - 33		b. To be tapped in sanctioned project - 35		c. To be tapped in project under preparation- 5	
					Do not require tapping	14												
					Partially tapped	1												
					Tapped	82												
					Untapped	118												
					a. To be tapped in project under construction - 33													
					b. To be tapped in sanctioned project - 35													
					c. To be tapped in project under preparation- 5													

		Every effort is being taken to complete the projects as per scheduled timeline. Urban Development Dept. has not complied with the timeline for remediation of 120 drains. Till date, 158 drains are untapped and bioremediation has taken place only in Prayagraj, Kanpur and Varanasi as per the last available information. Further, Dr. Vidyarthi informed that EC of Rs. 71.40 crore imposed for the period July, 2020 to 21.12.2020 on untapped drains @ 10 lakh per month. On incomplete STP works (44 in no.), EC of Rs. 26.4 crore is imposed for the period July 2020-Jan 2021. The Department of the Urban Development is directed to ensure compliance of the orders of Hon'ble National Green Tribunal as the earliest.
2.	Hon'ble National Green Tribunal has directed the State to take further steps as follows: The State was directed to install ETPs/CETPs/STPs and ensure their proper functioning to prevent discharge of Industrial Effluents in River Ganga and its tributaries.	Executive Engineer, NMCG reported that in Jajmau 20 MLD CPTC work has started and 30 percent work is complete. NMCG has sanctioned both the STPs viz. Banthar, and Unnao. The Committee directed CPCB to calculate compensation and send notices.
3.	Hon'ble National Green Tribunal has directed that treated sewage and sludge has to be used as manure and for septage management. Usage of treated waste water, of sludge manure and setting up of bio-digesters and septage management	a) A project of Rs. 160 Crores has been sanctioned for covering all the 58 AMRUT towns in State with population more than 1 lakh. b) The State has set up Faecal Sludge and Septage Treatment Plant (FSSTP) in Jhansi and Unnao. c) For remaining 54 towns, tender has been finalized and work is in progress. For remaining 4, land issue has been resolved and soon LOA shall be issued. The Committee was of view that Urban development Dept. must submit the latest compliance status alongwith the timelines in this regard.

4.	Hon'ble National Green Tribunal has directed demarcation of flood plain zones and preventing encroachment thereof.	Compliance report submitted by Irrigation dept. on 27.1.2021 revealed that notification for Flood plain issued by UP Government vide no. 164/2020/2031/ 20-27-SI-4-07 (NGT)/16TC dated 04.09.2020. Flood plain demarcation on ground is in progress . 983 pillars have been constructed and fixed as flood plain zone boundary pillars.
5.	E-Flow in rivers	For ecological flow, the notification dated 9.10.2018 in river Ganga from Bhimgoda Barrage (Haridwar), Bijnore Barrage and Narora Barrage is being complied with.
6.	Chromium dump at Rania and Khanchanpur Village, Kanpur Dehat and Rakhi Mandi, Kanpur Nagar.	As far as Chromium dump at Rania is concerned, a decision regarding easing the conditions of tender has been taken in the meeting held by Chief Secretary on 4.12.2020. Suggestions are invited from experts from NEERI Nagpur and 4 IITs on the conditions for agencies/firms who will bid for the tender. A report from all the said institutions in this matter and accordingly tenders shall be floated afresh. The Committee directed CPCB to take up this matter and check if the State government has deposited the imposed penalty. If not, then send notices accordingly.

27-01-2021

27-01-2021

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

January 27, 2021

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

Please visit our website: oscngt.upsdc.gov.in for more information

Legacy Waste Status M Corps.					
S No	ULB	No. of Dumpsites	Location of Dumpsite	Approx. Quantity of Legacy Waste (Tons)	Status of Legacy Waste Remediation
1	Agra (M Corp.)	1	Kuberpur, Agra	940000	Remediation work in progress. 600000 MT remediated till June 2021
2	Aligarh (M Corp.)	1	Mathura- Sasni Road, Aligarh	161632	Remediation work is under progress.
3	Ayodhya (M Corp.)	2	1. Afeem Koti 2. Near Dream Destination Site	77700	Under tendering process.
4	Bareilly (M Corp.)	1	Bakharganj	406975	Work allotted, which is to be commenced after monsoon.
5	Firozabad (M Corp.)	1	Kutubpur Chanaura Dumping Ground, Firozabad	135000	Under tendering process.
6	Ghaziabad (M Corp.)	2	1.Indirapuram 2.Pratapvihar	560000	1.Indirapuram Site work 60% Complete 2.Pratapvihar Site Work in Progress
7	Gorakhpur (M Corp.)	0		0	No Legacy waste reported.
8	Jhansi (M Corp.)	2	i. Masiha Ganj; ii. Panchwati	800000	DPR Under vetting
9	Kanpur (M Corp.)	1	Panki Bhausing	900000	Remediation work Under progress
10	Lucknow (M Corp.)	1	Ghaila, IIM Road	633911	Work of remediation is under progress.
11	Mathura-Vrindavan (M Corp.)	1	Laxmi Nagar Nagla Kolhu, Mathura	180000	LOI issued.
12	Meerut (M Corp.)	2	1.Gawadi Masudpur 2.Lohia Nagar	1. 50000 2. 900000	1. 95% Remediation Work Completed at Gawadi Site. 2. Remediation work to be Started soon at Lohia Nagar Site
13	Moradabad (M Corp.)	1	Rampur Road Near Deer Park	280000	Remediation Started(28527.585 Ton remediated)
14	Prayagraj(M Corp.)	1	Baswar Plant	1200000	Remediation work Under progress
15	Saharanpur (M Corp.)	0		0	-
16	Shahjahanpur(M Corp.)	1	Kakra Kalan	60000	Work under progress.
17	Varanasi (M Corp.)	0		0	No Legacy waste reported.

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा विभिन्न वादों में जारी निर्देशों के अनुपालन की अद्यतन स्थिति की समीक्षा हेतु मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में आहूत बैठक दिनांक 02.12.2020 का कार्यवृत्त।

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन विभिन्न वादों, जिनमें मुख्य सचिव, उत्तर प्रदेश शासन स्तर पर मा० अधिकरण के आदेश के अनुश्रवण हेतु निर्देश जारी हैं, में अनुपालन की अद्यतन स्थिति की समीक्षा हेतु मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 02.12.2020 को मध्याह्न 12:00 बजे वीडियो कान्फ्रेंसिंग के माध्यम से बैठक आहूत की गई। उक्त बैठक में उपस्थित अधिकारियों का विवरण संलग्न है।

2- मुख्य सचिव, उ०प्र० शासन द्वारा मा० एन०जी०टी० में लम्बित विभिन्न वादों में पारित आदेशों के समयबद्ध अनुपालन की आवश्यकता पर बल दिया गया तथा निर्देशित किया गया कि यदि किसी विभाग द्वारा माननीय न्यायालयों/एन०जी०टी० के आदेशों के अनुपालन के संबंध में यथावश्यक कार्यवाही समय पर नहीं की जाती है तथा समय पर अनुपालन न किये जाने के दृष्टिगत माननीय न्यायालय अथवा मा० एन०जी०टी० द्वारा मुख्य सचिव को अनुपालन के लिये निर्देशित किया जाता है, तो इसमें विभाग की लापरवाही का संज्ञान लेकर उत्तरदायी विभागीय अधिकारियों के विरुद्ध दण्डात्मक कार्यवाही अमल में लायी जायेगी। मुख्य सचिव द्वारा यह भी निर्देश दिया गया कि माननीय न्यायालयों/एन०जी०टी० में प्रचलित महत्वपूर्ण वादों में पैरवी का अनुश्रवण अपर मुख्य सचिव/प्रमुख सचिव/सचिव स्तर के अधिकारी द्वारा स्वयं किया जाय। प्रकरणवार हुए विचार-विमर्श एवं लिये गये निर्णयों का विवरण निम्नवत् है :-

1- ओ०ए० सं०-231/2014 दोआबा पर्यावरण समिति बनाम स्टेट ऑफ यू०पी० व अन्य:

सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि यह प्रकरण हिण्डन नदी कैचमेन्ट क्षेत्र में भूजल प्रदूषण से सम्बन्धित है। प्रकरण में मुख्य बिन्दु प्रभावित ग्रामों में पाईप वाटर सप्लाई, प्रस्तावित एस०टी०पी० की स्थापना, ड्रेन्स के फाइटोरेमिडिएशन/बायोरेमिडिएशन, दोषी उद्योगों के विरुद्ध पर्यावरणीय क्षतिपूर्ति धनराशि की वसूली, परफार्मेंस गारण्टी, दोषी अधिकारियों के विरुद्ध कार्यवाही आदि हैं।

प्रभावित सभी 148 गाँवों में पाईप वाटर सप्लाई के संबंध में अनुपालन की स्थिति के संबंध में अवगत कराया गया कि 103 ग्रामों में पाईप वाटर सप्लाई का कार्य पूर्ण किया जा चुका है, शेष 44 ग्रामों एवं 1 हर्षा टाउन एरिया कमेटी में कार्य प्रगति पर है, जोकि 31 दिसम्बर, 2020 तक पूर्ण किया जाना प्रस्तावित है। इस संबंध में उ०प्र० जल निगम द्वारा अवगत कराया गया कि माह अक्टूबर तक की प्रगति आख्या प्रेषित की जा चुकी है तथा अद्यतन प्रगति आख्या उ०प्र० प्रदूषण नियंत्रण बोर्ड को प्रेषित कर दी जाएगी। मा० अधिकरण द्वारा उक्त कार्य माह अक्टूबर, 2020 तक पूर्ण किये जाने के निर्देश दिये गये थे।

03 एस०टी०पी० (मुजफ्फरनगर-22 एम०एल०डी०, बुढ़ाना-10 एम०एल०डी० एवं सहारनपुर-93.6 एम०एल०डी०) की स्थापना के संबंध में अवगत कराया गया कि बुढ़ाना एवं मुजफ्फरनगर में टेण्डर फाइनल किए जा चुके हैं तथा मुजफ्फरनगर में बाउण्ड्रीवाल की स्थापना का कार्य प्रारम्भ हो चुका है। सहारनपुर में स्थापित किए जाने वाले एस०टी०पी० की डी०पी०आर० एनएमसीजी में अनुमोदन हेतु लम्बित है। बैठक के दौरान सहारनपुर में स्थापित किए जाने वाले एस०टी०पी० के शीघ्र अनुमोदन हेतु नेशनल मिशन फॉर क्लीन गंगा (एन०एम०सी०जी०) को पत्र प्रेषित किये जाने हेतु निर्देशित किया गया। बायोरेमिडिएशन के बिन्दु पर नगर विकास द्वारा अवगत कराया गया कि इस संबंध में केन्द्रीय प्रदूषण नियंत्रण बोर्ड से विमर्श कर लिया गया है तथा कुछ स्थानों पर फाइटोरेमिडिएशन/बायोरेमिडिएशन कार्य प्रारम्भ किया गया है। जिन स्थानों पर फाइटोरेमिडिएशन/बायोरेमिडिएशन का कार्य प्रारम्भ किया जा चुका है, उनका विवरण प्रेषित करते हुए टाईमलाइन बढ़ाए जाने तथा ड्रेन्स पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किए जाने के मा० एन०जी०टी० के फैसले पर पुनर्विचार हेतु

मा0 एन0जी0टी0 में अपील दाखिल की जाएगी।

प्रदूषणकारी उद्योगों पर अधिरोपित पर्यावरणीय क्षतिपूर्ति की वसूली के संबंध में सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि 9.4 करोड़ पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी थी, जिसके विरुद्ध रुपये 3.75 की धनराशि की रिकवरी की जा चुकी है। डिफाल्टर उद्योगों के विरुद्ध भू-राजस्व की भौति वसूली की कार्यवाही प्रारम्भ कर दी गयी है।

नगर विकास द्वारा अवगत कराया गया कि इस संबंध में दोषी अधिकारियों के विरुद्ध कार्यवाही की सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को प्रेषित की जायेगी।

बैठक में निर्णय लिया गया कि मा0 अधिकरण के आदेशों से आच्छादित महत्वपूर्ण परियोजनाओं यथा-प्रभावित ग्रामों में पाईप वाटर सप्लाई, प्रस्तावित एस0टी0पी0 की स्थापना, ट्रेन्स के फाईटोरेमिडिएशन/बायोरेमिडिएशन आदि को प्राथमिकता के आधार पर कार्य पूर्ण करें। पर्यावरणीय क्षतिपूर्ति दरों/परफार्मेंस गारण्टी पर पुनर्विचार हेतु कार्यों की प्रगति एवं समयबद्ध योजना के साथ मा0 अधिकरण से अनुरोध किये जाने की कार्यवाही सुनिश्चित की जाए। उक्त के अतिरिक्त परियोजना में हुये विलम्ब के लिये दोषी अधिकारियों के विरुद्ध कार्यवाही की जाए। परफार्मेंस गारण्टी जमा किये जाने के संबंध में आख्या तत्काल पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को प्रेषित की जाए।

(कार्यवाही - अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/लघु सिंचाई एवं भूगर्भ जल विभाग/उ0प्र0 जल निगम)

2. ओ0ए0 सं0-06/2012 मनोज मिश्रा बनाम यूनियन ऑफ इण्डिया एवं ओ0ए0 संख्या- 648/2019 मै0 हिण्डन रिजॉर्ट प्रा0लि0 बनाम जी0डी0ए0-

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि यह प्रकरण यमुना नदी कैचमेन्ट क्षेत्र में भूजल प्रदूषण से सम्बन्धित है। प्रकरण में मा0 एन0जी0टी0 द्वारा दिनांक 11.09.2019 एवं 05.03.2020 को जारी आदेशों में मुख्य रूप से शार्ट टर्म एवं लॉन्ग टर्म एक्शन प्लान की प्रगति, कैचमेन्ट में स्थापित एस0टी0पी0 के संचालन, एस0टी0पी0 की स्थापना/अपग्रेडेशन की स्थिति, सेप्टेज मैनेजमेंट पॉलिसी, स्टेटस ऑफ बायो-रेमिडिएशन, आन लाइन मॉनीटरिंग सिस्टम की स्थापना, औद्योगिक एवं आवासीय क्षेत्रों से अशुद्धिकृत उत्प्रवाह के निस्तारण को रोके जाने, ई0टी0पी0/एस0टी0पी0 के सुचारु रूप से संचालन, यमुना नदी के फ्लड प्लेन पर यू0पी0 पार्ट के रिजुविनेशन आदि बिन्दु आच्छादित हैं।

उ0प्र0 जल निगम से प्राप्त आख्या के अनुसार साहिबाबाद ड्रेन का फ्लो मापन के उपरान्त 90 एम0एल0डी0 पाया गया है, थर्ड पार्टी से Flow measurement हेतु दिनांक 02.11.2020 को पत्र प्रेषित किया गया है।

इन्दिरापुरी ड्रेन एवं बन्थला कैनाल ड्रेन के इन्टरसेप्शन/डायवर्जन के उपरान्त उक्त के शोधन हेतु 60 एम0एल0डी0 एस0टी0पी0 प्रस्तावित है, जिस हेतु डी0पी0आर0 एन0एम0सी0जी0 में प्रेषित की गयी है। स्वीकृति के उपरान्त 2 वर्ष में उक्त कार्य पूर्ण होना प्रस्तावित है।

इन्दिरापुरम गाजियाबाद में कुल 8 एस0टी0पी0 हैं, जिनमें 56 एम0एल0डी0 क्षमता के 04 एस0टी0पी0 गाजियाबाद विकास प्राधिकरण, 70, 56, 56 एवं 74 एम0एल0डी0 क्षमता के 04 एस0टी0पी0 उ0प्र0 जल निगम, जिनके संचालन हेतु मैसर्स VA Tech Wabag, Chennai से अनुबन्ध किया गया है तथा 30 एमएलडी एस0टी0पी0 लोनी, जिसका संचालन उ0प्र0 जल निगम द्वारा किया जा रहा है, स्थापित हैं। उ0प्र0 जल निगम द्वारा इन्दिरापुरम में स्थापित 03 एस0टी0पी0 (56, 56, 74) एमएलडी कुल क्षमता-186 एम0एल0डी0 के संचालन हेतु मैसर्स VA Tech Wabag, Chennai से अनुबन्ध किया गया है। पाईप लाइन आदि की मरम्मत का कार्य नवम्बर, 2020 तक पूर्ण होना प्रस्तावित है। वर्तमान में 74 एम0एल0डी0 एस0टी0पी0 के renovation का कार्य पूर्ण हो

चुका है, एवं उक्त एस0टी0पी0 मानकों की प्राप्ति कर रहा है। 70 एम0एल0डी0, 56 एम0एल0डी0 एवं 30 एम0एल0डी0 एस0टी0पी0 (लोनी) के renovation का कार्य फरवरी, 2021 तक पूर्ण होना प्रस्तावित है।

उक्त के अतिरिक्त 32 के0एल0डी0 एफ0एस0टी0पी0 लोनी में तथा 50 के0एल0डी0 एफ0एस0टी0पी0 गाजियाबाद की स्थापना की जानी है।

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि conforming/non-conforming areas में स्थापित प्रदूषणकारी उद्योगों के विरुद्ध कार्यवाही की गयी। उद्योगों में स्थापित ई0टी0पी0 एवं सी0ई0टी0पी0 के प्रभावी मॉनीटरिंग हेतु टीम गठित कर कार्यवाही की जा रही है। सिंचाई एवं जल संसाधन विभाग द्वारा अवगत कराया गया कि उनके द्वारा अनुपालन आख्या यमुना मॉनीटरिंग कमेटी को प्रेषित की जा चुकी है।

बैठक में निर्णय लिया गया कि मा0 अधिकरण के आदेशों से आच्छादित महत्वपूर्ण परियोजनाओं में कार्यवाही प्राथमिकता के आधार पर पूर्ण करते हुए प्रश्नगत ड्रेन्स से यमुना नदी में हो रहे प्रदूषण का निवारण किया जाए। यदि किसी परियोजना में टाइम लाईन का विस्तार वांछित हो तो संबंधित विभाग मा0 एन0जी0टी0 में आवेदन पत्र प्रस्तुत कर प्रभावी पैरवी कराते हुए उचित आदेश प्राप्त कर अग्रिम कार्यवाही करें। जिला प्रशासन द्वारा जिला स्तरीय टास्क फोर्स का गठन कर नॉन कन्फर्मिंग एरियास में अवैध रूप से संचालित उद्योगों के विरुद्ध प्रभावी कार्यवाही कर उन्हें बन्द कराया जाए।

(कार्यवाही – अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास /लघु सिंचाई एवं भूगर्भ जल/जिलाधिकारी, गाजियाबाद तथा प्रबंध निदेशक, उ0प्र0 जल निगम)

3. ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य-

बैठक में ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य के अन्तर्गत पारित आदेश दिनांक 18.12.2019 के अनुपालन के क्रम में सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा विभिन्न विभागों से अपेक्षित कार्यवाही का अद्यतन स्टेटस एवं अग्रेतर अपेक्षित कार्यवाही का प्रस्तुतीकरण किया गया।

सचिव, नगर विकास विभाग द्वारा अवगत कराया गया कि विभिन्न ड्रेन्स के टैपिंग के संबंध में की गयी अद्यतन कार्यवाही का विवरण शीघ्र ही पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को प्रेषित कर दिया जायेगा। एस0टी0पी0 से शुद्धिकृत उत्प्रेषण के पुनः प्रयोग हेतु नीति बनायी जा चुकी है तथा कार्ययोजना विचाराधीन है। सेप्टेज मैनेजमेंट पॉलिसी भी बनायी जा चुकी है। अनटैप्ड ड्रेन्स में बायो रेमिडियेशन/फाइटोरेमिडियेशन सम्बंधी प्रस्ताव हेतु फण्डिंग के लिये सम्बंधित जनपदों के निकायों की अनुमति न मिल पाने के कारण, कानपुर, प्रयागराज एवं वाराणसी में बायो रेमिडियेशन के कार्य को छोड़कर अन्य सभी अनटैप्ड ड्रेन्स में कार्यवाही नहीं हो सकी है।

उ0प्र0 जल निगम के प्रतिनिधि द्वारा अवगत कराया गया कि सेगमेंट-बी एवं फेज-2 के अनटैप्ड ड्रेन्स के प्रस्ताव एक माह के अन्दर तैयार कर लिये जायेंगे तथा उ0प्र0 जल निगम द्वारा जनपद बांदा, गाजियाबाद एवं कानपुर के पूर्व सूचित असंचालित तीनों एस0टी0पी0 संचालित हैं। आवास एवं शहरी नियोजन विभाग के प्रतिनिधि द्वारा अवगत कराया गया कि जनपद गाजियाबाद का एस0टी0पी0 संचालित है, मुरादाबाद स्थित एस0टी0पी0 सीवेज की अनुपलब्धता के कारण संचालित नहीं हो सका है तथा फिरोजाबाद का एस0टी0पी0 नगर निगम के क्षेत्रान्तर्गत आता है तथा शीघ्र संचालित होना प्रस्तावित है।

फ्लड प्लेन जोन तथा ई-फ्लो से सम्बंधित बिन्दु पर सिंचाई एवं जल संसाधन विभाग के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि सेगमेंट-बी, फेज-1 के लिये नोटिफिकेशन जारी किया जा चुका है तथा फेज-2 हेतु केन्द्रीय भूजल

आयोग द्वारा नोटिफिकेशन जारी किया जायेगा। गंगा नदी में ई-फ्लो मेन्टेन करने हेतु नियमित अन्तराल पर नरौरा एवं अन्य बांध से जल छोड़ा जा रहा है तथा रि-फ्लो नोटिफिकेशन का अनुपालन किया जा रहा है।

बैठक में यह निर्णय लिया गया कि सभी सम्बंधित विभागों द्वारा मा0 एन0जी0टी0 द्वारा दिये गये निर्देशों का प्रभावी अनुपालन सुनिश्चित किया जाये तथा ऐसे प्रोजेक्ट जिनमें पूर्व सूचित समय-सीमा के अन्तर्गत कार्य पूर्ण नहीं हो पा रहे हैं, तो ऐसे प्रोजेक्ट की समीक्षा कर संशोधित समय-सीमा के लिये मा0 एन0जी0टी0 से अनुरोध कर लिया जाये। जिन प्रोजेक्ट्स के समय से पूर्ण न होने की स्थिति में जुर्माना जमा किया जाना है, उनके सम्बंध में औचित्य दिखाते हुए मा0 एन0जी0टी0 से जुर्माना जमा करने से छूट हेतु अनुरोध कर लिया जाये। आवास एवं शहरी नियोजन विभाग एवं उ0प्र0 जल निगम द्वारा असंचालित एस0टी0पी0 के संचालित हो जाने सम्बंधी अद्यतन रिपोर्ट तत्काल पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को भेज दी जाये। संबंधित विभागों के अपर मुख्य सचिव/प्रमुख सचिव अपने स्तर पर गहन समीक्षा अवश्य कर लें तथा परियोजना के क्रियान्वयन में लापरवाही पाये जाने पर दोषी अधिकारियों को चिन्हित कर उनके विरुद्ध दण्डात्मक कार्यवाही करें।

(कार्यवाही – अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास, सिंचाई एवं जल संसाधन तथा प्रबंध निदेशक, उ0प्र0 जल निगम)

4. ओ0ए0 संख्या-985/2019 विद 986/2019: वॉटर पाल्यूशन बाई टैनरीज एट जाजमऊ, कानपुर उत्तर प्रदेश विद वॉटर पाल्यूशन एट रनिया, कानपुर देहात एण्ड राखी मंडी, कानपुर नगर, उत्तर प्रदेश-

बैठक में ओ0ए0 संख्या-985/2019 विद 986/2019 के अन्तर्गत पारित आदेश दिनांक 16.07.2020 के अनुपालन के क्रम में सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा विभिन्न विभागों से अपेक्षित कार्यवाही का अद्यतन स्टेटस एवं अग्रेतर अपेक्षित कार्यवाही का प्रस्तुतीकरण किया गया।

खानचन्दपुर, रनियाँ, कानपुर देहात में भण्डारित अवैध कोमियम डम्प के निस्तारण के सम्बंध में उत्तरदायी विभाग यूपीसीडा के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि उनके द्वारा तीन बार टेण्डर आमंत्रित किये गये, परन्तु तीनों बार एक ही निविदा प्राप्त हुई तथा उसमें सूचित भण्डारित अवैध कोमियम डम्प के निस्तारण की लागत अनुमानित लागत के सापेक्ष काफी अधिक पाये जाने के कारण टेण्डर को निरस्त कर दिया गया। वर्तमान में नीरी नागपुर एवं चार प्रमुख आई0आई0टी0 से टेण्डर की शर्तों को शिथिल करने के सम्बंध में सुझाव आमंत्रित किये गये हैं, जिससे उनको सम्मिलित करते हुए पुनः निविदा आमंत्रित कर अग्रिम कार्यवाही की जा सके। सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि खानचन्दपुर रनियाँ, कानपुर देहात एवं राखीमण्डी कानपुर में प्रभावित क्षेत्रों में शुद्ध पेयजल की आपूर्ति पाइपलाइन के माध्यम से प्रारम्भ किये जाने की सूचना प्राप्त हुई है।

प्रमुख सचिव, चिकित्सा, स्वास्थ्य एवं परिवार कल्याण विभाग द्वारा अवगत कराया गया कि प्रभावित क्षेत्र में 02 हेल्थ कैम्प आयोजित किये गये थे, परन्तु कोविड-19 के कारण अन्य कैम्प आयोजित नहीं किये जा सके हैं। अंतिम हेल्थ सर्वे रिपोर्ट प्राप्त नहीं हुई है। उन्होंने यह भी अवगत कराया कि कोविड-19 के कारण पूर्ण अंतिम रिपोर्ट अभी तैयार नहीं हो पायी है, परन्तु आयोजित किये गये हेल्थ कैम्प में आने वाले मरीजों में पायी जाने वाली बीमारियों का सम्बंध कोमियम डम्प से सम्भावित दुष्प्रभावों से होना सिद्ध नहीं हो पाया है। इसके अतिरिक्त एस0जी0पी0आई0 के चिकित्सा अधीक्षक डा0 हर्षवर्धन की अध्यक्षता में एक चिकित्सकीय टीम का भी गठन किया गया है, जिसकी रिपोर्ट अपेक्षित है।

कानपुर देहात स्थित कोमियम डम्प की दोषी इकाइयों के विरुद्ध अधिरोपित पर्यावरणीय क्षतिपूर्ति की वसूली के सम्बंध में जिलाधिकारी, कानपुर देहात से अद्यतन

स्थिति से अवगत कराने की अपेक्षा की गयी। जिलाधिकारी, कानपुर देहात द्वारा अवगत कराया गया कि सभी दोषी उद्योगों के विरुद्ध वसूली की कार्यवाही प्रारम्भ की जा चुकी है तथा इस कार्यवाही में यह ज्ञात हुआ कि वसूली नोटिस जारी होने के पूर्व ही अधिकांश उद्यमियों द्वारा जमीन बेची जा चुकी है। कुछ उद्यमियों की सम्पत्ति कानपुर नगर में है, इसलिये जिलाधिकारी, कानपुर नगर से वसूली हेतु अग्रिम कार्यवाही के लिये अनुरोध किया गया है। कानपुर देहात में स्थित एक उद्यमी की जमीन पर महाविद्यालय बनाया जा रहा है तथा जमीन सरकार के नाम दृष्टिबंधक है।

ओ0ए0 संख्या-986/2019 के अन्तर्गत मा0 एन0जी0टी0 द्वारा उ0प्र0 जल निगम पर अशुद्धिकृत सीवेज गंगा नदी में प्रवाहित करने के कारण उ0प्र0 सरकार पर रुपये 10 करोड़ तथा उ0प्र0 जल निगम पर रुपये 1.0 करोड़ की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है, जिसे जमा नहीं किया गया है। उ0प्र0 जल निगम द्वारा जाजमऊ में स्थापित एस0टी0पी0 का प्रभावी संचालन नहीं किये जाने एवं अशुद्धिकृत सीवेज को बाईपास कर गंगा नदी में प्रवाहित करने के कारण बोर्ड द्वारा भी उ0प्र0 जल निगम के विरुद्ध पर्यावरणीय क्षतिपूर्ति हेतु कारण बताओ नोटिस जारी किया गया है।

बैठक में यह निर्णय लिया गया कि यूपीसीडा द्वारा कोमियम डम्प के निस्तारण की कार्यवाही में अत्यंत विलम्ब किया गया है, जिसके दृष्टिगत यूपीसीडा द्वारा नीरी नागपुर तथा आई0आई0टी0 से दूरभाष पर वार्ता कर शीघ्र रिपोर्ट प्राप्त कर टेण्डर आमंत्रित करते हुए भण्डारित कोमियम वेस्ट को हटाने की कार्यवाही शीघ्र पूर्ण की जाये। चिकित्सा, स्वास्थ्य एवं परिवार कल्याण विभाग को निर्देशित किया गया कि किये गये सर्वे के आधार पर अंतिम रिपोर्ट शीघ्र पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जाये। जिलाधिकारी, कानपुर देहात से अपेक्षा की गयी कि पर्यावरणीय क्षतिपूर्ति की वसूली हेतु शीघ्र प्रभावी कार्यवाही की जाये तथा जिलाधिकारी, कानपुर नगर को भी दोषी उद्योगों की सम्पत्ति से वसूली हेतु आर0सी0 स्थानान्तरित कर दी जाये। उद्यमी के महाविद्यालय की जो जमीन उ0प्र0 सरकार के नाम बंधक है, उसमें सेकेण्ड चार्ज के रूप में नियमानुसार पर्यावरण विभाग/जिलाधिकारी, कानपुर देहात का भी नाम दर्ज कराया जाय जिससे उ0प्र0 सरकार से भूमि बन्धक मुक्त होने के बाद यदि आर.सी. की धनराशि वसूली हेतु अवशेष रहती है तो इस सम्पत्ति से नियमानुसार वसूली की जा सके। उ0प्र0 जल निगम द्वारा मा0 एन0जी0टी0 द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति से छूट हेतु औचित्य दिखाते हुए मा0 एन0जी0टी0 से अनुरोध किया जाये।

(कार्यवाही - प्रमुख सचिव, चिकित्सा, स्वास्थ्य एवं परिवार कल्याण, /नगर विकास विभाग, प्रबंध निदेशक, यूपीसीडा/उ0प्र0 जल निगम एवं जिलाधिकारी, कानपुर नगर/कानपुर देहात)

5. ओ0ए0 संख्या-804/2017 राजीव नाराण बनाम यूनियन ऑफ इण्डिया व अन्य-

बैठक में ओ0ए0 संख्या-804/2017 राजीव नाराण बनाम यूनियन ऑफ इण्डिया व अन्य के अन्तर्गत पारित आदेश दिनांक 01.07.2020 के अनुपालन के कम में सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा विभिन्न विभागों से अपेक्षित कार्यवाही का अद्यतन स्टेट्स एवं अग्रतर अपेक्षित कार्यवाही का प्रस्तुतीकरण किया गया। उनके द्वारा अवगत कराया गया कि प्रदेश में परिसंकटमय अपशिष्ट (प्रबंधन एवं हथालन) नियम, 1989 प्रख्यापित हो जाने से पूर्व ही अनेक उद्योगों द्वारा अपने परिसंकटमय अपशिष्ट के प्रभावी निस्तारण न किये जाने के कारण प्रदेश में 19 कन्टेमिनेटेड साइट एवं 22 प्रोबेबल कन्टेमिनेटेड साइट्स चिन्हित किये गये थे। इनके सम्बंध में बोर्ड द्वारा अद्यतन जांच करायी गयी, जिसके आधार पर 12 साइट्स में भूगर्भ जलगुणता कुप्रभावित न पाये जाने के दृष्टिगत केन्द्रीय प्रदूषण नियंत्रण बोर्ड को उ0प्र0 12 साइट्स को कन्टेमिनेटेड साइट्स की सूची से हटाने हेतु अनुरोध किया जा चुका

है। इसके अतिरिक्त 08 साइट्स के सम्बंध में यूपीसीडा से भूगर्भ जल गुणता सम्बंधी रिपोर्ट प्राप्त होना शेष है। इन सभी साइट्स के सम्बंध में पूर्ण रिपोर्ट प्राप्त हो जाने के पश्चात् गुणदोष के आधार पर भूगर्भ जल के रेमिडियेशन की कार्यवाही हेतु फण्डिंग की आवश्यकता होगी, जिसका प्रबन्ध दोषी उद्योग चिन्हित हो जाने की स्थिति में "पोल्यूटर पेज प्रिंसिपल" के आधार पर उद्योगों से अन्यथा की स्थिति में राज्य सरकार से कराया जाना अपेक्षित होगा।

मा0 एन0जी0टी0 द्वारा पारित निर्देशों के अनुपालन में श्रम विभाग, नगर विकास विभाग आदि से अद्यतन स्टेट्स रिपोर्ट अपेक्षित है।

यूपीसीडा के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि उनके विभाग में कन्टेमिनेटेड साइट्स के सम्बंध में जांच हेतु प्रभावी सुविधा उपलब्ध नहीं है। उक्त कार्य उ0प्र0 प्रदूषण नियंत्रण बोर्ड से करा लिया जाये तथा इस हेतु जो भी धन आवश्यक होगा, वह उपलब्ध करा दिया जायेगा। श्रम विभाग के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि उनके द्वारा अद्यतन स्टेट्स रिपोर्ट आज भेज दी गयी है।

अन्त में मुख्य सचिव महोदय द्वारा निर्देशित किया गया कि यूपीसीडा द्वारा उनके क्षेत्र से अपेक्षित जांच सम्बंधी कार्य सम्भव न हो पाने की स्थिति में उ0प्र0 प्रदूषण नियंत्रण बोर्ड को आवश्यक धनराशि उपलब्ध कराते हुए कार्य पूर्ण कराये जाने के आशय का पत्र भेजा जाये। जिन क्षेत्रों में रेमिडियेशन का कार्य किया जाना है, उक्त कार्य हेतु दोषी उद्योगों को चिन्हित कर उनसे उक्त कार्य पूर्ण कराया जाये, अन्यथा की स्थिति में राज्य सरकार के अवस्थापना एवं औद्योगिक विकास विभाग, नगर विकास विभाग आदि द्वारा धन उपलब्ध कराते हुए कार्य कराया जाये। श्रम विभाग एवं नगर विकास विभाग द्वारा अद्यतन स्टेट्स रिपोर्ट पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को तत्काल उपलब्ध करायी जाये।

(कार्यवाही- अपर मुख्य सचिव/ प्रमुख सचिव, अवस्थापना एवं औद्योगिक विकास, श्रम, पर्यावरण, वन एवं जलवायु परिवर्तन, नगर विकास तथा प्रदेश निदेशक, यूपीसीडा)

ओ0ए0 संख्या-380/2018 पार्क अवेन्यु प्लॉट होल्डर्स सोसाइटी एवं अन्य भगान युनियन आफ इण्डिया एवं अन्य-

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि प्रकरण प्रतापगढ़ में सई नदी के प्रदूषण नियंत्रण हेतु निर्मित एस0टी0पी0 हेतु सीवर लाईन बिछाये जाने एवं एस0टी0पी0 से संयोजित किये जाने से सम्बन्धित है। एस0टी0पी0 निर्माण का कार्य 2009 में अधूरा छोड़ दिये जाने के सम्बन्ध में सचिव,

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि यह प्रकरण प्रतापगढ़ में सई नदी के प्रदूषण नियंत्रण हेतु निर्मित एस0टी0पी0 हेतु सीवर लाईन बिछाये जाने एवं एस0टी0पी0 से संयोजित किये जाने से सम्बन्धित है। एस0टी0पी0 निर्माण का कार्य 2009 में अधूरा छोड़ दिये जाने के सम्बन्ध में सचिव,

(कार्यवाही - अपर मुख्य सचिव, आवास एवं शहरी नियोजन विभाग)
ओ0ए0 संख्या 490/2019 टी0एस0 सिंह दनाम स्टेट ऑफ यूपी0 एण्ड अदर्स-

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि यह प्रकरण प्रतापगढ़ में सई नदी के प्रदूषण नियंत्रण हेतु निर्मित एस0टी0पी0 हेतु सीवर लाईन बिछाये जाने एवं एस0टी0पी0 से संयोजित किये जाने से सम्बन्धित है। एस0टी0पी0 निर्माण का कार्य 2009 में अधूरा छोड़ दिये जाने के सम्बन्ध में सचिव,

नगर विकास द्वारा अवगत कराया गया कि उक्त कार्य हेतु पूर्व में कार्यदायी संस्था के उत्तरदायी परियोजना प्रबन्धक के विरुद्ध एफ0आई0आर0 दर्ज करा दी गई है। सई नदी में सीधे गिर रहे सीवेज का बायो-रेमिडियेशन का कार्य प्रारम्भ कर दिया गया है।

सचिव, नगर विकास द्वारा अवगत कराया गया कि पूर्व निर्मित एस0टी0पी0 को पूर्ण रूप से संचालित करने तथा सई नदी में गिर रहे नालों की टैपिंग कर एस0टी0पी0 से संयोजन करने हेतु डी0पी0आर0 तैयार कराकर अनुमोदन हेतु मा0 एन0जी0टी0, नई दिल्ली प्रेषित की गई है।

बैठक में निर्णय लिया गया कि सचिव, नगर विकास विभाग द्वारा इस संबंध में एन0एम0सी0जी0 से सम्पर्क कर प्राथमिकता के आधार पर स्वीकृति प्राप्त कर कार्य प्रारम्भ किया जाये तथा एस0टी0पी0 को संचालित कराया जाय। दोषी परियोजना प्रबन्धक के विरुद्ध की गयी कार्यवाही का विवरण सहित तथा सीवर लाइन बिछाये जाने एवं एस0टी0पी0 संयोजन हेतु समयबद्ध कार्ययोजना बना कर मा0 एन0जी0टी0 में अनुपालन आख्या प्रस्तुत किये जाने की कार्यवाही तत्काल की जाए।

(कार्यवाही –प्रमुख सचिव, नगर विकास विभाग)

8. ओ0ए0 सं0 – 116/2014 मीरा शुक्ला बनाम म्युनिसिपल कार्पोरेशन, गोरखपुर तथा ओ0ए0 सं0 – 437/2015–

मा0 एन0जी0टी0 द्वारा पारित आदेश के अन्तर्गत रामगढ़ ताल के आस-पास के क्षेत्र में अतिक्रमण को हटाये जाने, उक्त ताल में निस्तारित होने वाले घरेलू जल-मल को तत्काल बायोरेमिडेशन/फाइटोरेमिडेशन के द्वारा शुद्धीकरण किये जाने, नगर पालिका परिषद, खलीलाबाद एवं नगर पंचायत, मगहर द्वारा एस0टी0पी0 की स्थापना, गोरखपुर औद्योगिक विकास प्राधिकरण (गीडा), गोरखपुर द्वारा सी0ई0टी0पी0 की स्थापना, नगर निगम गोरखपुर द्वारा नगरीय ठोस अपशिष्ट का समुचित प्रबन्ध, बी0आर0डी0 मेडिकल कालेज, गोरखपुर द्वारा बायो मेडिकल वेस्ट मैनेजमेन्ट रूल्स, 2016 का अनुपालन सुनिश्चित करने, उ0प्र0 प्रदूषण नियंत्रण बोर्ड से अनापत्ति तथा केन्द्रीय भू-जल प्राधिकरण से भू-जल दोहन हेतु अनापत्ति प्राप्त करने वाले उद्योगों को ही विद्युत संयोजन प्रदान किये जाने के निर्देश दिये गये हैं। मा0 एन0जी0टी0 में प्रकरण दिनांक 17.12.2020 को नियत है।

1- इस सम्बन्ध में सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि अध्यक्ष, उ0प्र0 पावर कार्पोरेशन लि0 ने पत्र दिनांक 02.11.2020 द्वारा प्रबन्ध निदेशक, विद्युत वितरण निगम लि0, दक्षिणान्चल/मध्यान्चल/पूर्वान्चल/पश्चिमान्चल/आगरा/लखनऊ/वाराणसी/मेरठ एवं केस्को लि0, कानपुर को निम्न निर्देश निर्गत किये गये हैं:-

अ. रेड एवं ऑरेन्ज इण्डस्ट्रीज सेक्टर टाइप हेतु प्राप्त अस्थाई विद्युत संयोजन के आवेदनों पर उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा उद्योग की स्थापनार्थ सहमति प्रपत्र के बिना अस्थाई संयोजन निर्गत न किया जाये।

ब. रेड एवं ऑरेन्ज इण्डस्ट्रीज सेक्टर टाइप हेतु प्राप्त अस्थाई विद्युत संयोजन के आवेदनों पर उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा उद्योग की संचालनार्थ सहमति प्रपत्र के बिना अस्थाई संयोजन निर्गत न किया जाय।

बैठक में निर्णय लिया गया कि अध्यक्ष, उ0प्र0 पावर कार्पोरेशन के उक्त आदेश दिनांक 02.11.2020 का कड़ाई से अनुपालन सुनिश्चित किया जाय।

(कार्यवाही – अध्यक्ष, उ०प्र० पॉवर कॉर्पोरेशन)

2- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण-बोर्ड द्वारा अवगत कराया गया कि केन्द्रीय भू-गर्भ जल प्राधिकरण के अधिसूचना दिनांक 24.09.2020 के अनुसार किसी नये नलकूप की स्थापना बिना सी०जी०डब्लू०ए० की अनुमति के बिना नहीं होगी तथा भू-गर्भ जल के निकासी के विभिन्न प्रयोजनों के लिये दरें निर्धारित की गयी हैं। सी०जी०डब्लू०ए० की अनुमति के बिना नये नलकूपों की स्थापना पर पर्यावरणीय क्षतिपूर्ति निर्धारित करने का उत्तरदायित्व सम्बन्धित जिलाधिकारी को अधिकृत किया गया है।

बैठक में निर्णय लिया गया कि अतिदोहित एवं क्टिकल नोटिफाइड एरियाज में भू-जल की निकासी करने वाले उद्योगों अथवा विस्तारीकरण की परियोजनाओं के संबंध में केन्द्रीय भूगर्भ जल प्राधिकरण द्वारा निर्गत अधिसूचना दिनांक 24.09.2020 का कड़ाई से अनुपालन सुनिश्चित कराया जाय।

(कार्यवाही – अपर मुख्य सचिव/प्रमुख सचिव, सिंचाई एवं जल संसाधन/लघु सिंचाई एवं भूगर्भ जल/नमामि गंगे एवं ग्रामीण जलापूर्ति, निदेशक, भूगर्भ जल विभाग एवं सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड)

3- नगर पालिका परिषद, खलीलाबाद एवं नगर पंचायत, मगहर में एस०टी०पी० की स्थापना के सम्बन्ध में उ०प्र० जल निगम द्वारा तैयार की गयी डी०पी०आर० की स्वीकृति हेतु एन०एम०सी०जी० में प्रेषित की गयी है। मुख्य सचिव द्वारा सचिव, नगर विकास विभाग को निर्देश दिये गये कि एन०एम०सी०जी० से समन्वय स्थापित कर शीघ्र स्वीकृत कराने हेतु प्रयास किया जाये एवं तदनुसार मा० एन०जी०टी०, नई दिल्ली में अनुपालन आख्या प्रस्तुत की जाये।

(कार्यवाही – प्रमुख सचिव, नगर विकास विभाग)

4- गोरखपुर औद्योगिक विकास प्राधिकरण, (मीडा), गोरखपुर द्वारा रु० 76.79 करोड़ की लागत से सी०ई०टी०पी० की स्थापना के सम्बन्ध में डी०पी०आर० की स्वीकृति हेतु एन०एम०सी०जी० से समर्पक कर डी०पी०आर० की स्वीकृति हेतु शीघ्र कार्यवाही सुनिश्चित की जाय तथा समयबद्ध कार्ययोजना बनाकर सी०ई०टी०पी० की स्थापना सुनिश्चित करायी जाय।

(कार्यवाही – अपर मुख्य सचिव, अवस्थापना एवं औद्योगिक विकास विभाग तथा मुख्य कार्यपालक अधिकारी, गोरखपुर औद्योगिक विकास प्राधिकरण गोरखपुर)

5- नगर आयुक्त, नगर निगम, गोरखपुर द्वारा अवगत कराया गया कि नगरीय ठोस अपशिष्ट के शुद्धीकरण, निस्तारण एवं लैंडफिल साइट के सम्बन्ध में भूमि चिन्हित कर ली गयी है। मुख्य सचिव द्वारा निर्देश दिये गये कि नगर निगम द्वारा शेष चिन्हित भूमि का अधिग्रहण जिलाधिकारी, गोरखपुर से समन्वय स्थापित कर शीघ्र किया जाये। अग्रिम कार्यवाही अतिशीघ्र सम्पादित किये जाने हेतु निर्देशित किया गया।

(कार्यवाही – प्रमुख सचिव, नगर विकास विभाग, जिलाधिकारी, गोरखपुर एवं नगर आयुक्त, नगर निगम, गोरखपुर)

6- नगर आयुक्त, नगर निगम, गोरखपुर द्वारा अवगत कराया गया कि रामगढ़ताल में निस्तारित हो रहे अनटैप्ड नालों में बायो रेमिडेशन का कार्य दिनांक 15.12.2020 से प्रारम्भ हो जायेगा। रामगढ़ताल में निस्तारित हो रहे अनटैप्ड नालों में बायो रेमिडेशन/फाईटो रेमिडेशन किये जाने तथा नालों को टैप्ड किये जाने के सम्बन्ध में संशोधित टाइम लाइन औचित्य सहित मा0 एन0जी0टी0, नई दिल्ली के समक्ष प्रस्तुत किये जाने हेतु नगर निगम, गोरखपुर एवं उत्तर प्रदेश जल, निगम को निर्देशित किया गया।

(कार्यवाही – प्रमुख सचिव, नगर विकास, उ0प्र0 जल निगम एवं नगर निगम गोरखपुर)

7- गोमती नदी के कैचमेन्ट में स्थापित हो रहे एस0टी0पी0 के सम्बन्ध में संशोधित टाइम लाइन उत्तर प्रदेश जल निगम द्वारा मा0 एन0जी0टी0, नई दिल्ली के समक्ष प्रस्तुत की जाये एवं सीधे निस्तारित हो रहे नालों में तत्काल बायो रेमिडेशन/फाईटो रेमिडेशन आरम्भ कराया जाये।

(कार्यवाही-प्रमुख सचिव, नगर विकास, प्रबंध निदेशक, उ0प्र0 जल निगम तथा नगर आयुक्त, लखनऊ)

8- बी0आर0डी0 मेडिकल कालेज, गोरखपुर के विरुद्ध उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति धनराशि रु0 4.4115 करोड़ को जमा किये जाने के सम्बन्ध में चिकित्सा शिक्षा विभाग द्वारा अद्यतन आख्या पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को एक सप्ताह में उपलब्ध करायी जाये।

(कार्यवाही – प्रमुख सचिव, चिकित्सा शिक्षा विभाग, बीआरडी मेडिकल कालेज, गोरखपुर)

9- तिहुरा नाले की सफाई एवं नाले में बन्धों को हटाये जाने के सम्बन्ध में जिलाधिकारी, अयोध्या द्वारा अवगत कराया गया कि तिहुरा नाले में बन्धों को हटाये जाने के सम्बन्ध में एक याचिका मेसर्स यश पैका लि0, दर्शन नगर, अयोध्या द्वारा मा0 उच्च न्यायालय, खण्डपीठ लखनऊ में दायर की गयी है। तिहुरा नाले के बन्धों को न हटाये जाने के सम्बन्ध में दूसरी याचिका शान्ति सिंह द्वारा दायर की गयी है। माननीय उच्च न्यायालय द्वारा अभी तक उक्त याचिकाओं पर कोई आदेश पारित नहीं किये गये हैं। बैठक में निर्णय लिया गया कि प्रकरण में मुख्य स्थायी अधिवक्ता से समन्वय स्थापित कर केस की शीघ्र पैरवी करायी जाय तथा मुख्य स्थायी अधिवक्ता की राय अनुसार तिहुरा नाले की अद्यतन अनुपालन आख्या विलम्बतम एक सप्ताह में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जाये।

(कार्यवाही –जिलाधिकारी, अयोध्या)

9. ओ0ए0 सं0 – 606/2018 कम्प्लायंस ऑफ म्युनिसिपल सॉलिड वेस्ट मैनेजमेन्ट रूल्स, 2016-

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि यह प्रकरण ठोस अपशिष्ट प्रबन्धन से सम्बन्धित है तथा मा0 अधिकरण द्वारा पारित निर्देश दिनांक 10.01.2020 में आदेशित किया गया है कि ठोस अपशिष्ट प्रबन्धन का कार्य 31.03.2020 तक पूर्ण रूप से किया जाना सुनिश्चित करें तथा लिगेसी वेस्ट के रेमिडिएशन

का कार्य दिनांक 01.04.2020 से प्रारम्भ किया जाना सुनिश्चित करें। मा0 एन0जी0टी0 द्वारा उक्त समयावधि के उल्लंघन की स्थिति में पर्यावरणीय क्षतिपूर्ति अधिरोपण की दरें मासिक निर्धारित की गई हैं। मा0 एन0जी0टी0 द्वारा निर्धारित टाइम लाइन में परियोजनाओं को पूर्ण नहीं किये जाने के दृष्टिगत उत्तरदायी अधिकारियों के विरुद्ध कार्यवाही किये जाने के निर्देश भी दिये गये हैं।

मा0 एन0जी0टी0 द्वारा जारी निर्देशों के अनुपालन में उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा दोषी नगर निगम/नगर पालिका परिषद/नगर पंचायत के विरुद्ध पत्र दिनांक 07.07.2020 द्वारा पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-5 के अन्तर्गत कारण बताओ नोटिस जारी किये गये हैं।

मा0 एन0जी0टी0 द्वारा जारी निर्देशों के अनुपालन में उत्तर प्रदेश शासन द्वारा Thematic Areas पर तृतीय त्रैमासिक रिपोर्ट ई-मेल के माध्यम से मा0 एन0जी0टी0, नई दिल्ली में प्रस्तुत करते हुए एक प्रति केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रेषित की जा चुकी है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र दिनांक 17.11.2020 द्वारा ठोस अपशिष्ट प्रबन्धन, सीवेज प्रबन्धन, रिवर रिजुविनेशन कमेटी एवं नान अटेन्मेंट सिटिज के सम्बन्ध में Revised Format पर सूचना दिनांक 30.11.2020 तक केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रेषित किये जाने हेतु निर्देशित किया गया है, जो कि नगर विकास विभाग द्वारा प्रस्तुत की जानी है।

बैठक में विचार-विमर्श के उपरान्त निम्न निर्णय लिये गये-

1- मा0 एन0जी0टी0 द्वारा निर्धारित की गई पर्यावरणीय क्षतिपूर्ति के सम्बन्ध में नगर विकास विभाग द्वारा मा0 एन0जी0टी0 में उक्त पर्यावरणीय क्षतिपूर्ति पर पुनर्विचार आवेदन प्रस्तुत किये जाने के सम्बन्ध में आवश्यक कार्यवाही की जाए।

(कार्यवाही- प्रमुख सचिव, नगर विकास विभाग)

2- केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र दिनांक 17.11.2020 द्वारा ठोस अपशिष्ट प्रबन्धन, सीवेज प्रबन्धन, रिवर रिजुविनेशन कमेटी एवं नान अटेन्मेंट सिटिज के सम्बन्ध में Revised Format पर सूचना 01 सप्ताह के अन्दर उ0प्र0 प्रदूषण नियंत्रण बोर्ड एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रेषित की जाए।

(कार्यवाही- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/आवास एवं शहरी नियोजन/परिवहन/लोक निर्माण/नमामि गंगे एवं ग्रामीण जलापूर्ति/सिंचाई एवं जल संसाधन/गृह/अवस्थापना एवं औद्योगिक विकास विभाग एवं प्रबंध निदेशक, उ0प्र0 जल निगम)

3- प्रदेश में लीगेसी वेस्ट के जी0आई0एस0 मैपिंग एवं आंकलन तथा लीगेसी वेस्ट स्थल पर भूगर्भीय जल का अनुश्रवण कराते सूचना उ0प्र0 प्रदूषण नियंत्रण बोर्ड तथा पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को उपलब्ध कराया जाना सुनिश्चित किया जाए।

(कार्यवाही- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास विभाग)

4- मा0 एन0जी0टी0 द्वारा जारी निर्देशों के अनुपालन में Thematic Areas पर माह दिसम्बर, 2020 तक की प्रगति संबंधी सूचनाएं अद्यतन करते हुए दिनांक 07.01.2021 तक पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उत्तर प्रदेश शासन को ई-मेल आई डी-(soenvups@rediffmail.com) तथा उ0प्र0 प्रदूषण नियंत्रण बोर्ड को ई-मेल आई डी-(ms@uppcb.com) पर प्रेषित की जाए।

(कार्यवाही- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास /ग्राम्य विकास/ सिंचाई एवं जल संसाधन/अवस्थापना एवं औद्योगिक विकास/आवास एवं शहरी नियोजन/गृह/लघु सिंचाई एवं भूगर्भ जल विभाग/सिंचाई एवं जल संसाधन/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग)

10. ओ0ए0 सं0 – 593 /2017 पर्यावरण सुरक्षा बनाम युनियन ऑफ इण्डिया-

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि इस प्रकरण में मा0 एन0जी0टी0 द्वारा पारित आदेश दिनांक 21.05.2020 में निर्देशित है कि सीवेज के 100 प्रतिशत शोधन तथा शोधित उत्प्रावह के प्रयोग हेतु बजट, वित्तीय प्रावधान प्रदर्शित करते हुए कार्ययोजना केन्द्रीय प्रदूषण नियंत्रण बोर्ड को 30.06.2020 तक प्रेषित की जानी थी, जिसके सम्बन्ध में मुख्य सचिव, उत्तर प्रदेश के पत्र दिनांक 05.06.2020 द्वारा नगर विकास विभाग को समयबद्ध कार्यवाही के लिए निर्देश भी जारी किये गये थे। मा0 अधिकरण द्वारा आदेश दिनांक 21.09.2020 में निर्देशित किया गया है कि सीवेज के 100 प्रतिशत शोधन एवं शोधित उत्प्रावह के पुनः प्रयोग हेतु तैयार किये गये ऐक्शन प्लान के अनुपालन की स्थिति समय-पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रेषित की जानी है।

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि मा0 एन0जी0टी0 द्वारा उपरोक्त आदेश में दिनांक 01.07.2020 तक 100 प्रतिशत सीवेज शोधन हेतु इन्सिटु रेमिडियेशन कार्य किये जाने, एस0टी0पी0 स्थापना प्रारम्भ किये जाने एवं समस्त ड्रेन्स को एस0टी0पी0 से जोड़े जाने के निर्देश दिये गये हैं तथा उल्लंघन की दशा में पर्यावरणीय क्षतिपूर्ति अधिरोपण की मासिक दर निर्धारित की गई है।

बैठक में निर्णय लिया गया कि नगर विकास विभाग द्वारा मा0 एन0जी0टी0 के उपरोक्त आदेशों में निर्धारित की गई पर्यावरणीय क्षतिपूर्ति पर औचित्य सहित पुनर्विचार किये जाने तथा सीवेज शोधन एवं शोधित सीवेज के पुनः प्रयोग हेतु ऐक्शन प्लान तैयार कर मा0 अधिकरण में शीघ्र दाखिल कर उसकी प्रति पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जाय।

(कार्यवाही – अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास, सिंचाई एवं जल संसाधन, प्रबंध निदेशक, उ0प्र0 जल निगम)

11. ओ0ए0 सं0 – 621 /2018 महेन्द्र पाण्डेय बनाम युनियन ऑफ इण्डिया एवं अन्य

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सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि यह प्रकरण जनपद मुरादाबाद में रामगंगा नदी के तट पर पूर्व में अवैध रूप से स्थापित ई-वेस्ट प्रोसेसिंग इकाईयों द्वारा प्रोसेसिंग से जनित अपशिष्ट (ब्लैक पाउडर) के निस्तारण के सम्बन्ध में है। उक्त ब्लैक पाउडर को रामगंगा नदी के तट से हटा कर केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाईडलाइन के अनुसार जनपद-मुरादाबाद में ठोस अपशिष्ट प्रबन्धन साइट पर अस्थायी रूप से भण्डारित किया गया है। उक्त अस्थायी भण्डारित अपशिष्ट के अन्तिम निस्तारण हेतु ब्लैक पाउडर को वेस्ट प्रोसेसिंग साइट से जनपद अमरोहा में प्रस्तावित Treatment, Storage and Disposal Facility (TSDF) में प्रेषित किया जाना है। उक्त प्रस्तावित टी0एस0डी0एफ0 का संचालन माह फरवरी, 2021 में प्रस्तावित है।

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि राज्य द्वारा की गई कार्यवाही को संकलित करते हुए मा0 अधिकरण में कृत कार्यवाही की आख्या प्रेषित की जा चुकी है। सिंचाई विभाग, मुरादाबाद द्वारा उक्त ब्लैक पाउडर को अस्थायी भण्डारित स्थल से जनपद अमरोहा में प्रस्तावित टी0एस0डी0एफ0 तक ले जाने हेतु आने वाले व्यय का आंकलन लगभग रु 96 लाख आंकलित किया गया है।

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि ब्लैक पाउडर के निस्तारण हेतु पूर्व में मुख्य सचिव महोदय की अध्यक्षता में आहूत बैठक

दिनांक 26.09.2018 में निम्न 04 विकल्पों पर विचार-विमर्श किया गया :-

विकल्प 1	जिलाधिकारी मुरादाबाद द्वारा ग्राम फाजलपुर, तहसील सदर मुरादाबाद में चिह्नित 5.5 एकड़ भूमि पर Secured Landfill Site का निर्माण कर रामगंगा नदी के तट पर निस्तारित ब्लैक पाउडर को निस्तारित किया जाना।
विकल्प 2	नगर निगम, मुरादाबाद द्वारा पूर्व में विकसित लैंडफिल साइट में अस्थायी रूप से ब्लैक पाउडर का सुरक्षित भण्डारण किया जाना।
विकल्प 3	ब्लैक पाउडर का निस्तारण प्राधिकृत टी0एस0डी0एफ0 से कराया जाना।
विकल्प 4	अमरोहा उत्तर प्रदेश में प्रस्तावित टी0एस0डी0एफ0-के संचालन के उपरान्त ब्लैक पाउडर का स्थाई निस्तारण।

उक्त बैठक दिनांक 26.09.2018 में विचार-विमर्श के उपरान्त विकल्प सं0-1, 2, 3 पर वैज्ञानिक/वाणिज्यिक फिजीबिलिटी न होने के दृष्टिगत मुख्य सचिव, उत्तर प्रदेश शासन द्वारा उक्त ब्लैक पाउडर का निस्तारण जनपद अमरोहा में प्रस्तावित टी0एस0डी0एफ0 के माध्यम से कराये जाने हेतु निर्देशित किया गया।

अद्यतन बैठक दिनांक 02.12.2020 में विचार-विमर्श के उपरान्त निम्न निर्णय लिये गये :-

1- जिलाधिकारी, मुरादाबाद द्वारा उक्त कार्यवाही हेतु उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सिंचाई विभाग, नगर निगम एवं अन्य संबंधित विभागों की एक अंतर्विभागीय समिति बनाकर अस्थायी रूप से भण्डारित ब्लैक पाउडर को स्थल पर ही मानकों के अनुरूप निस्तारित किये जाने के सम्बन्ध में वित्तीय एवं तकनीकी आंकलन करते हुए आख्या 10 दिन के अन्दर प्रस्तुत की जाए।

(कार्यवाही - जिलाधिकारी, मुरादाबाद)

2- पूर्व में रामगंगा नदी के तट पर ब्लैक पाउडर निस्तारित करने वाले दोषियों की पहचान किये जाने हेतु जिलाधिकारी, मुरादाबाद, सिंचाई विभाग मुरादाबाद, नगर निगम मुरादाबाद, महाप्रबंधक, जिला उद्योग केन्द्र एवं क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुरादाबाद की संयुक्त समिति द्वारा 10 दिन के अन्दर की जाए।

(कार्यवाही - जिलाधिकारी, मुरादाबाद, सिंचाई विभाग, मुरादाबाद, नगर निगम, मुरादाबाद एवं क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुरादाबाद)

3- सिंचाई एवं जल संसाधन विभाग द्वारा उक्त ब्लैक पाउडर के परिवहन एवं मानकों के अनुरूप निस्तारण में होने वाले व्यय का आंकलन करते हुए रिपोर्ट 10 दिन के अन्दर प्रस्तुत की जाए तथा आवश्यक धनराशि की व्यवस्था की कार्यवाही की जाय।

(कार्यवाही - प्रमुख सचिव, सिंचाई एवं जल संसाधन विभाग)

4- उक्त ब्लैक पाउडर का सुरक्षित स्थायी निस्तारण किये जाने हेतु प्रस्तावित व्यय का वहन बॉड ऑनर्स के Extended Producer Responsibility के अंतर्गत कराये जाने की सम्भावना के परीक्षण हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड को पत्र प्रेषित किया जाए।

(कार्यवाही - सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड)

12. ओ0ए0 संख्या-681/2018 News item published in "The Times of India" Authored by Shri Vishwa Mohan titled "NCAP with multiple timelines to clean air in 102 cities to be released around August 15"

1- बैठक में उ0प्र0 राज्य के अंतर्गत नॉन अटेनमेंट शहरों में वायु प्रदूषण नियंत्रण हेतु लागू कार्ययोजनाओं के अंतर्गत विभिन्न कार्यों की प्रगति एवं

मा0 एन0जी0टी0 द्वारा पारित आदेशों के अनुपालन की स्थिति की समीक्षा की गयी। सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि प्रदेश में चिन्हित 15 नॉन अटेंमेंट शहरों में वायु प्रदूषण नियंत्रण की कार्ययोजनाओं का क्रियान्वयन कराया जा रहा है। उक्त के अतिरिक्त अन्य दो शहरों यथा मेरठ एवं गोरखपुर को भी नॉन अटेंमेंट शहरों के रूप में चिन्हित किया गया है। मेरठ की कार्ययोजना का निरूपण कर उसे अनुमोदनार्थ केन्द्रीय प्रदूषण नियंत्रण बोर्ड के समक्ष प्रस्तुत किया जा चुका है तथा गोरखपुर की कार्ययोजना का निरूपण का कार्य वर्तमान में उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा जिला पर्यावरण समिति, गोरखपुर से सूचनायें इत्यादि प्राप्त कर किया जा रहा है। उक्त के अतिरिक्त बैठक में मा0 एन0जी0टी0 के आदेश दिनांक 21.08.2020 में दिये गये निर्देशों के अनुपालन की स्थिति की समीक्षा की गयी तथा निम्न निर्णय लिये गये:-

1- गोरखपुर की वायु प्रदूषण नियंत्रण योजना के निरूपण हेतु समस्त वांछित सूचनायें एक सप्ताह के अंतर्गत उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उपलब्ध करा दी जाय।

(कार्यवाही - जिलाधिकारी/अध्यक्ष, जिला पर्यावरण समिति, गोरखपुर)

2- वायु प्रदूषण से संबंधित शिकायतों के निवारण हेतु विकसित समीर एप एवं स्वच्छ वायु एप पर प्राप्त शिकायतों से संबंधित विभागों द्वारा 01 सप्ताह के अन्दर शिकायतों का निस्तारण करते हुए आख्या प्रेषित की जाय।

(कार्यवाही- नगर आयुक्त, गाजियाबाद, सी0ई0ओ0.नोएडा एथॉरिटी, जिलाधिकारी, गाजियाबाद एवं क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद, नोएडा एवं मेरठ)

3- लीगेसी वेस्ट का निस्तारण एवं उ0प्र0 में लीगेसी वेस्ट की जी0आई0एस0 मैपिंग का कार्य प्राथमिकता के आधार पर सुनिश्चित कराते हुए अनुपालन सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को एक सप्ताह में प्रेषित किया जाना सुनिश्चित किया जाय।

(कार्यवाही - प्रमुख सचिव, नगर विकास विभाग)

4- बैठक के दौरान 500 से अधिक ए0क्यू0आई0 आने की दशा में पर्यावरणीय इमरजेंसी को आपदा के रूप में सम्मिलित कर इमरजेंसी रिस्पांस सिस्टम विकसित किये जाने हेतु राज्य आपदा प्रबंधन प्राधिकरण द्वारा इस संबंध में राष्ट्रीय आपदा प्रबंधन प्राधिकरण एवं पर्यावरण, वन एवं जल वायु परिवर्तन मंत्रालय, भारत सरकार से भी दिशा-निर्देश प्राप्त कर मा0 राष्ट्रीय हरित अधिकरण द्वारा जारी निर्देशों के अनुपालन हेतु कार्यवाही की जाय तथा आपदा की स्थिति में की जाने वाली कार्यवाही की सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को एक सप्ताह में प्रेषित की जाय।

(कार्यवाही-मुख्य कार्यपालक अधिकारी, उ0प्र0 राज्य आपदा प्रबंधन प्राधिकरण)

5- मा0 एन0जी0टी0 के आदेश दिनांक 21.08.2020 के द्वारा निर्देश दिये गये कि ओवरसाइट समिति की संस्तुतियों का अनुपालन संबंधित विभागों से सुनिश्चित कराया जाये। इस संबंध में सभी संबंधित विभागों को ओवरसाइट समिति की रिपोर्ट के बिंदुओं पर अनुपालन आख्या 01 सप्ताह के अन्दर पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड के समक्ष प्रस्तुत करने हेतु निर्देशित किया गया।

6- माननीय एन0जी0टी0 के आदेशानुसार ध्वनि प्रदूषण नियंत्रण की कार्ययोजना के संबंध में गृह विभाग पूर्व में दिये गये निर्देशानुसार परिवहन विभाग से समन्वय स्थापित कर कार्ययोजना तैयार करें तथा विलम्बतम दिनांक 15.12.2020 तक पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण

नियंत्रण बोर्ड को उपलब्ध कराये।

(कार्यवाही – अपर मुख्य सचिव/प्रमुख सचिव, गृह एवं परिवहन विभाग)

3- उक्त के अतिरिक्त मुख्य सचिव महोदय द्वारा समस्त वादों के संबंध में निम्न कार्यवाही के भी निर्देश दिये गये :-

1- उक्त समस्त वादों में सभी संबंधित विभागों द्वारा मा0 एन0जी0टी0 द्वारा निर्धारित टाइमलाईन के अनुसार कार्यवाही करते हुए अनुपालन सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन को ई-मेल soenvups@rediffmail.com एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को ई-मेल ms@uppcb.com पर दिनांक 15.12.2020 तक अनिवार्य रूप से उपलब्ध करायी जाय।

2- जिन कार्यों में टाइमलाईन के अंतर्गत कार्यवाही नहीं हुयी है तथा उनमें यदि अनुचित विलम्ब हुआ है तो दोषी अधिकारियों को चिन्हित कर उनके विरुद्ध कार्यवाही कर अनुपालन आख्या मा0 एन0जी0टी0 में दाखिल कर उसकी प्रति पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन को ई-मेल soenvups@rediffmail.com एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को ई-मेल ms@uppcb.com पर उपलब्ध करायी जाय।

3- जिन कार्यों में विलम्ब औचित्यपूर्ण है उनमें औचित्य के साथ टाइमलाईन एक्सटेंशन एवं पर्यावरणीय क्षतिपूर्ति की माफी हेतु प्रार्थना पत्र मा0 एन0जी0टी0, नई दिल्ली में दाखिल करायें तथा उसकी प्रभावी पैरवी सुनिश्चित कर उचित आदेश प्राप्त किया जाय।

4- सभी संबंधित विभागों द्वारा या तो मा0 एन0जी0टी0 के आदेशों का समयबद्ध अनुपालन करें, और यदि विभाग को आदेश के अनुपालन में कोई कठिनाई हो तो मा0 एन0जी0टी0 अथवा सक्षम न्यायालय के समक्ष अनुरोध करके आदेशों में आवश्यक संशोधन करा लें।

अन्त में बैठक धन्यवाद ज्ञापन के साथ सम्पन्न हुई।

Digitally signed by सुधीर गर्ग
Date: Fri Dec 11 11:29:29 IST
2020
Reason: Approved

(सुधीर गर्ग)

प्रमुख सचिव।

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या- N.G.T-645/81-7-2020-44(रिट)/2016 टी.सी.-2

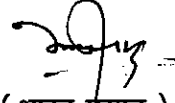
लखनऊ : दिनांक : 11 दिसम्बर, 2020

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/अवस्थापना एवं औद्योगिक विकास/सिंचाई एवं जल संसाधन/कृषि/पंचायती राज/चिकित्सा, स्वास्थ्य एवं परिवार कल्याण/ग्राम्य विकास/ऊर्जा/परिवहन/लघु सिंचाई एवं भूगर्भ जल/आवास एवं शहरी नियोजन/खाद्य एवं रसद/नमामि गंगे एवं ग्रामीण जलापूर्ति/सूक्ष्म, लघु एवं मध्यम उद्यम निर्यात प्रोत्साहन/भूतत्व एवं खनिकर्म/लोक निर्माण विभाग, उ0प्र0 शासन।

- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०।
- 3- जिलाधिकारी, कानपुर नगर/कानपुर देहात/मुशदाबाद/गाजियाबाद/अयोध्या।
- 4- मुख्य कार्यपालक अधिकारी, यूपीसीडा, कानपुर।
- 5- प्रबन्ध निदेशक, उ०प्र० जल निगम, लखनऊ।
- 6- निदेशक, उद्योग, उ०प्र० कानपुर।
- 7- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 8- मुख्य कार्यपालक अधिकारी, नोएडा (गौतमबुद्ध नगर)।
- 9- स्टॉफ ऑफिसर, मुख्य सचिव, उ०प्र० शासन।
- 10- निजी सचिव, प्रमुख सचिव/सचिव/विशेष सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
- 11- गार्ड फाइल।

आज्ञा से,


(भारत प्रसाद)

अनु सचिव।

- Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas**

- THE UTTAR PRADESH GROUND WATER (MANAGEMENT AND REGULATION) ACT, 2019 (U.P. Act No-13 Of 2019) Dated- 07, August 2019 and WATER (MANAGEMENT AND REGULATION) RULES, 2020 vide notification No.-158/76-3-2020-10GW-2014, dated 25-02-2020 for protecting, conserving, controlling and regulating ground water notified.
- Gol's "Jal Shakti Abhiyan" being implemented aiming at comprehensive, water management. in 'Over-exploited' and 'Critical' blocks/ cities.
- Gol's "Jal Shakti Abhiyan-II" being launched on 22 March 2021 aiming at comprehensive, water management in whole country.
- Gol's "Atal BhujalYojna" aiming at participatory comprehensive water management in 550 gram panchayats in 26 blocks of 10 districts of U.P. (20 blocks of 6 districts of Bundelkhand and 6 blocks of 4 district of Western U.P.) is implemented.
- Similar to Atal BhujalYojna, government of U.P. also launched "Uttar Pradesh Atal BhujalYojna" in remaining 65 districts of U.P. aiming participatory comprehensive water management.
- As per Ground Water Resource Estimation, 2017, out of 820 blocks of Uttar Pradesh :
 - 82 blocks have been categorized as 'Over-Exploited' (where ground water extraction is >100%).
 - 47 as 'Critical' (where ground water extraction is >90 & <100%),
 - 151 as 'Semi- Critical'(where ground water extraction is >70 & <90%), and
 - 540 as 'Safe' (where ground water extraction is <70%).
 - Out of 10 Urban Agglomerates, 9 have been categorized as 'Over-exploited' and 1 as 'Critical'.

- The "Rajya BhoojalSanrakshan Mission" started from yr 2017-18 to ensure convergence of the works of different departments in problematic areas so as to get significant effect on Ground water. In this Mission, all Over Exploited, Critical, Semi-Critical blocks and rest blocks of Bundelkhand and Vindhyan regions (Total 272 blocks) are covered under this Mission, progress of some major works are given below (up to March, 2021)-

Check Dam	4742	2716
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Pond Rejuvenation/Construction	91749	36191
Farm Pond	187065	171521
Distribution of Drip/Sprinkler System	270684	63131

- h) The minor irrigation Department has constructed 5957 Check Dams and 789 ponds and target for the current year 2020-21 is construction of 183 Check Dams and 182 ponds

Water Quality Of River Ganga in UP Year-2021

Month	S A M P L I N G L O C A T I O N																											
	1				2				3				4				5				6				7			
	U/s Kannauj				D/s Kannauj				Bithoor Kanpur				At Bhairao Ghat (Bathing Ghat), Kanpur				U/s Kanpur				At D/s Shuklaganj, Kanpur				At Gola Ghat (Bathing Ghat), Kanpur			
	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)
Jan-21	10.7	3.3	4300	1700	10.3	3.5	4400	2500	11.5	3.0	4300	2500	11.0	3.2	4900	2100	11.1	3.1	6300	3500	10.8	3.3	7000	3100	10.6	3.5	24000	13000
Feb-21	10.6	2.5	3100	1500	10.2	2.9	3400	1600	11.5	3.0	3100	1400	11.10	3.2	4900	2100	10.8	3.3	4800	2800	10.6	3.4	5400	3100	10.4	3.5	18000	10000
Mar-21	10.0	2.7	4300	2100	9.7	2.9	6300	3400	9.8	3.1	4600	2100	9.6	3.3	4300	1700	9.5	3.5	7000	3300	9.3	3.8	9400	4600	9.1	4.2	9400	4900
Apr-21	8.5	2.6	2100	1100	8.2	2.9	2300	1600	8.6	3.1	2700	1100	8.3	3.2	3100	2100	8.3	3.2	4700	2500	7.9	3.6	4600	2700	7.8	3.8	6300	3500
May-21	8.5	2.5	2100	1400	8.3	2.8	2300	1600	8.1	3.1	2700	1400	8.4	3.3	3100	1600	8.1	3.2	3200	1700	7.8	3.4	3600	1800	7.60	3.60	9200	4100
Jun-21																												
Jul-21																												
Aug-21																												
Sep-21																												
Oct-21																												
Nov-21																												
Dec-21																												
Average	9.7	2.7	3180	1560	9.3	3.0	3740	2140	9.9	3.1	3480	1700	9.7	3.2	4060	1920	9.6	3.3	5200	2760	9.3	3.5	6000	3060	9.1	3.7	13380	7100
Category	C				C				D				D				D				D				D			

Class of water		A	B	C	D	E	Below E
1	Dissolved oxygen (mg/l), min	6.0	5.0	4.0	4.0	-	-
2	Biochemical oxygen demand (mg/l), max	2.0	3.0	3.0	-	-	-
3	Total Coliform (MPN/100ml), max	50	500	5000	-	-	-

A = Drinking water source without conventional treatment but after disinfection

B = Outdoor bathing (organised)

C = Drinking water source after conventional treatment and disinfection

D = Propagation of wild life and fisheries.

E = Irrigation, Industrial cooling, controlled waste disposal

Below - E = Not meeting A,B,C,D & E criteria

Source: http://www.cpcb.nic.in/Water_Quality_Criteria.php

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Water Quality Of River Ganga in UP Year-2021

Month	S A M P L I N G L O C A T I O N																											
	8				9				10				11				12				13				14			
	At Jajmau Bridge (Bathing Ghat), Kanpur				D/S Kanpur				Dalmau, Raibareli				Kala Kankar, Pratapgarh				Kada Ghat, Kaushambi				U/s Prayagraj (Rasoolabad Ghat)				D/s Prayagraj			
	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	FaecalColiform (MPN/100ml)
Jan-21	10.5	3.8	31000	23000	10.4	4.0	43000	21000	10.4	3.6	2500	1400	10.5	3.5	2500	1300	8.6	2.0	2500	1300	9.9	2.4	2400	1100	9.1	2.0	1700	790
Feb-21	10.3	3.8	27000	24000	10.1	4.2	41000	15000	10.5	3.5	2500	1300	11.0	3.2	2500	1400	9.7	2.7	2200	1100	10.0	2.8	2600	1200	8.8	2.6	2000	930
Mar-21	8.9	4.5	22000	13000	8.7	4.8	31000	14000	10.0	3.9	2700	1400	10.2	3.8	2600	1300	7.8	2.8	2400	1300	8.9	2.7	2200	1100	8.0	2.7	2400	1200
Apr-21	7.8	3.9	18000	10000	7.5	4.2	27000	14000	8.20	4.3	3100	1700	8.3	4.2	3100	1700	7.5	2.6	1700	780	8.6	2.8	2100	1100	8.5	2.7	2600	1300
May-21	7.3	3.8	15000	7000	7.2	3.9	18000	7900	7.8	4.3	3300	1700	7.9	4.1	3100	1600	7.8	2.5	2000	810	8.3	2.8	2200	1200	7.4	2.6	2700	1200
Jun-21																												
Jul-21																												
Aug-21																												
Sep-21																												
Oct-21																												
Nov-21																												
Dec-21																												
Average	9.0	4.0	22600	15400	8.8	4.2	32000	14380	9.4	3.9	2820	1500	9.6	3.8	2760	1460	8.3	2.5	2160	1058	9.1	2.7	2300	1140	8.4	2.5	2280	1084
Category	D				D				D				D				C				C				C			

Class of water		A	B	C	D	E	Below E
1	Dissolved oxygen (mg/l), min	6.0	5.0	4.0	4.0	-	-
2	Biochemical oxygen demand (mg/l), max	2.0	3.0	3.0	-	-	-
3	Total Coliform (MPN/100ml), max	50	500	5000	-	-	-

A = Drinking water source without conventional treatment but after disinfection

B = Outdoor bathing (organised)

C = Drinking water source after conventional treatment and disinfection

D = Propagation of wild life and fisheries.

E = Irrigation, Industrial cooling, controlled waste disposal

Below - E = Not meeting A,B,C,D & E criteria

Source: http://www.cpcb.nic.in/Water_Quality_Criteria.php

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Water Quality Of River Ganga in UP Year- 2021

Month	S A M P L I N G L O C A T I O N																											
	15				16				17				18				19				20				21			
	a/c Tamsa river, Sirsa, Son Barsa				U/s Vindhyachal, Mirzapur				D/s Mirzapur				At Chunnar Pontoon Bridge				U/s Varanasi				D/s Varanasi				Tarighat D/s Ghazipur			
	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)
Jan-21	8.3	2.2	2100	1100	8.9	2.3	1700	800	7.6	3.7	23000	13000	8.4	3.4	14000	8000	9.3	2.2	1300	800	7.9	3.6	21000	11000	7.8	3.7	22000	13000
Feb-21	8.9	2.5	1400	810	9.4	2.1	1700	800	8.6	3.5	21000	11000	9.0	2.8	13000	8000	10.0	1.9	1100	700	9.4	3.3	14000	8000	8.8	3.5	17000	9000
Mar-21	8.0	2.7	1200	830	9.3	2.0	1700	1100	8.5	3.5	17000	8000	8.8	3.2	14000	7000	8.8	2.4	1400	700	7.9	4.0	21000	13000	7.7	4.2	22000	14000
Apr-21	8.4	2.6	1400	680	8.5	2.4	1700	800	7.6	4.0	22000	11000	8.2	3.2	14000	8000	8.7	2.3	1300	800	7.9	4.0	17000	11000	7.5	4.3	21000	13000
May-21	8.4	2.6	1200	810	8.4	2.4	1700	1100	7.5	4.0	21000	13000	8.2	3.2	13000	8000	8.7	2.2	1400	800	7.7	3.8	17000	11000	7.6	4.2	21000	13000
Jun-21																												
Jul-21																												
Aug-21																												
Sep-21																												
Oct-21																												
Nov-21																												
Dec-21																												
Average	8.4	2.5	1460	846	8.9	2.2	1700	920	8.0	3.7	20800	11200	8.5	3.2	13600	7800	9.1	2.2	1300	760	8.2	3.7	18000	10800	7.9	4.0	20600	12400
Category	C				C				D				D				C				D				D			

Class of water	A	B	C	D	E	Below E
1 Dissolved oxygen (mg/l), min	6.0	5.0	4.0	4.0	-	-
2 Biochemical oxygen demand (mg/l), max	2.0	3.0	3.0	-	-	-
3 Total Coliform (MPN/100ml), max	50	500	5000	-	-	-

A = Drinking water source without conventional treatment but after disinfection

B= Outdoor bathing (organised)

C = Drinking water source after conventional treatment and disinfection

D = Propagation of wild life and fisheries.

E = Irrigation, Industrial cooling, controlled waste disposal

Below - E = Not meeting A,B,C,D & E criteria

Source: http://www.cpcb.nic.in/Water_Quality_Criteria.php

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(SA)

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256